

**Govt. of Jharkhand**  
**Urban Development & Housing Department**

From;

**Vinay Kumar Choubey, IAS**  
Secretary to Govt.

To,

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi,  
Email: judicial-ngt@gov.in

Ranchi, Date. 14/9/23

**Sub.- Submission of Compliance of directions of Hon'ble National Green Tribunal in OA No. 200 of 2014 (M.C. Mehta Vs Union of India & Ors.) passed on 28.08.2023.**

**Ref.- NMCG, New Delhi letter dated 05.09.2023.**

Respected Sir,

In compliance of Hon'ble National Green Tribunal order dated 28.08.2023 in OA No. 200 of 2014 (M.C. Mehta Vs Union of India & Ors.), the updated compliance status report is being filed herewith.

It is requested that the aforesaid compliance report may kindly be placed before the Hon'ble Tribunal for consideration. Mr. Saurabh Jain, Advocate has been authorised to represent to the State of Jharkhand in the present proceedings and has been instructed accordingly to appear before the Hon'ble Tribunal in terms of the order dated 28.08.2023.

Yours faithfully

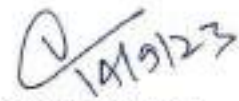


(Vinay Kumar Choubey)  
Secretary to Govt.

Memo no. SMCG/UDHD/NGT-MoM/08/2021/168.....Ranchi/Dated. 14/9/23

Copy for information to:

1. PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti Bhawan, New Delhi.
2. PS to the DG, NMCG, New Delhi
3. PS to the Chief Secretary, Govt. of Jharkhand.
4. PS to the Additional Chief Secretary, Forest, Environment & Climate Change Dept., Govt. of Jharkhand.



Secretary to Govt.

Compliance Report of directions issued by Hon'ble NGT in the order dated 28-08-2023 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors.

1. That the State of Jharkhand is submitting the Compliance Report of directions issued by Hon'ble Tribunal vide order dated 28.08.2023 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. in the matter of preventing and remedying the pollution of River Ganga. After reviewing the progress of compliance filed by State of Jharkhand for Phase-III (UP border to Jharkhand border via Bihar) the Hon'ble Tribunal has issued following directions vide order dated 22.07.2022: -

" .....We may now sum up our directions as follows:

- i. As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e., by 31.06.2020 in respect of on-going projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default 01.11.2019 compensation has to be deposited in term of order dated 22.08.2019. CPCB may make necessary calculation within one month from today raised demands with Chief Secretaries of the concerned States which may be complied within one month from the date of such demand falling which accounting will be of the Chief Secretaries personality.
- ii. NMCG and concerned States - Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for
  - a) Preventing discharge of industrial effluents in Ganga and its tributaries/ drains by ensuring installation of proper functioning of ETPs/ CETPs.
  - b) Utilization of treated sewage, use of sludge as manure and septage management.
  - c) Demarcation of flood plain zones and preventing encroachments thereof
  - d) Maintenance of e-flow.
  - e) Preventing dumping of solid and other waste in and around Ganga.
  - f) Clearing old legacy waste dump sites.
  - g) Preventing and regulating illegal sand mining.
  - h) Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.

- i) Restoration of water bodies.
  - j) Monitoring and displaying of water quality.
  - k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.
  - l) Closing till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.
  - m) Public awareness and involvement for prevention and control of pollution of Ganga.
  - n) Regulation activities on and around river Ganga including ghats and other establishments.
  - o) Afforestation and setting up of biodiversity parks.
  - p) CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.
  - q) Any other directions covered by earlier orders of this Tribunal.
- iii. The State of UP may take steps for remediating Chromium dump at Rania and Khanchanpur Village near Kanpur, as directed earlier wide orders dated 22.08.2019 and 15.11.2019.
- iv. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.
- v. Apart from the Chief Secretaries, the progress may be monitored by the monitoring Committee constituted in the State of UP wide order dated 21.10.2019 in O.A.No. 670/ 2018, by Justice U. C. Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above."
2. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 08.02.2021 is as follows-
- A. Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.
- a) No water polluting Industry is available in Sahibganj District of Jharkhand, i.e., the only District of Jharkhand through which River Ganga flows.



- b) List of Industries situated at Ramgarh, Bokaro and Dhanbad District of Jharkhand through which River Damodar flows i.e., the only tributary of river Ganga at Jharkhand. The Effluent Treatment Plants (ETPs) maintaining the Zero Liquid Discharge (ZLD), re-uses the treated water and other descriptions provided by Jharkhand Pollution Control Board (JSPCB) are as follows;

| S.No. | Description                                             | No. ETPs |
|-------|---------------------------------------------------------|----------|
| 1     | Total ETPs functioning                                  | 43       |
| 2     | ETPs units maintaining zero liquid discharge            | 20       |
| 3     | ETPs Units Re-uses the treated water                    | 05       |
| 4     | ETPs Units are using the treated water for horticulture | 05       |
| 5     | ETPs Units as per Norms                                 | 13       |

- c) JSPCB is monitoring the status of installation and functioning of ETPs in industries with continuous online monitoring system, Ash and Slurry settling pond provided with recirculation system and functioning in ETPs.
- d) There are no CETPs installed in the jurisdiction of Regional Office Dhanbad as yet.
- e) A detailed report on ETPs installed and functioning is enclosed as **Annexure-1**.

The summary of expected date of the completion of the project and proposed revised timeline of the various targets is given below: -

*Table 1 : Status of compliance of timeline of the various targets of Waste Water Scheme.*

| S. No. | Targets to be achieved as per orders dated 10.12.2015, 13.07.2017, 22.08.2019, 12.12.2019, 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021, 22.07.2022, and 28.08.2023                                                                                                                                                                                | Targets achieved and the reasons for delay in compliance                                                                                                                                                                                                                                                                                | Targets not achieved and the Revised timelines proposed* | Action taken or suggested for violation of timelines or non-achieving of targets |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------------------------------------------------|
| 1      | <p><b>Sahibganj Municipal Waste Water Scheme: -</b></p> <p><u>Major Project Components:</u></p> <ul style="list-style-type: none"> <li>Two units of total 12 MLD (7 &amp; 5 MLD) Capacity of Sewerage Treatment Plants. (SBR Technology).</li> <li>Around 55 kms of Sewer Pipe Network.</li> <li>Total 5 nos. of SPS &amp; 2 nos. of MPS.</li> </ul> | <ul style="list-style-type: none"> <li>Project Completed and STPs are operational from 01.09.2019</li> <li>Regular operation and maintenance of sewer line, pumping stations is being done by agency.</li> <li>Sewage collected from the I&amp;D structure at Jharna Nallah &amp; Gopalpur Nallah is diverted to the nearest</li> </ul> | -                                                        | -                                                                                |



| S. No. | Targets to be achieved as per orders dated 10.12.2015, 13.07.2017, 22.08.2019, 12.12.2019, 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021, 22.07.2022, and 28.08.2023                                                                                                                                                                                                        | Targets achieved and the reasons for delay in compliance                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Targets not achieved and the Revised timelines proposed* | Action taken or suggested for violation of timelines or non-achieving of targets |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------------------------------------------------|
|        | <ul style="list-style-type: none"> <li>Total 3- I&amp;D Works at 2 identified major Nallahs.</li> </ul>                                                                                                                                                                                                                                                                      | <ul style="list-style-type: none"> <li>manhole chamber, through the pipeline to both STP for further treatment.</li> <li>12651 Houses' sewage is being treated at STP on daily basis.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                             |                                                          |                                                                                  |
| 2      | <b>Rajmahal Municipal Waste Water Scheme: -</b><br><u>Major Project Components:</u> <ul style="list-style-type: none"> <li>One unit of 3.5 MLD capacity of Sewerage Treatment Plant. (SBR Technology).</li> <li>Around 34 kms of Sewer Pipe Network.</li> <li>Total 3 nos. of SPS &amp; 1 no. of MPS.</li> <li>Total 4- I&amp;D Work at identified major Nallahs.</li> </ul> | <ul style="list-style-type: none"> <li>Project was partially commissioned on 31.10.2021 and final commissioning of the project was done on 31.03.2022. The operation and maintenance of the project is ongoing with effect from 01.11.2021.</li> <li>Regular operation and maintenance of sewer line, pumping stations is being done by agency.</li> <li>Sewage collected from the I&amp;D structure (4 nos.) is diverted to the nearest manhole chamber, through the pipeline to STP for further treatment.</li> <li>4375 Houses' sewage is being treated at STP on daily basis.</li> </ul> | -                                                        | -                                                                                |

Table 2 : New Project Under Implementation construction/ Tender for Ganga Tributary Damodar river

| Sl. No. | Name of Project with Location                                                                                                                                                                                                                                                                                                                                            |                 | Original/Proposed Timeline for Implementation |                             | Remarks                                                                                                                                     |
|---------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|-----------------------------------------------|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
|         | Name of Project                                                                                                                                                                                                                                                                                                                                                          | District / Town | Sanction Date                                 | Timeline for implementation |                                                                                                                                             |
| 1       | <b>I&amp;D and STP works of Phusro Town: 14 MLD</b><br><u>Major Project Components:</u><br>Project comprises of two Sewerage Treatment Plant (STP) of 4 MLD and 10 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), 4 nos. of I&D structures and 1.5 km. of Sewerage Network.                               | Bokaro-Phusro   | 15/12/2020                                    | June 2025                   | Work awarded. The construction of the project started from 28.06.2023 Survey completed. Design & drawings preparation under progress.       |
| 2       | <b>I&amp;D and STP works of Ramgarh Town: 40 MLD</b><br><u>Major Project Components:</u><br>Project comprises of two Sewerage Treatment Plant (STP) of 23 MLD and 17 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), and 116 km. of Sewerage Network.                                                      | Ramgarh         | 17/10/2022                                    | -                           | The tender for the project was floated on 02.01.2023<br><br>Technical Evaluation is under progress.                                         |
| 3       | <b>I&amp;D and STP works of Dhanbad Town: 192 MLD</b><br><u>Major Project Components:</u><br>Project comprises of five Sewerage Treatment Plant (STP) of 75 MLD, 60 MLD, 21 MLD, 18 MLD and 18 MLD capacity, 3 nos. of Intermediate Sewerage Pumping Stations (ISPS), 5 nos. of Main Pumping Stations (MPS), 7 nos. of I&D structures and 14.24 km. of Sewerage Network. | Dhanbad         | 30/01/23                                      | -                           | The tender for the project was floated on 27.06.2023. The tender is live with last date as 13.10.2023. Under Hybrid annuity-based PPP model |

**B. Utilization of treated sewage, use of sludge as a manure and septage management.**

- a) Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use. The recycled water can be used in various ways such as landscaping, public parks, cooling water for power plants and oil refineries, processing water for mills, plants, toilet flushing, Dust control, construction activities, concrete mixing, artificial lakes, car, cloth & floor washing, Garden and irrigation using a hose spray or drip irrigation. The Jharkhand State Action Plan for Utilization of treated waste water from the Sewerage Treatment Plants (STPs) is enclosed as **Annexure- 2**.
- b) Sewerage Treatment Plants at Sahibganj and Rajmahal are operational and the action plan for utilization of treated waste water from the STP is under scrutiny. Treated water is presently discharge into river Ganga through Outfall structure as per specified norms.
- c) The Action plan (for Re-use of treated Water) of the state is already submitted to Hon'ble NGT in the matter OA No. 148/2016 (MA No. 686/2017), Mahesh Chandra Saxena V/s. South Delhi Municipal Corporation & Ors. and accordingly, action taken is ensured.
- d) Action plan for utilization of treated waste water from operational STPs at Sahibganj and Rajmahal is under scrutiny Sahibganj Nagar Parishad and Rajmahal Nagar Panchayat.
- e) As per the discussion with Sahibganj Nagar Parishad, based upon the geographical location of the area and current activities/infrastructure developments going on in the nearby areas of ULB following possible areas are identified in which treated waste water from STP can be utilized:
  - I. Agriculture.  
As per the discussion with ULB, prior to allocation of treated water for irrigation purposes in any area, hydraulic soil tests, water requirements for the crops/vegetation and water quality of irrigation water will be checked.
  - II. Railway junction.  
Treated water shall be used for washing, flushing, maintenance of the Railway junction.
  - III. Crusher unit.  
Treated water shall be used against the water requirement of crusher such as sprinkling of the dust.



IV. Urban local bodies.

Treated water shall be used for solid waste management plant, horticulture, maintenance of the park, public toilet flushing and other construction activities in the town.

V. Environmental/Recreational reuse.

Maintenance of parks, gardens and developing landscaping

VI. Construction Purpose.

Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge

VII. Use of sludge (generated from Sahibganj and Rajmahal STPs) as manure.

At present, part of sludge is being used as manure in the campus garden of Treatment Plants and Pumping Stations. Remaining sludge is being disposed in scientific manner. However, efforts are being made in consultation with ULBs to utilize sludge as manure.

**C. Demarcation of flood plain zones and preventing encroachments thereof.**

- a) Only two flood zones have been identified along River Ganga and Damodar.
- b) Along 83 km stretch of river Ganga falling under Sahibganj District, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been workout around 54.47 sq. km. The demarcation of flood plain zone has been done based on recorded Highest Flood Level (HFL) of the river along the side stretches. There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.
- c) Along 146 km stretch of river Damodar falling under Dhanbad District and Bokaro District, there is inundation mostly in areas lying to the right and left of the River Damodar when its level rises during high flood. The total area which gets flooded has been workout around 34 sq. km. The demarcation of flood plain zone has also been done based on recorded Highest Flood Level (HFL) of the river along the side stretches. There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.
- d) Under National Hydrology Project, Central Water Commission is working on developing advance flood warning monitoring system.
- e) Demarcation of flood plain zone along river Ganga and its tributary river Damodar as per available data has been completed.

- f) Report on Demarcation of flood plain zones as provide by WRD, Government of Jharkhand is enclosed as **Annexure-3**.
- g) No encroachment has been reported by Circle Officers, Sahibganj/ Borio/ Taljhari/ Rajmahal/ Udhwa along the river Ganga in the territory of Jharkhand State.

**D. Maintenance of e-flow.**

- a) As per the report of Water Resource Department (WRD), Government of Jharkhand, there is no issues of regulation/ maintenance of E-flow exists as there is no dam/barrage constructed in river Ganga U/S of Sahibganj within territorial boundary of Jharkhand State.
- b) The Status report on e-flow determination as provided by the Water Resources Department, Government of Jharkhand is enclosed as **Annexure- 3**.

**E. Preventing dumping of solid and other waste in and around Ganga.**

- a) Dumping of Solid waste and other waste in and around River Ganga within the ULB is stopped. Door to Door waste collection is active in these ghats areas catering all the residential.
- b) Public awareness and Involvements of various stakeholder –like Social workers, Student Organisations, SHG members Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats Clean.
- c) Sahibganj Town has applied as ODF++ (open defecation free and faecal sludge management with wastewater treatment facility) by Quality Control of India. Rajmahal Town has been certified as ODF+ (open defecation free with additional feature of other sanitation facility like vending machine for sanitary pads & incinerators) by Quality Control of India.
- d) Three I&D (Interception and Diversion) are installed in Sahibganj Town and 4- I&D are installed in Rajmahal Town near connecting drains for preventing solid waste and nearby dumping.
- e) The dumping of solid waste in and around river Ganga has been mitigated through following measures taken:
  - I. Concessionaire for integrated solid waste management at Sahibganj & Rajmahal ULBs have been appointed.
  - II. 100% door to door collection has been carried out in both the ULBs.
  - III. Distribution of 2 bins (1 for dry and another for wet waste) has been done in Sahibganj & Rajmahal ULBs.

- IV. To prevent littering continuous IEC activities are being undertaken by both the ULBs.
- V. Road sweeping on roads around bank of Ganga is being done.
- VI. Artistic Litter bins have been installed on the bank of Ganga River.
- VII. Screening in the drains & Nala is being done.

*Table 3 : Status of compliance of timeline of the various targets of SWM projects.*

| S. No. | Targets to be achieved as per orders dated<br>10.12.2015,<br>13.07.2017,<br>22.08.2019,<br>12.12.2019,<br>18.12.2019,<br>13.08.2020,<br>08.02.2021,23.11.2021,<br>22.07.2022, and<br>28.08.2023                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Targets achieved and the reasons for delay in compliance                                                                                                                                                                                                                                | Targets not achieved and the Revised timelines proposed*                                                                                                                                                                                     | Action taken or suggested for violation of timelines or non-achieving of targets |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 1      | <p><b>Sahibganj &amp; Rajmahal Solid Waste Management Project: -</b></p> <p><u>Till date Activities Performed under this Project:</u></p> <ul style="list-style-type: none"> <li>• Concessioner (M/s Consortium of Akansha Enterprises) has been appointed.</li> <li>• Door to Door waste collection work started.</li> <li>• Awareness activities for segregation of waste started.</li> <li>• Segregation has been initiated in all the wards of both the towns. (Rajmahal &amp; Sahibganj)</li> <li>• Construction of waste processing plant is about to be started.</li> <li>• Approach Road to the Processing Plant is under Construction and</li> </ul> | <ul style="list-style-type: none"> <li>• Target date of completion by December 2024.</li> <li>• O&amp;M period- 20 years started after the capex.</li> <li>• Work is in progress. Overall physical progress of the plant is 45% and Sanitary Landfill (SLF) progress is 90%.</li> </ul> | <p>From SBM-U, the central share for the project was not released, hence the project work was slow down.</p> <p>The central share and State share both are funded from State Govt.</p> <p>The work at site restarted and under progress.</p> | -                                                                                |



| S. No. | Targets to be achieved as per orders dated<br>10.12.2015,<br>13.07.2017,<br>22.08.2019,<br>12.12.2019,<br>18.12.2019,<br>13.08.2020,<br>08.02.2021,23.11.2021,<br>22.07.2022, and<br>28.08.2023 | Targets achieved and the reasons for delay in compliance                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Targets not achieved and the Revised timelines proposed* | Action taken or suggested for violation of timelines or non-achieving of targets |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------------------------------------------------|
|        | around 70% completed.<br>• Capex Cost- 18.92 Cr.<br>• Opex cost- 164.19 Cr.                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                          |                                                                                  |
| 2      | Undertaking bioremediation and /or phytoremediation or any other remediation measures as an interim step for containing discharge from untapped drains/wherever STPs are not operating.         | <ul style="list-style-type: none"> <li>STPs Projects at Sahibganj and Rajmahal has been Completed and are operational with Regular maintenance of sewer line, pumping stations is being done by agency.</li> <li><u>Sahibganj</u>: Sewage collected from the I&amp;D structure at Jharna Nallah &amp; Gopalpur Nallah is diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> <li><u>Rajmahal</u>: Sewage collected from the I&amp;D structure (4 nos.) is diverted to the nearest manhole chamber, through the pipeline to STP for further treatment.</li> <li>Environmental Compensation levied for the defaulting drains have been waived off as the details of the interim remediation measures were provided by UD &amp; HD, Govt of Jharkhand via letter no. B-190153/NGT/WQM-II/CPCB/2019-20-1405 dated 16.06.2020.</li> <li>CPCB regional office Kolkata &amp; JSPCB team visited Rajmahal &amp; Sahibganj on the month of July 2023, all drains and their compliance status. Rajmahal all drains are less than 1MLD Capacity (Annexure-8).</li> </ul> |                                                          |                                                                                  |

*Table 4 : New Project (SWM) Under Implementation/ construction/ Tender for Ganga Tributary Damodar river*

| S.No. | Location | Capacity of Plant | Remarks                                                                     |
|-------|----------|-------------------|-----------------------------------------------------------------------------|
| 1     | Dhanbad  | 540 TPD           | Plant construction is under progress, Boundary wall construction completed. |
| 2     | Phusro   | 34 TPD            | Work awarded and agreement done.                                            |
| 3     | Ramgarh  | -                 | Project is under administrative approval.                                   |

#### **F. Clearing old legacy waste dump sites.**

- a) A complaint mechanism is implemented & fine provision is there for littering waste in both the ULBs (Sahibganj & Rajmahal).
- b) One old legacy site at Sahibganj has been cleared and a Women's College has been setup on the aforesaid land.
- c) All dumpsites have been cleared on the bank of Ganga River in Rajmahal & Sahibganj.

#### **G. Preventing and regulating illegal sand mining**

- a) Govt. of Jharkhand has formulated "The Jharkhand Minerals (Prevention of illegal Mining, Transportation and Storage) Rules, 2017 in order to curb illegal mining, transportation and storage of minerals in the state. The said rule provides the provision for search, seizure, confiscation of minerals being mined or transported illegally in the state and prohibits any commercial dealing which includes buying, selling, processing, transporting of minerals without being a dealer or mining lease holder.
- b) Govt. of Jharkhand has also formulated Jharkhand Minor Mineral Concession (Amendment) Rules 2017 wherein its rule 54 states that in case during transportation of mineral any person unable to show valid challan shall be punishable with an imprisonment of 1 year/shall pay a penalty of double value of mineral/ both as the case may be.
- c) State Govt. is also implementing star rating Framework for Minor Mineral blocks on similar lines as that of major minerals wherein-50% weightage is on the parameters.
  - i) Systematic and sustainable mining
  - ii) Protection of Environment and Conservation of water with implementation of the star rating of minor mineral block, pollution due to minor mineral block is expected to be controlled.

- d) JSMDCLtd. has implemented Sand Management System (SMS) to ensure efficient monitoring of sand mining operations at sand ghats and for sale of sand at stockyards. The Sand management System shall be able to validate the permitted quantity of sand to be dispatched to the buyers (data from permit) and also validate customer vehicles through its integration with JIMMS portal. SMS will also provide reconciliation features and audit functionalities of the transported quantity of sand.

Action Taken against Illegal Mining of Sand in Jharkhand.

- e) The District Mining Task Force (DMTF) reported the action status of total 16-FIRs, Sealing of mines-10, seized of 02-boats, 16-trucks, 10-tracktors and fines imposed of total 18.75 Lakhs (FIR lodged & recovery), total 4.04 Lakhs (fines/seizure by DTO) and 3.91 Lakhs for fines on uncovered vehicles from July 2021 to till date.
- f) Sustainable Sand Mining; Govt. of Jharkhand has formulated an environmentally sustainable and social centric Comprehensive Sand mining policy, the Jharkhand State Sand Mining Policy 2017 and same has been already implemented. This is also in compliance with the judgment of Hon'ble Supreme Court in the matter of Deepak Kumar v/s State of Haryana etc. and subsequent notifications of MoEF&CC, Gol.

The said policy mandated for preparation of District Survey report (DSR) by the committee headed by Deputy Commissioner-cum-Chairman, DEIAA as envisaged in Para 7 (ii) of Part-II-section-3 Sub Section (ii) of Extraordinary Gazette of MoEF&CC, Gol dated 15/01/2016.

Based on the DSR, Sand Ghats are to be categorized under two different categories namely Category-I and Category-II. Category-I sand ghats shall be used only for non – commercial purposes and shall be maintained and supervised by Gram Panchayat/Local Self Govt. Category-II sand ghats shall be allocated to Jharkhand State Mineral Development Corporation (JSMDCLtd. for a minimum period of 5 Years. Mining Shall be carried out by JSMDCLtd. following all statutory provisions of guidelines/rules/acts. JSMDCLtd. shall adopt scientific and sustainable mining practices and shall ensure transparent, fair and effective delivery system. Further, the said policy also mandated JSMDCLtd. for adaptation of appropriate technology such as RFID/GPS tracking of vehicles, CCTV surveillance, Central monitoring, cashless online sale etc. to prevent illegal mining and transportation of sand.



g) In Sahibganj District, CCTV cameras have been installed in Mirza chowki checkpoint to Circle mandro, Bhagiya checkpoint to Circle mandro, and Risore checkpoint circle Barharwa for surveillance.

h) The report of Department of Mines and Geology, Government of Jharkhand is enclosed as Annexure- 5.

**H. Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.**

a) 106 nos. Rain Water Harvesting (RWH) Structures is proposed to be taken up under Ganga (74) and Damodar (32) basins by WRD, Government of Jharkhand.

b) The report of WRD, Government of Jharkhand is enclosed as Annexure- 3.

**I. Restoration of water bodies.**

a) Restoration of 143 nos. of water bodies is proposed to be taken up under Ganga (115) and Damodar (28) basins by WRD, Government of Jharkhand.

b) The report of WRD, Government of Jharkhand is enclosed as Annexure- 3.

**J. Monitoring and displaying of water quality.**

a) Monitoring of water quality is being done on monthly basis under NWMP and data is being uploaded on EWQDES and displayed on JSPCB website <https://jspcb.nic.in/quicklink/water-quality-status--of--river-ganga-falling-in-jharkhand.php>

b) Report of Water Samples of Ganga River & River Damodar are being collected and analysed on a regular basis.

*Table 5 : Status of water quality at River Ganga and its only tributary River Damodar.*

| S.No. | River Name                              | Location                        | BOD mg/l. | COD mg/l. |
|-------|-----------------------------------------|---------------------------------|-----------|-----------|
| 1     | Ganga                                   | Sahibganj (Near LTC Ghat)       | 1.1 mg/l  | 16.1 mg/l |
| 2     |                                         | Rajmahal (Singhi Dalan)         | 1.2 mg/l  | 14.3 mg/l |
| 3     | Damodar (Only tributary of river Ganga) | Dhanbad (Near Telmucho bridge)  | 1.6 mg/l  | 40 mg/l   |
| 4     |                                         | Phusro (At. Phusro road bridge) | 1.3 mg/l  | 36 mg/l   |

(\* As on August 2023)

**K. Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.**

a) JSPCB is ensuring the restoration of the damage to the environment by levying the Environment Compensation against the violators as a punitive action.

b) The details as provided by JSPCB is enclosed as Annexure – 1.

- c) No Water polluting industry is available on the Sahibganj District of Jharkhand, from where River Ganga flows at Jharkhand.
- d) An Environmental compensation amount of Rs. 4,37,47,769 has been recovered from industries for damage caused to the Damodar River. Enclosure- **Annexure-1**.
- e) In 2019-2020 approximately Rs. 2200 has been collected from the polluters in Rajmahal ULB & In the current financial year number of polluters has decreased considerably due to IEC activities carried out by the ULBs on a regular basis.

**L. Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.**

- a) JSPCB is ensuring the compliance and report is enclosed as **Annexure – 1**.

**M. Public awareness and involvement for prevention and control of pollution of Ganga.**

- a) Sahibganj Rajmahal, Phusro, Dhanbad, and Ramgarh ULBs are organizing various activities like rally, shramdaan, nukkad natak, miking for cleaning activity, painting, seminar with district committee, ganga arti etc. in which involvement of social workers, students, elected representatives, ULB officials, staff etc. are ensured.
- b) All Stakeholders of society participated regularly on IEC activity. District Ganga Committee/ District Administration, Government Officials of different line Departments, Municipal Corporation, School, teachers, students, SHGs members, Public Representatives, Members of NSS, NYKS, GVM, Ganga Prahari, and local residents.
- c) Following Event was organized in Sahibganj, Ranchi, Dhanbad, Boakro and Ramgarh district of Jharkhand. During these events, SMCG, Jharkhand has organized various Public Outreach activities. During Communication and Public Outreach activities different sections of society were participated like District Ganga Committee/ District Administration, Government Officials of different line Departments, Municipal Corporation, School, teachers, students, SHGs members, Public Representatives, District members of NSS, NYKS, GVM, Ganga Prahari, local residents and popular media.

- I. Maghi Mela-Rajmahal only
- II. World Wetland Day
- III. Ganga Swacchhata Pakhwada
- IV. Seminaarsah-Vyakhyaan
- V. Ganga Quest
- VI. International Yoga Day

ASA

- VII. Vreeksharopan Saptah
- VIII. Azadi ka Amrit Mahotsav
- IX. Ghat Par Haat
- X. Ghat Par Yoga
- XI. Swacchhata Hi Sewa
- XII. Durga Puja
- XIII. Chhath Puja
- XIV. Plastic Free Abhiyan
- XV. Kartik Purnima
- XVI. Ganga Utsav

**N. Regulating activities on and around river Ganga including ghats and other establishments.**

- a) The regulating activities on and around river Ganga is ensured by Sahibganj and Rajmahal ULBs. **Annexure - 4**

**O. Afforestation and setting up of biodiversity parks.**

- a) Under "Namami Gange" programme by NMCG, an afforestation project for Sahibganj has been sanctioned by NMCG under which Natural Landscape, Agriculture Landscape & Urban Landscape are to be covered in the river bank districts of Jharkhand.
- b) The Jharkhand State Forest Department is the implementing agency of this project.
- c) Number of plants planted till date are 1021480.
- d) There are 648200 nos. (Namami Gange), and 81420 nos. (Swachh Bharat Mission), of plants planted during year 2020-21 under Sahibganj Forest division. In April-June 2023 total 86000 plants near River Ganga and 79500 plants near River Damodar have been planted.
- e) Under Namami Gange Scheme, for development of Ganga River Basin, Agro Forestry and Bamboo Mission project is under implementation with Organic Agriculture Department and Horticulture Department.
- f) The work has started to set up Bio-diversity Park at Mehndipur, Sahibganj as per the guidelines of NGT and fund is being mobilised from CAMPA Jharkhand.
- g) Under Namami Gange Scheme "Udhwa Lake Bird Sanctuary (Integrated Wildlife Management Plan)" project work is under progress. Stakeholders' consultation has been completed. baseline hydrological assessments (including bathymetric profile, channels profile and others monthly water balance identification of silted up areas) is under progress.



h) The latest report of project proposal of Arth Ganga – Sustainable and viable economic development framework for the Ganga Basin, submitted by the Jharkhand State to NMCG on dated 16.06.2020 is enclosed as **Annexure -6**.

i) The Quarterly progress report by the Sahibganj Forest Division, Sahibganj is enclosed as **Annexure- 6**.

**P. CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.**

a) Monitoring of Ganga River water quality is being done on fortnight basis for the general parameters and on monthly basis for the biological parameters at 4 locations designated by CPCB in coordination with SPCB.

b) The Water Quality report by JSPCB is enclosed as **Annexure-1**.

**Q. Good Irrigation Practices adopted in order to conserve the water at river Ganga and river Damodar areas of Jharkhand**

a) Agriculture, Animal Husbandry & Co-operative Department, Government of Jharkhand has adopted the Centrally sponsored scheme namely Pradhan Mantri Krishi Sinchai Yojna (PMKSY) – Per Drop More Crop.

b) During Financial Year 2023-24 in Sahibganj District total 687.5 hectares area has been targeted to cover in per drop more crop (PDMC) scheme with total assistance of Rs. 854.20 Lakhs for good irrigation practices.

c) Allotment under PMKSY has been sanctioned and received on 4<sup>th</sup> November 2020.

d) The Action plan and the latest progress report of Agriculture, Animal Husbandry & Co-operative Department, Government of Jharkhand in this regard is attached hereto as **Annexure -7**.

*As per the Hon'ble NGT court direction para 28(v), "Apart from the Chief Secretaries, the progress may be monitored by the monitoring Committee constituted in the State of UP wide order dated 21.10.2019 in O.A. No. 670/ 2018, by Justice U. C. Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above."*

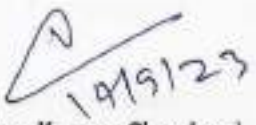
A monitoring committee under the Chairmanship of Development Commissioner in the State of Jharkhand has been formed on 03.03.2021 for compliance of the directions in

the Hon'ble NGT O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehta Versus Union of India & Ors. The minutes of the meeting is enclosed as **Annexure- 10**.

3. That it is further submitted that Government of Jharkhand is committed, towards ensuring compliance of orders of Hon'ble Tribunal.

The above compliance report is being placed for consideration of this Hon'ble Tribunal.

RANCHI  
DATED: 14.09.2023

  
(Vinay Kumar Choubey)  
Secretary to Govt.,  
Government of Jharkhand

## List of Annexures

| Annexure No.  | Details                                                                                                                                                                        |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Annexure – 1  | Report from Jharkhand State Pollution Control Board (JSPCB)                                                                                                                    |
| Annexure – 2  | Jharkhand State Action Plan for Utilization of treated waste water from the Sewerage Treatment Plants (STPs)                                                                   |
| Annexure – 3  | Report from Water Resources Department, Government of Jharkhand                                                                                                                |
| Annexure – 4  | Minutes of meeting District Ganga Committee.                                                                                                                                   |
| Annexure – 5  | Report on prevention and regulation of illegal sand mining provided by Department of Mines and Geology, Government of Jharkhand                                                |
| Annexure – 6  | Report from Department of Forest, Environment & Climate Change, Government of Jharkhand.                                                                                       |
| Annexure - 7  | Action plan and latest progress report on Action Plan from Agriculture, Animal Husbandry & Co-operative Department, Government of Jharkhand                                    |
| Annexure - 8  | Report on CPCB regular monitoring of STPs. Of Ganga Towns.                                                                                                                     |
| Annexure - 9  | Report on various directions issued by Tribunal required for compliance of Hon'ble NGT order court order related to River Ganga & its tributary river Damodar from JUIDCO Ltd. |
| Annexure - 10 | Formation of additional monitoring committee under the Chairmanship of Development Commissioner, Jharkhand.                                                                    |

AP



# **ANNEXURE - 1**



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI-834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/240013

23771

Ref. No.: **प०/क०-5 पि०-16 ए/००१/८-2205** Ranchi, Dated: - **12/09/2023**

From,

Y.K.Das

Member Secretary

To,

The Director,

State Urban Development Authority,

Urban Development & Housing Department. Govt. of Jharkhand.

**Sub- Submission of Quaterly Progress report of River Ganga and its tributaries in the light of the direction issued by Hon'ble NGT in O.A. No. 200/2014 (M.C.Metha Vs Union of India) dated 18.12.2019 -Regarding.**

**Ref. No.: SUDA letter no. 145 dated 07.08.2023**

Sir,

With regard to the subject stated above, the quarterly progress report of River Ganga and its tributaries in the light of the direction issued by Hon 'ble NGT in O.A. No. 200/2014, dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022 has been prepared and the copy of the report is enclosed herewith for your kind reference and further action as per the direction of the competent authority.

Thanking You

Encl.: A/a

Yours sincerely

(Y.K.Das)  
Member Secretary

# Quarterly Progress Report

23772

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A.No.200/2014(M.C.Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022.

## Jharkhand State Pollution Control Board (JSPCB)

### Regional Office, Dhanbad.

(Qty Period: 01.04.2023 To 30.06.2023)

| S.No. | Direction issued by Tribunal and the Committee                                                                                                                                    | Compliance report                                                                                                                                                                                                          |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1     | Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.                                    | Complied.<br>43 industrial unit's have provided ETP/Recirculation system.                                                                                                                                                  |
| 2     | Monitoring and displaying of water quality.<br>- Water quality report of subsequent months                                                                                        | River Water monitoring is being done every month as per NWMP at 15 sampling points in Dhanbad and Bokaro and 4 sampling points of River Ganga at Sahebganj. Reports are being uploaded in the EWQDES portal. (Annexure -1) |
| 3     | Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.<br>- Environmental compensation for non-functional ETPs/STPs. | Nil                                                                                                                                                                                                                        |
| 4     | Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.                                             | Nil                                                                                                                                                                                                                        |
| 5     | CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.                    | Biological assessment report of River Ganga is enclosed as Annexure 2.                                                                                                                                                     |
| 6     | Total number of STPs/CETPs (with installed capacity) in the State Jharkhand.                                                                                                      | 16 nos. of STPs have been installed in industrial units for the treatment of sewage effluent of their Colonies & Canteens. (Details attached as Annexure 3)                                                                |



|   |                                                                                                                                                                                                                              |                                                                                                                                                                                                                                      |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|   |                                                                                                                                                                                                                              | No CETP installed within the jurisdiction at Dhambad Bokara at Sahebganj                                                                                                                                                             |
| 7 | Status (operational/non-operational)/ Performance report with respect to standard norms.                                                                                                                                     | Operational – 16<br>Non- Operational - 2                                                                                                                                                                                             |
| 8 | Action plan to fill the gap in treatment capacity for sewage and trade effluents with clearly defined timeline.                                                                                                              | 2 nos. of STPs are under construction for Colonies at DVC, CTPS & BTPS.<br>50 % of work has been completed and expected to be completed by January 2024.                                                                             |
| 9 | Compliance on other various directions of the committee's 3rd meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar. | Industries are given conditional CTO for ensuring Zero Liquid Discharge.<br>Inspection of non-complying industry M/s Tenughat Thermal Power Station, Lalpania has been done and report sent to HQ for further action. (Annexure – 4) |

**Jharkhand State Pollution Control Board****Regional Office-Cum-Laboratory, Dumka**Ref. No. 1749  
From

Dated 16/08/2023

Regional Officer  
Dumka.

To.

The Board Analyst,  
Jharkhand State Pollution Control Board,  
Ranchi.Sub:- Regarding analysis report for the month of August 04/08/2023,  
07/08/2023 and 08/08/2023.

Sir,

Please find enclosed here with the analysis report of the following points of  
Ganga river as per details:-

1. Ganga River, At.- Rajmahal, Sahibganj.
2. Ganga River U/S Near LCT ghat, Sahibganj.
3. Ganga River D/S Near Janta Ghat, Sahibganj.
4. Ganga River Sahibganj (Sangi Dalan) Sahibganj.
5. Masanjore Dam, Dumka.
6. Shiv Ganga Pond, Deoghar.

This is for your information &amp; necessary action.

Yours faithfully

Kanna  
16/08/2023  
Regional Officer  
Dumka



# JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. 85

Dated 04/08/2023

2. Name of sample **Ganga River At.- Rajmahal, Dist.- Sahibganj**

3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
2.

4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**

5. Name and designation of representative present at the time of sampling .....

## Parameter Analysed:

## Value

|                           |                     |
|---------------------------|---------------------|
| 1. Date and time sampling | 04/08/2023/12:40 PM |
| 2. Temperature (A/W) C:   | 33°C / 30°C         |
| 3. pH :                   | 7.7                 |
| 4. D.O.mg/l :             | 7.2 mg/l            |
| 5. BOD mg/l :             | 1.4 mg/l            |
| 6. COD mg/l :             | 14.5 mg/l           |
| 7. Total solids mg/l :    | 181.0 mg/l          |
| 8. T. S. S. :-            | 39.0 mg/l           |
| 9. T. D. S.:              | 142.0 mg/l          |
| 10. Conductivity :        | 147.0 MHO           |
| 11. Turbidity :           | 39.0 NTU            |

Remarks: Parameters were found within acceptable limits.

*[Signature]*  
S.S.A./J.S.A.  
16/08/23

*[Signature]*  
Regional Officer / Board analyst  
16/08/2023





# **JHARKHAND STATE POLLUTION CONTROL BOARD**

Lab. Ref. No. ....88...../

Dated....04/08/2023

2. Name of sample **Ganga River U/S Near LCT Ghat**
3. Sample collected by 1. **Sahibganj**  
2. **Sri Anant Prakash Jha, F.A**
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

## **Parameter Analysed:**

## **Value**

|                           |                       |
|---------------------------|-----------------------|
| 1. Date and time sampling | 04/08/2023 / 04:30 PM |
| 2. Temperature (A/W) C:   | 32°C / 29°C           |
| 3. pH :                   | 7.8                   |
| 4. D.O.mg/l :             | 7.1 mg/l              |
| 5. BOD mg/l :             | 1.1 mg/l              |
| 6. COD mg/l :             | 16.1 mg/l             |
| 7. Total solids mg/l :    | 292.0 mg/l            |
| 8. T. S. S. :-            | 62.0 mg/l             |
| 9. T. D. S.:              | 230.0 mg/l            |
| 10. Conductivity :        | 236.0 MHO             |
| 11. Turbidity :           | 182.0 NTU             |

Remarks: **Parameters were found within acceptable limits.**

*[Signature]*  
S.S.A./J.S.A

*[Signature]*  
Regional Officer / Board analyst



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ....87..... Dated.....04/08/2023
2. Name of sample **Ganga River D/S Janta Ghat**  
Dist.- Sahibganj
3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

### Parameter Analyzed:

### Value

|                           |                     |
|---------------------------|---------------------|
| 1. Date and time sampling | 04/08/2023/04:15 PM |
| 2. Temperature (A/W) C:   | 32°C / 29°C         |
| 3. pH :                   | 7.7                 |
| 4. D.O.mg/l :             | 7.2 mg/l            |
| 5. BOD mg/l :             | 1.4 mg/l            |
| 6. COD mg/l :             | 15.1 mg/l           |
| 7. Total solids mg/l :    | 319.0 mg/l          |
| 8. T. S. S. :-            | 69.0 mg/l           |
| 9. T. D. S.:              | 250.0 mg/l          |
| 10. Conductivity :        | 258.0 MHO           |
| 11. Turbidity :           | 193.0 NTU           |

Remarks: Parameters were found within acceptable limits.

*(Signature)*  
S.S.A./J.S.A

*Kamra*  
16/08/2023  
Regional Officer / Board analyst



# JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab Ref. No. 86 Dated 04/08/2023

2. Name of sample **Ganga River Sahibganj (Sangi Dalan)**  
**Sahibganj**
3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
 2.
4. Sample analysed at **Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

| Parameter Analysed:       | Value                                 |
|---------------------------|---------------------------------------|
| 1. Date and time sampling | 04/08/2023/01:00 PM                   |
| 2. Temperature (A/W) C:   | 33 <sup>0</sup> C / 30 <sup>0</sup> C |
| 3. pH :                   | 7.8                                   |
| 4. D.O.mg/l :             | 7.1 mg/l                              |
| 5. BOD mg/l :             | 1.2 mg/l                              |
| 6. COD mg/l :             | 14.3 mg/l                             |
| 7. Total solids mg/l :    | 307.0 mg/l                            |
| 8. T. S. S. :-            | 67.0 mg/l                             |
| 9. T. D. S.:              | 240.0 mg/l                            |
| 10. Conductivity :        | 245.0 MHO                             |
| 11. Turbidity :           | 190.0 NTU                             |

Remarks: Parameters were found within acceptable limits.

S.S.A/S.S.A  
 16/08/23

Kamal  
 16/08/2023  
 Regional Officer / Board analyst





## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. 90 Dated 07/08/2023
2. Name of sample **Masanjore Dam,**  
Dist. - **Dumka.**
3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
2.
4. Sample analysed at **Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

### Parameter Analyzed:

### Value

|                           |                     |
|---------------------------|---------------------|
| 1. Date and time sampling | 07/08/2023/09:40 AM |
| 2. Temperature (A/W) C:   | 28°C / 25°C         |
| 3. pH :                   | 7.7                 |
| 4. D.O.mg/l :             | 6.4 mg/l            |
| 5. BOD mg/l :             | 1.3 mg/l            |
| 6. COD mg/l :             | 14.6 mg/l           |
| 7. Total solids mg/l :    | 190.0 mg/l          |
| 8. T. S. S. :-            | 60.0 mg/l           |
| 9. T. D. S.:              | 130.0 mg/l          |
| 10. Conductivity :        | 134.0 MHO           |
| 11. Turbidity :           | 38.0 NTU            |

Remarks: Parameters were found within acceptable limits.

*(Signature)*  
S.S.A./S.A. 16/8/2023

*(Signature)*  
Regional Officer / Board analyst 16/08/2023



# JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ....89.....

Dated.....08/08/2023

2. Name of sample Shiv Ganga Pond,

Near Baba Mandir, Deoghar

3. Sample collected by 1. Sri Anant Prakash Jha, F.A

2.

4. Sample analysed at Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka

5. Name and designation of representative present at the time of sampling .....

## Parameter Analysed :

## Value

|                           |                     |
|---------------------------|---------------------|
| 1. Date and time sampling | 08/08/2023/11:00 AM |
| 2. Temperature (A/W) C:   | 28°C / 25°C         |
| 3. pH :                   | 7.7                 |
| 4. D.O.mg/l :             | 6.2 mg/l            |
| 5. BOD mg/l :             | 1.5 mg/l            |
| 6. COD mg/l :             | 15.4 mg/l           |
| 7. Total solids mg/l :    | 195.0 mg/l          |
| 8. T. S. S. :-            | 60.0 mg/l           |
| 9. T. D. S.:              | 135.0 mg/l          |
| 10. Conductivity :        | 142.0 MHO           |
| 11. Turbidity :           | 46.0 NTU            |

Remarks: Parameters were found within acceptable limits.

S.S.A./S.A.  
16/08/23

Kanwal  
16/08/2023  
Regional Officer / Board analyst



## Jharkhand State Pollution Control Board

Regional Office-Cum-Laboratory, Dumka

Ref. No. 1752  
From

Dated 16/08/2023

Regional Officer  
Dumka

To,

The Board Analyst,  
Jharkhand State Pollution Control Board,  
Ranchi.

Sub:- Regarding analysis report for the month of August, 07/08/2023 And  
08/08/2023.

Sir,

Please find enclosed here with the analysis report of the following points of  
Ganga river as per details:-

1. Holy Pond of Shivganga, AtPo- Jarmundi, Basukinath, Deoghar
2. Kurwa Dumka Water Intake Point, Dumka

This is for your information & necessary action.

Yours faithfully  
*Kamal*  
16/08/2023  
Regional Officer  
Dumka





# JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ....16..... Dated.....08/08/2023

2. Name of sample **Holy Pond of Shivganga At.+Po- Jarmundi, Basukinath, Dumka**  
**Dumka**
3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
 2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

## Parameter Analysed:

## Value

|                           |                     |
|---------------------------|---------------------|
| 1. Date and time sampling | 08/08/2023/02:30 PM |
| 2. Temperature (A/W) C:   | 28°C / 25°C         |
| 3. pH :                   | 7.8                 |
| 4. D.O.mg/l :             | 6.2 mg/l            |
| 5. BOD mg/l :             | 2.1 mg/l            |
| 6. COD mg/l :             | 15.2 mg/l           |
| 7. Total solids mg/l :    | 307.0mg/l           |
| 8. T. S. S. :-            | 67.0 mg/l           |
| 9. T. D. S.:              | 240.0 mg/l          |
| 10. Conductivity :        | 246.0 MHO           |
| 11. Turbidity :           | 150.0 NTU           |

Remarks: Parameters were found within acceptable limits.

S.S.A./J.S.A  
 16/08/2023

Kamal  
 16/08/2023  
 Regional Officer / Board analyst



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ....15...../ Dated.....07/08/2023
2. Name of sample Kurwa Dumka Water Intake Point, Dumka (Water intake Point)  
Dumka
3. Sample collected by 1. Sri Anant Prakash Jha, F.A.  
2.
4. Sample analysed at Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka
5. Name and designation of representative present at the time of sampling .....

| Parameter Analysed:       | Value                                 |
|---------------------------|---------------------------------------|
| 1. Date and time sampling | 07/08/2023/11:50 AM                   |
| 2. Temperature (A/W) C:   | 28 <sup>0</sup> C / 25 <sup>0</sup> C |
| 3. pH :                   | 7.5                                   |
| 4. D.O.mg/l :             | 7.6 mg/l                              |
| 5. BOD mg/l :             | 1.2 mg/l                              |
| 6. COD mg/l :             | 12.4 mg/l                             |
| 7. Total solids mg/l :    | 267.0 mg/l                            |
| 8. T. S. S. :-            | 57.0 mg/l                             |
| 9. T. D. S.:              | 210.0 mg/l                            |
| 10. Conductivity :        | 218.0 MHO                             |
| 11. Turbidity :           | 140.0 NTU                             |

Remarks: Parameters were found within acceptable limits.

S.S.A./S.A. (16/08/2023)

Kamal  
16/08/2023  
Regional Officer / Board analyst





# JHARKHAND STATE POLLUTION CONTROL BOARD

## CENTRAL LABORATORY, MANO BALRAM BHWAN, HATIA, RANCHI-834001

23784

Analysis report of Damodar river/Tributaries/Ponds under NWMP of April, 2023

| Stn. Code | Name of the sampling point.                                        | Date/time of sample collected | Temp A/W in oC | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | T.S. mg/lit | TSS mg/lit | Acid mg/lit |
|-----------|--------------------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|-------------|------------|-------------|
| 2394      | Top Chanchi Lake                                                   | 10.04.2023<br>8.35 AM         | 30/26          | 7.6         | 7.5      | 1.9        | -            | -            | 80         | 20         | 48         | 116         | 32.8        | 8.296       | 420        | 484         | 64         | 6           |
| 2382      | Damodar River, At. Phusro Road Bridge                              | 10.04.2023<br>11.20 AM        | 32/27          | 7.6         | 7.5      | 1.7        | -            | -            | 70         | 18         | 68         | 118         | 33.6        | 8.296       | 410        | 480         | 70         | 6           |
| 3557      | Damodar River Near Bermo Railway Station, Bokaro                   | 10.04.2023<br>11.45 AM        | 33/27.5        | 7.5         | 7.5      | 1.8        | -            | -            | 76         | 16         | 72         | 120         | 32.8        | 9.272       | 214        | 254         | 40         | 6           |
| 2381      | Bokaro River At. Zarangdih Bridge                                  | 10.04.2023<br>12.45 PM        | 35.5/28.5      | 7.4         | 7.5      | 1.7        | -            | -            | 72         | 22         | 52         | 124         | 36.8        | 7.8         | 398        | 456         | 58         | 6           |
| 3555      | Damodar River Near Zarangdih Bridge, Bokaro                        | 10.04.2023<br>12.30 PM        | 35.5/29        | 7.7         | 7.6      | 1.9        | -            | -            | 78         | 20         | 56         | 126         | 33.6        | 10.248      | 394        | 454         | 60         | 8           |
| 3556      | Confluence of Bokaro & Damodar River Near Zarangdih Bridge, Bokaro | 10.04.2023<br>1.10 PM         | 36/30          | 7.6         | 7.5      | 1.9        | -            | -            | 70         | 24         | 60         | 122         | 33.6        | 9.272       | 434        | 506         | 72         | 6           |
| 3554      | Konar River Near Swang Coal Washery, Bokaro                        | 10.04.2023<br>2.35 PM         | 36.5/31        | 7.5         | 7.6      | 2.0        | -            | -            | 72         | 16         | 56         | 120         | 32.8        | 9.272       | 434        | 568         | 74         | 6           |
| 2390      | Damodar River, AT. Tenughat Dam                                    | 10.04.2023<br>5.10 PM         | 31/26          | 7.8         | 7.7      | 1.5        | -            | -            | 74         | 20         | 80         | 124         | 36.8        | 7.8         | 390        | 460         | 70         | 6           |
| 4741      | Ranibandh Talab Near ISM Dhanbad                                   | 11.04.2023<br>8.10 AM         | 21/20          | 4.8         | 7.3      | 2.0        | -            | -            | 70         | 22         | 72         | 126         | 33.6        | 10.248      | 230        | 270         | 40         | 8           |
| 4740      | Loco Talab (Pumpu Talab), At. Barmasia, Dhanbad                    | 11.04.2023<br>7.25 AM         | 20/19          | 4.6         | 7.2      | 2.6        | -            | -            | 76         | 20         | 76         | 116         | 32.8        | 8.296       | 346        | 394         | 48         | 6           |
| 4000      | Garga River Near Telmucho Bridge                                   | 11.04.2023<br>3.30 PM         | 34/30          | 7.3         | 7.5      | 2.3        | -            | -            | 72         | 18         | 80         | 118         | 33.6        | 8.296       | 288        | 326         | 38         | 6           |

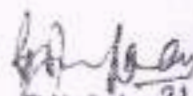


23785

| Stn. Code | Name of the sampling point.                          | Date/time of sample collected | Temp A/W in °C | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | T.S. mg/lit | TSS mg/lit | Acid mg/lit |
|-----------|------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|-------------|------------|-------------|
| 3553      | Damodar River Near Telmucho Bridge                   | 11.04.2023<br>3.45 PM         | 32/28          | 7.5         | 7.7      | 2.4        | -            | -            | 84         | 18         | 76         | 118         | 33.6        | 8.296       | 314        | 360         | 46         | 6           |
| 4738      | Jamunia River Near Lohapatti Bridge, Mahuda, Dhanbad | 11.04.2023<br>4.20 PM         | 27/25          | 7.4         | 7.6      | 1.9        | -            | -            | 82         | 20         | 60         | 122         | 33.6        | 9.272       | 254        | 292         | 38         | 6           |
| 4739      | Katri River Near Bhatinda Fall, At.-Tetengabad, M    | 11.04.2023<br>5.30 PM         | 24/21          | 7.5         | 7.4      | 1.4        | -            | -            | 92         | 22         | 56         | 124         | 36.8        | 7.8         | 444        | 506         | 62         | 6           |
| 2383      | Damodar River, U/S Jamadoba Water Works              | 11.04.2023<br>2.30 PM         | 35/31          | 7.6         | 7.5      | 1.3        | -            | -            | 78         | 18         | 60         | 126         | 33.6        | 10.248      | 222        | 264         | 42         | 6           |
| 2392      | Barakar At maithan Dam                               | 11.04.2023<br>10.20 AM        | 25/22          | 7.5         | 7.4      | 1.4        | -            | -            | 82         | 18         | 52         | 122         | 33.6        | 9.272       | 254        | 296         | 42         | 6           |
| 2391      | Damodar River, At Panchet Dam                        | 11.04.2023<br>11.00 AM        | 27/23          | 8.0         | 7.5      | 1.3        | -            | -            | 76         | 16         | 48         | 124         | 36.8        | 7.8         | 254        | 310         | 46         | 6           |
| 2384      | Damodar River, At Domgarh Water Works D/S Sindri     | 11.04.2023<br>1.30 PM         | 32/29          | 7.5         | 7.4      | 1.4        | -            | -            | 78         | 20         | 36         | 118         | 33.6        | 8.296       | 282        | 330         | 48         | 6           |

  
18/04/23  
(S.R. Kashyap)  
ST

  
21/4/23  
(Kmari Usha)  
ASO

  
(R.N. Anjaan)  
Board Analyst





# JHARKHAND STATE POLLUTION CONTROL BOARD 23786

## CENTRAL LABORATORY, MANO BALRAM BHWAN, HATIA, RANCHI-834003

Analysis report of Damodar river/Tributaries/Ponds under NWMP of May, 2023

| Stn. Code | Name of the sampling point.                                        | Date/time of sample collected | Temp A/W in oC | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | T.S. mg/lit | TSS mg/lit | Acid mg/lit |
|-----------|--------------------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|-------------|------------|-------------|
| 2394      | Top Chanchi Lake                                                   | 15.05.2023<br>4.50 PM         | 23/20          | 7.5         | 7.4      | 1.8        | -            | -            | 84         | 18         | 44         | 118         | 33.6        | 8.296       | 422        | 486         | 64         | 6           |
| 2382      | Damodar River, At. Phusro Road Bridge                              | 15.05.2023<br>1.10 PM         | 36/24          | 7.5         | 7.4      | 1.6        | -            | -            | 74         | 20         | 64         | 116         | 32.8        | 8.296       | 418        | 488         | 70         | 6           |
| 3557      | Damodar River Near Bermo Railway Station, Bokaro                   | 15.05.2023<br>12.40 PM        | 34/25          | 7.6         | 7.5      | 1.7        | -            | -            | 76         | 16         | 68         | 120         | 32.8        | 9.272       | 210        | 252         | 42         | 6           |
| 2381      | Bokaro River At. Zarangdih Bridge                                  | 15.05.2023<br>11.55 AM        | 30/22          | 7.4         | 7.4      | 1.6        | -            | -            | 74         | 18         | 48         | 126         | 33.6        | 10.248      | 396        | 456         | 60         | 6           |
| 3555      | Damodar River Near Zarangdih Bridge, Bokaro                        | 15.05.2023<br>11.35 AM        | 29/22          | 7.6         | 7.5      | 1.8        | -            | -            | 82         | 20         | 52         | 124         | 36.8        | 7.8         | 394        | 454         | 60         | 6           |
| 3556      | Confluence of Bokaro & Damodar River Near Zarangdih Bridge, Bokaro | 15.05.2023<br>12.10 PM        | 32/23          | 7.5         | 7.5      | 1.8        | -            | -            | 76         | 16         | 56         | 122         | 33.6        | 9.272       | 432        | 504         | 72         | 6           |
| 3554      | Konar River Near Swang Coal Washery, Bokaro                        | 15.05.2023<br>11.15 AM        | 25/21          | 7.2         | 7.5      | 1.8        | -            | -            | 72         | 22         | 52         | 120         | 32.8        | 9.272       | 432        | 508         | 76         | 6           |
| 2390      | Damodar River, AT. Tenughat Dam                                    | 15.05.2023<br>10.30 AM        | 24/20          | 7.5         | 7.6      | 1.3        | -            | -            | 74         | 18         | 72         | 124         | 36.8        | 7.8         | 390        | 462         | 72         | 6           |
| 4741      | Ranibandh Talab Near ISM Dhanbad                                   | 16.05.2023<br>6.45 PM         | 30/20          | 4.6         | 7.4      | 1.9        | -            | -            | 72         | 22         | 68         | 126         | 33.6        | 10.248      | 222        | 264         | 42         | 6           |
| 4740      | Loco Talab (Pumpu Talab), At. Barmaesia, Dhanbad                   | 18.05.2023<br>7.30 AM         | 23/19          | 4.4         | 7.2      | 2.5        | -            | -            | 78         | 20         | 72         | 116         | 32.8        | 8.296       | 340        | 390         | 60         | 6           |
| 4000      | Garga River Near Telmucho Bridge                                   | 16.05.2023<br>9.35 AM         | 25/22          | 6.5         | 7.2      | 2.2        | -            | -            | 74         | 22         | 72         | 118         | 33.6        | 8.296       | 288        | 326         | 38         | 6           |



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| Sl. No. | Name of the sampling point.                          | Date/time of sample collected | Temp A/W in °C | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | SS mg/lit | Acidity mg/l |   |
|---------|------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|-----------|--------------|---|
| 553     | Damodar River Near Telmucho Bridge                   | 16.05.2023<br>10.10 AM        | 27/24          | 7.2         | 7.5      | 2.3        | -            | -            | 84         | 18         | 72         | 122         | 33.6        | 9.272       | 316        | 360       | 44           | 6 |
| 738     | Jamunia River Near Lohapatti Bridge, Mahuda, Dhanbad | 16.05.2023<br>10.35 AM        | 28/25          | 7.5         | 7.3      | 1.8        | -            | -            | 82         | 20         | 56         | 126         | 33.6        | 10.248      | 254        | 292       | 38           | 6 |
| 739     | Katri River Near Bhatinda Fall, At.-Tetengabad, M    | 16.05.2023<br>12.05 PM        | 31/23          | 7.5         | 7.4      | 1.3        | -            | -            | 92         | 22         | 52         | 124         | 36.8        | 7.8         | 446        | 506       | 60           | 6 |
| 383     | Damodar River, U/S Jamadoba Water Works              | 16.05.2023<br>1.35 PM         | 33/25          | 7.6         | 7.5      | 1.2        | -            | -            | 74         | 20         | 56         | 120         | 32.8        | 9.272       | 224        | 264       | 40           | 6 |
| 392     | Barakar At malthan Dam                               | 16.05.2023<br>5.15 PM         | 33/23          | 7.5         | 7.3      | 1.3        | -            | -            | 78         | 18         | 48         | 122         | 33.6        | 9.272       | 252        | 294       | 42           | 6 |
| 391     | Damodar River, At Panchet Dam                        | 16.05.2023<br>4.10 PM         | 34/24          | 7.8         | 7.5      | 1.2        | -            | -            | 76         | 16         | 44         | 124         | 36.8        | 7.8         | 262        | 308       | 46           | 6 |
| 384     | Damodar River, At Dongarh Water Works D/S Sindri     | 16.05.2023<br>2.25 PM         | 38/25          | 7.5         | 7.4      | 1.3        | -            | -            | 78         | 18         | 32         | 120         | 32.8        | 9.272       | 282        | 332       | 50           | 6 |

(S K. Kashyap)  
ST

(Kmari Usha)  
ASO

R.N. Anjaan  
Board Analyst





# JHARKHAND STATE POLLUTION CONTROL BOARD

## CENTRAL LABORATORY, MANO BALRAM BHWAN, HATIA, RANCHI-834003

23788

Analysis report of Damodar river/Tributaries/Ponds under NWMP of June, 2023

| Stn. Code | Name of the sampling point.                                        | Date/time of sample collected | Temp A/W in oC | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | T.S. mg/lit | TSS mg/lit | Acidity |
|-----------|--------------------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|-------------|------------|---------|
| 2394      | Top Chanchi Lake                                                   | 12.6.2023<br>5.40 PM          | 36.5/34        | 6.4         | 7.5      | 2.6        | -            | -            | 82         | 16         | 40         | 120         | 32.8        | 8.272       | 418        | 484         | 66         |         |
| 2382      | Damodar River, At. Phusro Road Bridge                              | 12.06.2023<br>10.15 AM        | 39/34.5        | 8.0         | 7.5      | 2.8        | -            | -            | 72         | 18         | 36         | 118         | 33.6        | 8.296       | 420        | 490         | 70         |         |
| 3557      | Damodar River Near Bermo Railway Station, Bokaro                   | 12.6.2023<br>11.05 AM         | 43/35          | 7.5         | 7.6      | 2.7        | -            | -            | 74         | 20         | 36         | 122         | 33.6        | 8.272       | 214        | 254         | 40         |         |
| 2381      | Bokaro River At. Zarangdih Bridge                                  | 12.6.2023<br>11.55 AM         | 43/34          | 7.2         | 7.4      | 2.5        | -            | -            | 72         | 16         | 32         | 124         | 36.8        | 7.8         | 398        | 458         | 60         |         |
| 3555      | Damodar River Near Zarangdih Bridge, Bokaro                        | 12.6.2023<br>11.45 AM         | 43/33          | 7.6         | 7.5      | 2.8        | -            | -            | 80         | 22         | 32         | 126         | 33.6        | 10.248      | 390        | 452         | 62         |         |
| 3556      | Confluence of Bokaro & Damodar River Near Zarangdih Bridge, Bokaro | 12.6.2023<br>1.10 PM          | 43/33          | 7.3         | 7.5      | 2.7        | -            | -            | 74         | 18         | 32         | 124         | 36.8        | 7.8         | 430        | 506         | 70         |         |
| 3554      | Konar River Near Swang Coal Washery, Bokaro                        | 12.6.2023<br>1.45 PM          | 43/31          | 7.6         | 7.3      | 2.6        | -            | -            | 70         | 20         | 40         | 122         | 33.6        | 8.272       | 436        | 510         | 74         |         |
| 2390      | Damodar River, AT. Tenughat Dam                                    | 12.6.2023<br>2.30 PM          | 43/24          | 8.9         | 7.4      | 1.9        | -            | -            | 72         | 16         | 28         | 126         | 33.6        | 10.248      | 390        | 460         | 70         |         |
| 4741      | Ranibandh Talab Near ISM Dhanbad                                   | 13.6.2023<br>7.00 PM          | 37/32          | 5.8         | 7.2      | 2.8        | -            | -            | 70         | 20         | 72         | 124         | 36.8        | 7.8         | 222        | 262         | 40         |         |
| 4740      | Loco Talab (Pumpu Talab), At. Barmasia, Dhanbad                    | 13.6.2023<br>8.40 AM          | 34/33          | 6.0         | 7.3      | 2.9        | -            | -            | 76         | 18         | 80         | 118         | 33.6        | 8.296       | 342        | 392         | 50         |         |
| 4000      | Garga River Near Telmucho Bridge                                   | 13.6.2023<br>9.50 AM          | 40/32.5        | 6.8         | 7.4      | 3.0        | -            | -            | 72         | 20         | 36         | 116         | 32.8        | 8.296       | 290        | 328         | 38         |         |



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| Code | Name of the sampling point.                          | Date/time of sample collected | Temp A/W in oC | D.O. mg/lit | PH Value | BOD mg/lit | T.C. MPN 100 | F.C. MPN 100 | Alk mg/lit | Cl- mg/lit | COD mg/lit | T.H. mg/lit | Ca++ mg/lit | Mg++ mg/lit | TDS mg/lit | TSS mg/lit | TSS mg/lit | Acid m |
|------|------------------------------------------------------|-------------------------------|----------------|-------------|----------|------------|--------------|--------------|------------|------------|------------|-------------|-------------|-------------|------------|------------|------------|--------|
| 3553 | Damodar River Near Telmucho Bridge                   | 13.6.2023<br>10.15 AM         | 40/33          | 6.9         | 7.5      | 2.5        | -            | -            | 86         | 16         | 48         | 124         | 36.8        | 7.8         | 318        | 358        | 40         |        |
| 4738 | Jamunia River Near Lohapatti Bridge, Mahuda, Dhanbad | 13.6.2023<br>10.40 AM         | 42.5/35.5      | 6.9         | 7.2      | 2.9        | -            | -            | 84         | 22         | 68         | 122         | 33.6        | 9.272       | 254        | 294        | 40         |        |
| 4739 | Katri River Near Bhatinda Fall, At.-Tetengabad, M    | 13.6.2023<br>11.45 AM         | 44/34          | 6.4         | 7.3      | 2.4        | -            | -            | 90         | 20         | 52         | 120         | 32.8        | 9.272       | 446        | 504        | 58         |        |
| 2383 | Damodar River, U/S Jamadoba Water Works              | 13.6.2023<br>12.45 PM         | 43/34          | 7.6         | 7.4      | 2.4        | -            | -            | 76         | 22         | 52         | 122         | 33.6        | 9.272       | 224        | 266        | 42         |        |
| 2392 | Barakar At maithan Dam                               | 13.6.2023<br>5.45 PM          | 37/33          | 7.6         | 7.5      | 2.5        | -            | -            | 80         | 16         | 36         | 124         | 36.8        | 7.8         | 256        | 296        | 40         |        |
| 2391 | Damodar River, At Panchet Dam                        | 13.6.2023<br>4.45 PM          | 40/35          | 7.5         | 7.4      | 2.5        | -            | -            | 78         | 18         | 46         | 126         | 33.6        | 10.248      | 262        | 310        | 46         |        |
| 2384 | Damodar River, At Domgarh Water Works D/S Sindri     | 13.6.2023<br>3.15 PM          | 44/35.5        | 7.4         | 7.5      | 2.3        | -            | -            | 80         | 16         | 40         | 118         | 33.6        | 8.296       | 284        | 336        | 52         |        |

*(S.K. Singh)*  
19.6.23  
(S.K. Singh)  
ASO

*(Kmati Usha)*  
19.6.23  
(Kmati Usha)  
ASO

*(R.N. Anjaan)*  
19.6.23  
(R.N. Anjaan)  
Board Analyst

### Microbiology Water Analysis Report

|                    |                                                |                     |                       |
|--------------------|------------------------------------------------|---------------------|-----------------------|
| Name of the client | M/S Regional Officer<br>Dist-Dumka (Jharkhand) | Sample ID           | G/230809/SW-01        |
|                    |                                                | Type of Industries  | -----                 |
|                    |                                                | Sample Location     | River Ganga, Rajmahal |
|                    |                                                | Sample collected by | Client                |
| Job Registration   | G/JRN/230809/MIB-01                            | Sampling protocol   | IS 2296:1982          |
| Sample description | Surface Water                                  | Sampling date       | 07-08-2023            |
| Sample Quantity    | 100 ml                                         | Test start date     | 09-08-2023            |
| Date of Issue      | 14-08-2023                                     | Test complete date  | 12-08-2023            |

### Microbiology Test Report

| S. no. | Tested Parameters  | Unit      | Result | Method No.            | Permissible Limit                                               |
|--------|--------------------|-----------|--------|-----------------------|-----------------------------------------------------------------|
| 1.     | Total Coliform     | MPN/100ml | 26     | IS: 1622-1981 RA 2009 | Shall not be detectable in 100ml of sample as per IS 10500:2012 |
| 2.     | Fecal Coliform     | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |
| 3.     | E-coli             | MPN/100ml | 12     | IS: 1622-1981 RA 2009 |                                                                 |
| 4.     | Fecal Streptococci | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |

Remarks:

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

|                                               |                                               |                                                            |
|-----------------------------------------------|-----------------------------------------------|------------------------------------------------------------|
| <i>Sumit Kumar</i><br>14-08-23<br>Sumit Kumar | <i>Sumit Kumar</i><br>14-08-23<br>Sumit Kumar | <i>Neeraj Karan</i><br>14/08/23<br>Neeraj Karan Pat Pingua |
| Tested by<br>Analyst                          | Checked by<br>In-Charge(Microbiology)         | Issued by<br>(Laboratory In-Charge)                        |



\*\*\*\*\*End of Test Report\*\*\*\*\*

Lab In-Charge  
Gems Projects Pvt. Ltd  
Page 1 of 1



**Microbiology Water Analysis Report**

|                    |                                                |                     |                                        |
|--------------------|------------------------------------------------|---------------------|----------------------------------------|
| Name of the client | M/S Regional Officer<br>Dist-Dumka (Jharkhand) | Sample ID           | G/230809/SW-02                         |
|                    |                                                | Type of Industries  | -----                                  |
|                    |                                                | Sample Location     | River Ganga , Sangidalan ,<br>rajmahal |
|                    |                                                | Sample collected by | Client                                 |
| Job Registration   | G/JRN/230809/MIB-01                            | Sampling protocol   | IS 2296:1982                           |
| Sample description | Surface Water                                  | Sampling date       | 07-08-2023                             |
| Sample Quantity    | 100 ml                                         | Test start date     | 09-08-2023                             |
| Date of issue      | 14-08-2023                                     | Test complete date  | 12-08-2023                             |

**Microbiology Test Report**

| S. no. | Tested Parameters  | Unit      | Result | Method No.            | Permissible Limit                                               |
|--------|--------------------|-----------|--------|-----------------------|-----------------------------------------------------------------|
| 1.     | Total Coliform     | MPN/100ml | 40     | IS: 1622-1981 RA 2009 | Shall not be detectable in 100ml of sample as per IS 10500:2012 |
| 2.     | Fecal Coliform     | MPN/100ml | 04     | IS: 1622-1981 RA 2009 |                                                                 |
| 3.     | E-coli             | MPN/100ml | 17     | IS: 1622-1981 RA 2009 |                                                                 |
| 4.     | Fecal Streptococci | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |

Remarks:

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water: Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

|                         |                                                                                     |                                       |                                         |
|-------------------------|-------------------------------------------------------------------------------------|---------------------------------------|-----------------------------------------|
| Sumit Kumar<br>14-08-23 |  | Sumit Kumar<br>14-08-23               | Neeraj Karan Pat Pingua<br>14/08/23     |
| Tested by<br>Analyst    |                                                                                     | Checked by<br>In-Charge(Microbiology) | Issued by<br>(Laboratory In-Charge)     |
|                         |                                                                                     |                                       | Lab In-Charge<br>Gems Projects Pvt. Ltd |

\*\*\*\*\*End of Test Report\*\*\*\*\*

Page 1 of 1

**Microbiology Water Analysis Report**

|                    |                                                |                     |                             |
|--------------------|------------------------------------------------|---------------------|-----------------------------|
| Name of the client | M/S Regional Officer<br>Dist-Dumka (Jharkhand) | Sample ID           | G/230809/SW-03              |
|                    |                                                | Type of Industries  | -----                       |
|                    |                                                | Sample Location     | River ganja , D/5 Jantaghat |
|                    |                                                | Sample collected by | Client                      |
| Job Registration   | G/JRN/230809/MIB-01                            | Sampling protocol   | IS 2296:1982                |
| Sample description | Surface Water                                  | Sampling date       | 07-08-2023                  |
| Sample Quantity    | 100 ml                                         | Test start date     | 09-08-2023                  |
| Date of Issue      | 14-08-2023                                     | Test complete date  | 12-08-2023                  |

**Microbiology Test Report**

| S. no. | Tested Parameters  | Unit      | Result | Method No.            | Permissible Limit                                               |
|--------|--------------------|-----------|--------|-----------------------|-----------------------------------------------------------------|
| 1.     | Total Coliform     | MPN/100ml | 27     | IS: 1622-1981 RA 2009 | Shall not be detectable in 100ml of sample as per IS 10500:2012 |
| 2.     | Fecal Coliform     | MPN/100ml | 02     | IS: 1622-1981 RA 2009 |                                                                 |
| 3.     | E-coli             | MPN/100ml | 09     | IS: 1622-1981 RA 2009 |                                                                 |
| 4.     | Fecal Streptococci | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |

**Remarks:**

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water, Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

|             |                         |                         |
|-------------|-------------------------|-------------------------|
| Sumit Kumar | Sumit Kumar             | Neeraj Karan Pat Pingua |
| 14-08-23    | 14-08-23                | 14/08/23                |
| Sumit Kumar | Sumit Kumar             | Neeraj Karan Pat Pingua |
| Tested by   | Checked by              | Issued by               |
| Analyst     | In-Charge(Microbiology) | (Laboratory In-Charge)  |



\*\*\*\*\*End of Test Report\*\*\*\*\*

Lab In-Charge  
Gems Projects Pvt. Ltd.  
Page 1 of 1



**Microbiology Water Analysis Report**

|                    |                                                |                     |                                |
|--------------------|------------------------------------------------|---------------------|--------------------------------|
| Name of the client | M/S Regional Officer<br>Dist-Dumka (Jharkhand) | Sample ID           | G/230809/SW-04                 |
|                    |                                                | Type of Industries  | -----                          |
|                    |                                                | Sample Location     | River Ganga, U/S Near LCT Ghat |
|                    |                                                | Sample collected by | Client                         |
| Job Registration   | G/JRN/230809/MIB-01                            | Sampling protocol   | IS 2296:1982                   |
| Sample description | Surface Water                                  | Sampling date       | 07-08-2023                     |
| Sample Quantity    | 100 ml                                         | Test start date     | 09-08-2023                     |
| Date of issue      | 14-08-2023                                     | Test complete date  | 12-08-2023                     |

**Microbiology Test Report**

| S. no. | Tested Parameters  | Unit      | Result | Method No.            | Permissible Limit                                               |
|--------|--------------------|-----------|--------|-----------------------|-----------------------------------------------------------------|
| 1.     | Total Coliform     | MPN/100ml | 26     | IS: 1622-1981 RA 2009 | Shall not be detectable in 100ml of sample as per IS 10500:2012 |
| 2.     | Fecal Coliform     | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |
| 3.     | E-coli             | MPN/100ml | 06     | IS: 1622-1981 RA 2009 |                                                                 |
| 4.     | Fecal Streptococci | MPN/100ml | <2     | IS: 1622-1981 RA 2009 |                                                                 |

**Remarks:**

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water: Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

|                         |                         |                                     |
|-------------------------|-------------------------|-------------------------------------|
| Sumit Kumar<br>14-08-23 | Sumit Kumar<br>14-08-23 | Neeraj Karan Pat Pingua<br>14/08/23 |
| Tested by               | Checked by              | Issued by                           |
| Analyst                 | In-Charge(Microbiology) | (Laboratory In-Charge)              |



\*\*\*\*\*End of Test Report\*\*\*\*\*

Lab In-Charge  
Gems Projects Pvt. Ltd  
Page 1 of 1



## STP information

Annexure 3

23794

| S.No. | Name & Address of STP                                                          | Operational Status | Installed Capacity (MLD) | Remarks                                 |
|-------|--------------------------------------------------------------------------------|--------------------|--------------------------|-----------------------------------------|
| 1     | 2                                                                              | 4                  | 5                        | 6                                       |
| 1     | In the office Campus of M/s. Maithan Power Ltd. Dhanbad                        | Functioning        | 25 KLD                   | -                                       |
| 2     | In the colony of M/s. Maithan Power Ltd., Dhanbad                              | Functioning        | 25 KLD                   | -                                       |
| 3     | STP In the office Campus of M/s. ACC Ltd. Sindri Cement Works, Sindri, Dhanbad | Functioning        | 20 KLD                   | -                                       |
| 4     | STP In the office Campus of M/s. ACC Ltd. Sindri Cement Works, Sindri, Dhanbad | Functioning        | 10 KLD                   | -                                       |
| 5     | In the Colony of M/s. ACC Ltd. Sindri Cement Works, Sindri, Dhanbad            | Functioning        | 200 KLD                  | -                                       |
| 6     | In the factory campus of M/s. Dalmia Cement East Ltd., Bokaro                  | Functioning        | 100 KLD                  | -                                       |
| 7     | In the basement of M/s. Amit Realty Pvt. Ltd. (Bokaro Mall)                    | Functioning        | 110 KLD                  | -                                       |
| 8     | In the Colony of M/s. I.E.L. Gomla, PO- I.E. Gomla, Dist- Bokaro               | Functioning        | 1500 KLD                 | -                                       |
| 9     | Bhelatand M/s. TATA Steel Ltd., Jharia Div. Dhanbad                            | Functioning        | 10 KLD                   | -                                       |
| 10    | Jamadoba Railway Colony, TATA Steel Ltd., Jamadoba, Dhanbad.                   | Functioning        | 50 KLD                   | -                                       |
| 11    | AADARS NAGARI STP , Tata Steel, Jharia Div. Dhanbad                            | Functioning        | 200 KLD                  | -                                       |
| 12    | Sijua, Tata Steel, Jharia Div. Dhanbad                                         | Functioning        | 10 KLD                   | -                                       |
| 13    | Jamadoba Tata Central Hospital, Tata Steel, Jharia Div. Dhanbad                | Functioning        | 10 KLD                   | -                                       |
| 14    | JAMADOBA CANTEEN , Tata Steel, Jharia Div. Dhanbad                             | Functioning        | 10 KLD                   | -                                       |
| 15    | JCPP Canteen , Tata Steel, Jharia Div. Dhanbad                                 | Functioning        | 10 KLD                   | -                                       |
| 16    | Central WORKSHOP, Tata Steel, Jharia Div. Dhanbad                              | Functioning        | 10 KLD                   | -                                       |
| 17    | In the Colony of M/s. B.T.P.S., PO- Bokaro Thermal, Dist- Bokaro               | Under construction | 4.223 MLD                | Expected to be commissioned by Jan'2024 |
| 18    | In the Colony of M/s. CTPS, PO- Chandrapura, Dist- Bokaro                      | Under construction | 3.678 MLD                | Expected to be commissioned by Jan'2024 |

**List of Industries who have ETP**

| S.N. | Name & Address of Industry                                                     | Status of ETP                                                                                                                                   | Remarks                            |
|------|--------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|
| 1    | M/s. Bokaro Steel Plant, B.S. City, Bokaro.                                    | Installed & Functioning with continous online monitoring system                                                                                 | -                                  |
| 2    | M/s. Electrosteel Steels Ltd., At- Siyaljori, PO- Chandankiyari, Dist- Bokaro  | Installed & Functioning with continous online monitoring system                                                                                 | -                                  |
| 3    | M/s. Ankur Bio-Chem Pvt. Ltd., At- Dhubi, PO- Nirsa, Dist- Dhanbad             | Installed & Functioning                                                                                                                         | -                                  |
| 4    | M/s. Bokaro Dairy, Bokaro                                                      | Installed & Functioning                                                                                                                         | -                                  |
| 5    | M/s. Maithan Power Ltd., At- Dombhui, PO- Barnendia, Dist- Dhanbad             | 1. ETP Installed & Functioning with continous online monitoring system<br>2. Ash settling pond provided with recirculation system & functioning | -                                  |
| 6    | M/s. TTPS, At+PO- Lalpania,                                                    | 1. ETP under construction.<br>2. Ash settling pond provided but recirculation system not provided.                                              | Recirculation system not provided. |
| 7    | M/s. CTPS,DVC At+PO- chandrapura                                               | 1. ETP Installed & Functioning with continous online monitoring system<br>2. Ash settling pond provided with recirculation system               | -                                  |
| 8    | M/s. BTPS, DVC. PO- Bokaro thermal,                                            | 1. ETP under construction<br>2. Ash Settling Pond provided with recirculation system                                                            | -                                  |
| 9    | M/s. Jai Hanuman Rice Mill, Khudandih, Katras, Rajganj Road, Dhanbad.          | Installed & Functioning                                                                                                                         | -                                  |
| 10   | M/s. Jagdamba Agro Food Pvt. Ltd., Panduki, Nagnagar, Barwadda, Dhanbad.       | Installed & Functioning                                                                                                                         | -                                  |
| 11   | M/s. Shrikalyani Agritech Private Limited, Rangdih, Govindpur, Dhanbad         | Installed & Functioning                                                                                                                         | -                                  |
| 12   | M/s. Shiv Shambhu Agrotech Private Limited, Rangdih, Govindpur, Dhanbad        | Installed & Functioning                                                                                                                         | -                                  |
| 13   | M/s. I.E.L., Gomia, PO- I.E. Gomia, Dist- Bokaro                               | Installed & Functioning                                                                                                                         | -                                  |
| 14   | Ms/. Jamadoba Colliery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad | Installed & Functioning                                                                                                                         | -                                  |
| 15   | Ms/. Jamadoba Washery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad  | Installed & Functioning                                                                                                                         | -                                  |
| 16   | TATA Central Hospital, TATA Steel, Jharia Division, Jamadoba, Dhanbad          | Installed & Functioning                                                                                                                         | -                                  |



## List of Industries who have ETP

23796

| S.N. | Name & Address of Industry                                                                                              | Status of ETP                                            | Remarks |
|------|-------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|---------|
| 17   | Cental Work Shop, TATA Steel, Jharia Division, Jamadoba, Dhanbad                                                        | Installed & Functioning                                  | -       |
| 18   | Bhelatand Colliery Canteen, TATA Steel, Bhelatand, Dhanbad                                                              | Installed & Functioning                                  | -       |
| 19   | Sijua Colliery Canteen, TATA Steel, Sijua, Dhanbad                                                                      | Installed & Functioning                                  | -       |
| 20   | M/s. Shiv Shambhu Commercial Pvt. Ltd. Unit-II, At- Tilabani, PO- Govindpur, Dist- Dhanbad.                             | Installed & Functioning                                  | -       |
| 21   | M/s. Mahadev Metal Industries, At- Jangalpur Road, Deoli, PO- Govindpur, Dist- Dhanbad.                                 | Installed & Functioning                                  | -       |
| 22   | M/s. Mc.Nally Sayaji Eng. Ltd. (Unit-D), Kumardhubi, Dhanbad.                                                           | Installed & Functioning                                  | -       |
| 23   | M/s. Hindustan Urvarak & Rasayan Limited, Sindri, Dhanbad                                                               | Installed & Functioning                                  | -       |
| 24   | M/s. Kamal Rice Mill, At- Panchrukhi, Govindpur, Dhanbad                                                                | Installed & Functioning                                  | -       |
| 25   | M/s. Eastern Naphtha Chemical Pvt. Ltd., Phase-III/3B-3P, Bokaro Ind. Area, B.S. City.                                  | Installed & Functioning                                  | -       |
| 26   | M/s. Bokaro Distillery Pvt. Ltd., Plot No-IV/A-6(P) & IV/H-56 & H-57, Industrial Area, Balidih, Bokaro.                 | Installed & Functioning                                  | -       |
| 27   | M/s. Oil & Natural Gas Commission, CBM Development Project, Palani, Ps- Gomia Dist- Bokaro. (Bokaro Block)              | Installed & Functioning                                  | -       |
| 28   | M/s. Chargatech Energy LLP, H 30 & 31, Industrial Area Phase IV, Bokaro Steel City, Bokaro                              | Installed & Functioning                                  | -       |
| 29   | M/s. Panchjanya Food Products Pvt. Ltd., Plot No. 3/G/10/5P and 3/G/10/5AP, Phase III, Industrial Area, Balidih, Bokaro | Installed & Functioning                                  | -       |
| 30   | M/s. Bokaro Power Supply Co. Ltd. (Inside of premises of M/s. Bokaro Steel Plant, B.S. City, Bokaro.                    | Ash settling pond provided with recirculation system     | -       |
| 31   | M/s. Kathara Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro                                                      | Slurry Settling Pond provided with recirculation system  | -       |
| 32   | M/s. Swang Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro                                                        | Slurry Settling Pond provided with recirculation system  | -       |
| 33   | M/s. Kargali Coal Washery, CCL, B & K Area, Kargali, Bokaro                                                             | Slurry Settling Pond available with recirculation system | -       |
| 34   | M/s. Dugda Coal Washery, BCCL, PO Dugda, Dist- Bokaro.                                                                  | Slurry Settling Pond provided with recirculation system  | -       |
| 35   | M/s. Mahuda Coal Washery, BCCL, Mahuda, Dhanbad.                                                                        | Slurry Settling Pond provided with recirculation system  | -       |
| 36   | M/s. Moonidih Coal Washery, BCCL, PO- Munidih, Dist- Dhanbad.                                                           | Slurry Settling Pond provided with recirculation system  | -       |



**List of Industries who have ETP**

23797

| S.N. | Name & Address of Industry                                        | Status of ETP                                            | Remarks |
|------|-------------------------------------------------------------------|----------------------------------------------------------|---------|
| 37   | M/s. Sudamdih Coal Washery, BCCL, Dhanbad.                        | Slurry Settling Pond provided with recirculation system  | -       |
| 38   | M/s. Dahibari Washery, BCCL, PO- Chirkunda, Dist- Dhanbad.        | Slurry Settling Pond provided with recirculation system  | -       |
| 39   | M/s. 5.0 MTPA Patherdih NLW Washery, BCCL, PO- Patherdih Dhanbad. | Slurry Settling Pond available with recirculation system | -       |
| 40   | M/s. Chasnalla Coal Washery, SAIL (IISCO), Dhanbad.               | Slurry Settling Pond provided with recirculation system  | -       |
| 41   | M/s. Jamadoba Coal Washery, Tata Steel Ltd., Jamadoba, Dhanbad.   | Slurry Settling Pond provided with recirculation system  | -       |
| 42   | M/s. Bhelatand Coal Washery, Tata Steel Ltd., Bhelatand, Dhanbad. | Slurry Settling Pond provided with recirculation system  | -       |
| 43   | M/s. Madhuban Coal Washery, BCCL, Baghmara, Dhanbad.              | Slurry Settling Pond provided with recirculation system  | -       |

**Format for preparation of compliance report in the matter of Hon'ble NGT  
O.A. No. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. order  
dated 18.12.2019, 13.08.2020 & 08.02.2021.**

**Name of Department/Board/Company:** Jharkhand State Pollution Control Board.

| <b>Sr. No.</b> | <b>Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 &amp; 08.02.2021</b>                                          | <b>Compliance report in the direction</b>                                                                                                                                                         | <b>Current progress in the last three months (Dec2020-Feb2021)</b> |
|----------------|------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|
| 1              | Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs. | There are no CETPs installed in the jurisdiction of Regional Office Dhanbad as yet. List of ETP installed & functioning.                                                                          | Details attached as Annexure-I                                     |
| 2              | Monitoring and displaying of water quality.                                                                                                    | 1. Monitoring of river water quality is being done on monthly basis under NWMP which is uploaded in EWQDES.<br>2. Monitoring of river water quality is being at the public domain of JSPCB portal |                                                                    |
| 3              | Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.                            | For restoration of damage to the environment recovery of Environmental Compensation has been levied against polluters by H.Q., Ranchi as punitive action.                                         | List is enclosed in Annexure-II.                                   |
| 4              | Closing, till compliance, all establishments near riverbanks being run without necessary STPs and compliance of environmental norms.           | No closure directions have been issued against non-complying units for damaging river Damodar from this office.                                                                                   |                                                                    |



|   |                                                                                                                                                                |                                                                                                                                                                                                                       |                                                               |
|---|----------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|
| 5 | CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain. | 1. Monitoring of Ganga River water quality is being done on fortnight basis for the general parameters and on monthly basis for the biological parameters at 6 locations designated by CPCB in coordination with SPCB | The Water Quality report is enclosed herewith as Annexure-III |
|---|----------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|

## List of ETP Installed &amp; Functioning

23800

| S.N. | Name & Address of Industry                                                                           | Status of ETP                                                                                                                                    | Remarks                                                        |
|------|------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|
| 1    | M/s. Bokaro Steel Plant, B.S. City, Bokaro.                                                          | Installed & Functioning with continuous online monitoring system                                                                                 | Discharge into Garga River & parameters found within the limit |
| 2    | M/s. Electrosteel Steels Ltd., At- Siyaljori, PO- Chandankiyari, Dist- Bokaro                        | Installed & Functioning with continuous online monitoring system                                                                                 | Zero liquid discharge maintained                               |
| 3    | M/s. Ankur Bio-Chem Pvt. Ltd., At- Dhebi, PO- Nirsa, Dist- Dhanbad                                   | Installed & Functioning                                                                                                                          | Zero liquid discharge maintained                               |
| 4    | M/s. Bokaro Dairy, Bokaro                                                                            | Installed & Functioning                                                                                                                          | Zero liquid discharge maintained                               |
| 5    | M/s. Maithan Power Ltd., At- Dornahai, PO- Barnandia, Dist- Dhanbad                                  | 1. ETP Installed & Functioning with continuous online monitoring system<br>2. Ash settling pond provided with recirculation system & functioning | Zero liquid discharge maintained                               |
| 6    | M/s. TIPS, At- PO- Laipania,                                                                         | Ash Settling Pond provided with recirculation system & Functioning                                                                               | Zero liquid discharge maintained                               |
| 7    | M/s. CIPS, DVC At- PO- chandrapura                                                                   | Ash Settling Pond provided with recirculation system & Functioning                                                                               | Zero liquid discharge maintained                               |
| 8    | M/s. BIPS, DVC, PO- Bokaro thermal.                                                                  | Ash Settling Pond provided with recirculation system & Functioning                                                                               | Zero liquid discharge maintained                               |
| 9    | M/s. Bokaro Power Supply Co. Ltd. (Inside of premises of M/s. Bokaro Steel Plant, B.S. City, Bokaro. | Ash settling pond provided with recirculation system & functioning                                                                               | Zero liquid discharge maintained                               |
| 10   | M/s. Imperial Fastner Ltd., At- Kathara, Dist- Bokaro                                                | Ash Settling Pond provided with recirculation system & Functioning                                                                               | Zero liquid discharge maintained                               |
| 11   | M/s. Moondih Captive Power Plant, BCCL, Moondih, Dhanbad                                             | Ash Settling Pond available with recirculation system                                                                                            | Unit is closed                                                 |
| 12   | M/s. Kathara Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro                                   | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 13   | M/s. Swang Coal Washery, CCL, Kathara Area, Kathara, Dist Bokaro                                     | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 14   | M/s. Kargali Coal Washery, CCL, B & K Area, Kargali, Bokaro                                          | Slurry Settling Pond available with recirculation system                                                                                         | Unit is not in operation                                       |
| 15   | M/s. Dugda Coal Washery, BCCL, PO- Dugda, Dist- Bokaro.                                              | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 16   | M/s. Mahuda Coal Washery, BCCL, Mahuda, Dhanbad.                                                     | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 17   | M/s. Moondih Coal Washery, BCCL, PO- Moondih, Dist- Dhanbad.                                         | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 18   | M/s. Sudamdih Coal Washery, BCCL, Dhanbad.                                                           | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |
| 19   | M/s. Dahibari Washery, BCCL, PO- Chirkunda, Dist- Dhanbad.                                           | Slurry Settling Pond provided with recirculation system & Functioning                                                                            | Zero liquid discharge maintained                               |

## List of ETP Installed &amp; Functioning

| S.N. | Name & Address of Industry                                                                  | Status of ETP                                                         | Remarks                                       |
|------|---------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------------------------------------|
| 20   | M/s. 5.0 MTPA Patherdih NLW Washery, BCCL, PO- Patherdih Dhanbad.                           | Slurry Settling Pond available with recirculation system              | Zero liquid discharge maintained              |
| 21   | M/s. Chasnalla Coal Washery, SAIL, (ISCO), Dhanbad.                                         | Slurry Settling Pond provided with recirculation system & Functioning | Zero liquid discharge maintained              |
| 22   | M/s. Jamadoba Coal Washery, Tata Steel Ltd., Jamadoba, Dhanbad.                             | Slurry Settling Pond provided with recirculation system & Functioning | Zero liquid discharge maintained              |
| 23   | M/s. Bhelatand Coal Washery, Tata Steel Ltd., Bhelatand, Dhanbad.                           | Slurry Settling Pond provided with recirculation system & Functioning | Zero liquid discharge maintained              |
| 24   | M/s. Madhuban Coal Washery, BCCL, Baghmara, Dhanbad.                                        | Slurry Settling Pond provided with recirculation system & Functioning | Zero liquid discharge maintained              |
| 25   | M/s. Priya Rice Processors Pvt. Ltd., Tundi Road, PO-Govindpur, Dhanbad                     | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 26   | M/s. Jai Hanuman Rice Mill, Khudandih, Katras, Rajganj Road, Dhanbad.                       | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 27   | M/s. Jagdamba Agro Food Pvt. Ltd., Panduki, Nagnagar, Barwadda, Dhanbad.                    | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 28   | M/s. Shrikalyani Agritech Private Limited, Rangdih, Govindpur, Dhanbad                      | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 29   | M/s. Shiv Shambhu Agrotech Private Limited, Rangdih, Govindpur, Dhanbad                     | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 30   | M/s. I.E.L., Gomia, PO- I.E. Gomia, Dist- Bokaro                                            | Installed & Functioning                                               | Zero liquid discharge maintained              |
| 31   | M/s. Jamadoba Colliery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad              | Installed & Functioning                                               | After treatment water is used in horticulture |
| 32   | M/s. Jamadoba Washery canteen, TATA Steel, Jharia Division, Jamadoba, Dhanbad               | Installed & Functioning                                               | After treatment water is used in horticulture |
| 33   | TATA Central Hospital, TATA Steel, Jharia Division, Jamadoba, Dhanbad                       | Installed & Functioning                                               | After treatment water is used in horticulture |
| 34   | Central Work Shop, TATA Steel, Jharia Division, Jamadoba, Dhanbad                           | Installed & Functioning                                               | After treatment water is re-used.             |
| 35   | Bhelatand Colliery Canteen, TATA Steel, Bhelatand, Dhanbad                                  | Installed & Functioning                                               | After treatment water is used in horticulture |
| 36   | Sijua Colliery Canteen, TATA Steel, Sijua, Dhanbad                                          | Installed & Functioning                                               | After treatment water is used in horticulture |
| 37   | M/s. Shiv Shambhu Commercial Pvt. Ltd. Unit-II, At- Tilabani, PO- Govindpur, Dist- Dhanbad. | Installed & Functioning                                               | After treatment water is re-used in process   |



## List of ETP Installed &amp; Functioning

23802

| S.N. | Name & Address of Industry                                                                                                | Status of ETP           | Remarks                                     |
|------|---------------------------------------------------------------------------------------------------------------------------|-------------------------|---------------------------------------------|
| 38   | M/s. Mahadev Metal Industries, At- Jangalpur Road, Deoli, PO- Govindpur, Dist- Dhanbad                                    | Installed & Functioning | After treatment water is re-used in process |
| 39   | M/s. Mc.Nally Sayaji Eng. Ltd. (Unit-I), Kumardhubi, Dhanbad.                                                             | Installed & Functioning | After treatment water is re-used in process |
| 40   | M/s. Shree Dwarikesh Ecotex Private Limited, Plot No. C-13, C-15 & C-16, Kandra Industrial Area, Govindpur, Dist- Dhanbad | Installed & Functioning | After treatment water is re-used in process |
| 41   | M/s. Kamal Rice Mill, At- Panchrukhi, Govindpur, Dhanbad                                                                  | Installed & Functioning | Zero liquid discharge maintained            |
| 42   | M/s. Eastern Naphtha Chemical Pvt. Ltd., Phase-III/3B-3P, Bokaro Ind. Area, B.S. City.                                    | Installed & Functioning | After treatment water is re-used in process |

## Annexure - II

List industries against whom Environmental Compensation has been levied for damaging river Damodar, by H.Q. Ranchi.

| S.N. | Name & Address of Industry                 | Environmental Compensation Amount                                      |
|------|--------------------------------------------|------------------------------------------------------------------------|
| 1    | M/s. CTPS,DVC At-PO- chandrapura, Bokaro   | Rs. 1,48,08,000/-<br>Vide JSPCB, H.Q. Ref. No. B-680, dated 07.05.2020 |
| 2    | M/s BTPS, DVC. PO- Bokaro thermal, Bokaro. | Rs. 2,89,39,769/-<br>Vide JSPCB, H.Q. Ref. No. B-679, dated 07.05.2020 |

# **ANNEXURE - 2**



Govt. of Jharkhand

Urban Development & Housing Department

From;

Ajoy Kumar Singh, IAS  
Secretary to Govt.

To,

Smt. Divya Sinha,  
DH-LPC-1,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi-110032

Ranchi/Date, 26.11.19

**Sub:** In the matter *OA No. 148/2016 (MA no. 686/2017)* titled **Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. in the Hon'ble NGT Court Regarding "Utilization of treated waste water from the STPs"**.

**Ref:** CPCB letter no. A-14011/1/2019 dated 07.10.2019

Sir,

With reference to the above-mentioned subject, in the matter *OA No. 148/2016 (MA no. 686/2017)* on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan to CPCB on dated 13.08.2019 in which your valuable comments have been received on dated 07.10.2019.

The Compliance report on the comments received and the revised Action Plan for Utilization of Treated Waste Water from STPs is hereby enclosed with this letter for your kind reference and further action.

Enclosure: A/A

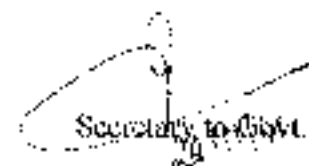
Yours faithfully,

  
(Ajoy Kumar Singh)  
Secretary to Govt.

Memo no. SPMG/UD&amp;HD/NGT/REUSE/2019/16-333

Ranchi/Dated, 26.11.19.

Copy to- Additional Chief Secretary, Department of Forest, Environment & Climate Change  
/ Member Secretary, JSPCB, Ranchi for kind information.

  
Secretary to Govt.

**JHARKHAND COMPLIANCE REPORT**

| Sl.No. | ACTION POINT                                                                                                                             | REMARKS                                                                                                  | COMMENTS                                                                                                     | COMPLIANCE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
|--------|------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Estimate Present and Projected Sewage Generation and Treatment Capacity.                                                                 | Ranchi, Adityapur, Sahibganj nagar and Rajmahal Nagar have their present and projected sewage generation | Present sewage generation Projected sewage generation Treatment capacity is missing and need to be provided. | <ul style="list-style-type: none"> <li>• Treatment Capacity Details of Ranchi, Adityapur, Sahibganj &amp; Rajmahal are incorporated under Point no 10 of the Action Plan.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 2.     | Identify bulk users of Water. Industrial Clusters, Metro Rail Indian Railways, Infrastructure Projects, Agriculture, Bus Depots and PWD. | Proposed to use in Industrial Units, Construction activities Agriculture, Metro rail etc.                | Explore more possibility to reuse wastewater by bulk and other details as per point no 2, 3, 4, and 5        | <ul style="list-style-type: none"> <li>• Under Point no. 10.3.2 of the Action Plan, for Ranchi: PVUNL has been identified as the bulk user who is intend to utilize complete 37 MLD of treated waste water from STP for which it is designed for its upcoming Thermal Power Plant at Pakratu.</li> <li>• Under Point no 10.4.2 of the Action Plan, for Adityapur: Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (JUIOCO) by UD&amp;HD.</li> <li>• Under Point no 10.5.2 and 10.6.2 of the Action Plan, for Sahibganj and Rajmahal: No major industrial unit is currently operational in the area.</li> </ul> |
| 3.     | Quantify their potential Water demand of above identified bulk user users of water                                                       | Missing data yet to be added-                                                                            |                                                                                                              | <ul style="list-style-type: none"> <li>• Identified bulk user of treated waste water from the under construction STP of Ranchi is PVUNL, who intend to use complete 37 MLD of treated waste water for which the STP is designed.</li> <li>• To get the demand from the bulk user for Adityapur: Necessary Direction to organize the meeting with</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                              |

|    |                                                                                                    |                                                                                                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
|----|----------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                                                                                    |                                                                                                                | <p>Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (IUDCO) by UD&amp;HD. The same may be referred under Point no. 10.4.2 of the Action Plan.</p> <ul style="list-style-type: none"> <li>The water demand of the identified bulk user for Sahibganj and Rajmahal will be determined from its city level action plan that will be prepared within three months from the date of final commissioning of STP.</li> </ul> |
| 4. | Development of Dead Water Aquatic Sources (Lakes, Pond, etc.)                                      | Lakes/rivers rejuvenation, Ground water recharge                                                               | <ul style="list-style-type: none"> <li>Water Bodies at Adityapur, Rajmahal and Sahibganj has been identified and already provided in Annexure -8 of the Action Plan.</li> <li>Further, the final City Level Action Plan for utilization of treated water of the respective ULB will be prepared within three months from the date of final commissioning of STP.</li> </ul>                                                                                                                                                   |
| 5. | Time line for establishing Infrastructure (Treatment Conveyance and Utilization of Treated Sewage) | 2024 (Intermediate year) to 2047 (ultimate year)                                                               | <ul style="list-style-type: none"> <li>The time line for completion of ongoing Sewerage/Septage projects may be referred from point no. 10.1 &amp; 10.2 of the Action Plan.</li> <li>The further timeline for establishing such infrastructure will be finalized in the final City Level Action Plan of the respective ULB, that will be prepared within three months from the date of final commissioning of STP.</li> </ul>                                                                                                 |
| 6. | To promote use of treated waste water for various usages.                                          | Landscaping, Public Parks Cooling water for Power Plants and oil refineries Processing water for mills plants, | <ul style="list-style-type: none"> <li>Various usages like Landscaping, Public Parks, Cooling water for Power Plants, and oil refineries, Processing water for mills plants, Toilet flushing, Dust control,</li> </ul>                                                                                                                                                                                                                                                                                                        |



|    |                                                                                                                        |                                                                                                                                                                       |                                                         |                                                                                                                                                                                                                                                                                                                                                   |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                                                                                                        | Toilet flushing, Dust control, Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc. |                                                         | Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc. is proposed in the Action Plan as per the Jharkhand Waste Water Policy 2017 attached as Annexure -1.                                                                                                       |
| 7. | To promote supply of treated sewage into industrial cluster.                                                           | Super Thermal Power Plant (STPP) at Patratu is one of the potential users of treated effluent from 37 MLD STP Plant.                                                  |                                                         | <ul style="list-style-type: none"> <li>Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to Executing Agency (JUIDCO) by UO&amp;HD. The same may be referred under point no. 10.4.2 of the Action Plan</li> </ul> |
| 8. | Industrial clusters can set up treatment facility to meet their raw water requirement instead of drawing ground water. | Missing data yet to be added                                                                                                                                          | To explore possibility as per suggestion at point no. 8 | <ul style="list-style-type: none"> <li>Request letter to Secretary, Department of Industries, Government of Jharkhand to explore the possibility on setting up of treatment facility by the Industries to meet their raw water requirement instead of drawing ground water has been given.</li> </ul>                                             |

**Action Plan for Utilization of Treated Waste Water from  
Sewage Treatment Plants (STPs)**



**Urban Development & Housing Department,  
Government of Jharkhand**

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## 1. Introduction

Urbanization in Jharkhand has picked up pace since its formation in year 2000, due to migration and associated economic activities in the urban areas. As seen in other growing economies, the state has experienced a corresponding increase in urbanization. While the 2001 census recorded an urban population of 5.9 million, corresponding to 22.24 percent of the total state population of 26.9 million; the 2011 census recorded an urban population of 7.9 million, corresponding to 24.05 percent of the total population of 32.9 million. Considering these projections, urbanization in the state can be expected to continue, and increasingly contribute to the state's GSDP.

Due to the rapid economic growth, urbanization and population growth, Jharkhand, like other states of India, faces serious environmental issues. These include pollution in urban and industrial areas and resource constraints with respect to water, land, forests and energy. Growing water scarcity and water pollution are the most severe environmental problems in the country. In addition to these, inadequate rainfall due to climate change has had a compounding effect on these resources. Erratic and unfavourable monsoon conditions have led to over-exploitation of ground water resources. Less than normal precipitation has resulted in less accumulation of fresh water. The low level of water inflow coupled with increased exploitation has resulted in depleting water levels in reservoirs and rivers.

Wastewater generation has increased along with the increase in water consumption and the quantity of untreated wastewater discharged into local water bodies have resulted in their becoming polluted and unattractive for most beneficial uses. The State has several rivers and river basins and the increased pollution has turned most of the rivers into a 'dead' waterway with high BOD concentrations (about 100 mg/l.) and no dissolved oxygen.

Despite polluted conditions; farmers and communities in the downstream continue to use the River water as raw water source for various purposes such as agricultural, irrigation and for drinking as well. The strain on water resources has led to the excessive pumping of groundwater and groundwater levels are dropping fast. The ever-increasing urban population coupled with poor sanitation facilities has put a severe strain on India's freshwater resources, such as rivers, lakes and aquifers.

Industrialization and economic growth has increased the demand for fresh water while inadequate management and treatment of industrial and domestic wastewater has polluted such water sources. The combined effect of these has not only resulted in scarce and dwindling resources but has also made it difficult for cities to meet their increasing water needs. As a result, cities are adopting unsustainable practices, such as bringing water from distant places thereby increasing pumping

stages (which increase the cost of landed water) and over-exploitation of groundwater resources.

## **2. Background**

Water recycling is reusing treated wastewater for beneficial purposes such as agricultural and landscape irrigation, industrial processes, toilet flushing, and replenishing a ground water basin (referred to as ground water recharge). Water recycling offers resource and financial savings. Wastewater treatment can be tailored to meet the water quality requirements of a planned reuse. Recycled water for landscape irrigation required less treatment than recycled water for drinking water. A common type of recycled water is water that has been reclaimed from municipal wastewater, or sewage. The term water recycling is generally used synonymously with water reclamation and water reuse. Gray water is reusable waste water for residential, commercial and industrial bathroom sinks, bath tub shower drains, and clothes washing equipment drains. Gray water is reused onsite, typically for landscape irrigation.

Through the natural water cycle, the earth has recycled and reused water for millions of years. Water recycling though, generally refers to projects that use technology to speed up these natural processes. Water recycling is often characterized as "unplanned" or "Planned".

## **3. Why Water Recycling**

Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use.

## **4. Uses for Recycled Water**

The recycled water can be used in various ways, the major among them are listed below. The recycled water can also be used for drinking purposes.

- a. Landscaping
- b. Public parks
- c. Cooling water for power plants and oil refineries
- d. Processing water for mills, plants

- e. Toilet flushing
- f. Dust control
- g. Construction activities
- h. Concrete mixing
- i. Artificial lakes
- j. Car, Cloth & floor washing
- k. Garden and irrigation using a hose spray or drip irrigation.

Although most water recycling projects have been developed to meet non-potable water demands, a number of projects use recycled water indirectly for potable purposes. These projects include recharging ground water aquifers and augmenting surface water reservoirs with recycled water. In ground water recharge projects, recycled water can be spread or injected into ground water aquifers to augment ground water supplies, and to prevent saltwater intrusion.

## **5. Environmental Benefits of Water Recycling**

In addition to providing a dependable, locally controlled water supply, water recycling provides tremendous environmental benefits. By providing an additional source of water, water recycling can help us find ways to decrease the diversion of water from sensitive ecosystems. Other benefits include decreasing wastewater discharges and reducing and preventing pollution. Recycled water can also be used to create or enhance wetlands and riparian habitats.

### **Recycling Water Can Save Energy**

As the demand for water grows, more water is extracted, treated, and transported sometimes over great distances which can require a lot of energy. If the local source of water is ground water, the level of ground water becomes lower as more water is removed, and this increases the energy required to pump the water to the surface. Recycling water on site or nearby reduces the energy needed to move water longer distances or pump water from deep within an aquifer. Tailoring water quality to a specific water use also reduces the energy needed to treat water. The water quality required to flush a toilet is less stringent than the water quality needed for drinking water and requires less energy to achieve. Using recycled water that is of



lower quality for uses that don't require high quality water saves energy and money by reducing treatment requirements.

## **6. Jharkhand Waste Water Policy, 2017**

The main purpose of the work is to strengthen/ promote reuse of wastewater in the wake of increase in demand for water from increased urbanization, climate change among others. The sector needs to be guided and regulated effectively so that it can meet the overall objective.

Accordingly, Urban Development & Housing Department, Government of Jharkhand has framed '**JHARKHAND WASTE WATER POLICY, 2017**'. Attached hereto as Annexure-4.

The Vision of '**Jharkhand Waster Water Policy 2017**' is "All Jharkhand cities and towns achieve the water recycling capability from STPs, household, commercial and industrial areas in a sustainable manner and reduce the fresh water demand to a sizeable extent".

## **7. Goal of the Jharkhand Waste Water Policy, 2017**

This policy is to ensure increase use of recycled water for other purposes apart from drinking, through the provision of appropriate technologies for water recycling and protection of environment.

The policy specifically will endorse the following core principles:

- To protect the environment and the ULB/City water resources.
- To promote proper functioning of network based sewerage systems and ensure connections of household so as to prevent dry weather flow in drains & streets.
- Treatment of sewage, sludge and grey water and recycle it for other uses.
- Promoting recycle & reuse of household, commercial and industrial grey water.
- To make waste water project economical and environmentally sustainable.
- Inclusive and participatory decision making in waste water recycling.
- Transparent decision making processes to achieve socio-environmental as well as economic financial objectives.
- Capacity building for enhanced institutional ability to govern the sector effectively.
- Ensuring, protecting and optimizing investments.

- Public Private Partnership (PPP) in the most appropriate manner.
- Public outreach for environmental and health related outcomes.
- Establishment of an efficient, effective, affordable and accountable system for managing the water recycling from urban sewerage and Septage management.

## **8. Objectives of the Jharkhand Waste Water Policy, 2017**

The objective of making this policy is to overcome the shortage of water by recycling and using it for different purposes so that the use of potable water should mostly be for drinking purposes. The re-use of water in a sizeable quantity up to a certain quality after proper treatment of water for non-drinking purpose and for scientific disposal of the remaining wastewater is the main object behind formulating this policy.

- To ensure 100 percent wastewater recycling in cities/towns.
- To improve wastewater supply service focusing on customer satisfaction, coverage, frequency and reliability.
- Supply of potable water that incurs large amount of money to be reduced and waste water to be used in non-drinking purposes.
- Promoting and augmenting waste water used for ensuring environmental sustainability by reducing burden on already stressed basin and aquifers and preventing their depletion.
- Promoting wastewater reuse from sewage discharge leading to reduction in environmental costs and health hazards.
- Wastewater reuse by ensuring resources conservation & preservation of sensitive eco-system and reducing pollutant loading.

All cities and towns of Jharkhand become totally sanitized, healthy and ensure sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sewerage facilities for the urban poor and women. All urban dwellers will have access to and use safe and hygienic sewerage or sludge facilities and arrangements.

## **9. Wastewater Reuse and Opportunities**

### **Urban Reuse**

While there are several major categories of water reuse, urban water reuse is only now emerging in India. Some important components of the reclaimed water portfolio of many emerging urban reuse plans are:

- Landscape irrigation
- Fire protection and toilet flushing
- Recreational opportunities without human contact

Urban reuse is often divided into the following categories:

- ✓ **Unrestricted:** The use of reclaimed water for non-potable applications in municipal settings where public access is not restricted.
- ✓ **Restricted:** The use of reclaimed water for non-potable applications in municipal settings where public access is controlled or restricted by physical or institutional barriers, such as fences or timings of application of the reuse water or temporal access restriction.

When treated, wastewater is used to irrigate residential areas, public parks and related sports etc. or is used for toilet flushing and washing, it has to receive significant treatment and high-level disinfection so as to be not considered a threat to public health.

### **Agricultural Reuse**

Use of wastewater in agriculture has a long history and currently represents a significant percentage of use worldwide, especially in emerging economies such as India. With increasing population and sanitation, more treated wastewater is available. The cost of treating wastewater to secondary (and sometimes even higher) standards is generally lower than the cost of pumping potable water from distant sources or for producing it from unconventional water sources (e.g., desalination).

The option of allocating treated wastewater to irrigation is often the preferred and least expensive alternative for municipalities. Irrigation of crops (both food and non-food) with untreated wastewater is widely practiced in many parts of the developing world with accompanying adverse public health outcomes. Nonetheless, this practice represents an economic necessity for many farming communities and for the rapidly expanding population at large, much of which is dependent on locally grown crops.

The WHO guidelines (WHO, 2006) for irrigation with treated wastewater have been successfully applied to irrigation reuse applications throughout the world.

### **Environmental/Recreational Reuse**

Environmental reuse primarily includes the use of treated wastewater to support wetlands and to supplement stream and river flows. Aquifer recharge



also may be considered environmental reuse, but because this practice is integral to management of many complex issues it is recommended as an area of future study.

### **Industrial Reuse**

The industrial use of treated wastewater has grown in a variety of industries ranging from electronics to process industries, food processing, as well as a broader adoption by the power-generation industry. Over the past few years, these industries have embraced the use of such water for purposes ranging from process water, boiler feed water, and cooling tower. Since industry can control water quality within their processes, specific standards for industrial use are not being provided here.

### **Reuse by Construction Industry**

The construction industry is the newest entrant to the industrial category and many urban utilities are now supplying treated wastewater for construction activities.

### **Ground Water Recharge**

Groundwater recharge to aquifers not used for potable water, has been practiced for many years but has often been viewed as a disposal method for treated wastewater effluent. In addition to providing a method of treated effluent disposal, groundwater recharge of treated wastewater can provide a number of other benefits, including the following:

- Recovery of treated water for subsequent reuse or discharge
- Recharge of adjacent surface streams
- Seasonal storage of treated water beneath the site with seasonal recovery for agriculture.

In many cases, groundwater can be recharged in a manner that also utilizes the soil or aquifer system where such water is applied as an additional treatment step to improve the quality.

## **10. Actions taken/To be taken by the State of Jharkhand**

Urban Development and Housing Department, Government of Jharkhand, considering the substantial need to bridge the gap of demand and supply of fresh water and resource conservation & preservation of sensitive ecosystem, plans to re-use the wastewater by setting up treatment plants across the ULBs of the State. Government of Jharkhand is committed to ensure 100 percent

waste water recycling in cities / towns. Currently 4 Municipal Waste Water Projects and 4 Municipal Septage Management Projects are under implementation in the State and city wise re-use of the treated water of these towns will be planned based on the *Jharkhand Waste Water Policy, 2017* and the *best suited option for the town* will be implemented.

**10.1 Time line of various on-going Municipal Sewerage Project in different ULBs of Jharkhand.**

| Sr. No. | Name of Project                                                       | Unit | Total STP Capacity (MLD) | Stage (Under Construction/ Completed)     | Scheme under which STPs are proposed | Target date of Completion |
|---------|-----------------------------------------------------------------------|------|--------------------------|-------------------------------------------|--------------------------------------|---------------------------|
| 1       | Sewerage scheme for Zone I, Ranchi under Ranchi Municipal Corporation | 1    | 37                       | Under Construction                        | State                                | 31.12.2021                |
| 2.      | Sewerage scheme for Adityapur under Adityapur Municipal Corporation   | 4    | 36                       | Under Construction                        | AMRUT                                | 20.05.2021                |
| 3.      | Sewerage scheme for Sahibganj under Sahibganj Nagar Parishad          | 2    | 12                       | Construction completed under trial stage. | Namami Gange                         | Completed                 |
| 4.      | Sewerage scheme for Rajmahal under Rajmahal Nagar Panchayat           | 1    | 3.5                      | Under Construction                        | Namami Gange                         | 30.06.2020                |

**10.2 Time line of various on-going Municipal Septage Management Project in different ULBs of Jharkhand.**

| Sr. Na. | Name of Project                                                | Septage Treatment Plant Capacity (SeTP) (KLD) | Design year of SeTP | Stage (Under Construction / Completed) | Scheme under which SeTP are proposed | Target date of Completion |
|---------|----------------------------------------------------------------|-----------------------------------------------|---------------------|----------------------------------------|--------------------------------------|---------------------------|
| 1       | Septage Management Scheme for Chas Municipal Corporation       | 89                                            | 2032                | Under Construction                     | AMRUT                                | March,2021                |
| 2.      | Septage Management Scheme for Deoghar Municipal Corporation    | 101                                           | 2032                | Under Construction                     | AMRUT                                | December, 2020            |
| 3.      | Septage Management Scheme for Hazaribagh Municipal Corporation | 64                                            | 2032                | Under Construction                     | AMRUT                                | January, 2021             |
| 4.      | Septage Management Scheme for Giridih Municipal Corporation    | 52                                            | 2032                | Under Construction                     | AMRUT                                | March,2021                |

**10.3 Sewerage scheme for Ranchi under Ranchi Municipal Corporation**

Ranchi is the capital of the State of Jharkhand and one of the largest cities of the State. Ranchi has been divided into 4 zones for implementation of the sewerage project. Ranchi Sewerage project (Zone I) was awarded in the estimated cost of INR 359 crores but due to the poor performance of the Executing Agency, the agreement with the agency has been terminated by Ranchi Municipal Corporation on dated 14.10.2019. Further, the target date of completion of remaining work will be December 2021.



The Ranchi Sewerage Project (Zone I) covers the total sewerage network of 192 Kms and one unit of Sewerage treatment plant with capacity of 37 MLD. The project is funded under State Budget

### 10.3.1 Present & Projected Sewage Generation and Treatment Capacity of all Four Zones of Ranchi City

- The total sewage generation and Treatment Capacity from the Zone -I of the Ranchi city is as follow;

| Sr. No. | Year*                    | Total Wastewater generation (MLD)* | Treatment Capacity (MLD)                                                                                                                                                                                                       |
|---------|--------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 2009 (Base year)         | 25.16                              | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -I, Ranchi.</li> <li>42% of the STP work has been completed and the remaining work will be completed by December 2021.</li> </ul> |
| 2       | 2024 (Intermediate year) | 42.97                              |                                                                                                                                                                                                                                |
| 3       | 2039 (Ultimate Year)     | 71.83                              |                                                                                                                                                                                                                                |

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the Zone -II of the Ranchi city is as follow;

| Sr. No. | Year*                    | Total Wastewater generation (MLD)* | Treatment Capacity (MLD)                                                                                             |
|---------|--------------------------|------------------------------------|----------------------------------------------------------------------------------------------------------------------|
| 1       | 2009 (Base year)         | 82.74                              | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -II, Ranchi.</li> </ul> |
| 2       | 2024 (Intermediate year) | 141.32                             |                                                                                                                      |
| 3       | 2039 (Ultimate Year)     | 236.23                             |                                                                                                                      |

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the **Zone -III** of the Ranchi city is as follow:

| Sr. No. | Year*                    | Total Wastewater generation (MLD)* | Treatment Capacity (MLD)                                                                                              |
|---------|--------------------------|------------------------------------|-----------------------------------------------------------------------------------------------------------------------|
| 1       | 2009 (Base year)         | 24.97                              | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -III, Ranchi.</li> </ul> |
| 2       | 2024 (Intermediate year) | 42.65                              |                                                                                                                       |
| 3       | 2039 (Ultimate Year)     | 71.29                              |                                                                                                                       |

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

- The total sewage generation and Treatment Capacity from the **Zone -IV** of the Ranchi city is as follow:

| Sr. No. | Year*                    | Total Wastewater generation (MLD)* | Treatment Capacity (MLD)                                                                                             |
|---------|--------------------------|------------------------------------|----------------------------------------------------------------------------------------------------------------------|
| 1       | 2009 (Base year)         | 24.73                              | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is operational in Zone -IV, Ranchi.</li> </ul> |
| 2       | 2024 (Intermediate year) | 42.24                              |                                                                                                                      |
| 3       | 2039 (Ultimate Year)     | 70.61                              |                                                                                                                      |

\*As per the DPR of Ranchi Sewerage System Scheme prepared by Meinhardt considering base year 2009.

### 10.3.2 Potential Usage of Treated wastewater for Ranchi City.

| Sr. No. | Potential Options available for reuse of treated waste water | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|---------|--------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Industrial processes                                         | <ul style="list-style-type: none"> <li>Ranchi Municipal Corporation (RMC) has identified an upcoming Super Thermal Power Plant (STP) at Patratu i.e. within the 50 km distance from the STP plant as one of the potential user of treated water from the upcoming 37 MLD STP plant.</li> <li>Patratu Vidyut Utpadan Nigam Ltd. (PVUNL) (A subsidiary of NTPC in JV with JBVNIL) intend to use entire 37 MLD treated sewage water from the upcoming STP at Bargai, Ranchi for its under-</li> </ul> |
| 2       | Metro Rail                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 3       | Indian Railways                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 4       | Infrastructure Projects                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |

|   |                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|---|-------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 5 | Agriculture             | construction Power Plant at Patratu for Non-potable water applications.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 6 | Bus Depots              | <ul style="list-style-type: none"> <li>PVUNL agree to bear all the cost (both Capex &amp; Opex) of creating necessary infrastructure (like laying of pipeline from STP to STPP, Installation of Tertiary treatment Plant at STPP) for taking the secondary treated water from the STP.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 7 | Horticulture            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 8 | Lake/River Rejuvenation | <ul style="list-style-type: none"> <li>On the meeting dated 18.07.2019 in this regard under the Chairmanship of Secretary, UD&amp;ID, GoI, PVUNL, will submit the draft agreement format and after taking approval from the Competent Authority, the further process of agreement signing will take place.</li> <li>The Correspondence in this matter is attached hereto as Annexure -2.</li> <li>No Metro Rail is currently operational in Ranchi City.</li> <li>At present there is no Sewage Treatment Plant is operational under RMCL.</li> <li>City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul> |

#### 10.4 Sewerage scheme for Adityapur under Adityapur Municipal Corporation. (AMC)

The Ministry of Urban Development, Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme with an objective to provide basic services (e.g. water supply, sewerage, parks) to households and build amenities in cities that will directly improve the quality of life, especially the poor. Under the AMRUT project Sewage Treatment Plants (STP's) are being constructed in various LLBs to treat the sewage water. The Adityapur sewerage scheme has been selected under the AMRUT funding. The scheme was awarded in Nov 2017 with project components ranging from building a total of 4 units of treatment plants with a total capacity of 36 MLD and covering entire town with the total sewerage network of 134 Kms. The project is expected to be completed by May 2021.



#### 10.4.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Adityapur Municipal Corporation area and Treatment Capacity are as follows:

| Sr. No. | Year*                    | Total Wastewater Generation (MLD)* | Treatment Capacity                                                                                                                          |
|---------|--------------------------|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 2017 (Base year)         | 27.33                              | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is Operational under Adityapur Municipal Corporation Area.</li> </ul> |
| 2       | Year 2027                | 35.63                              |                                                                                                                                             |
| 3       | 2032 (intermediate year) | 40.27                              |                                                                                                                                             |
| 4       | 2047 (Ultimate year)     | 56.15                              | <ul style="list-style-type: none"> <li>STP of total 37 MLD Capacity is under Construction.</li> </ul>                                       |

\*As per the DPR of Adityapur Sewerage System Scheme prepared by TCE, March 2017

- Considering the Sewerage generation for the intermediate year (i.e. year 2032) 4 units of STPs of capacity 4 MLD in Zone-1, 20 MLD in Zone-2, 10 MLD in Zone-3 and 2 MLD in Zone-4 respectively, are under construction and expected to be completed by May 2021.

#### 10.4.2 Potential Usage of Treated wastewater for Adityapur City.

| Sr. No. | Potential Options available for reuse of treated waste water | Remarks                                                                                                                                                                                                                                                                                        |
|---------|--------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Industrial processes                                         | <ul style="list-style-type: none"> <li>At present there is no Sewage Treatment Plant operational under AMC.</li> <li>No Metro Rail is currently operational in Adityapur City.</li> <li>Proposed Strategy for reuse of treated waste water in AMC is attached hereto as Annexure-3.</li> </ul> |
| 2       | Metro Rail                                                   |                                                                                                                                                                                                                                                                                                |
| 3       | Indian Railways                                              |                                                                                                                                                                                                                                                                                                |
| 4       | Infrastructure Projects                                      |                                                                                                                                                                                                                                                                                                |
| 5       | Agriculture                                                  |                                                                                                                                                                                                                                                                                                |
| 6       | Bus Depots                                                   |                                                                                                                                                                                                                                                                                                |

|   |                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|---|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 7 | Horticulture            | <ul style="list-style-type: none"> <li>Letter to the executing agency (JUIDCO) to organize meeting with Industries under Adityapur Industrial Cluster to aware them on utilization of treated waste water for its industrial purposes has been given and the same is attached hereto as <b>Annexure-4</b>.</li> <li>City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul> |
| 8 | Lake/River Rejuvenation |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |

### 10.5 Sewerage scheme for Sahibganj under Sahibganj Nagar Parishad

The Sahibganj town was selected for the Municipal Wastewater Project under the National Mission for Clean Ganga (NMCG) programme (Namami Gange) with the objective of effective abatement of pollution, through which we can achieve the aim of conservation and rejuvenation of the National River Ganga.

The Project was awarded at INR 132.59 Cr. in April 2016 and is completed. Two (2) Sewerage Treatment plant with capacities of 5 MLD and 7 MLD respectively have been constructed as part of the Project. The Project have a total of 53 Kms of sewerage network and household service connections will be provided.

#### 10.5.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Sahibganj Nagar Parishad area and Treatment Capacity are as follows:

| Sr. No. | Year*                    | Total Wastewater Generation (MLD) * | Treatment Capacity                                                                                 |
|---------|--------------------------|-------------------------------------|----------------------------------------------------------------------------------------------------|
| 1       | 2015 (Base year)         | 10                                  | <ul style="list-style-type: none"> <li>STP of total 12 MLD Capacity has been completed.</li> </ul> |
| 2       | Year 2025                | 11.50                               |                                                                                                    |
| 3       | 2030 (intermediate year) | 12                                  |                                                                                                    |
| 4       | 2045 (Ultimate year)     | 14                                  |                                                                                                    |

\*As per the DPR of Sahibganj Sewerage System Scheme prepared by Wapcos, December 2013.

- Considering the Sewerage generation for the intermediate year (i.e. year 2030), 2 units of STP of capacity 5 MLD in Zone-1 and 7 MLD in Zone-2 is constructed and currently under trial stage.

#### 10.5.2 Potential Usage of Treated wastewater for Sahibganj Town.

| Sr. No. | Potential Options available for reuse of treated waste water | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|---------|--------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Industrial processes                                         | <ul style="list-style-type: none"> <li>The Construction of Sewage Treatment Plant of total 12 MLD capacity has been completed and under trial stage.</li> <li>Proposal for giving treated water to Power Plant to Kahalgaon (55 km away from Sahibganj) has been explored but doesn't find feasible.</li> <li>No Metro Rail is currently operational in Sahibganj town.</li> <li>As Sahibganj is situated on the bank of river Ganga, therefore, the land is highly fertile, so strategy for reuse of treated waste water in Agriculture, Environmental/Recreation, avenue plantation, Construction, Dual Water supply system in houses/offices/business Establishments, Lake/pond rejuvenation purposes are explored by Sahibganj Nagar Parishad.</li> <li>Proposed Strategy for reuse of treated waste water in Sahibganj NP is attached hereto as Annexure-5.</li> <li>Accordingly, City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> <li>Letter to the Executing Agency (JUIDCO) to prepare the City Level Action Plan for Sahibganj has been issued and the same is attached hereto as Annexure-6.</li> </ul> |
| 2       | Metro Rail                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 3       | Indian Railways                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 4       | Infrastructure Projects                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 5       | Agriculture                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 6       | Bus Depots                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 7       | Horticulture                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 8       | Lake/River Rejuvenation                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |

### 10.6 Sewerage scheme for Rajmahal under Rajmahal Nagar Panchayat

The Rajmahal town was selected for the Municipal Waste Water Project under the National Mission for Clean Ganga (NMCG) programme (Namami Gange) with the twin objective of effective abatement of pollution, conservation and rejuvenation of National River Ganga.

The project was awarded at INR 52.97 Cr in August 2018 and is expected to be completed by June 2020. One Sewerage Treatment Plant with capacity of 3.5 MLD will be constructed under the project. The project will have a total of 34.21 Kms of sewerage network and household service connections will be provided.

#### 10.6.1 Present & Projected Sewerage Generation and Treatment Capacity

- The total amount of waste water generated from the Rajmahal Nagar Panchayat area and Treatment Capacity are as follows:

| Sr. No. | Year*                    | Total Wastewater Generation (MLD)* | Treatment Capacity                                                                                                                   |
|---------|--------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 2011 (Base year)         | 2.4                                | <ul style="list-style-type: none"> <li>At Present, No Treatment Plant is Operational under Rajmahal Nagar Panchayat Area.</li> </ul> |
| 2       | Year 2017                | 2.7                                |                                                                                                                                      |
| 3       | 2032 (intermediate year) | 3.4                                |                                                                                                                                      |
| 4       | 2047 (Ultimate year)     | 4.0                                | <ul style="list-style-type: none"> <li>STP of total 3.5 MLD capacity is under Construction.</li> </ul>                               |

\*As per the DPR of Rajmahal Sewerage System Scheme prepared by Wapcos, April 2016

- Considering the Sewerage generation for the intermediate year (i.e. year 2032), STP of capacity 3.5 MLD is under construction and expected to be completed by June 2020.



### 10.6.2 Potential Usage of Treated wastewater for Rajmahal Town.

| Sr. No. | Potential Options available for reuse of treated waste water | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|---------|--------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Industrial processes                                         | <ul style="list-style-type: none"> <li>At present there is no Sewage Treatment Plant operational under Rajmahal Nagar Panchayat.</li> <li>As Rajmahal is situated on the bank of river Ganga, therefore, the land is highly fertile, so strategy for reuse of treated waste water in Agriculture, Environmental/Recreation, avenue plantation, Lake/pond rejuvenation purposes are explored by Rajmahal Nagar Panchayat.</li> <li>Proposed Strategy for reuse of treated waste water in Rajmahal NP is attached hereto as Annexure-7.</li> <li>Accordingly, City level Action Plan for utilization of treated waste water from the STP is under preparation and that will be prepared within three months from the date of final commissioning of STP.</li> </ul> |
| 2       | Metro Rail                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 3       | Indian Railways                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 4       | Infrastructure Projects                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 5       | Agriculture                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 6       | Bus Depots                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 7       | Horticulture                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 8       | Lake/River Rejuvenation                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |

### 10.7 Potential Usage of Treated wastewater from their upcoming Septage Treatment Plant for Chas, Deoghar, Hazaribagh, & Giridih towns.

| Sr. No. | Potential Options available for reuse of treated waste water | Remarks                                                                                                                                                                                                                                                                                                                                                                                                 |
|---------|--------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Industrial processes                                         | <ul style="list-style-type: none"> <li>At present there is no Septage/Sewerage Treatment Plant operational under these four towns.</li> <li>Due to small quantity of treated waste water from the upcoming Septage Treatment Plant of capacity 89 KLD, 101 KLD, 64 KLD &amp; 52 KLD at Chas, Deoghar, Hazaribagh &amp; Giridih respectively, the proposal for reuse of Water for industrial,</li> </ul> |
| 2       | Metro Rail                                                   |                                                                                                                                                                                                                                                                                                                                                                                                         |
| 3       | Indian Railways                                              |                                                                                                                                                                                                                                                                                                                                                                                                         |
| 4       | Infrastructure Projects                                      |                                                                                                                                                                                                                                                                                                                                                                                                         |

|   |                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|---|-------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 5 | Agriculture             | <p>Railways, Infrastructure, Agriculture are not found feasible.</p> <ul style="list-style-type: none"> <li>Feasible options for reuse of treated waste water in these four towns are toilet flushing, gardening, landscape irrigation, washing of vehicles, road washing, and horticulture.</li> <li>City level Action Plan for utilization of treated waste water from the SeTP is under preparation and that will be prepared within three months from the date of final commissioning of SeTP in the respective Urban Local Bodies.</li> </ul> |
| 6 | Bus Depots              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 7 | Horticulture            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 8 | Lake/River Rejuvenation |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |

## 11. Way Forward

Urban Development & Housing Department plans to take up the below initiatives going ahead:

- Detailed Project Report (DPR) for Sewerage Scheme of 3 cities of Jharkhand namely (Mango, Jugsalai, Jamshedpur) is under preparation.
- DPR for Interception & Diversion (I&D) of drains to STP scheme, for Dhanbad and Phusro town is prepared and sent to National Mission for Clean Ganga (NMCG) for its approval. Consultant for preparation of DPR of I&D of drains to STP scheme, for Ramgarh town has been selected and DPR preparation is in progress.
- DPR for Septage Management Scheme for 3 towns (namely Medinipur, Chaibasa, & Dumka) is under preparation.
- DPR for Fecal Sludge Management Scheme for 26 towns of Jharkhand is under Preparation.
- City level action plans will be prepared for reuse of the treated wastewater within three months from the date of final commissioning of STPs/SeTPs in the towns.
- Water Bodies at Adityapur, Rajmahal and Sahibganj have been identified for restoration and rejuvenation. The details are attached hereto as Annexure-8.
- Water Bodies at all the ULBs of Jharkhand will be identified for restoration and rejuvenation.
- Institutional Development and Capacity Building Initiatives for reuse of treated waste water.

## **12. Monitoring the Mechanism of UD&HD with ULBs**

**12.1** At the state level, State Urban Development Agency (SUDA)/Jharkhand Urban Infrastructure Development Corporation (JUIDCO) will adopt San-Benchmark framework for revised service level benchmark for sanitation that assess performance of citywide waste water recycling and sewage water treatment.

**12.2** SUDA/JUIDCO will develop a Monitoring & Evaluation (M&E) framework to measure cities performance, and also devise data collection and reporting systems using indicator framework developed for San-Benchmark. This will be aligned with the 14<sup>th</sup> Finance Commission condition of publishing the service level benchmark to avail performance grant. ULBs will develop robust reporting format to track compliance of the various stakeholders with outcomes and process standards.

**12.3** A cell will be created inside JUIDCO for monitoring and evaluation of the waste water management operation. The cell will be created by funds from external agency funding or from the funds of 14<sup>th</sup> Finance commission or through the State Budget. Proposed Organogram of the cell is attached hereto as Annexure-9.

**12.4** A Management Information System (MIS) will be developed accordingly to monitor the progress.

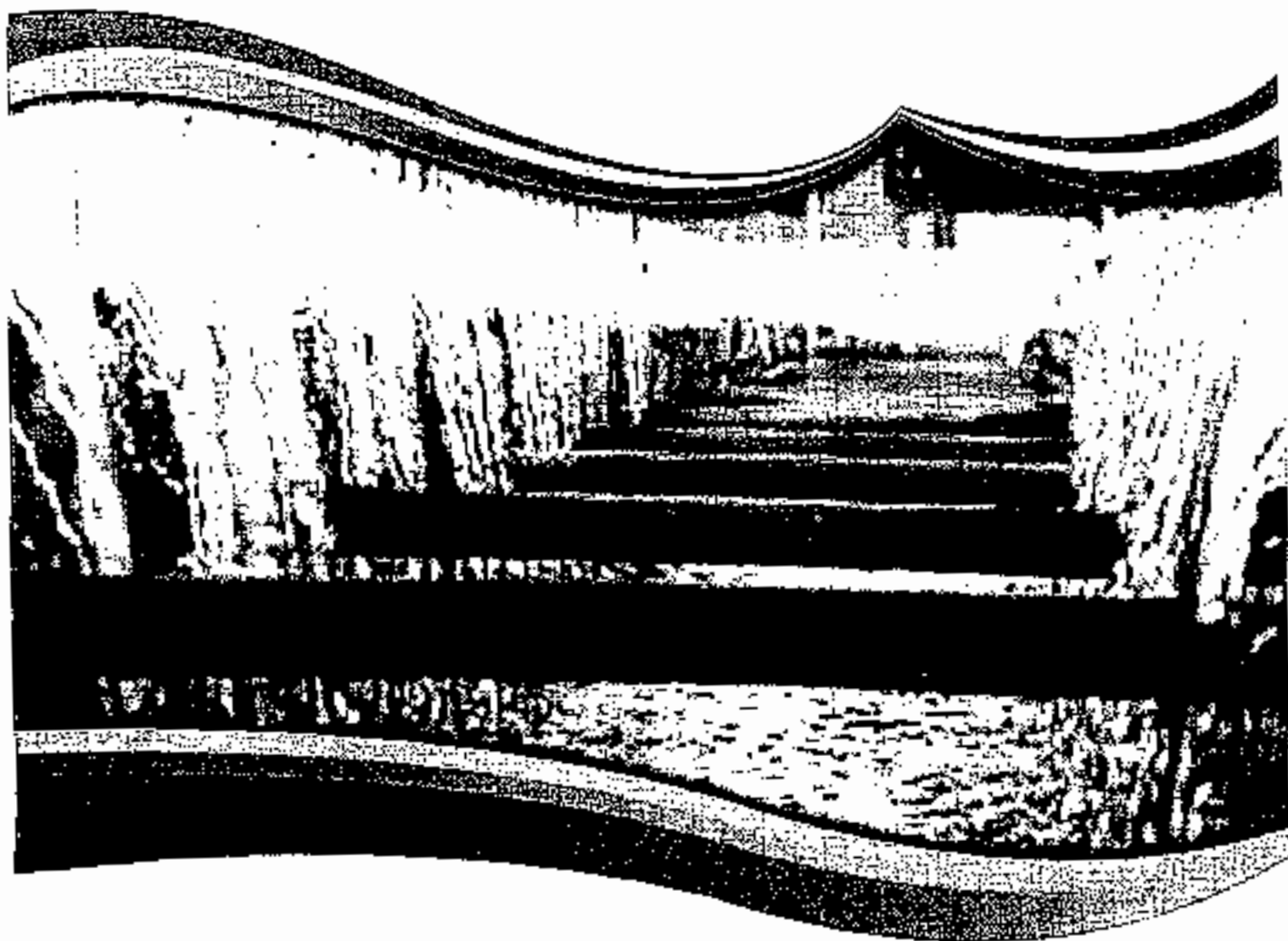
**List of Annexures**

| <b>Sr. No.</b> | <b>Annexure Number</b> | <b>Details</b>                                                                                                                   |
|----------------|------------------------|----------------------------------------------------------------------------------------------------------------------------------|
| 1              | Annexure-1             | Jharkhand Waster Water Policy 2017                                                                                               |
| 2              | Annexure-2             | Correspondence between JVUNL, RMC and UD&HD regarding utilization of treated waste water from the under Construction STP of RMC. |
| 3              | Annexure-3             | Strategy for reuse of treated waste water by Adityapur Municipal Corporation.                                                    |
| 4              | Annexure-4             | Letter to the executing agency (JUIDCO) to organize meeting with Industries under Adityapur industrial Cluster.                  |
| 5              | Annexure-5             | Strategy for reuse of treated waste water by Sahibganj Nagar Parishad.                                                           |
| 6              | Annexure-6             | Letter to the Executing Agency (JUIDCO) to prepare the City Level Action Plan for Sahibganj Nagar Parishad.                      |
| 7              | Annexure-7             | Strategy for reuse of treated waste water by Rajmahal Nagar Panchayat.                                                           |
| 8              | Annexure-8             | Details of Water bodies identified at Adityapur, Rajmahal and Sahibganj.                                                         |
| 9              | Annexure-9             | Proposed Organogram for Monitoring & Evaluation of the waste water management operation Cell.                                    |





# **Jharkhand Waste Water Policy, 2017**



**Urban Development & Housing Department**

**Government of Jharkhand**

**4th Floor, Project Building, Dhurwa, Ranchi**

## Urban Development & Housing Department

### RESOLUTION

No- SUDA/AMRUT/Wastewater Policy/38/2017/2899

Ranchi, Dated 27/4/17

Subject:- Jharkhand Waste Water Policy, 2017

#### 1. BACKGROUND

Water recycling is reusing treated wastewater for beneficial purposes such as agricultural and landscape irrigation, industrial processes, toilet flushing, and replenishing a ground water basin (referred to as ground water recharge). Water recycling offers resource and financial savings. Wastewater treatment can be tailored to meet the water quality requirements of a planned reuse. Recycled water for landscape irrigation requires less treatment than recycled water for drinking water. A common type of recycled water is water that has been reclaimed from municipal wastewater, or sewage. The term water recycling is generally used synonymously with water reclamation and water reuse. Gray water is reusable wastewater from residential, commercial and industrial bathroom sinks, bath tub/shower drains, and clothes washing equipment drains. Gray water is reused onsite, typically for landscape irrigation.

'Through the natural water cycle, the earth has recycled and reused water for millions of years. Water recycling, though, generally refers to projects that use technology to speed up these natural processes. Water recycling is often characterized as "unplanned" or "planned."

#### 2. WHY WATER RECYCLING

Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use. Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use.

##### 2.1 Uses for Recycled Water

- 2.1.1 Landscaping
- 2.1.2 Public parks
- 2.1.3 Cooling water for power plants and oil refineries
- 2.1.4 Processing water for mills, plants
- 2.1.5 Toilet flushing
- 2.1.6 Dust control
- 2.1.7 Construction activities
- 2.1.8 Concrete mixing
- 2.1.9 Artificial lakes
- 2.1.10 Car, Cloth & floor washing
- 2.1.11 Garden and irrigation using a hose spray or drip irrigation.
- 2.1.12 Construction.
- 2.1.13 Artificial lakes

Although most water recycling projects have been developed to meet nonpotable water demands, a number of projects use recycled water indirectly for potable purposes. These projects include recharging ground water aquifers and augmenting surface water reservoirs with recycled water. In ground water recharge projects, recycled water can be spread or injected into ground water aquifers to augment ground water supplies, and to prevent salt water intrusion.

## 2.2 What are the Environmental Benefits of Water Recycling?

In addition to providing a dependable, locally-controlled water supply, water recycling provides tremendous environmental benefits. By providing an additional source of water, water recycling can help us find ways to decrease the diversion of water from sensitive ecosystems. Other benefits include decreasing wastewater discharges and reducing and preventing pollution. Recycled water can also be used to create or enhance wetlands and riparian habitats.

## 2.3 Recycling Water Can Save Energy

As the demand for water grows, more water is extracted, treated, and transported sometimes over great distances which can require a lot of energy. If the local source of water is ground water, the level of ground water becomes lower as more water is removed and this increases the energy required to pump the water to the surface. Recycling water on site or nearby reduces the energy needed to move water longer distances or pump water from deep within an aquifer. Tailoring water quality to a specific water use also reduces the energy needed to treat water. The water quality required to flush a toilet is less stringent than the water quality needed for drinking water and requires less energy to achieve. Using recycled water that is of lower quality for uses that don't require high quality water saves energy and money by reducing treatment requirements.

## 3. TITLE

This policy shall be called as Bharkhand Waste Water Policy, 2017

## 4. VISION

"All Bharkhand cities and towns achieve the water recycling capability from STPs; household, commercial and industrial areas in a sustainable manner and reduce the fresh water demand to a sizeable extent"

## 5. GOAL

Bharkhand Waste Water Policy, 2017 is to ensure increase use of recycled water for other purposes apart from drinking, through the provision of appropriate technologies for water recycling and protection of environment.

The policy specifically endorses the following core principles:

- S.1 To protect the environment and the State's water resources.
- S.2 To promote proper functioning of network based sewerage systems and ensure connections of household so as to prevent dry weather flow in drains & streets.
- S.3 Treatment of sewage, sludge and grey water and recycle it for other uses.
- S.4 Promoting recycle & reuse of household, commercial and industrial grey water
- S.5 To make waste water project economical and environmentally sustainable.
- S.6 Inclusive and participatory decision making in waste water recycling.

(14)

- 5.7 Transparent decision making processes to achieve socio-environmental as well as economic financial objectives.
- 5.8 Capacity building for enhanced institutional ability to govern the sector effectively.
- 5.9 Ensuring, protecting and optimizing investments.
- 5.10 Public Private Partnership (PPP) in the most appropriate manner.
- 5.11 Public outreach for environmental and health related outcomes
- 5.12 Establishment of an efficient, effective, affordable and accountable system for managing the water recycling from urban sewerage and septage management

## 6. OBJECTIVES

To overcome the shortage of water by recycling it and putting them for different purpose, so that the use of potable water should mostly be for drinking purposes. The re use of water in a sizeable quantity up to a certain quality after proper treatment of water for non-drinking purpose and last but not the least scientifically disposal of the remaining waste is the object behind formulating this policy

- 6.1 To ensure 100 percent wastewater recycling in cities/towns
- 6.2 To improve waste water supply service focusing on customer satisfaction, coverage, frequency and reliability
- 6.3 Supply of potable water that incurs large amount of money to be reduced and waste water to be used in non-drinking purposes
- 6.4 Promoting and augmenting wastewater reuse for ensuring environmental sustainability by reducing burden on already stressed basin and aquifers and preventing their depletion.
- 6.5 Promoting wastewater reuse from sewage discharge leading to reduction in environmental costs and health hazards.
- 6.6 Wastewater reuse by ensuring resource conservation & preservation of sensitive eco-system and reducing pollutant loading.

All cities and towns of Jharkhand become totally sanitized, healthy and liveable and ensure sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sewerage facilities for the urban poor and women. All urban dwellers will have access to and use safe and hygienic sewerage or sludge facilities and arrangements.

## 7. COMPOSITION OF GREY WATER

### 7.1 Greywater from Bathroom

Water used in hand washing and bathing generates around 50-60% of total greywater and is considered to be the least contaminated type of greywater. Common chemical contaminants include soap, shampoo, hair dye, toothpaste and cleaning products.

### 7.2 Greywater from Cloth Washing Water

It is used in cloth washing generates around 25 - 35% of total greywater. Wastewater from the cloth washing varies in quality from wash water to rinse water to second rinse water. Greywater generated due to cloth washing can have faecal contamination with the associated pathogens and parasites such as bacteria.



### 7.3 Greywater from Kitchen

Kitchen greywater contributes about 10% of the total greywater volume. It is contaminated with food particles, oils, fats and other wastes. It readily promotes and supports the growth of microorganisms. Kitchen greywater also contains chemical pollutants such as detergents and cleaning agents which are alkaline in nature and contain various chemicals. Therefore kitchen wastewater may not be well suited for reuse in all types of greywater systems.

## 8. LEGISLATION AND GUIDANCE DOCUMENTS

The Waste water Policy should be read in accordance with the most current versions of the following:  
Legislation and document

- 8.1 Environmental (Protection) Act, 1986
- 8.2 The Environment (Protection) rules, 1986
- 8.3 The water (Prevention and Control of Pollution) Act, 1974
- 8.4 The water (Prevention and Control of Pollution) cess, Act, 1974
- 8.5 The water (Prevention and Control of Pollution) Amended rules, 2011
- 8.6 The water (Prevention and Control of Pollution) Cess rules, 1978
- 8.7 The water (Prevention and Control of Pollution) Rules, 1975
- 8.8 National Urban sanitation Policy 2008
- 8.9 National Water Policy 2012
- 8.10 Quality standards suggested by Central Pollution Control Board and Jharkhand State Pollution Control Board.
- 8.11 Standards set by Bureau of Indian Standards (BIS)

## 9. WHAT NEEDS TO BE DONE

- 9.1 A Separate System: STPs water reuse and grey water reuse to encourage.
- 9.2 Water reclamation centers to reclaim water after treatment of domestic sewage and greywater.
- 9.3 Where water Reclamation centers are situated in the midst of residential area, these can be built under ground to avoid the problem odour and parks can be maintained on the roof of treatment facility.
- 9.4 One of the Scheme of treatment may be Grit chamber, Primary sedimentation tank, Reaction Tank, Secondary sedimentation tank, Chlorination Tank followed by sand filtration.
- 9.5 Reverse osmosis filtration may be used for tertiary treatment.
- 9.6 100% households, commercial area and industrial area to be covered for wastewater recycling
- 9.7 Sewerage and water supply activity should be coordinated.
- 9.8 Water tariff should be such as to discourage the people from wasteful use of water.
- 9.9 Provision of adequate wastewater collection and treatment facilities for all the cities and towns in Jharkhand.
- 9.10 Protection of the environment and public health in the areas affected by the proposed systems, especially, surface water and ground water.
- 9.11 Consideration of treated effluents as a source for reuse (irrigation/ industrial).

## 10. THE POLICY

### 10.1 On Resource Development

Wastewater is a perennial water source and shall form an integral part of renewable water resources and the State water budget. Each local body will consider it as a resource and make the plan for reuse as per the site conditions with the help of experts. All local bodies will make city wastewater reuse plan (CWRP) for a period of 20 years considering future development and city development in line with city Master plan to avoid any conflicts in developing the city in the future.

Existing levels of wastewater services shall be maintained and upgraded where necessary to enhance public health and the environment and separate plan is to be prepared by local body as per their requirement. Treatment of wastewater shall be targeted towards producing an effluent fit for reuse in irrigation in accordance with WHO guidelines as a minimum. Reuse of treated wastewater in other purposes shall be subject to appropriate specifications. Coordination shall be maintained with the official bodies in charge of urban development to account for the treatment and disposal of their liquid wastes. Central treatment plants shall be built to serve semi-urban areas, and collection of wastewater can be made initially through trunking until collection systems are justified. Specifications and minimum standards as stipulated by CPHEEO shall be applicable for the use of septic tanks in urban areas. Particular attention shall be paid to the protection of underlying aquifers.

### 10.2 On Resource Management

It is highly imperative that Urban Local Body shall develop and manage wastewater systems as well as the treatment and reuse of the effluent.

A basin management approach shall be adopted where possible. The use of treated wastewater from sewerage, households, commercial and from industrial application shall be given the highest priority and shall be pursued with care. Effluent quality standards shall be defined based on the best attainable treatment technologies, and calibrated to support or improve ambient receiving conditions, and to meet public health standards for end users. Key factors will include the location of the discharge, its proximity to wells, the type of receiving water, and the nature and extent of end uses. Industries shall be encouraged to recycle part of its wastewater and to treat the remainder to meet standards set for ultimate wastewater reuse or to meet the regulations set for its disposal through the collection systems and/or into the receiving environment. Wastewater from industries with significant pollution should be treated separately to standards allowing its reuse for purposes identified by the city or to allow its safe disposal or water recharging. Consideration shall be given to isolating treated wastewater from surface and ground waters used for drinking purposes, and to the blending of treated effluent with relatively fresher water for suitable reuse. Urban Local Bodies can engage Experts from Government Engineering Colleges of Jharkhand NITs/Engineering colleges.

### 10.3 On Wastewater Collection and Treatment

- 10.3.1 City Plan :** A proper and updated city plan is an essential pre-requisite for proper planning and design of all utilities and more so for the Sewerage Systems and water recycled from houses. The State shall endeavor to have proper digital city maps showing the levels prepared through modern available technology. The digital city maps should clearly show the city feature over ground and underground including all utilities. Geographical Information System (GIS), Ground Penetrating Radar (GPR), Total station etc. tools may be used for preparation of city map. The city maps should be updated for every 5 years. An effective and comprehensive GIS based data base and Management Information System correctly mapping the assets, user base and status of operations shall be established.

- 10.3.2 **Design Period:** Every city has to prepare a City Wastewater Recycling Plan (CWRP) for the next 20 years along with 5 year short term plan. The CWRP for the city should take into account the likely changes in the city in next 20 years and plan for them and will be according to city Master plan. The Detailed Project Report (DPR) for recycling should be in accordance to CWRP. The design of the sewers and planning of space should be for the 30 year projection requirements and for recycling from households and commercial establishments. However, the units which can be developed in modules (e.g. Sewage Treatment Facility, sewerage Pumping machinery, on site treatment facilities, etc.) can be designed for appropriate shorter period. earmark of land for Sewage Pumping Station (SPS) and Sewage Treatment Plant (STP) should be done for all Urban Local Bodies (ULBs) and appropriate land allotment shall be done by Development Authority/Urban Improvement Trust/State Govt. on priority.

#### 10.4 On Reuse of Treated Effluent and Sludge

- 10.4.1 Treated wastewater effluent is considered a water resource and is added to the water stock for reuse.
- 10.4.2 Blending of treated wastewater with fresh water shall be made to improve quality where possible.
- 10.4.3 Crop nutrient requirements shall be determined taking into consideration the prevailing effluent quality. Overuse of nutrients shall be avoided.
- 10.4.4 Accumulation of heavy metals and salinity shall be monitored, managed and mitigated. Leaching of soils shall be advocated by the irrigation authorities.
- 10.4.5 Treated effluent quality should be monitored and users alerted to any emergency causing deterioration of the quality so that they will not use such water unless corrective measures are taken.
- 10.4.6 Studies should be conducted and projects designed and implemented to store the excess treated wastewater in surface reservoirs but artificial recharge is not permitted. Due attention shall be given to the quality of treated and groundwater and the characteristics of the strata.

#### 10.5 Industry:

Industrial reuse of reclaimed wastewater represents major reuse next only to irrigation in both developed and developing countries. Reclaimed wastewater is ideal for many industrial purposes. Where effluent is to be used in the industrial processes, it should be the responsibility of the industry to treat it to the quality standards required. Wastewater is to achieve adequate quality for reuse as cooling water.

The membrane filtration system can remove all suspended solids, faecal coliforms, and giardia cysts. It could also significantly reduce human enteric viruses such as reovirus and enterovirus.

#### 10.6 Industrial uses for reclaimed water include:

- 10.6.1 Evaporative cooling water:
- 10.6.1.1 once-through cooling system
  - 10.6.1.2 Re-circulating cooling system
  - 10.6.1.3 cooling water quality requirements

10.6.2 **Boiler - Feed water:** The use of reclaimed water differs little from use of conventional public supplies for boiler-feed water, as both require extensive additional treatment. Quality requirements for boiler feed make up water are dependent upon pressure at which boiler is operated.

10.6.3 **Industrial process water:** Suitability of reclaimed water for use in industrial process depends upon particular use like-

10.6.3.1 Pulp and paper

10.6.3.2 chemical industry

10.6.3.3 Textile industry

10.6.3.4 Petroleum and coal

#### 10.7 Re-use Options:

The following options of re-use of effluent have been identified: In general, public health concern is the major issue in any type of reuse of wastewater, be it for irrigation or non-irrigation utilization, especially long term impact of reuse practices. It is difficult to delineate acceptable health risks and is a matter that is still hotly debated. Potential reuse of wastewater depends on the hydraulic and biochemical characteristics of wastewater, which determine the methods and degree of treatment required. While agricultural irrigation reuses, in general, require lower quality levels of treatment, domestic reuse options (direct or indirect potable and non-potable) reuses need the highest treatment level. Level of treatment for other reuse options lie between these two extremes. The reuse options may be (artificial recharge of aquifers is not permitted):

##### 10.7.1 Irrigation

10.7.1.1 Agriculture and forestry

10.7.1.2 Landscaping

10.7.2 Fish - farming

##### 10.7.3 Industry

##### 10.7.4 Non-potable Domestic Reuse:

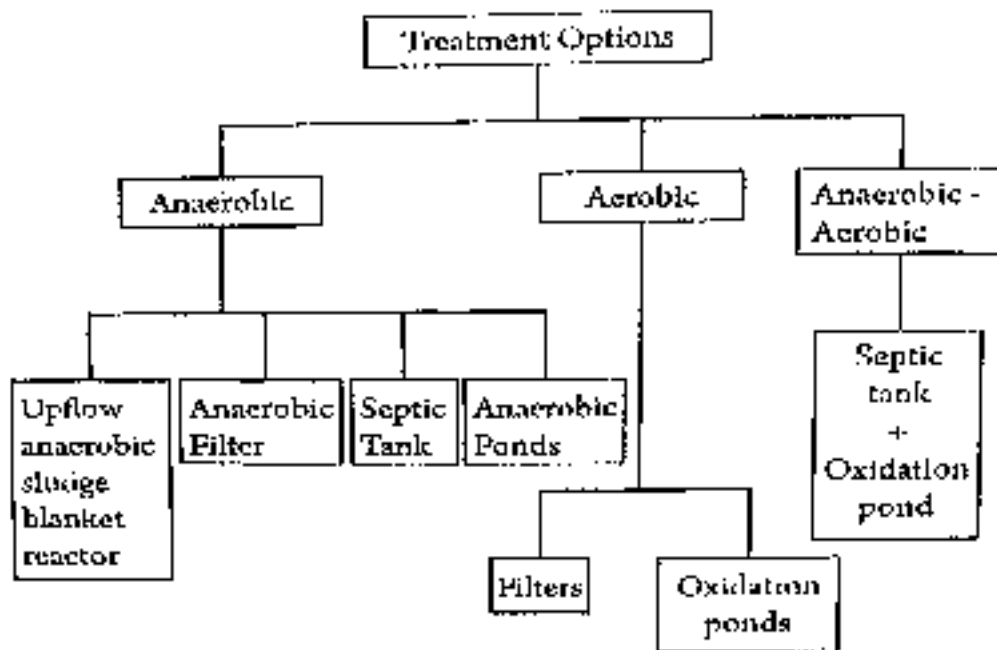
The detailed project report should clearly define the best reuse option particular to town and strategy to obtain it. Action plan with clarity should be the part of Detailed Project Report (DPR), while preparing sewerage Projects. Before deciding the reuse of treated waste water authority must full fill the water quality norms and its legal implications.

Governing local body can sell the treated waste water and digested sludge to generate the revenue.

## 11. GREYWATER TREATMENT OPTIONS

Greywater reuse methods can range from low cost methods such as the manual bucketing of greywater from the outlet of bathroom, to primary treatment methods that coarsely screen oils, greases and solids from the greywater before other uses, to more expensive secondary treatment systems that treat and disinfect the greywater to a high standard before using it further. The choice of system will depend on a number of factors including whether a new system is being installed or a disused wastewater system is being converted because the household is connected to sewer.





### 11.1 Components of Greywater Treatment Systems

A number of technologies have been applied for greywater treatment worldwide varying in both complexity and performance. The following in general greywater systems considered :-

#### 11.1.1 Primary treatment pre-treatment to secondary treatment :

11.1.1.1 Screening

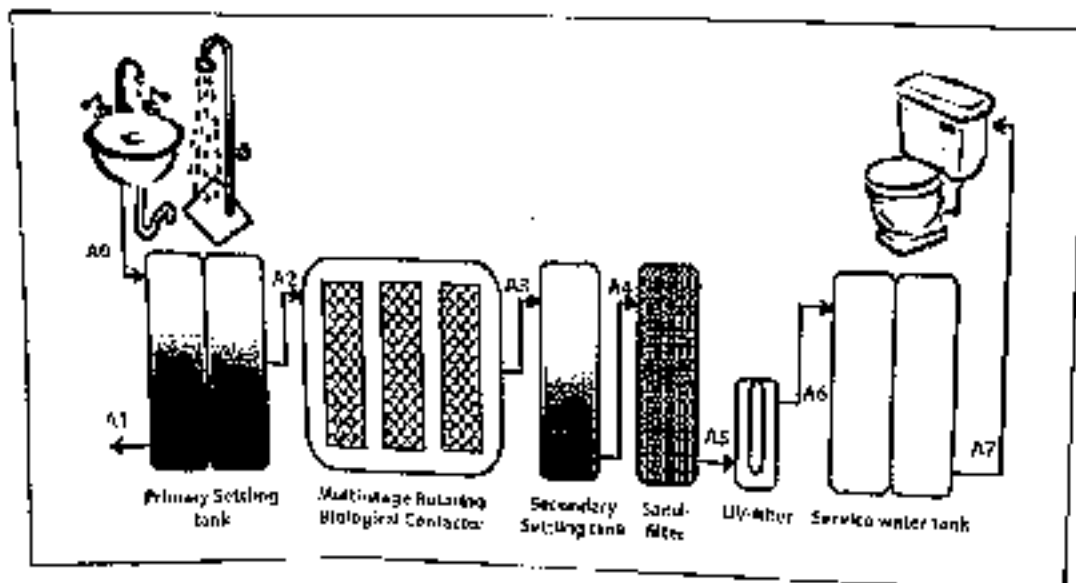
11.1.1.2 Equalization

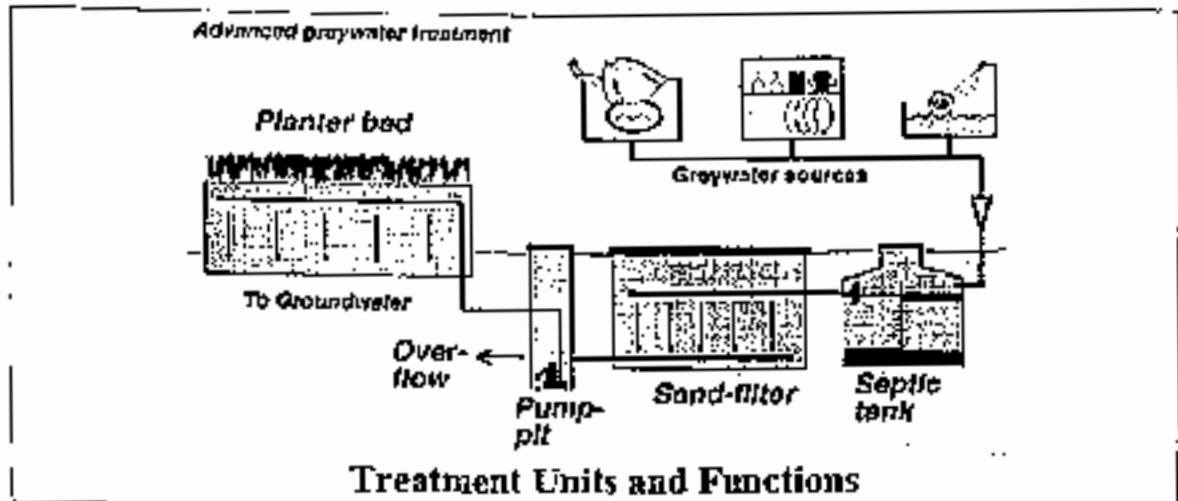
#### 11.1.2 Secondary treatment -1

11.1.2.1 Gravel filtration

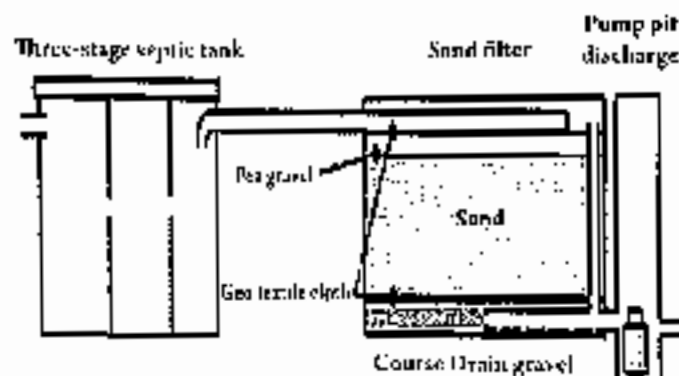
11.1.2.2 Sand filtration

11.1.2.3 Chlorination

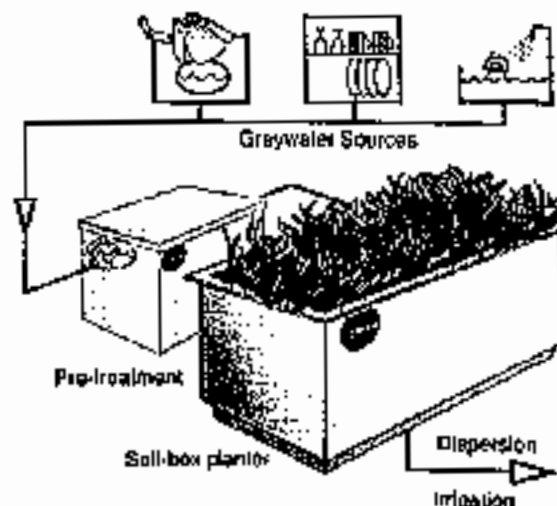




### Anaerobic to aerobic treatment



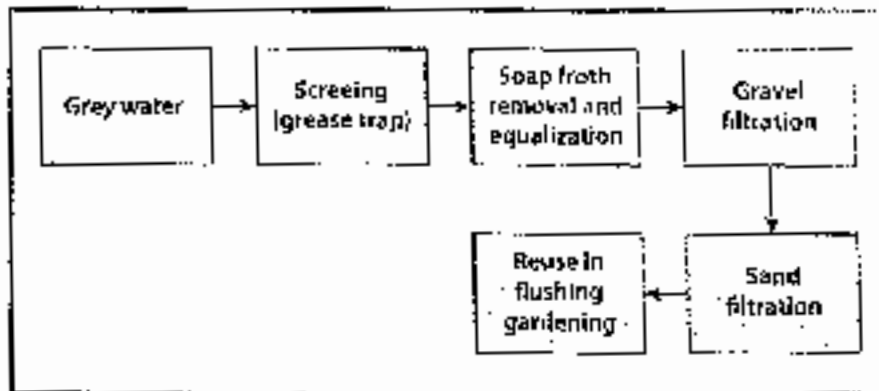
**Aerobic Pre-treatment** – suitable for showers, hand-washing and laundry+ water treatment.



## 11.2 Household level Greywater Treatment and Reuse System

In water scarce areas, with specific treatment the greywater can be cleaned and reused not only for gardening but for other use also.

Technological process Greywater treatment process at the household level involves screening (grease and silt removal), soap froth removal, equalization and filtration. The flow diagram of household based greywater treatment system is shown below



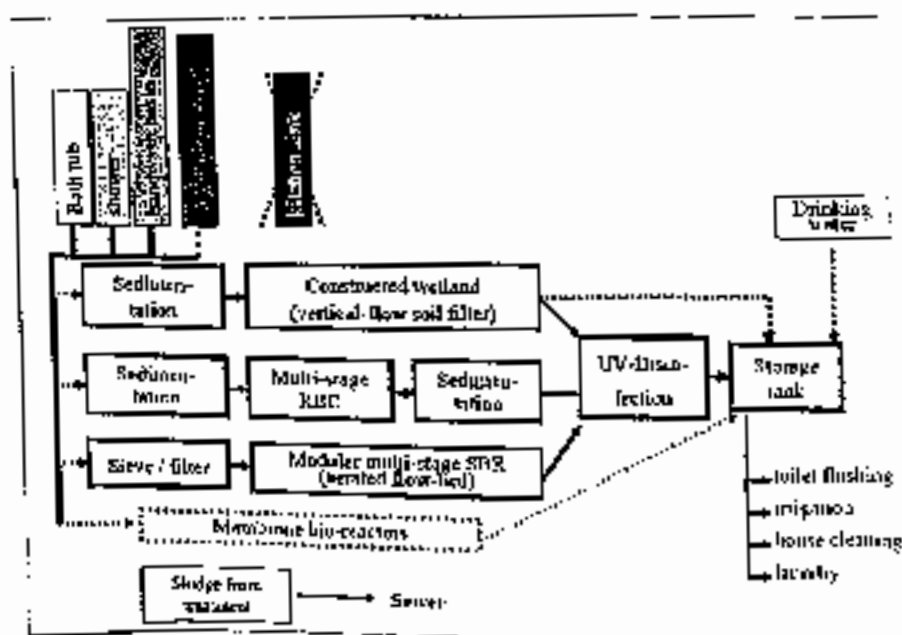
Greywater treatment for reuse in household

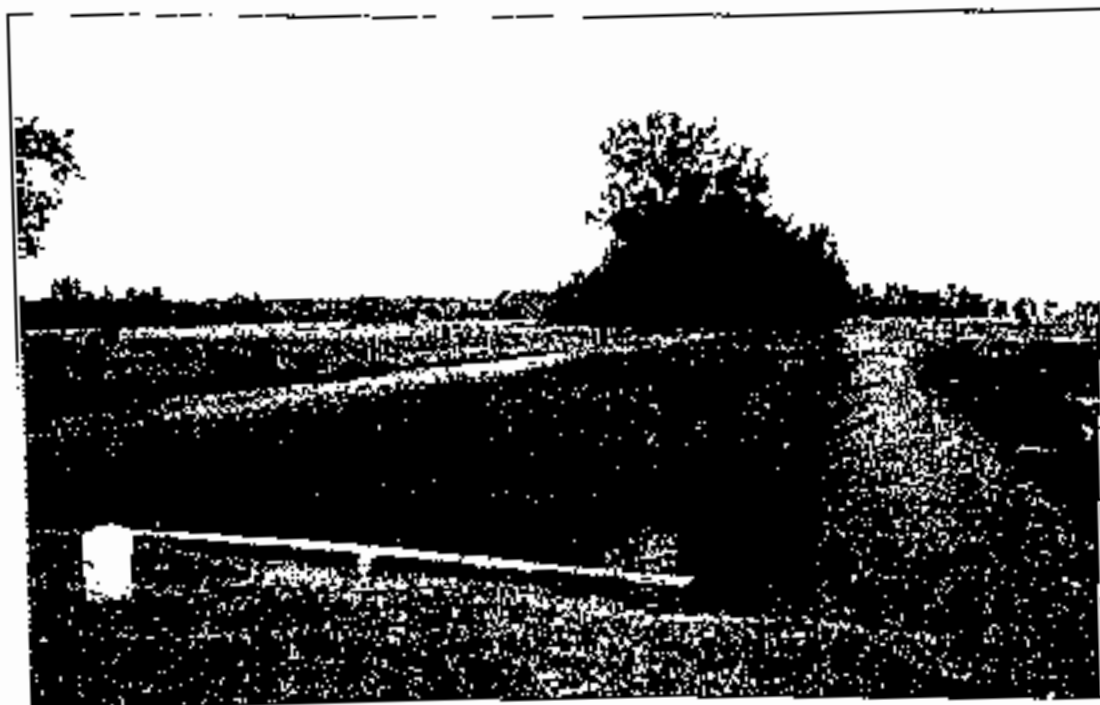
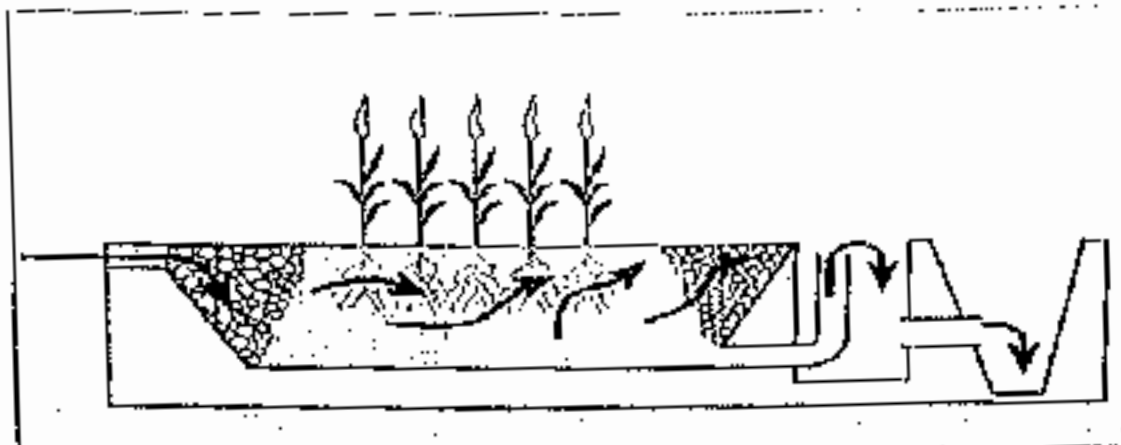
Advantages:

- 11.2.1 Reduces fresh water requirement
- 11.2.2 Prevents greywater stagnation
- 11.2.3 Prevents vector breeding
- 11.2.4 Use in flushing toilets to make toilets functional
- 11.2.5 Use of greywater in gardening
- 11.2.6 Minimal risk to users of greywater as it incorporates principles of water safety.

### 11.3 Constructed wetlands:

Constructed wetlands have been used successfully in the past for the treatment of wastewaters. Physical, chemical, and biological processes combine in wetlands to remove contaminants from wastewater. Greywater treatment is achieved by soil filtration in reed-bed systems which reduces the organic load of the greywater considerably, in addition to decreasing the concentrations of faecal bacteria. If properly designed, these systems would produce a clear and odourless effluent, which can be stored for several days without the need for disinfection.





## 12. ON PRICING FINANCING AND INVESTMENT

- 12.1 In view of increasing marginal cost of wastewater collection and treatment, wastewater charges, construction fees, sewerage taxes and treatment fees shall be set to cover at least the operation and maintenance costs. It is also highly desirable that part of the capital cost of the services shall be recovered. The ultimate aim is for a full cost recovery.
- 12.2 Appropriate criteria in order to apply the "polluter pays" principle shall be established.
- 12.3 Different charges for different areas may be applied. This shall be assessed for each geographical area as a function of end uses and effluent quality and will be subject to economic and social considerations.
- 12.4 Because of the limited financial resources available to Government of Jharkhand, setting investment priorities in wastewater will be compatible with government investment plans.
- 12.5 Criteria for prioritizing investments in the wastewater sector shall take into account the current and future needs of the state, needs to expand wastewater systems in urban areas and to provide wastewater systems to smaller towns and villages.



- 12.6 Priorities of wastewater projects shall not be disconnected from water supply projects and urbanization in general. Decisions will be made concerning them to attain optimum solutions to the need for services, availability of finance and availability of trained manpower.
- 12.7 Treated effluent shall be priced and sold to end users at a price covering at least the operation and maintenance costs of delivery.
- 12.8 It is the intention of the Government, through private sector participation, to transfer management of infrastructure and services from the public to the private sector, in order to improve performance and upgrade the level of service.
- 12.9 The role of the private sector will expand with management contracts, concessions and other forms of private sector participation in wastewater management.
- 12.10 The concepts of Build Operate Own/Build Operate Transfer shall be entertained, and the impact of such concepts on the consumers shall be continually addressed and negative impacts mitigated.
- 12.11 The private sector role in reuse of treated effluent shall be encouraged and expanded.
- 12.11.1 The costs will depend on the system/technology adopted for collection of sewerage and treatment and the administration costs. It is important that the full cost of the service is assessed for each urban area instead of adopting a typical cost assessment. The full cost shall cover the following:
- 12.11.1.1 Institutional aspect of the sanitation service e.g. the management information systems, accountancy and finance management, billing and collection, customer services, etc. and oversight activities.
  - 12.11.1.2 Operating, maintaining (on a planned maintenance basis), repairing replacing and extending sanitation service physical infrastructure.
  - 12.11.1.3 Keeping updated infrastructure and customer data on a GIS base.
  - 12.11.1.4 Managers, staff, vehicles, equipment and consumables associated with above.
  - 12.11.1.5 Consumable like chemicals etc.
  - 12.11.1.6 Power charges.
  - 12.11.1.7 Spare Parts.
  - 12.11.1.8 Any other O&M contract amount.
- 12.11.2 The urban local bodies are proposed to have following sources funds for O&M :-
- 12.11.2.1 The O&M cost will be met from the Government grants and contribution of the beneficiaries.
  - 12.11.2.2 Revenue from sale of treated waste water.
- The government in town policy shall include the provision of the recovery of full capital cost of lying sewerage system and private cost of STP for new colonies. It shall be mandatory for the ULBs to adhere to minimum 20% reuse and recycling of treated waste water. The treated waste water may be sold at a rate as decided by adopting transparent procedure as decided by State Government.
- 12.12 Public Private Partnership (PPP)/Engineering Procure Construct (EPC) and Operational & Maintenance (O&M) Contract

As there is budget constraint from the Central and the state side the option of the Sewerage Project through Public Private Partnership (PPP) will be explored. In case the PPP mechanism is not workable then the EPC mechanism will be explored and long term O&M Contract will be done.

### 13. ON STANDARDS, REGULATIONS AND QUALITY ASSURANCE

- 13.1 Particular attention shall be focused on adopting and enforcing effluent and sludge standards for municipal and industrial wastewater treatment plants and for discharges from industries, laboratories, hospitals, slaughterhouses and other businesses.
- 13.2 Extensive and comprehensive monitoring programs shall be developed. Influent to and effluent from the plants and throughout watercourses shall be measured and monitored against all appropriate parameters to ensure that public health objectives and treatment efficiency goals are attained.
- 13.3 Observation wells shall be installed near the treatment plants to monitor groundwater quality where necessary, and to mitigate adverse impacts where and when needed.
- 13.4 Data collected from the monitoring process shall be entered and stored, processed and analyzed through computer software, and results published periodically.
- 13.5 Roof and storm water connections to public sewers shall be prohibited. Collection of storm water shall be done separately and will be the subject of water harvesting.
- 13.6 Effluent and sludge standards for the disposal of hazardous liquid wastes shall be defined to ensure the safe disposal of such wastes.
- 13.7 State Pollution Control Board/ Central Pollution Control Board regulations for disposal norms shall be mandatory.
- 13.8 Industrial waste water is not allowed to disposed off in the sewer line. U.T.B can issue notification for penalties to be imposed on the such industrial units.
- 13.9 Laboratories shall be maintained and properly equipped to provide services and reliable data needed to ensure enforcement of and adherence to standards and regulations.

### 14. ON LEGISLATION AND INSTITUTIONAL ARRANGEMENTS

- 14.1 Legislation and institutional arrangements for the development and management of wastewater shall be periodically reviewed. Gaps shall be filled, and updating of the institutional arrangements with parallel legislation shall be made periodically to cope with varying circumstances and for this government shall notify an agency giving full power to take necessary action in this matter.
- 14.2 The role of the Government shall be fine-tuned and its involvement reduced to be regulatory and supervisory. Involvement of the stakeholders in wastewater management and support shall be introduced and expanded.
- 14.3 On Public Awareness
  - 14.3.1 The public shall be educated through various means about the risks associated with the exposure to untreated wastewater and the value of treated effluents for the different end uses.
  - 14.3.2 Programs on public awareness shall be designed and conducted to promote the reuse of treated wastewater.
  - 14.3.3 Public awareness campaigns shall also be waged to educate the public on the importance of domestic hygiene, wastewater collection, treatment and disposal.

- 14.3.4 It is observed that the system is dependent on the appreciation of the beneficiaries to the advantages and importance of the system to them and thereby working together towards making it successful. The co-operation is vital for following areas:
- 14.3.4.1 Protecting the system from getting choked due to entry of extraneous material in the sewer system. A vigilant public will help prevent this.
  - 14.3.4.2 The sewerage system yield full benefits or disease protection when there is 100% connectivity.
  - 14.3.4.3 It is important that the beneficiaries appreciate the benefits and pay for their upkeep. The systems require proper upkeep and the cost associated with maintenance and upkeep should at least be recovered from the beneficiaries. The principal of the polluter pays will be adopted only by an enlightened and participating public.
- 14.3.5 A conscious campaign has to precede the planning and implementation of the sewerage Systems. ULB, Non Government Organizations and local neighborhood committees could give the process a thrust.
- 14.3.6 A public participation process will not only aid in identifying potential consumers but also serve as a public education program. Potential users will be mainly concerned with the quality of reclaimed water and reliability of its delivery and the constraints in using reclaimed water. Also, connection costs or additional sewerage treatment cost might affect their ability to use the product. Consultations with various stake holders will aid in structuring of tariff and discounts for adopting reuse technologies, awareness on dual piping system, water conservation and safety issues.
- 14.3.7 Municipal Bodies should decide and pass resolution regarding sewer connection charges. The provision should be widely publicized
- 14.3.8 Series of 'Sewer connection camps' may be organized. The time and venue should be publicized widely to inform residents. The days, time and venue should be to suit the convenience of public.
- 14.3.9 Ensure that all Government offices and schools are connected.
- 14.4 On the Human Resources Development & On Research and Development:
- 14.4.1 Capabilities of human resources in the management of wastewater shall be enhanced through training and continuous education. Work environment shall be improved and incentives provided.
  - 14.4.2 Establishment of State Water & Waste water Training Center at state level. It will help in training of human resources in this sector.
  - 14.4.3 Human resources performance will be continually appraised in order to upgrade capabilities, sustain excellence and provide job security and incentives to qualified individuals with excellent performance.
  - 14.4.4 Applied research on relevant wastewater management topics shall be adopted and promoted. Topics such as the transfer of wastewater treatment technologies, low cost wastewater treatment technologies, reduction of energy consumption and others will receive adequate support.

14.4.5 Cooperation with specialized centers in the country and abroad shall be advanced, and raising of funds for this purpose shall be supported.

14.4.6 Transfer of appropriate technology suited for local conditions will be a primary target for the development activities and for adaptive research.

#### 14.5 On Selected Priority Issues

14.5.1 To the extent that design capacities of wastewater treatment plants permit, priority of collection and house connections shall be accorded to expansion of urban areas served by treatment facilities. Users willing to contribute to the cost of the services in addition to fees and charges set by laws and regulations shall also be given priority.

14.5.2 Where design capacities of treatment facilities and of conveyance systems are approached or exceeded, priority shall be given to the expansion of such capacities.

14.5.3 Priority shall be accorded to situations and locations where waste-water disposal practices threaten the environmental integrity of freshwater resources, and where performance of cesspools and percolation pits pollute underground water aquifers.

More awareness campaigns will help to spread the work. The civic body should make it mandatory for new constructions to have a separate system to collect grey water.

### 15. OPERATION AND MAINTENANCE

There are several important factors that need to be considered when planning wastewater plants and options which will have a direct impact on O&M and monitoring. Since O&M aspects are important for the overall long-term success of the programme, O&M planning, including the financial provision of funds, should be included in the terms of references for the design of each plant. Furthermore, the O&M plan should be reviewed and approved along with engineering designs and specifications, including the operation and maintenance cost:

15.1 location of the wastewater treatment plants and its proximity to residential areas;

15.2 volumes and schedules of wastewater collection;

15.3 degree of mechanisation of technologies; and

15.4 final end-use or disposal of reuse

15.5 running it on PPP mechanism and charging the different users

### 16. STATE-LEVEL IMPLEMENTATION STRATEGY

16.1 State Urban Development Agency will develop and issue a Wastewater Implementation Strategy and Plan Guidelines. These Guidelines will provide an overall state-level framework, objectives, timelines and implementation plans to the ULBs. The Implementation Strategy will cover aspects such as implementation targets, framework for engagement of the private sector, training and capacity building, behavior change and social communication, M&E framework, specific roles and responsibilities of various entities, guidelines to develop ULB-level plans, and funding mechanisms.

16.2 ULB-specific Wastewater Strategy and Action Plan conforming to the State Policy will be developed by each ULB based on the State Faecal Sludge & Septage Management Implementation Strategy and Plan Guidelines



- 16.3 How the policy will be executed in the cities/towns. Three phase approach will be designed to implement the policy.

16.3.1 In the financial year 2017-18 it will be implemented in all the notified Nagar Nigam.

16.3.2 In the financial year 2018-19 it will be implemented in all the notified Nagar Parishad.

16.3.3 In the financial year 2019-20 it will be implemented in all the notified Nagar Panchayat.

All efforts will be done to follow the execution method outlined above for the cities/towns, however, depending upon the centre/state programme and budget availability the cities/towns might be chosen from any category in any financial year. Due to environmental factors the cities/towns may also be chosen out of these to implement the plan.

## 17. MONITORING & EVALUATION

- 17.1 At the state level, State Urban Development Agency (SUDA)/ Jharkhand Urban Infrastructure Development Corporation (JUIDCO) will adopt San-Benchmark framework for revised service level benchmark for sanitation that assess performance of citywide waste water recycling and sewage water treatment.

- 17.2 State Urban Development Agency (SUDA) / or JUIDCO will develop an M&E framework to measure cities' performance, and also devise data collection and reporting systems using indicator framework developed for San-Benchmark. This will be aligned with the 14th Finance Commission condition of publishing the service level benchmark to avail performance grant. UIIs will develop robust reporting format to track compliance of the various stakeholders with outcomes and process standards.

- 17.3 A cell will be created inside JUIDCO to monitor and evaluate the wastewater management operation. The cell will be created by funds from external agency funding or from the funds of 14th finance commission or through the state budget.

- 17.4 A Management Information System (MIS) will be developed accordingly to monitor the progress.

## 18. TAX INCENTIVE

The tax incentive will apply in following conditions:

- 18.1 All the Individual Households of RWAs will treat their waste water in a decentralised manner and reuse it inside their colonies as permissible will get a rebate of 10% in the property tax.
- 18.2 All the new apartments which will be constructed and compulsory treat and reuse the treated waste water in their apartment, will get a 10% rebate of 10% of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.
- 18.3 All the new malls, big hotels, industries, clubs, colleges, universities, hospitals, sports stadiums etc. which will be constructed will compulsory treat and reuse the treated water. In doing so they will get a rebate of 10% of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.
- 18.4 A separate head of the tax namely called 'Waste Water Tax' will be created which may be levied in the property tax for the operation and maintenance of the sewage.

## 19. POLICY EVALUATION:

- 19.1 Policy may be reviewed as and when required for assessing its effectiveness and making changes if necessary.

19.2 This policy shall come into force from the date of issue of this resolution.

## 20. POWER OF THE STATE GOVERNMENT

- 20.1 Notwithstanding anything contained in the foregoing paragraphs of the Jharkhand Waste Water Policy, 2017 the State Government by issuance of notification in the official gazette may amend or withdraw any of the provisions and / or the schemes mentioned herein above.
- 20.2 Interpretation - Should any doubt arise as to the interpretation of any of the provisions of these Rules, the matter shall be referred to the Urban Development and Housing Department, whose decision thereon shall be final.

**Order:** It is hereby ordered that the copy of this resolution be published in the Special Gazette and wide publicity be given and circulated among all Department/ Head of the Department.

By the order of the Governor of Jharkhand,

(Arum Kumar Singh)

Principal Secretary to Government

Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** Copy of the resolution forwarded to the Superintendent, Government Press, Jharkhand, Ranchi for publication in the forthcoming issue of Government Gazette/Nodal officer, U-Gazette, Urban Development and Housing Department, Government of Jharkhand for information and necessary action.

Principal Secretary to Government

Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** P.S to Minister, Urban Development and Housing Department / All Additional Chief Secretary / Principal Secretary / Secretary, Govt of Jharkhand / All Divisional Commissioners, Jharkhand / Director, SUDA / Director DMA / All Deputy Commissioners, Jharkhand / All Officers, UD&HD / Municipal Commissioners / Executive Officers / Special Officers, urban local bodies for information and necessary action.

Principal Secretary to Government

**RANCHI MUNICIPAL CORPORATION, RANCHI**

(ENGINEERING SECTION)

KITCHERY ROAD, RANCHI, PIN - 834001

e-mail - support@ranchimunicipalcorpn.org

LETTER No. 350 (S&D)DATED: 02/08/19

From,

**Municipal Commissioner**  
Ranchi Municipal Corporation,  
Ranchi.

To,

**Secretary to Government**  
Urban Development & Housing Department

Sub:-

**Regarding Submission of the action plan for utilization of treated sewage water from the under construction STP under RMC.**

Ref:-

**Your Letter No- 237 date-25-07-2019**

Sir,

This has the reference of the said letter No- 237 date- 25-07-2019 through which we have been directed to submit the action plan for utilization of treated sewage water from upcoming 37 MLD Capacity STP under zone-I

The following is the status and proposed action plan for the treated sewage water from 37 MLD STP under construction.

(a) Status of Present construction of STP

including SPS & Sewer Lines - 45% Completed

(b) Expected date of completion - March 2020

(c) Regarding utilisation of treated sewage water, several round of meetings with NTPC Patratu has been held.

NTPC has requested for getting the entire 37 MLD treated water for their project at NTPC site patratu.

(d) On last meeting with them on 18-07-2019 following action plan was decided.

(e) NTPC will request JUDDCO for carrying deposit work in laying pipe line from existing STP site to their plant site.

(f) NTPC will appoint a consultant of repute for DPR work and accordingly they will deposit the money with JUDDCO.

(g) NTPC requirement for this water will be after 2 to 3 years, all infrastructure will be ready in this period.

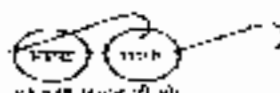
(h) RMC will ensure secondary treated water for which tariff will be decided and paid to RMC by NTPC.

(i) NTPC will be responsible for tertiary treated water required for their plant.

This is for your information and action please.

Yours faithfully,

**Municipal Commissioner**  
Ranchi Municipal Corporation, Ranchi



**Government of Jharkhand**  
**Urban Development and Housing Department**

**Minutes of Meeting of Discussion on Patratu Vidyut Utpadan Nigam Ltd. (PVUNL) proposal of utilization of the entire 37.5 MLD of treated sewage water produced from the under construction STP at Ranchi under RMC held on 18.07.2019 at 12:00 Hrs. under the Chairmanship of Secretary, UD&HD, Govt. of Jharkhand.**

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Attendances: Enclosed.

The Meeting started with a welcome note from the Secretary, UD&HD.

1. GM (Projects), NTPC has briefed the proposal of PVUNL of intending to use treated sewage water from RMC's upcoming 37.5 MLD STP at Bargei, Ranchi for its under-construction Power Plant at Patratu for Non-potable water applications.
2. PVUNL requires tertiary treated sewage water in place of secondary treated sewage water for which the current under construction STP is designed.
3. PVUNL requested the RMC/UD&HD to do the laying of pipeline and installation of Tertiary Treatment Plant on behalf of PVUNL and all the cost (both Capex & Opex) involved in installation of tertiary treatment plant and laying of pipeline for supply of treated sewage water from STP to the Plant shall be borne by PVUNL.
4. Municipal Commissioner, RMC informed that pipeline from the STP site to Patratu Thermal Power Plant involves laying outside the Ranchi municipal boundary therefore he suggested to involve JUIDCO in the planning and execution of all the necessary infrastructures required to supply treated sewage water from STP to the Plant. It was agreed upon by everyone.
5. Secretary directed PVUNL, RMC & JUIDCO to jointly prepare the Terms of Reference (ToR) that should cover the complete planning, topographical survey, land identification, land acquisition plan, assistance in applying for various clearances (like Environmental, Railway, Road, Forest), Impact assessments, detailed estimate, BOQ etc. based upon which JUIDCO can appoint the Consultant for preparation of DPR and to take action for all approvals for its execution.  

(Compliance: PVUNL, RMC and JUIDCO)
6. PVUNL wants to sign a formal agreement with RMC and JUIDCO in which Secretary directed the PVUNL to discuss with RMC & JUIDCO and accordingly submit the draft agreement format that should be inline with the agreements that has already been done by NTPC with other Municipal Corporations.  

(Compliance: PVUNL)



7. Secretary informed PVUNL that after submission of Draft Agreement format, the approval of Hon'ble Minister, UD&HD on the proposal will be taken and thereafter further necessary action may be taken in this regard.

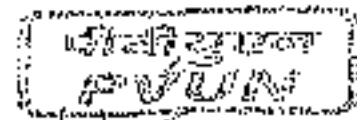
The meeting ended with vote of thanks.

  
(Ajoy Kumar Singh)  
Secretary to Govt.

SMCG/UD&HD/Supply of treated water to PVUNL/2019/25.7.22.3.....date: 19/07/19

Copy To:- Municipal Commissioner, RMC/ DC, Ramgarh/ DC, Ranchi/Project Director (Technical), JUIDCO Ltd./GM (Project), NTPC/ All the representatives present in the Meeting.

  
Deputy Director, SUDA



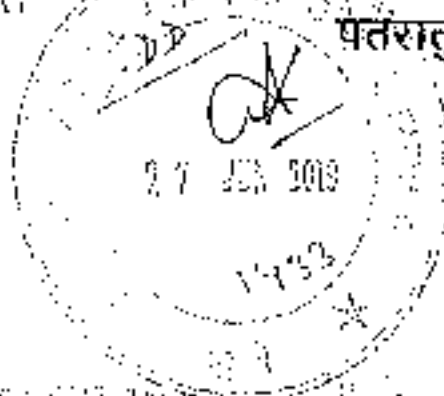
**पत्रातु विद्युत उत्पादन निगम लिमिटेड**  
**PATRATU VIDYUT UTPADAN NIGAM LTD.**  
 (A subsidiary of NTPC in Joint Venture with JBVNL)

**पत्रातु / PATRATU**

**सुदर्शन चक्रवर्ती**  
**Sudarsan Chakrabarti**  
 Chief Executive Officer, PVUNL

MR: 95851898\STP-C1/

To,  
 The Secretary,  
 Urban Development  
 Govt. of Jharkhand, Ranchi



Date: 22.06.2019

**Subject: Supply of Treated Sewage water from STP, Ranchi of RMC to Patratu (3x 800 MW) STPP Plant of PVUNL**

Dear Sir,  
 Patratu Vidyut Utpadan Nigam Ltd (PVUNL), a Joint Venture Company of NTPC Ltd. & JBVNL (Jharkhand Bijli Vitran Nigam Ltd) is constructing a 3 x 800 MW Coal Fired Power Plant at Patratu (FSTPP) situated in the Ramgarh District of State Jharkhand.

The water requirement of 27 Cusecs for the proposed Power plant is envisaged to be met from Patratu Dam on Nalkun River and the related work for the same is under way.

However, as per Government of India Guidelines and also one of the conditions made in Environment Clearance for Patratu Super Thermal Power Project at Patratu, PVUNL, needs to explore the possibilities of using Treated sewage water from the Sewage Treatment Plant of Municipality / local bodies / similar organizations located within 50 km radius of the Power project to minimize the water drawl from surface water bodies.

In view of the above, NTPC / PVUNL approached Ranchi Municipal Corporation (RMC) in Oct-2016 to explore the possibility of using Treated sewage water from its upcoming 37.5 MLD STP at Bargai Ranchi.

RMC in the said meeting agreed to supply the secondary Treated sewage water to PVUNL.

Subsequently, a few rounds of discussions (the latest discussions held in February 2019 and in first week of June 2019) between PVUNL and RMC have taken place regarding detailed modalities / formal agreement with respect to the said work. However, since the cross-country pipeline from the said STP at Ranchi to Patratu Thermal Power Plant involve considerable length (approx. 50 Kms which will need a survey) cross crossing various municipal / civic areas & districts, it is thought prudent to approach your good office regarding the matter.

Contd. page -2/-

- 12 -

The salient points of PVUNL's proposal regarding the said work are brought out below for your kind consideration:

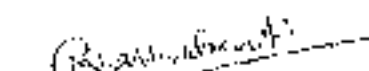
- PVUNL intends to use treated sewage water from RMC's upcoming 37.5 MLD STP at Barga (Ranchi) for its under construction Power Plant (3X800 MW) at Patratu for Non-potable water applications.
- Further, in line with Draft Model Agreement prepared by CEA (Central Electricity Authority), Ministry of Power, GOI for use of Municipal sewage treated water for non-potable use by power industry/plant, PVUNL requested RMC to look in to the possibility of providing Tertiary treated sewage water to PVUNL in place of secondary Treated sewage water. It may also be noted that cost of Tertiary treatment plant (which is an additional requirement for use of treated water in power plant and can be installed at either at STP end or at Power plant end) both Capex and Opex would be borne by PVUNL.
- PVUNL is to consume the entire 37.5 MLD of treated water from the STP.
- PVUNL request RMC/Ministry of Urban Development (MOUD), GOI to provide treated water to PVUNL at our Plant's door-step. We request RMC/MOUD(GOI) to do this job on behalf of PVUNL on deposit work basis i.e. entire cost (both Capex and Opex) towards transportation of treated sewage water to our plant premises shall be borne by PVUNL.
- The cost of supply of treated water (Capex and Opex) associated with entire work pertaining to transportation of treated sewage water to plant end will be duly approved from CERC (Central Electricity Regulatory Authority). The cost will be discovered through transparent bidding process by RMC/MOUD(GOI) either in FPC mode or PPP mode in line with the model followed in Municipalities already in other states for NTPC.
- The minimum period of agreement for supply of treated sewage water shall be for 25 years from the date of start of operation & commencement of supply of treated sewage water to PVUNL by RMC. Renewal of agreement beyond 25 years shall be on mutually agreed terms.

Kindly note since the construction of the project has already been started since March 2018, the transmission pipeline works needs to be started at the earliest.

In view of the above, we request your kind support and direction for execution of the transmission pipeline works by RMC/MOUD(GOI) on deposit work and an early confirmation in this regard will be highly appreciated.

Subsequently, a formal agreement between RMC/MOUD(GOI) and PVUNL can be signed at any convenient time as has been done with other States.

With Warm Regards

  
(Sudarsan Chakrabarti)  
Chief Executive Officer, PVUNL

## RECORD NOTES OF DISCUSSION

A preliminary discussion was held between Ranchi Municipal Corporation, Ranchi and NTPC limited on 14<sup>th</sup> October 2018 at the office of Municipal Commissioner, RMC, Ranchi on the topic of providing Sewage Treated Water from Ranchi City Sewage Treatment Plant for NTPC - Pakhal STEP (3x900 MW) project.

### Presence

Ranchi Municipal Corporation, Ranchi  
 Shri Pradip Kumar, IAS,  
 Municipal Commissioner

Shri Suresh Patra, Chief Engineer

Shri Bijay Kumar Biswal, Superintending Engineer  
 Shri U.N. Tiwari, Executive Engineer

NTPC limited  
 Soumen Bhattacharya,  
 Assistant - P&E, Project Management Dept  
 EOC, Noida  
 M.S. Asthana,  
 Asst. (P&E- Mech, W&E), EOC, Noida

Followings are the record notes of discussions in brief

1. NTPC informed that as per the Government guidelines, NTPC needs to explore the possibilities of using Sewage Treated Water from STPs in Ranchi City for the upcoming 3x900 MW Pakhal STEP.
2. The preliminary data sought by Municipal Commissioner, RMC, Ranchi about quantity of water, expected water quality (chemistry), preliminary source of water etc. for the proposed STEP (3x900 MW) was provided by NTPC.
3. Municipal Commissioner, RMC, Ranchi informed that they have already awarded the contract of sewage treatment work to M/s Jyoti Solutech - Lucknow and work on several fronts in different parts of Ranchi is in progress.

The land where the Sewage Treatment Plant will come is already acquired. It will come at Bargaon (near Bargaon Road) and demarcation of land is already done. The proposed location was visited by NTPC along with engineers of Municipal Corporation of Ranchi.

Municipal Commissioner, RMC, Ranchi further informed that the proposed Sewage Treatment Plant is of 37.5 MGD capacity and expected to be ready by 2019 and they are ready to provide Sewage Treated Water (after secondary treatment) to desired chemical quality to NTPC. They further informed that the economics of water treatment will be further worked out by them and the same shall be further discussed with NTPC.

2



4. NTPC requested RMC to set up the tertiary treatment plant as required based on the secondary treatment plant output quality for meeting the water quality requirement of power plant make up at STP complex only and also requested RMC to lay the cross country pipeline of tertiary treated water from STP complex to the discharge of Purata Station of NTPC necessary CAPEX and OPEX towards the same will be borne by NTPC. Further economics regarding this will be discussed between NTPC and RMC for drawing up the final agreement and terms and conditions.

Hence NTPC requested RMC to float a separate open tender for TTP and associated delivery pipelines and pumping also to arrive at the discovered rate of water per KL basis to be charged by RMC to NTPC. (NTPC needs this for taking up suitably subsequently with CERC as per the gazette notification for granting pass through in the electricity tariff to be charged from the consumer)

5. Municipal Commissioner, RMC suggested that it will be better if NTPC takes the secondary treated water through pipeline to their premises and do the tertiary treatment in their premises. Otherwise, the population on the way will tap tertiary treated water for drinking purpose causing loss to NTPC. Also it will be proper that NTPC does the pipeline laying work and erection of TTP on its own as it has better project handling and O&M capabilities.

RMC would like to charge NTPC for secondary treated sewage water based on mutual understanding and financial modelling.



Municipal Commissioner  
Ranchi Municipal Corporation, Ranchi

# कार्यालय, नगर निगम, आदित्यपुर

पत्रांक . ११४६६

प्रति

कार्यपालक पदाधिकारी  
नगर निगम, आदित्यपुर।

सेवा में

श्री अमोल कुमार  
परियोजना निदेशक,  
एसओएससीओडी, खारखण्ड।

दिनांक १६/१/१९

विषय

Regarding submission of the action plan or utilization of treated waste water from the STPs.

परिचय :

भारतीय पत्रांक १४६६ दिनांक २५.०६.१९।

संदर्भ,

सम्बन्धित प्रारम्भिक विषय के संदर्भ में उक्त है कि action plan for utilization of treated waste water from the STPs से सम्बन्धित मार्ग मई परियोजना के तहत कार्य मात्र के साथ चलना शुरू हो चुका है।

सादर सूचनाएं सौजन्य।

आपका सहयोग।

विभागाध्यक्ष

कार्यपालक पदाधिकारी  
नगर निगम, आदित्यपुर

-३४-  
१६-१-१९

## PROPOSED STRATEGY FOR REUSE OF TREATED SEWAGE WATER IN ADITYAPUR MUNICIPAL CORPORATION

### Sewerage System in Adityapur Municipal Corporation

In the absence of a sewerage system, the mode of disposal of waste water consists of septic tanks followed by soak pits or open drains for release of septic tank effluent. The surface drains absorb directly storm water drains and indiscriminate disposal of untreated septic tank effluent into the storm water drainage system results in pollution of the surface water bodies and ground water. The Adityapur Municipal Corporation is proposing to construct STPs under AMRUT scheme for effective abatement of pollution of River Swarnarekha and Kharkai and its ecological regeneration through release of minimum flows in the river. The designs conform to the NGRBA guidelines.

After a techno-economic feasibility study, a partly decentralised system is adopted consisting of 4 MLD STP for Zone-1, 20 MLD STP for Zone-2, 10 MLD STP for Zone-3 and 2 MLD STP for Zone-4. Sequential Batch Reactor (SBR) technology is adopted for the STPs.

### Reuse of Treated Sewage

As per the SBRs defined by MoEF, 80% reuse or recycling of the treated sewage is to be attained. In the present project it is proposed to reuse/recycle up to 80% of the treated sewage. The estimated capacity of treated water reuse is 3200 cum at 4 MLD, 16000 cum at 20 MLD, 8000 cum at 10 MLD and 1600 cum at 2 MLD plant. Recycling is proposed to be done through water tankers for which a pumping station and 20 water tankers are required along with adequate manpower to operate the facility. The O&M revenue model indicates that by selling the recycled water at reasonable rate, the maintenance expenditure of the STPs can be fully recovered.

The targeted application of recycled water is as follows:

1. Adityapur Municipal corporation for watering parks and gardens within the Municipal Corporation limits. The supply will be through water tankers of 5000/10000 liter capacity.
2. Local residential communities and institutions for gardening of their landscape zones. These include playgrounds, educational institutions, commercial establishments and residential colonies. The supply will be through water tankers of 5000/10000 liter capacity.
3. For flushing of toilets and urinals at public place, commercial establishments, educational and government institutions. The supply will be through water tankers 5000/10000 liter capacity into specially constructed strips at the sites.
4. For industrial processes and construction activities the supply will be through a specially laid pipeline or water tankers.

Supply of recycled water to various sectors likely to be as shown below:

1. Commercial establishments: 5%
2. Parks and Gardens: 10%
3. Government establishments: 5%
4. Educational establishments: 5%
5. Educational establishment: 5%
6. Industries: 20%

*[Signature]*  
15-7-19

Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/342-

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Ameet Kumar, IAS**  
Director, SUDA,  
Jharkhand.

To,

**Project Director (Technical),**  
JUIDCO Ltd., 3<sup>rd</sup> Floor, Pragati sadan,  
Ranchi-834001, Jharkhand

Ranchi/Date 22/10/19...

**Sub:** Regarding preparation of Action Plan for utilization of treated waste water from the under construction STPs of Adityapur Sewerage Project.

**Ref:** Hon'ble NGT Case OA No. 148/2016 (MA no. 686/2017) matter of Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. order dated 27.08.2019.

Sir,

With reference to the above-mentioned subject, in the matter OA No. 148/2016 (MA no. 686/2017) on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan, that was taken up by the Hon'ble Court on dated 27.08.2019.

As you are aware with the fact that, under AMRUT scheme, the construction of 4 units of total 36 MLD capacity STPs at Adityapur is under construction and Since, JUIDCO is involved in the construction of Sewerage system at Adityapur from the beginning of the project and a full fledged team has also been deputed at site for the successful execution of work at site.

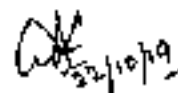
Therefore, It is requested to give necessary directions to your team to coordinate with the U&B, executing agency, PMC team of M/s TCE Ltd & Industry Department and organize a meeting with the Industrial units currently operational in Adityapur Industrial Cluster and aware them on usage of treated waste water from the STPs in their respective Industrial units.

The response of the Industrial units will be submitted to the undersigned within one month.

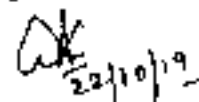
This may please be given top most priority.

**Enclosure: A/A**

Yours faithfully,

  
(Ameet Kumar)  
Director.

Memo No.: SPMG/UD&HD/NGT/REUSE/2019/16/342-Ranchi, Date: 22/10/19  
Copy to:- Executive Officer, Adityapur Municipal Corporation / PMC Team of M/s TCE Ltd./Executing Agency directed to assist JUIDCO in arranging the meeting.

  
Director

# साहिबगंज नगर परिषद कार्यालय, साहिबगंज।

Email: nagarpargkhalsahibganj@gmail.com

पत्रांक: 1811/नगप0.

प्रेषक,

कार्यपालक पदाधिकारी,  
साहिबगंज नगर परिषद

प्रेषित

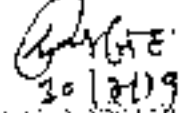
परिसंयोजन निदेशक,  
इराटएमसीडीसी,  
नगर विवरण एवं आवास विभाग,  
अंतराष्ट्रीय स्तर, रांची

साहिबगंज, दिनांक 30/07/2019

विषय :- डाटा हे उपचारित अपशिष्ट जल के उपचार की कार्य योजना संशोधन करने के लिए है।  
प्रसंग :- गतदीय पत्रांक 5MCG/UD&HD/MGT/REUSE/2019/16/183 Ranchi, Dated- 25.06.2019  
महाराज,

संपूर्णतः निम्नलिखित प्रारम्भिक पत्र के अलावा मैं साहिबगंज नगर परिषद क्षेत्रांतर्गत डाटा हे उपचारित  
अपशिष्ट जल के उपचार की कार्य योजना इस पत्र के साथ संलग्न कर संदर्भित की जा रही है।  
अतः आप को आवश्यक कार्रवाई हेतु अनुरोध है।

निश्चयपूर्वक

  
30/07/19

कार्यपालक पदाधिकारी  
साहिबगंज नगर परिषद।



**PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED MUNICIPAL WASTE WATER**

**1. Agricultural Reuse:**

- i. Availability of suitable irrigation fields in the vicinity of the STMLD and TMLD capacity plants.
- ii. Survey of the agricultural area and crops to be irrigated.
- iii. Construction of reservoir for the storage of treated water.
- iv. Supply of Water to agricultural Area through drain/pipeline/tankers.
- v. Prior to allocation of treated water for irrigation purposes in any area, soil hydraulic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be computed. *(Treated Water Parameters attached)*

**2. Environmental/Recreational Reuse:**

The treated water shall be used by Sahibganj ULB for the following applications in their administrative boundaries:

- i. Maintenance of parks, gardens and developing landscaping. (Ganga Vihar Park and Sidhu Kanu Stadium).
- ii. Rejuvenation of ponds and streams for recharging ground water during lean seasons.
- iii. Water Supply for emergency purposes like Fire Brigade etc.

**3. Construction Purposes:**

Sahibganj ULB may propose to use the treated water for the following construction activities:

- i. Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge.
- ii. Location for setting up filling stations for treated water in tankers/trucks shall be developed after assessment of the demand at local level.
- iii. Laying of special supply line for treated water in developing areas/new localities if found feasible.
- iv. Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.

**4. Dual Water Supply System in Houses/Offices/Business Establishments:**

- i. Provision of dual water pipeline; independent of each other. one for potable water supply and another for supplying treated water.
- ii. Treated water shall be used for flushing and watering the lawns/gardens.
- iii. Local ULB shall make and endeavor to create conveyance network for supplying treated water to institutional areas, business districts or areas having large numbers of such users to cater to their need.

**PROPOSED USES OF TREATED WATER IN SAHIBGANJ**

Sahebganj is the only district in Jharkhand through which River Ganges flows. The National Thermal Power Corporation (NTPC) Ltd. plant at Kahalgaon was identified for using the Treated Waste Water, however the plant is located more than 50 Kms away from the Sahebganj town hence was not viable.

It has been planned by the state government to use the treated water for the below identified areas;

**Railway Junction:** Sahibganj is on the Sahibganj Loop of Eastern Railway. [6] This loop line branches off the main line from Howrah at Khana Junction, goes through Bolpur (Shantiniketan), Rampurhat, Pekar, Sahibganj, Bhagalpur, Jamalpur before meeting the main line again at Khatu Junction. It has been planned to re-use the treated water for the water requirements such as washing, flushing, maintenance of the railway junction.

**Crusher Units:** Sahibganj and its periphery has many stone crushers. The treated water shall be used against the water requirements of these crusher such as sprinkling of the dust in the crusher.

**Urban Local Bodies (ULBs):** A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.

Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/343

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Ameet Kumar, IAS**  
Director, SUDA,  
Jharkhand.

To,

**Project Director (Technical),**  
JUIDCO Ltd., 3<sup>rd</sup> Floor, Pragati sadan,  
Ranchi-834001, Jharkhand

Ranchi/Date: 22/10/19.

**Sub:** Regarding preparation of Action Plan for utilization of treated waste water from the STPs of Sahibganj NP.

**Ref:** Hon'ble NGT Case OA No. 148/2016 (MA no. 686/2017) matter of Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. order dated 27.08.2019 and Letter no. 193 dated 03.07.2019

Sir,

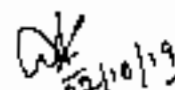
With reference to the above-mentioned subject, in the matter OA No. 148/2016 (MA no. 686/2017) on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan, that was taken up by the Hon'ble Court on dated 27.08.2019.

Since, JUIDCO is involved in the construction of Sewerage system at Sahibganj from the beginning of the project and a full fledged team has also been deputed at site and currently assisting the agency.

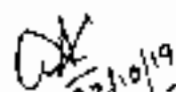
As already requested earlier vide letter no. 193 dated 03.07.2019 on which no compliance is received till date. It is once again requested to give necessary directions to your team to coordinate with the ULB, executing agency & PMC team of M/s Tractabel and prepare the action plan on utilization of treated waste water from the STPs at various possible options viz. Horticulture, Agriculture, rejuvenation of water bodies, Industrial, Railways, Infrastructure projects etc. including the financial implication involved within one month, so that the same will be implemented on site after taking necessary approvals. This may please be given top most priority.

Enclosure: A/A

Yours faithfully,

  
(Ameet Kumar)  
Director.

Memo No.: SMOG/UD&HD/NGT/REUSE/2019/16/343. Ranchi, Date: 22.10.19  
Copy to:- Executive Officer, Sahibganj Nagar Parishad / PMC Team of M/s Tractabel  
/Executing Agency directed to assist JUIDCO team on preparation of Action Plan.

  
Director

Letter No.: SPMG/UD&amp;HD/PMSC/110/2016/193

Govt. of Jharkhand

Urban Development & Housing Department

From,

Ameet Kumar, I.A.S  
Project Director,  
SMCG, Jharkhand

To,

Shri R.K. Vasudev,  
Project Director (Technical),  
JUIDCO Ltd., 3<sup>rd</sup> Floor,  
Pragati Sudan, Near Kutchery Chowk,  
Ranchi-834001

Ranchi/Date: 03/07/16

Sub: Regarding Sahibganj Municipal waste water project the treated water reuse.  
Ref: NMCG Do no. I-19012/10/2012-NMCG dated 17.06.2019 -

Sir,

The Sahibganj Municipal waste water project the treated water is to be discharged in the river Ganga as per approved DPR . To discharge treated effluent in the river Ganga through effluent channel currently the work was missing in current scope of work . You are requested to propose a cost effective effluent channel construction for the aforesaid project , which can be used to discharge the treated water in near by drain .

As per Jharkhand Waste water policy 2017, how the treated water can be reused in Sahibganj municipal area detail report is also required .

You are requested to direct the PMC of Namami Ganga and the JUIDCO officials to comply the NMCG direction and propose a feasible work plan with details report for effluent channel construction and reused of treated water at Sahibganj municipal area .

Enclose- A/A.

Yours faithfully,

  
(Ameet Kumar)  
Project Director.

23864

## कार्यालय नगर पंचायत, राजमहल

पत्रांक : 685 / न० प०

दिनांक : 02/08/19

प्रेमक,

कार्यपालक पदाधिकारी,  
नगर पंचायत,  
राजमहल।

सेवा में

सरकार के सचिव,  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
झारखंड, राँची।

विषय : NGA एवं न्यायालय से सम्बंधित मामलों में प्रतिवेदन समर्पित करने के संबंध में।

संसंग : भवदीय पत्रांक :- 1334 दिनांक :- 25.07.2019

महोदय,

उपर्युक्त प्रासंगिक विषयक कहना है कि नगर पंचायत, राजमहल का कोई मामला न्यायालय में लंबित नहीं है। NGA सम्बंधित प्रतिवेदन तैयार कर इस पत्र के साथ संलग्न कर शास्त्र सूचनार्थे समर्पित।

अनु० :- यथोक्त।

विश्वासभाजन

कार्यपालक पदाधिकारी

नगर पंचायत  
राजमहल।

02/08/19



Under the 'Mission clean Ganga' no untreated municipal sewage or industrial effluent would be allowed to be discharged into the river Ganga by the year 2020. In Rajmahal, total estimated sewage generation of the town in the year 2027 is expected to be 3.0 m<sup>3</sup>/d and in the year 2047 it is 4.35 m<sup>3</sup>/d. Currently, the sewerage and storm water system in Rajmahal is under construction. It aims to provide a complete sewerage facility in the town for which required trunk/branch/lateral sewer network has been taken in this proposal.

To achieve the desired BOD & TSS levels the treated effluent from conventional Activated Sludge process, Moving Bed Bio Reactor and Extended aeration shall need further treatment in the shape of sand filtration. To reduce the coliform level, disinfection of treated effluent through chlorination is proposed.

#### PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED WASTE WATER FROM THE STP

1. **AGRICULTURAL REUSE:**
  - i) Availability of suitable irrigation fields in the vicinity of the 3.5 MLD capacity plants;
  - ii) Irrigation of agricultural areas and in farming;
  - iii) Construction of reservoir for the storage of treated water;
  - iv) Supply of Water to agricultural areas through drain/pipe lines/tankers;
  - v) Prior to allocation of treated water for irrigation purposes in any area, soil hydrologic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be completed. (Treated Water Parameters attached)
2. **ENVIRONMENTAL/RECREATIONAL REUSE:**

The treated water shall be used by Rajmahal ULB for the following applications in their administrative boundaries:

  - i) Maintenance of parks, gardens and developing landscaping- (Sangh' Daran Park Ann Sharan Park).
  - ii) Rejuvenation of ponds and streams for recharging ground water during lean seasons.
3. **CONSTRUCTION PURPOSES:**

Rajmahal ULB may propose to use the treated water for the following construction activities:

  - i) Supply of treated water to the new construction sites /developing area through tankers against a fixed pre-determined charge.
  - ii) Location for setting up filling stations for treated water in tankers/trucks shall be developed after assessment of the demand at local level.
  - iii) Laying of special supply line for treated water in developing areas /new localities if found feasible.
  - iv) Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.
4. **DUAL WATER SUPPLY IN HOUSES/OFFICES/BUSINESS ESTABLISHMENTS:**
  - i. Provisions of dual water pipeline; independent of each other, one for potable water supply and another for potable water supply and another for supplying treated water.
  - ii. Treated water shall be used for flushing and watering the lawns/gardens.
  - iii. Local ULB shall make endeavour to create conveyance network for supplying treated water to institutional Areas having large numbers of such users to their need
5. **URBAN LOCAL BODY (ULBs):**

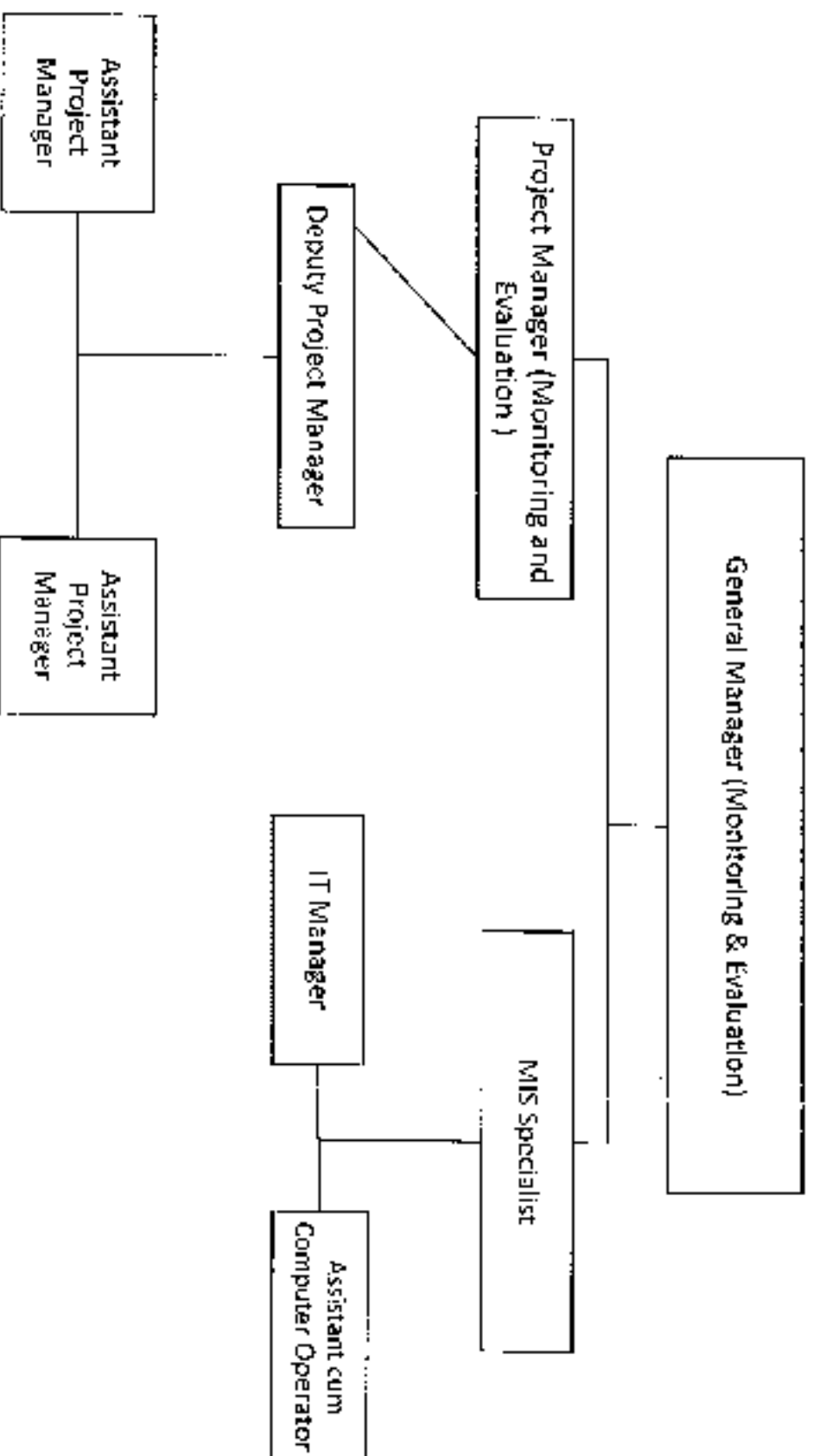
A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.

23866

**Details of Water Bodies at Adityapur, Rajmahal and Sahibganj Municipal area**

| S.No | Name of ULBs | Name of Village                       | Name of Block/District         | Types of water Bodies | Whether restoration required or not |
|------|--------------|---------------------------------------|--------------------------------|-----------------------|-------------------------------------|
| 1    | Adityapur    | Gorai Pada                            | Ganharua/Saraikela<br>Kharsawa | Pond                  | required                            |
| 2    | Rajmahal     | Rajmahal                              | Rajmahal                       | Pond                  | required                            |
| 3    | Sahibganj    | Sakrogarh Tank-1                      | Sahibganj                      | Talab(Pond)           | required                            |
|      |              | Mucanthal tapuua, Purani<br>sahibganj | Sahibganj                      | Talab(Pond)           | required                            |
|      |              | Sakrogarh Tank-2                      | Sahibganj                      | Talab(Pond)           | required                            |
|      |              | Chota Sakrogarh Tank                  | Sahibganj                      | Talab(Pond)           | required                            |
|      |              | Chama Gariye Tank                     | Sahibganj                      | Talab(Pond)           | required                            |
|      |              | Bara jinwaban                         | Sahibganj                      | Talab(Pond)           | required                            |

**Proposed Organogram for Monitoring & Evaluation of the waste water management operation Cell.**



# **ANNEXURE - 3**

मुख्य अभियंता का कार्यालय  
योजना मोनिटरिंग एवं आयोजन  
जल संसाधन विभाग, राँची

पत्रांक -2/पीएमसी/विधि/754/2019 (खण्ड-1) 460

/राँची, दिनांक 11/09/2023

प्रेषक,

ई० मोती लाल पिंगुआ  
मुख्य अभियंता (मो०)।

सेवा में,

निदेशक  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
राँची।  
E-mail-jhspmgngnrbba@gmail.com

विषय :- माननीय N.G.T. के वाद संख्या-200/2014 में पारित आदेश के सतत अनुपालन के संबंध में।

प्रसंग :- नगर विकास एवं आवास विभाग का पत्रांक-SUDA/UDHD/NGT/2019/17(Part-2)/44/2020-145 राँची दिनांक- 07.08.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में निदेशानुसार वाद संख्या-200/2014 के संबंध में जल संसाधन विभाग से संबंधित बिन्दुओं का अद्यतन कार्य प्रगति प्रतिवेदन सूचनार्थ एवं आवश्यक कार्रवाई हेतु संलग्न की जाती है।

अनु :- यथोक्त।

विश्वासभाजन,

(मोती लाल पिंगुआ)  
मुख्य अभियंता (मो०)



# Compliance Report in the matter of Hon'ble N.G.T. Case O.A. No.- 200/2014

## Department : Water Resources Department

| Sl. No | Activity to be monitored                                                    | Update Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|--------|-----------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (i)    | Demarcation of Flood Plain Regulation(Including prevention of encroachment) | <p>Along 83 km stretch of river Ganga falling under Sahebganj district, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 square km by the Consultant WAPCOS. The demarcation of flood plain zone has also been done by the Consultant based on recorded HFL of the river along the said stretches. There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-I).</p> <p>Along 146 km Stretch o river Damodar Falling under Dhanbad and Bokaro district, there is inundation mostly in areas laying to the right and left of the river Damodar when its level uses during high flood. The total area which gets flooded has been worked out around 34 square km. The demarcation of flood plain zone has been done .On basis of HFL of the river along the said stretches. There is no report of any illegal encroachment over exiting embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-II).</p> |
| (ii)   | E-Flow Maintenance                                                          | No issue of regulation/maintenance of E-flow does exists as there is no dam/barrage constructed in river Ganga Up Stream side of Sahebganj within territorial boundary of Jharkhand State                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |

23870

|       |                                                                                                                                                                                                                                         |                                                                                                                                                                                                                                 |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (iii) | Steps for conservation of ground water particularly with reference to critical, Semi critical or over-exploited areas.                                                                                                                  | 106 nos. Rain Water Harvesting (RWH) Structures is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – III.                                      |
| (iv)  | Restoration of water bodies                                                                                                                                                                                                             | Restoration of 143 no. of water bodies is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – IV.                                                |
| (v)   | Compliance on other various direction of the committee's 3 <sup>rd</sup> meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar. | As per direction of 3 <sup>rd</sup> meeting the progress of 106 rain water harvesting (RWH) and 143 no. of water bodies proposed to be taken under Ganga and Damodar Basin has been enclosed at annexure III & IV respectively. |

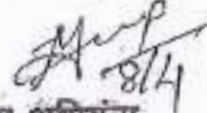
23871

मुख्य अभियंता का कार्यालय  
जल संसाधन विभाग  
देवघर

पत्रांक :- 617 देवघर दिनांक :- 08.04.2022

Along 83 km stretch of river Ganga falling under Sahabganj district, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 square km. The demarcation of flood plain zone has also been done by the consultant based on recorded HFL of the river along the said stretches (Drawing enclosed). There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.

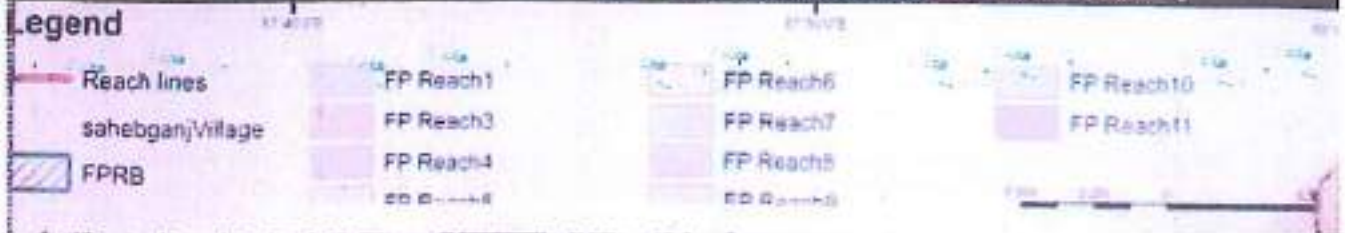
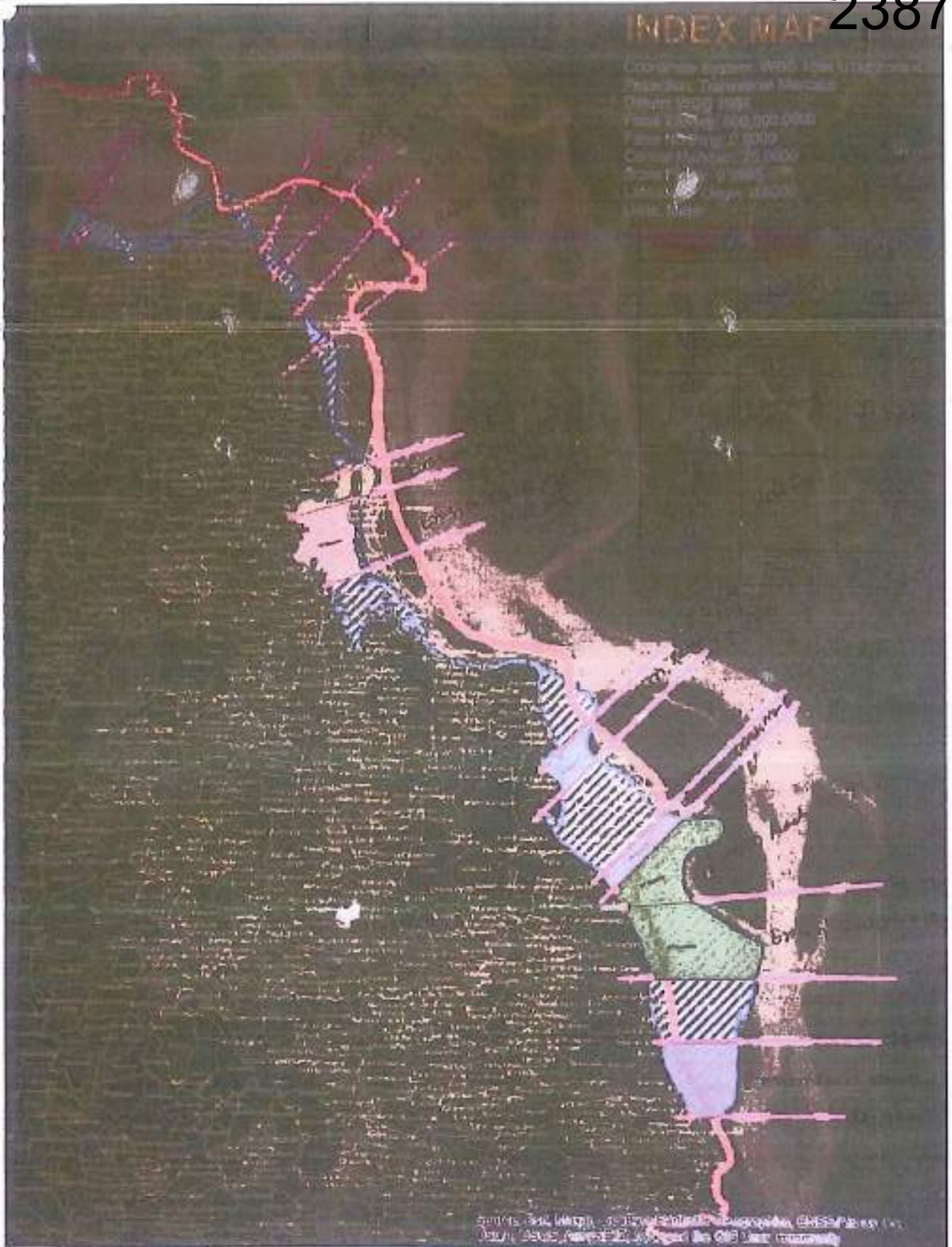
It is to certify that the above 54.47 Square km is Flood Prone Zone.

  
मुख्य अभियंता  
जल संसाधन विभाग  
देवघर



# INDEX MAP

Coordinate system: WGS 1984 UTM Zone 48  
 Projection: Transverse Mercator  
 Datum: WGS 1984  
 Units: Meter  
 Scale: 1:50,000  
 Contour interval: 500m  
 Elevation: 0 to 1000m  
 Date: 1998



| Reach      | Chainage(km) | Right Bank Elevation | HFL   | Area in Sq m | Area in Hec. |
|------------|--------------|----------------------|-------|--------------|--------------|
| 1          | 15.5         | 28.698               | 30.62 | 825591       | 82.5591      |
|            | 16           | 27.278               | 30.62 |              |              |
|            | 16.5         | 29.003               | 30.62 |              |              |
| 2          |              |                      |       |              |              |
| 3          | 27.5         | 25.118               | 30.24 | 441262       | 44.1262      |
|            | 28           | 23.006               | 30.24 |              |              |
|            | 29           | 29.562               | 30.09 |              |              |
| 4          | 31           | 27.388               | 30.09 | 728514       | 72.8514      |
|            | 31.5         | 25.069               | 30.09 |              |              |
|            | 33           | 22.1                 | 30.09 |              |              |
| 5          | 38.5         | 27.665               | 29.74 | 2837496      | 283.7496     |
|            | 39.5         | 22.935               | 29.74 |              |              |
| 6          | 41           | 22.741               | 29.57 | 8096660      | 809.666      |
|            | 42           | 26.005               | 29.57 |              |              |
|            | 42.5         | 26.766               | 29.57 |              |              |
|            | 43           | 25.797               | 29.57 |              |              |
|            | 43.5         | 26.392               | 29.57 |              |              |
|            | 44           | 26.148               | 29.57 |              |              |
|            | 44.5         | 26.783               | 29.57 |              |              |
| 7          | 58           | 25.216               | 28.65 | 3212776      | 321.2776     |
|            | 58.5         | 24.841               | 28.65 |              |              |
|            | 59.5         | 25.43                | 28.65 |              |              |
|            | 59           | 25.009               | 28.65 |              |              |
| 8          | 63           | 25.719               | 28.65 | 3488151      | 348.8151     |
|            | 64           | 24.979               | 28.28 |              |              |
|            | 64.5         | 24.148               | 28.28 |              |              |
| 9          | 67.5         | 23.356               | 28    | 9509949      | 950.9949     |
|            | 68           | 24.682               | 28    |              |              |
|            | 68.5         | 23.98                | 28    |              |              |
|            | 69           | 24.419               | 28    |              |              |
|            | 69.5         | 24.963               | 28    |              |              |
|            | 70           | 24.611               | 28    |              |              |
|            | 66           | 22.107               | 28    |              |              |
| 10         | 70.5         | 25.94                | 27.85 | 15987503     | 1598.7503    |
|            | 71           | 25.539               | 27.85 |              |              |
|            | 71.5         | 25.851               | 27.85 |              |              |
|            | 72           | 25.281               | 27.85 |              |              |
|            | 72.5         | 25.209               | 27.85 |              |              |
|            | 73           | 24.543               | 27.85 |              |              |
|            | 73.5         | 24.504               | 27.85 |              |              |
|            | 74.5         | 23.611               | 27.85 |              |              |
|            | 75.5         | 24.526               | 27.85 |              |              |
| 11         | 78.5         | 23.729               | 27.09 | 9349883      | 934.9883     |
|            | 79           | 24.079               | 27.09 |              |              |
|            | 79.5         | 23.833               | 27.09 |              |              |
|            | 80           | 23.683               | 27.09 |              |              |
|            | 80.5         | 23.189               | 27.09 |              |              |
|            | 81           | 22.595               | 27.09 |              |              |
|            | 82           | 22.562               | 27.09 |              |              |
| Total Area |              |                      |       | 54477785     | 5447.7785    |



मुख्य अभियंता का कार्यालय,  
जल संसाधन विभाग,  
हजारीबाग।

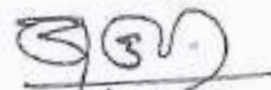
क्र.:- 267

हजारीबाग, दिनांक :- 08/04/2022

Along 146 km Stretch of river Damodar Falling under Dhanbad and Bokaro district, there is inundation mostly in areas laying to the right and left of the river Damodar when its level rises during high flood. The total area which gets flooded has been worked out around 34 square km. The demarcation of flood plain zone has been done. On basis of HFL of the river along the said stretches (Drawing enclosed). There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.

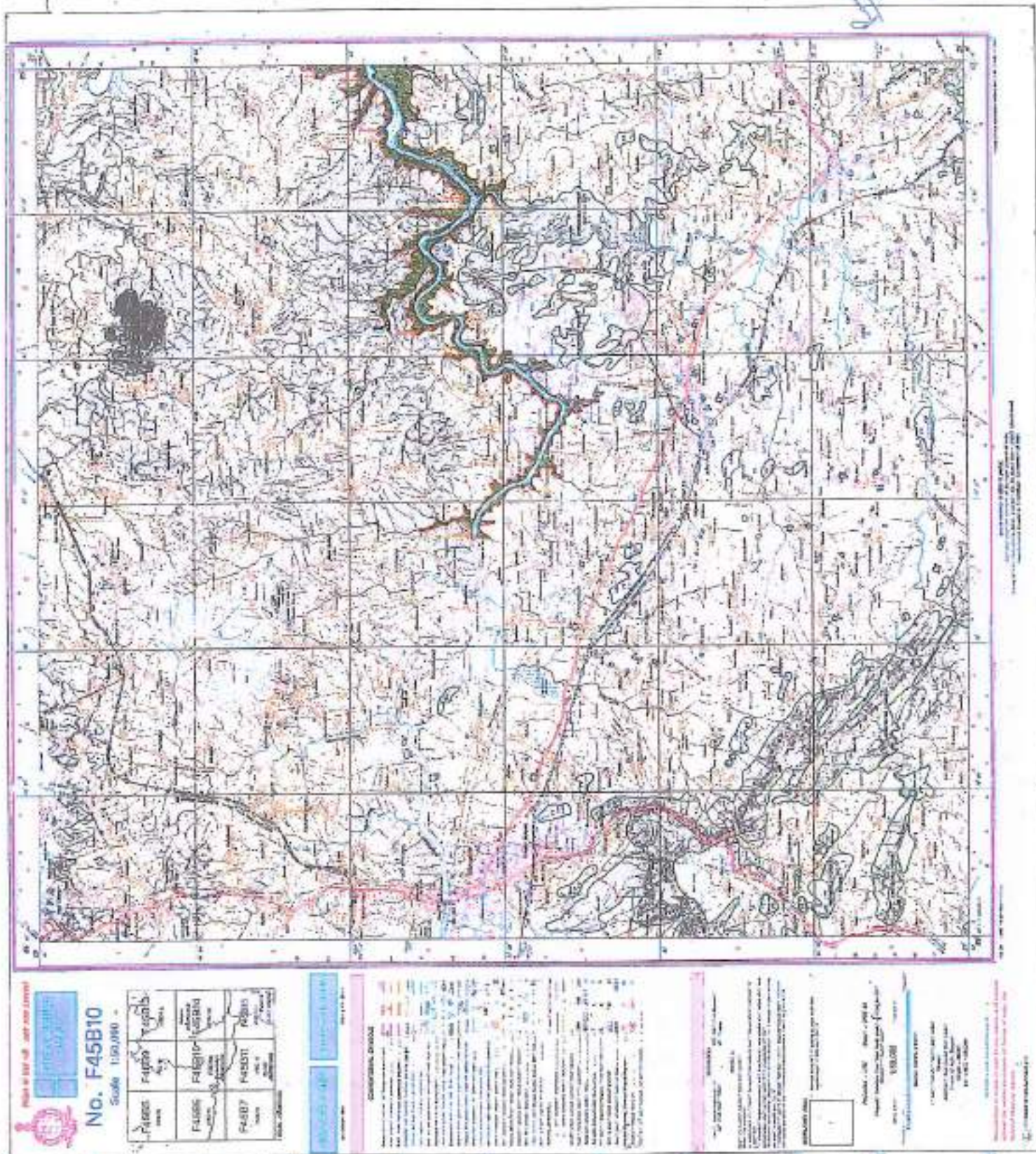
It is to certify that the above 34 Square km is Flood Prone Zone.

  
8.4.22  
कार्यपालक अभियंता  
तेनुघाट खंड प्रमंडल, तेनुघाट  
(बोकारो)

  
8.4.2022  
(Chief Engineer)  
WRD, Hazaribag



23876





23877



Scale: 1:50,000

|       |       |       |
|-------|-------|-------|
| Q4578 | Q4578 | Q4578 |
| Q4579 | Q4579 | Q4579 |
| Q4580 | Q4580 | Q4580 |

100% Pure  
100% Pure  
100% Pure



**Keywords:** child sexual abuse; disclosure; social support

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0000-0001-9151-1000

**Figure 1**

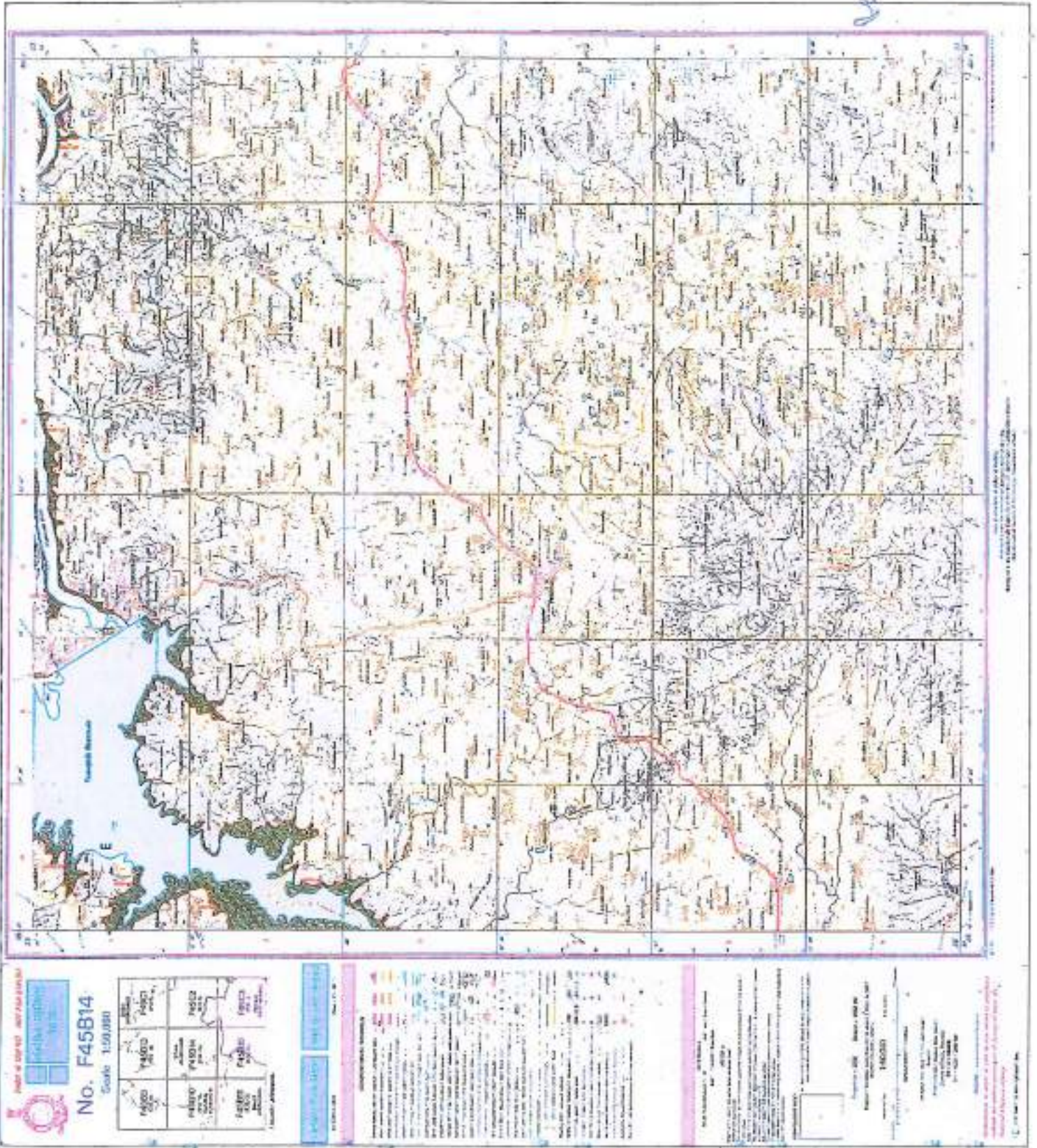
amount: \$100,000  
 Date: 10/1/2000

1. *Chlorophyll a* (mg/g)  
 2. *Chlorophyll b* (mg/g)  
 3. *Chlorophyll a + b* (mg/g)  
 4. *Chlorophyll a* (mg/g)  
 5. *Chlorophyll b* (mg/g)  
 6. *Chlorophyll a + b* (mg/g)  
 7. *Chlorophyll a* (mg/g)  
 8. *Chlorophyll b* (mg/g)  
 9. *Chlorophyll a + b* (mg/g)  
 10. *Chlorophyll a* (mg/g)  
 11. *Chlorophyll b* (mg/g)  
 12. *Chlorophyll a + b* (mg/g)

• **Small business** is a business that is not a public company, is not a subsidiary of a public company, and is not a government-owned business.



23878





2387



|                 |               |               |               |
|-----------------|---------------|---------------|---------------|
| CASTING<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 |
| CASTING<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 |
| CASTING<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 | OSCAR<br>1994 |

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1. The first step is to identify the main topic of the document. This is often found in the title or the first few paragraphs.

**Author's address:** Department of Psychology,  
University of California, San Diego,  
La Jolla, CA 92037, USA.  
**E-mail:** jacob@ucsd.edu

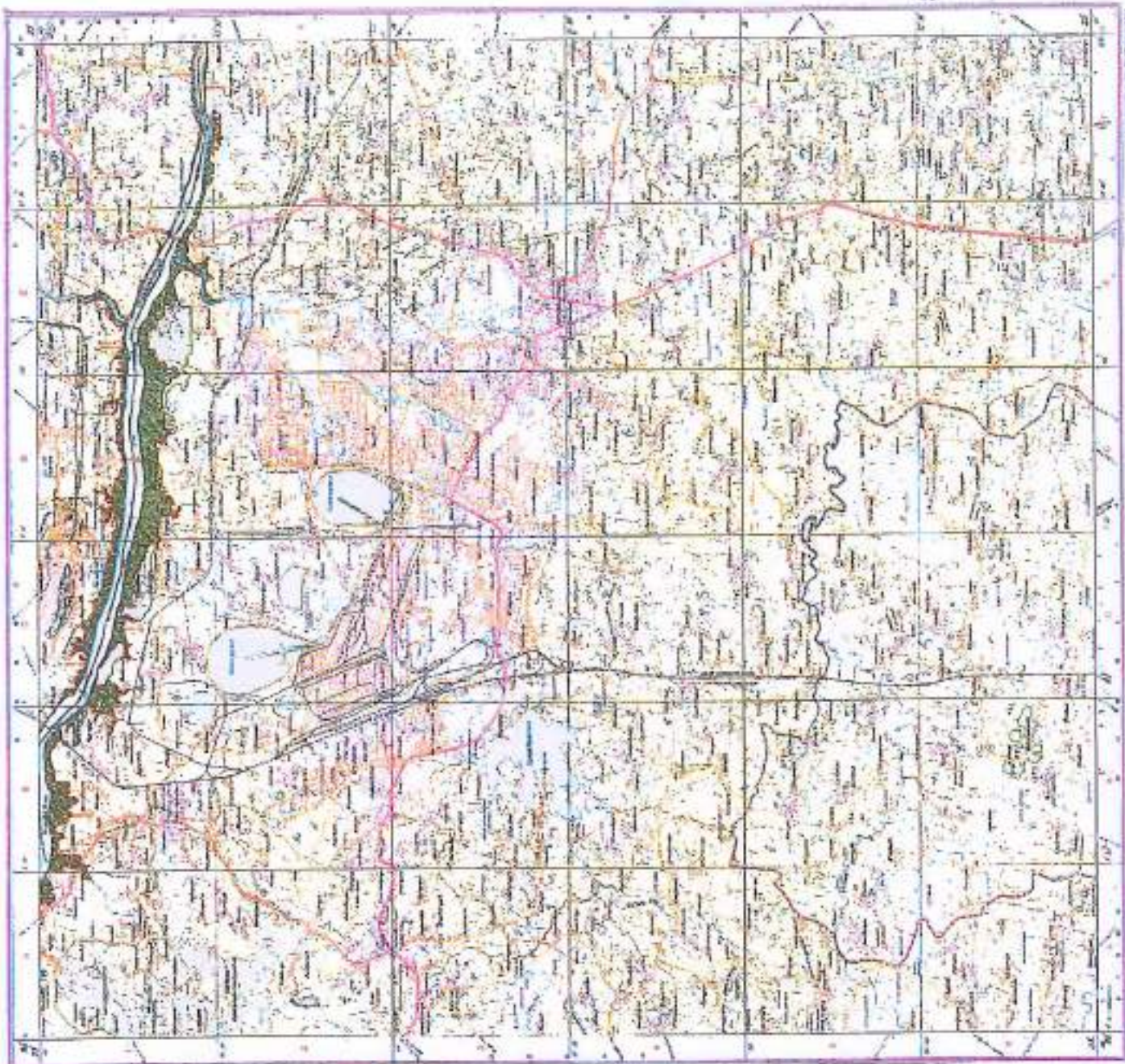
1. *What is the purpose of the study?*  
The purpose of the study is to determine the effect of the use of a computer program on the learning of the English language.

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23880

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 D. 1/2 Sec. 12  
 11/1/22



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| F45C6 | F45C7 | F45C8 | F45C9 |

**CONTRIBUTORS**

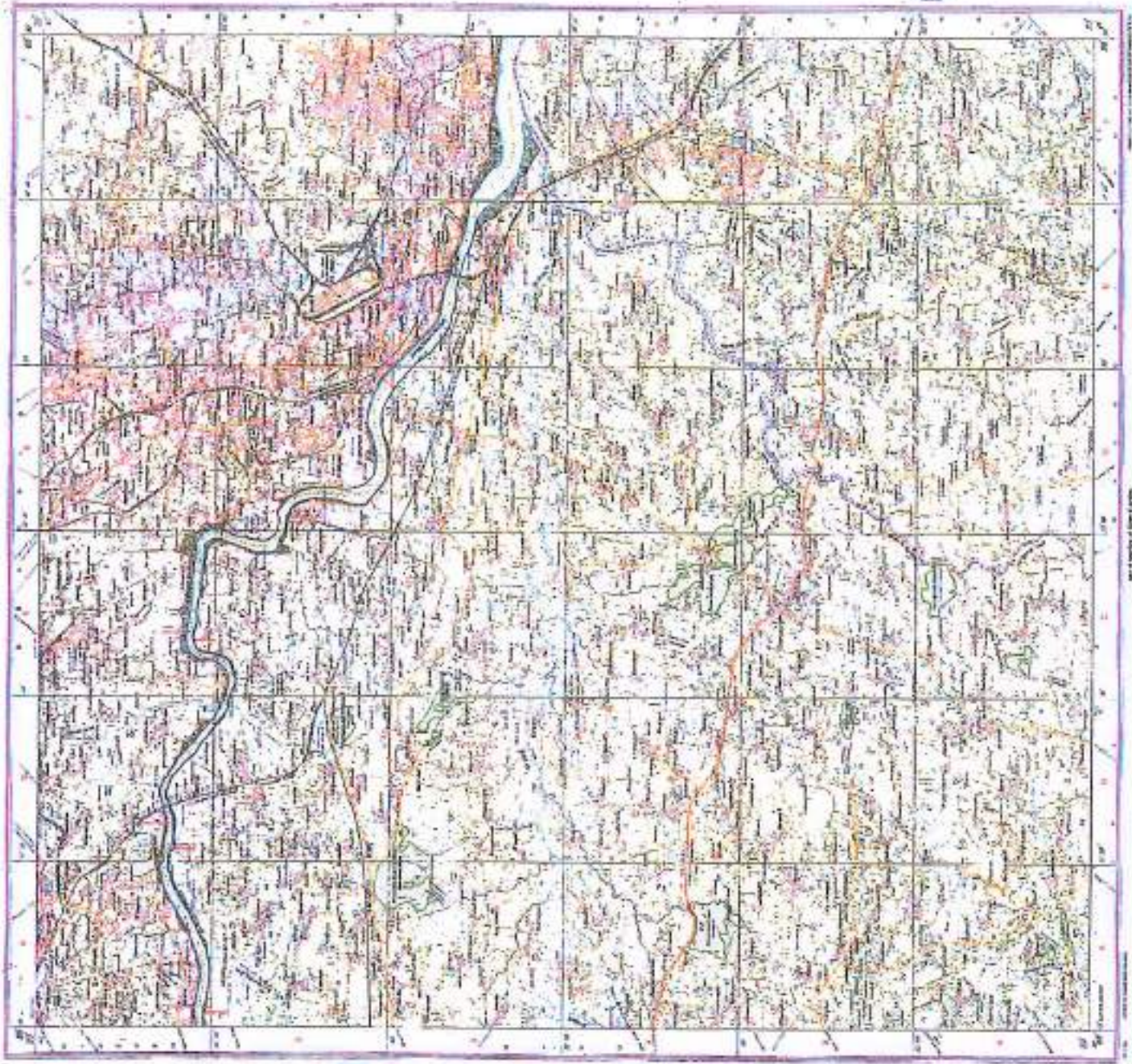
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**INDEX**

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| F45C8 | F45C9 | F45C10 |

**LEGEND**  
 Symbols and colors used on the map to represent various features: roads, rivers, urban areas, etc.

**Scale**  
 1:50,000

**Notes**  
 Additional information and instructions regarding the map's use and accuracy.

**Publication Data**  
 Information about the map's publication, including the date and the publisher.



23



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CONSTITUTIONAL COURT

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1. **Author(s)** *Journal of Management Education* 32(10):1000-1010  
 2. **Title** *Journal of Management Education* 32(10):1000-1010  
 3. **Journal** *Journal of Management Education* 32(10):1000-1010  
 4. **Volume** *Journal of Management Education* 32(10):1000-1010  
 5. **Issue** *Journal of Management Education* 32(10):1000-1010  
 6. **Pages** *Journal of Management Education* 32(10):1000-1010  
 7. **Year** *Journal of Management Education* 32(10):1000-1010  
 8. **DOI** *Journal of Management Education* 32(10):1000-1010  
 9. **URL** *Journal of Management Education* 32(10):1000-1010  
 10. **Abstract** *Journal of Management Education* 32(10):1000-1010

**Figure 10-10**

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Singapore 178902.  
**E-mail:** [shuang@smu.edu.sg](mailto:shuang@smu.edu.sg)

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## गंगा एवं दामोदर बेसीन अंतर्गत Rain Water Harvesting Structure की सूची 23883

| S.N | Name of Site                                      | District | No. of Recharge Pit | Up to date progress | Remarks |
|-----|---------------------------------------------------|----------|---------------------|---------------------|---------|
|     | (क) गंगा बेसीन                                    |          |                     |                     |         |
|     | 3                                                 | 5        | 6                   |                     | 15      |
| 1   | Aadiwasi Kalyan Chhatrawas National School, Dumka | Dumka    | 1                   | Work in Progress    |         |
| 2   | Chief Engineer Office Minor Irrigation Dumka      |          | 1                   | Completed           |         |
| 3   | District Control Room, Dumka                      |          | 1                   | Completed           |         |
| 4   | District High school, Dumka                       |          | 1                   | Completed           |         |
| 5   | Engineering College Dumka                         |          | 2                   | Completed           |         |
| 6   | Girls High School, Dumka                          |          | 2                   | Work in Progress    |         |
| 7   | Muk Badhir Vidhyalaya, Dumka                      |          | 2                   | Completed           |         |
| 8   | Polytechnic College, Dumka                        |          | 2                   | Completed           |         |
| 9   | Primary School Mahuadangal, Dumka                 |          | 1                   | Completed           |         |
| 10  | SP College, Dumka                                 |          | 2                   | Completed           |         |
| 11  | SP Law College, Dumka                             |          | 2                   | Completed           |         |
| 12  | SP Mahila College, Dumka                          |          | 2                   | Completed           |         |
| 13  | Sri Ramkrishna Middle School dudhani, Dumka       |          | 1                   | Completed           |         |
| 14  | Kasturba vidyalaya Jama                           |          | 2                   | Completed           |         |
| 15  | Middle School Jama                                |          | 1                   | Completed           |         |
| 16  | BSNL Office, Godda                                | Godda    | 2                   | Work in Progress    |         |
| 17  | Circuit House, Godda                              |          | 1                   | Work in Progress    |         |
| 18  | Community Building Cum Kalyan Mandap, Godda       |          | 1                   | Work in Progress    |         |
| 19  | District Agriculture Office, Godda                |          | 1                   | Work in Progress    |         |
| 20  | District Cow Development Office, Godda            |          | 1                   | Completed           |         |
| 21  | Godda College, Godda                              |          | 1                   | Completed           |         |
| 22  | Govt. UMS Lukhuki Dadhachak, Godda                |          | 1                   | Completed           |         |
| 23  | High School, Godda                                |          | 1                   | Completed           |         |



|         |                                                |         |    |                                      |       |
|---------|------------------------------------------------|---------|----|--------------------------------------|-------|
| 24      | High School Malini, Godda                      |         | 2  | Complited                            | 23884 |
| 25      | Women's College, Godda                         |         | 1  | Complited                            |       |
| 26      | Girls High School, Pathargama                  |         | 3  | 2 nos completed<br>1 nos in progress |       |
| 27      | Primary Health Centre Rupuchak, Pathargama     |         | 3  | Complited                            |       |
| 28      | UMS Rupuchak, Pathargama                       |         | 3  | Complited                            |       |
| 29      | AS College, Deoghar                            | Deoghar | 2  | Work in Progress                     |       |
| 30      | Deoghar College, Deoghar                       |         | 3  | Work in Progress                     |       |
| 31      | Girls ITI Basuadih, Deoghar                    |         | 2  | Work in Progress                     |       |
| 32      | Government ITI, Deoghar                        |         | 3  | Work in Progress                     |       |
| 33      | Jila Niyojanalay, Deoghar                      |         | 1  | Work in Progress                     |       |
| 34      | Panchayat Traning Instute, Deoghar             |         | 1  | Work in Progress                     |       |
| 35      | R Mitra High School, Deoghar                   |         | 2  | Work in Progress                     |       |
| 36      | Pariyojna Balika Uchh Vidyalaya, Koderma       | Koderma | 1  | Work in Progress                     |       |
| 37      | Govt. High School, Koderma                     |         | 2  | Work in Progress                     |       |
| 38      | Govt. Polytechnic College, Koderma             |         | 2  | Work in Progress                     |       |
| 39      | Jagannath Jain Mahavidyalaya, Koderma          |         | 1  | Work in Progress                     |       |
| 40      | Zila School, Giridih                           | Giridih | 1  | Work in Progress                     |       |
| 41      | Ram Krishn Vivekanand Mahavidyalaya, Bagodar   |         | 1  | Work in Progress                     |       |
| 42      | Kendriya Vidyalaya, Giridih                    |         | 1  | Work in Progress                     |       |
| 43      | Sariya Inter College, Sariya,                  |         | 1  | Work in Progress                     |       |
| 44      | Jawahar Navodya Vidyalaya, Gandey              |         | 1  | Work in Progress                     |       |
| 45      | Giridih Plus Two High School, Buxidih, Giridih |         | 1  | Work in Progress                     |       |
| 46      | Balika Uchch Vidyalay, Sariya                  |         | 1  | Work in Progress                     |       |
| 47      | Plus Two High School, Bagodar                  |         | 1  | Work in Progress                     |       |
| 48      | Sadar hospital, Giridih                        |         | 1  | Work in Progress                     |       |
| 49      | Giridih College, Giridih                       |         | 1  | Work in Progress                     |       |
| Total:- |                                                |         | 74 |                                      |       |

| (ख) दामोदर बेसीन |                                                                |            |   |                  |
|------------------|----------------------------------------------------------------|------------|---|------------------|
| 1                | Public High School Kujju, mandu                                | Ramgarh    | 1 | Work in Progress |
| 2                | Minor Irrigation Division, Ramgarh                             |            | 1 | Work in Progress |
| 3                | Utkramit High School, Morangi, Mandu                           |            | 1 | Work in Progress |
| 4                | polytechnic college, Gola                                      |            | 2 | Work in Progress |
| 5                | Ramgarh College, Ramgarh                                       |            | 2 | Work in Progress |
| 6                | Samudayik Sawasthya Kendra, Gola                               |            | 1 | Work in Progress |
| 7                | Sadar Hospital, Ramgarh                                        |            | 1 | Work in Progress |
| 8                | Van Bhawan, Ramgarh                                            |            | 1 | Work in Progress |
| 9                | Samudayik Sawasthya Kendra, Mandu                              |            | 1 | Work in Progress |
| 10               | Indira Gandhi Girls School, Hazaribagh                         | Hazaribagh | 1 | Completed        |
| 11               | Govt. Middle School, Silwar hazaribagh                         |            | 1 | Completed        |
| 12               | Meru BSF Camp, Silwar Hazaribagh                               |            | 1 | Completed        |
| 13               | High School, Tati Jhariya                                      |            | 1 | Completed        |
| 14               | Vinoba Bhave university, Hazaribagh                            |            | 2 | Completed        |
| 15               | Saint Columbas College, Hazaribagh                             |            | 1 | Completed        |
| 16               | Govt. ITI College, Hazaribagh                                  |            | 1 | Completed        |
| 17               | Irrigation Colony, Hazaribagh                                  |            | 1 | Completed        |
| 18               | KB Women's College, Hazaribagh                                 |            | 2 | Completed        |
| 19               | Plus 2 High School, Bishnugarh                                 |            | 1 | Completed        |
| 20               | Bokaro Ispat Vidyalaya, Sector 12/A Bokaro, Chas               | Bokaro     | 1 | Work in Progress |
| 21               | Path Nirman Vibhag, Path Parmandal Bokaro, Chas                |            | 1 | Work in Progress |
| 22               | 10+2 High School, Sector 9/A Bokaro Chas                       |            | 1 | Work in Progress |
| 23               | Sub Division Hospital, Bermo                                   |            | 1 | Work in Progress |
| 24               | Govt. Women's Polytechnic Khutri, Jaridih                      |            | 1 | Work in Progress |
| 25               | Govt. Polytechnic Khutri, Jaridih                              |            | 1 | Work in Progress |
| 26               | Bokaro Ishpat Senior Secondary School, BS City, Sector 3, Chas |            | 1 | Work in Progress |

|    |                                                                                               |            |                  |       |
|----|-----------------------------------------------------------------------------------------------|------------|------------------|-------|
| 27 | BSL +2 High School Sector-12, BS City, Chas                                                   | 1          | Work in Progress | 23886 |
| 28 | Plus Two High School, Petawar                                                                 | 1          | Work in Progress |       |
|    | <b>Total:-</b>                                                                                | <b>32</b>  |                  |       |
|    | <b>Grand Total</b><br><b>(Dumka+Godda+Deoghar+Koderma+Giridih+ Ramgarh+Hazaribhag+Bokaro)</b> | <b>106</b> |                  |       |

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| क्र०            | योजना का नाम                                   | जिला    | प्रखंड         | भौतिक प्रगति | अधि० |
|-----------------|------------------------------------------------|---------|----------------|--------------|------|
| (क)- गंगा बेसीन |                                                |         |                |              |      |
| 1               | उदयपुरा मध्यम सिंचाई योजना का जीर्णोद्धार      | लातेहार | लातेहार        | 100%         |      |
| 2               | खुंटगड़ी बांध का जीर्णोद्धार                   | लातेहार | लातेहार        | 100%         |      |
| 3               | जमुनदाहा मध्यम सिंचाई योजना का जीर्णोद्धार     | पलामू   | हरिहरगंज       | 100%         |      |
| 4               | झयरीतरी मध्यम सिंचाई योजना का जीर्णोद्धार      | पलामू   | हरिहरगंज       | 100%         |      |
| 5               | नीम आहर का जीर्णोद्धार                         | पलामू   | हैदरनगर        | 100%         |      |
| 6               | जहरी आहर का जीर्णोद्धार                        | पलामू   | पांडू          | 100%         |      |
| 7               | मजुराहा मध्यम सिंचाई योजना का जीर्णोद्धार      | पलामू   | पांडू          | 100%         |      |
| 8               | मजवा आहर का जीर्णोद्धार                        | पलामू   | तखरसी          | 100%         |      |
| 9               | कसमा मध्यम सिंचाई योजना का जीर्णोद्धार         | पलामू   | तखरसी          | 90%          |      |
| 10              | बनवारी आहर का जीर्णोद्धार                      | पलामू   | तखरसी          | 100%         |      |
| 11              | बदनकुरवा आहर का जीर्णोद्धार                    | पलामू   | पांकी          | 100%         |      |
| 12              | सितावा आहर का जीर्णोद्धार                      | पलामू   | पांकी          | 100%         |      |
| 13              | मुझागौड़ी आहर का जीर्णोद्धार                   | पलामू   | पांकी          | 100%         |      |
| 14              | ग्राम-चन्द्रपुरा में बड़की आहर का जीर्णोद्धार  | पलामू   | पांकी          | 100%         |      |
| 15              | सिखलेवा मध्यम सिंचाई योजना का जीर्णोद्धार      | पलामू   | लेरलीगंज       | 100%         |      |
| 16              | कोसियारा बांध का जीर्णोद्धार                   | पलामू   | लेरलीगंज       | 100%         |      |
| 17              | लाल बांध आहर का जीर्णोद्धार                    | पलामू   | तखरसी          | 100%         |      |
| 18              | बहेर बांध का जीर्णोद्धार                       | पलामू   | चैनपुर         | 100%         |      |
| 19              | बिवालाहा आहर का जीर्णोद्धार                    | पलामू   | चैनपुर         | 100%         |      |
| 20              | तेतर मध्यम सिंचाई योजना का जीर्णोद्धार         | पलामू   | मगातु          | 100%         |      |
| 21              | डुमराहा मध्यम सिंचाई योजना का जीर्णोद्धार      | पलामू   | पड़वा          | 100%         |      |
| 22              | रनपुरी पहाड़ मध्यम सिंचाई योजना का जीर्णोद्धार | पलामू   | सतवरवा         | 100%         |      |
| 23              | विरहा नाला मध्यम सिंचाई योजना का जीर्णोद्धार   | गढ़वा   | बरगड़          | 100%         |      |
| 24              | भतुडी बांध का जीर्णोद्धार                      | गढ़वा   | रंका           | 100%         |      |
| 25              | सुगही मध्यम सिंचाई योजना का जीर्णोद्धार        | गढ़वा   | गढ़वा          | 100%         |      |
| 26              | मापाडीह आहर का जीर्णोद्धार                     | कोडरमा  | चन्दवार        | 100%         |      |
| 27              | चेपकिया मध्यम सिंचाई योजना का जीर्णोद्धार      | धनबाद   | पूर्वी दुर्गडी | 100%         |      |
| 28              | रानी बांध तालाब का जीर्णोद्धार                 | धनबाद   | तोपघोषी        | 100%         |      |
| 29              | तांतरी ठाकुर बांध (तालाब) का जीर्णोद्धार       | धनबाद   | तोपघोषी        | 100%         |      |
| 30              | बकसपुरा पुराना तालाब का जीर्णोद्धार            | धनबाद   | गोविन्दपुर     | 100%         |      |



| क्र० | योजना का नाम                                                | जिला     | प्रखंड      | भौतिक प्रगति | अधि० |
|------|-------------------------------------------------------------|----------|-------------|--------------|------|
| 31   | चकपुरैया मध्यम सिंचाई योजना का जीर्णोद्धार                  | धनबाद    | गोविन्दपुर  | 100%         |      |
| 32   | पुराना बांध का जीर्णोद्धार                                  | धनबाद    | गोविन्दपुर  | 100%         |      |
| 33   | रसुलिया तालाब का जीर्णोद्धार                                | धनबाद    | निरसा       | 100%         |      |
| 34   | सिजुआ बड़ा बांध तालाब का जीर्णोद्धार                        | धनबाद    | निरसा       | 100%         |      |
| 35   | लखीपुर बांध का जीर्णोद्धार                                  | धनबाद    | इलियासोल    | 100%         |      |
| 36   | तिलतोरिया बांध का जीर्णोद्धार                               | धनबाद    | अगरकुण्ड    | 100%         |      |
| 37   | बंदरचुआ आहर का जीर्णोद्धार                                  | घतरा     | पथलगढ़ा     | 100%         |      |
| 38   | घटनाही आहर का जीर्णोद्धार                                   | घतरा     | मुन्दा      | 100%         |      |
| 39   | बड़की आहर का जीर्णोद्धार                                    | घतरा     | लावालीग     | 100%         |      |
| 40   | लाडी आहर का जीर्णोद्धार                                     | घतरा     | लावालीग     | 100%         |      |
| 41   | बगहा आहर का जीर्णोद्धार                                     | घतरा     | कान्हापट्टी | 100%         |      |
| 42   | घोरे आहर का जीर्णोद्धार                                     | घतरा     | इंदरगंज     | 100%         |      |
| 43   | बलुरी म०सि०यो० के अतिग्रस्त एम्पाउकट एवं नहर का जीर्णोद्धार | घतरा     | इंदरगंज     | 85%          |      |
| 44   | सुखवाई आहर का जीर्णोद्धार                                   | घतरा     | प्रतापपुर   | 100%         |      |
| 45   | खास बांध गड़जोरा मध्यम सिंचाई योजना का जीर्णोद्धार          | देवघर    | देवघर       | 100%         |      |
| 46   | सेबाईजोर मध्यम सिंचाई योजना का जीर्णोद्धार                  | देवघर    | सारठ        | 100%         |      |
| 47   | अराजोरी मध्यम सिंचाई योजना का जीर्णोद्धार                   | देवघर    | सारठ        | 100%         |      |
| 48   | रौगाटांड मध्यम सिंचाई योजना का जीर्णोद्धार                  | देवघर    | पालोजोरी    | 100%         |      |
| 49   | कमलिचा मध्यम सिंचाई योजना का जीर्णोद्धार                    | देवघर    | करी         | 100%         |      |
| 50   | दासडीह मध्यम सिंचाई योजना का जीर्णोद्धार                    | देवघर    | करी         | 100%         |      |
| 51   | नवाबांध मध्यम सिंचाई योजना का जीर्णोद्धार                   | देवघर    | सारवी       | 100%         |      |
| 52   | तस्करडीह मध्यम सिंचाई योजना का जीर्णोद्धार                  | देवघर    | सारवी       | 100%         |      |
| 53   | केन्दुआ मध्यम सिंचाई योजना का जीर्णोद्धार                   | देवघर    | देवीपुर     | 100%         |      |
| 54   | महबुदिया मध्यम सिंचाई योजना का जीर्णोद्धार                  | देवघर    | देवीपुर     | 100%         |      |
| 55   | हथबंदा मध्यम सिंचाई योजना का जीर्णोद्धार                    | जामताड़ा | करमाटांड    | 100%         |      |
| 56   | फुकबंदी मध्यम सिंचाई योजना का जीर्णोद्धार                   | जामताड़ा | करमाटांड    | 100%         |      |
| 57   | साडेबबांध म०सि०यो० का जीर्णोद्धार                           | जामताड़ा | फतेहपुर     | 100%         |      |
| 58   | शंकरपुर मध्यम सिंचाई योजना का जीर्णोद्धार                   | जामताड़ा | नारायणपुर   | 100%         |      |
| 59   | बैयाडीह मध्यम सिंचाई योजना का जीर्णोद्धार                   | जामताड़ा | नारायणपुर   | 100%         |      |
| 60   | गायछन्द मध्यम सिंचाई योजना का जीर्णोद्धार                   | जामताड़ा | जामताड़ा    | 100%         |      |
| 61   | पतोई मध्यम सिंचाई योजना का जीर्णोद्धार                      | जामताड़ा | जामताड़ा    | 100%         |      |
| 62   | धुनुकोदार मध्यम सिंचाई योजना का जीर्णोद्धार                 | जामताड़ा | नाला        | 100%         |      |

| क्र० | योजना का नाम                                         | जिला     | प्रखंड      | भौतिक प्रगति | अभि० |
|------|------------------------------------------------------|----------|-------------|--------------|------|
| 63   | शालदाह मध्यम सिंचाई योजना का जीर्णोद्धार             | जामताड़ा | कुम्भहित    | 100%         |      |
| 64   | मरजोरी मध्यम सिंचाई योजना का जीर्णोद्धार             | जामताड़ा | गुण्डहित    | 100%         |      |
| 65   | मथुरकोला मध्यम सिंचाई योजना का जीर्णोद्धार           | साहेबगंज | बरहवा       | 100%         |      |
| 66   | बड़ाब्यासी मध्यम सिंचाई योजना का जीर्णोद्धार         | साहेबगंज | बोरियों     | 100%         |      |
| 67   | बीरपुरा मध्यम सिंचाई योजना का जीर्णोद्धार            | साहेबगंज | बोरियों     | 100%         |      |
| 68   | सिंगलादाह मध्यम सिंचाई योजना का जीर्णोद्धार          | साहेबगंज | फराना       | 100%         |      |
| 69   | हीरबोध मध्यम सिंचाई योजना का जीर्णोद्धार             | पाकुड़   | पाकुड़      | 100%         |      |
| 70   | बन्नीग्राम मध्यम सिंचाई योजना का जीर्णोद्धार         | पाकुड़   | फरुक्छा     | 100%         |      |
| 71   | बड़ा मोहलान मध्यम सिंचाई योजना का जीर्णोद्धार        | पाकुड़   | पाकुड़      | 100%         |      |
| 72   | साहेब बांध मध्यम सिंचाई योजना का जीर्णोद्धार         | गोडदा    | सुन्दरपल्ली | 100%         |      |
| 73   | बड़हरा बांध का जीर्णोद्धार                           | गोडदा    | पोढ़ाहाट    | 100%         |      |
| 74   | मौजा देवबन्धा में तपका पोखर का जीर्णोद्धार           | गोडदा    | पोढ़ाहाट    | 100%         |      |
| 75   | मालीगोड़ा मध्यम सिंचाई योजना का जीर्णोद्धार          | गोडदा    | बोआरीजोर    | 100%         |      |
| 76   | चंदना बांध म०सि०यो० का जीर्णो०                       | गोडदा    | बोआरीजोर    | 100%         |      |
| 77   | ग्राम टोलाटांड में विंथुन आहर का जीर्णो०             | गिरिडीह  | देवरी       | 100%         |      |
| 78   | किरतगो म०सि०यो० का जीर्णोद्धार                       | गिरिडीह  | देवरी       | 100%         |      |
| 79   | छोटीटांड आहर का जीर्णोद्धार                          | गिरिडीह  | धनवार       | 100%         |      |
| 80   | पुरना नगर ग्राम में दुलो आहर म०सि०यो० का जीर्णोद्धार | गिरिडीह  | धनवार       | 100%         |      |
| 81   | धरगुली मध्यम सिंचाई योजना का जीर्णो०                 | गिरिडीह  | बगोदर       | 65%          |      |
| 82   | धरगो म०सि०यो० का जीर्णोद्धार                         | गिरिडीह  | दिरनी       | 100%         |      |
| 83   | चघमुर्गी म०सि०यो० का जीर्णोद्धार                     | गिरिडीह  | बिरनी       | 100%         |      |
| 84   | मौजा-गान्धो में लोहरा आहर का जीर्णोद्धार             | गिरिडीह  | जमुआ        | 100%         |      |
| 85   | किरतनियाडीह आहर का जीर्णोद्धार                       | गिरिडीह  | जमुआ        | 100%         |      |
| 86   | ग्राम धुगलो में बड़ा आहर का जीर्णो०                  | गिरिडीह  | गिरिडीह     | 90%          |      |
| 87   | ग्राम प्रधानडीह में मैजरा सिंचा आहर का जीर्णोद्धार   | गिरिडीह  | डुमरी       | 100%         |      |
| 88   | जीतगुंडी आहर का जीर्णोद्धार                          | गिरिडीह  | डुमरी       | 100%         |      |
| 89   | उरौ म०सि०यो० का जीर्णोद्धार                          | गिरिडीह  | सरिया       | 70%          |      |
| 90   | विधाकी म०सि०यो० का जीर्णोद्धार                       | गिरिडीह  | सरिया       | 100%         |      |
| 91   | जमुआ आहर का जीर्णोद्धार                              | गिरिडीह  | पीरटांड     | 100%         |      |
| 92   | खुखरा ग्राम में बुड़वा आहर का जीर्णोद्धार            | गिरिडीह  | पीरटांड     | 100%         |      |
| 93   | नायकडीह म०सि०यो० का जीर्णोद्धार                      | गिरिडीह  | गण्डेय      | 100%         |      |
| 94   | महुआर म०सि०यो० का जीर्णोद्धार                        | गिरिडीह  | बेंगाबाप    | 100%         |      |



| क्र०                    | योजना का नाम                                     | जिला     | प्रखंड      | भौतिक प्रगति | अभि० |
|-------------------------|--------------------------------------------------|----------|-------------|--------------|------|
| 95                      | बुढ़वा आहर का जीर्णोद्धार                        | गिरिडीह  | गार्वा      | 100%         |      |
| 96                      | भोगरायडीह म०सि०यो० का जीर्णोद्धार                | गिरिडीह  | गार्वा      | 100%         |      |
| 97                      | सहारा बांध मध्यम सिंचाई योजना का जीर्णोद्धार     | दुमका    | जरमुण्डी    | 97%          |      |
| 98                      | मावाडीह बांध मध्यम सिंचाई योजना का जीर्णो०       | दुमका    | जरमुण्डी    | 98%          |      |
| 99                      | दुन्दुवा मध्यम सिंचाई योजना का जीर्णो०           | दुमका    | मोपीकान्दर  | 100%         |      |
| 100                     | बड़ा पाथर म०सि० योजना का जीर्णो०                 | दुमका    | मोपीकान्दर  | 100%         |      |
| 101                     | लतवेवा म०सि० योजना का जीर्णो०                    | दुमका    | शिवारीपाड़ा | 100%         |      |
| 102                     | अत्तना म०सि० योजना का जीर्णो०                    | दुमका    | शिवारीपाड़ा | 35%          |      |
| 103                     | त्रिशुलवा बांध म०सि०यो० का जीर्णो०               | दुमका    | रामगढ़      | 100%         |      |
| 104                     | भीखमपुर म०सि०यो० का जीर्णो०                      | दुमका    | जामा        | 80%          |      |
| 105                     | दुधानी मध्यम सिंचाई योजना का जीर्णो०             | दुमका    | जामा        | 93%          |      |
| 106                     | नागवारकी बांध म०सि०यो० का जीर्णोद्धार            | दुमका    | सरैयाहाट    | 100%         |      |
| 107                     | बैठा बांध म०सि०यो० का जीर्णोद्धार                | दुमका    | सरैयाहाट    | 94%          |      |
| 108                     | धन्वे बांध का जीर्णोद्धार                        | दुमका    | सरैयाहाट    | 100%         |      |
| 109                     | बड़ा बांध म०सि० योजना का जीर्णो०                 | दुमका    | मसलिया      | 100%         |      |
| 110                     | मांझी बांध म०सि० योजना का जीर्णो०                | दुमका    | मसलिया      | 100%         |      |
| 111                     | बड़ा काटीकुण्ड म०सि० योजना (नीम बांध) का जीर्णो० | दुमका    | काटीकुण्ड   | 100%         |      |
| 112                     | बड़ा बांध म०सि०यो० का जीर्णोद्धार                | दुमका    | दुमका       | 100%         |      |
| 113                     | मदनगढ़िया बांध म०सि०यो० का जीर्णोद्धार           | दुमका    | दुमका       | 100%         |      |
| 114                     | लाल पोखर म०सि० योजना का जीर्णो०                  | दुमका    | शनेश्वर     | 98%          |      |
| 115                     | नौना बांध म०सि० योजना का जीर्णो०                 | दुमका    | शनेश्वर     | 100%         |      |
| <b>(ख) दामोदर बेसीन</b> |                                                  |          |             |              |      |
| 1                       | राम सागर मध्यम सिंचाई योजना का जीर्णोद्धार       | हजारीबाग | ईंछाक       | 100%         |      |
| 2                       | जमुआरी डेम का जीर्णोद्धार                        | हजारीबाग | ईंछाक       | 100%         |      |
| 3                       | बेलकापी आहर का जीर्णोद्धार                       | हजारीबाग | बरकटदा      | 100%         |      |
| 4                       | दुखई म०सि०यो० का जीर्णो०                         | हजारीबाग | बरकटदा      | 75%          |      |
| 5                       | जोरदाग मध्यम सिंचाई योजना का जीर्णोद्धार         | हजारीबाग | कैरेडारी    | 100%         |      |
| 6                       | जमुआ बेलतु आहर का जीर्णोद्धार                    | हजारीबाग | कैरेडारी    | 100%         |      |
| 7                       | सलगा नाला मध्यम सिंचाई योजना का जीर्णोद्धार      | हजारीबाग | कैरेडारी    | 100%         |      |
| 8                       | श्रीनगर मध्यम सिंचाई योजना का जीर्णोद्धार        | हजारीबाग | बरही        | 0%           |      |
| 9                       | चेगडवा डेम का जीर्णोद्धार                        | हजारीबाग | बरही        | 65%          |      |
| 10                      | पेटुला आहर का जीर्णोद्धार                        | हजारीबाग | चौपारण      | 100%         |      |

| क्र० | योजना का नाम                                         | जिला     | प्रखंड     | भौतिक प्रगति | अभि० |
|------|------------------------------------------------------|----------|------------|--------------|------|
| 11   | चपरी आहर का जीर्णोद्धार                              | हजारीबाग | भीषारन     | 100%         |      |
| 12   | दोनई खुर्द मध्यम सिंचाई योजना का जीर्णोद्धार         | हजारीबाग | पदम        | 100%         |      |
| 13   | बड़की आहर का जीर्णोद्धार                             | हजारीबाग | कटकगंजाडी  | 100%         |      |
| 14   | बाबु बलिया आहर का जीर्णोद्धार                        | हजारीबाग | बड़कागंज   | 100%         |      |
| 15   | मुनसुगड़ा आहर का जीर्णोद्धार                         | हजारीबाग | बड़कागंज   | 100%         |      |
| 16   | फुटला आहर का जीर्णोद्धार                             | हजारीबाग | चलकुशा     | 100%         |      |
| 17   | घोबियाडीह आहर मासि०यो० का जीर्णोद्धार                | रामगढ़   | गोला       | 100%         |      |
| 18   | कुसुमाकनारी आहर मध्यम सिंचाई योजना का जीर्णोद्धार    | रामगढ़   | गोला       | 90%          |      |
| 19   | केशरगढ़ आहर का जीर्णोद्धार                           | रामगढ़   | दुलमी      | 100%         |      |
| 20   | घाटघोरेया मध्यम सिंचाई योजना का जीर्णोद्धार          | हजारीबाग | विशनुगढ़   | 100%         |      |
| 21   | ठाकुर बांध आहर मध्यम सिंचाई योजना का जीर्णोद्धार     | रामगढ़   | गोला       | 100%         |      |
| 22   | बेतुलकलाम ग्राम में सरकारी आहर का जीर्णोद्धार        | रामगढ़   | गोला       | 100%         |      |
| 23   | बांका गढ़ा आहर मध्यम सिंचाई योजना का जीर्णोद्धार     | रामगढ़   | गोला       | 100%         |      |
| 24   | राम सागर बांध मध्यम सिंचाई योजना का जीर्णोद्धार      | बोकारो   | नायाडीह    | 100%         |      |
| 25   | चिरुडीह बड़का बांध मध्यम सिंचाई योजना का जीर्णोद्धार | बोकारो   | नायाडीह    | 100%         |      |
| 26   | बड़का बांध मध्यम सिंचाई योजना का जीर्णोद्धार         | बोकारो   | चन्द्रपुरा | 100%         |      |
| 27   | काला पत्थर बड़ा बांध मध्यम सिंचाई योजना का जीर्णो०   | बोकारो   | शास        | 100%         |      |
| 28   | दयाल बांध का जीर्णोद्धार                             | बोकारो   | चन्दनखारी  | 100%         |      |



# **ANNEXURE - 4**

दिनांक-14.10.2022 को नमामि गंगे परियोजना के तहत जिला गंगा समिति,  
साहेबगंज की समीक्षात्मक बैठक की कार्यवाही

### उपस्थिति:-पंजी के अनुसार।

सर्वप्रथम नमामि गंगे के तहत जिला गंगा समिति की बैठक में उपस्थित सभी पदाधिकारियों एवं सदस्यों का स्वागत करते हुए बैठक की कार्यवाही प्रारंभ की गई।

दिनांक 09.09.2022 की बैठक की कार्यवाही के अनुपालन एवं गंगा स्वच्छता सहित प्रचार-प्रसार करने के संबंध में चर्चा की गई।

1. शहरी क्षेत्र में की जा रही साफ-सफाई और डस्टबीन के वितरण की अद्यतन स्थिति के बारे में कार्यपालक पदाधिकारी से जानकारी ली गई, जिसमें कार्यपालक पदाधिकारी के द्वारा बताया गया कि पर्याप्त मात्रा में डस्टबीन उपलब्ध है, परन्तु वितरण पूर्ण नहीं हो पाया है। आगामी 10 दिनों के अंदर डस्टबीन वितरण का कार्य सम्पन्न करा लिया जायेगा। सभी सदस्यों ने त्यौहार को देखते हुए शहर की साफ-सफाई के साथ गंगा घाट में विशेष साफ-सफाई करने का निदेश दिया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज एवं नगर पंचायत राजमहल।)

2. प्लास्टिक मुक्त, साहेबगंज अभियान की अद्यतन स्थिति के बारे में विचार-विमर्श किया गया। अध्यक्ष, नगर परिषद द्वारा बताया गया कि अभी भी शहर के फुटकर दुकानदारों के द्वारा प्लास्टिक का इस्तेमाल किया जा रहा है। इसकी रोकथाम हेतु सतत अभियान चलाने की आवश्यकता है एवं जिनके पास प्लास्टिक पाया जाता है उसपर जुर्माना करने की आवश्यकता है। कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज द्वारा सुझाव दिया गया कि आगामी कुछ दिनों में कचरा भेन के माध्यम से ऑडियों के द्वारा प्लास्टिक का इस्तेमाल न करने के लिए आवश्यक जानकारी का प्रचार-प्रसार सभी वार्डों में की जायेगी एवं अभियान चलाकर प्लास्टिक का इस्तेमाल करने वाले दुकानदारों पर विधि सम्मत जुर्माना वसुला जायेगा। तिथि निर्धारित करते हुए एक जागरूकता अभियान-सह-रैली का आयोजन करने का भी निदेश दिया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज)

3. बैठक में शहर के सभी चौक पर स्थित पुराने होर्डिंग को प्रचार-प्रसार हेतु इस्तेमाल करने का निर्णय लिया गया। इस पर अध्यक्ष, नगर परिषद द्वारा छोटे आकार के नये होर्डिंग लगाने का प्रस्ताव दिया गया। शहर के प्रमुख चौक पर 10 फीट x 5 फीट के आकार के 04 नये होर्डिंग लगाने का निर्णय लिया गया और सभी 04 नये होर्डिंग पर स्थाई पेन्टिंग के माध्यम से प्लास्टिक मुक्त अभियान के तहत प्रचार-प्रसार करने का निर्णय लिया गया। पूर्व के बैठक में पारित प्रस्ताव के आलोक में 06 पुराने होर्डिंग पर मरम्मत एवं स्थाई पेन्टिंग कार्य तत्काल करवाने का निर्णय लिया गया।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज)

4. सिवरेज युनिट का बचा हुआ कनेक्शन की अद्यतन स्थिति की जानकारी ली गई। इस पर कार्यपालक पदाधिकारी द्वारा बताया गया कि लगभग 12500 घरों का कनेक्शन बचा हुआ है। इसके लिए टेन्डर संबंधित विभाग द्वारा निकाला गया है जो अभी तक फाईनल नहीं हुआ है। टेन्डर फाईनल होने पर कार्य को जल्द से जल्द पूर्ण करा लिया जायेगा।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज)

5. गंगा आरती हेतु पोर्टेबल साउण्ड सिस्टम, दरी, कुर्सी, टेबल, लोटा, थाली, धूपदानी आदि सामान क्रय करने की अद्यतन स्थिति की जानकारी अद्योहस्ताक्षरी के द्वारा लिया गया। अध्यक्ष, नगर परिषद के द्वारा बताया गया कि अभी सामग्री का क्रय नहीं किया गया है। निर्णय लिया गया कि संबंधित अधिकारियों के साथ बैठक कर जल्द से जल्द क्रय की जाने वाली सामग्रियों की सूची एवं बजट तैयार कर सामग्री का क्रय करना सुनिश्चित करें।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज/कार्योपाय पदाय, नगर परिषद साहेबगंज।)

6. घाट रोड में सड़क के दोनों ओर पेभर ब्लॉक के कार्य की अद्यतन स्थिति की जानकारी ली गई। कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज द्वारा बताया गया कि पेभर ब्लॉक कार्य के लिए लगभग 77 लाख रुपये का Estimate तैयार करा लिया गया है, परन्तु नापी का कार्य अमीन के द्वारा नहीं कराया गया है। जल्द ही नापी का कार्य सम्पन्न करा लिया जायेगा।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

7. गंगा घाट के रख-रखाव एवं साफ-सफाई की समुचित व्यवस्था के लिए प्राईवेट पार्टी के प्रतिनिधि से बात कर सुपूर्द करने की अद्यतन स्थिति की जानकारी ली गई। बताया गया कि इस मुद्दे पर बातचीत चल रही है, 15 दिनों के अन्दर निर्णय लिया जायेगा। अन्यथा नगर परिषद, साहेबगंज के द्वारा घाट की साफ-सफाई एवं रख-रखाव हेतु वैकल्पिक व्यवस्था की जायेगी।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

8. गंगा आरती का संचालन सुचारु रूप से किया जा रहा है एवं इसमें जन भागीदारी को बढ़ाने की आवश्यकता है। इसके तहत गंगा आरती का सीधा प्रसारण कर लोगों की सहभागिता बढ़ाने का निर्णय पिछली बैठक में लिया गया था। परन्तु सरकार के अन्य कार्यक्रमों की वजह से एल0ई0डी0 भेन के द्वारा इसका सीधा प्रसारण नहीं हो पाया। माह नवम्बर से इसका सीधा प्रसारण करने का निर्णय लिया गया है।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

9. गंगा घाट पर साप्ताहिक योग पतांजली संस्था के माध्यम से करवाने का निदेश दिया गया एवं जन भागीदारी बढ़ाने हेतु इसका प्रचार-प्रसार सुनिश्चित किया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज एवं जिला प्रभारी, पतांजलि योग पीठ, साहेबगंज।)

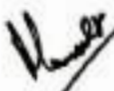
10. सदस्यों के द्वारा गंगा घाट पर पुजन सामग्री सहित फुल का विर्सजन गंगा नदी में रोक लगाते हुए उन विर्सजित होने वाले सामानों को उचित स्थान पर एकत्रित कर इन फुलों के माध्यम से

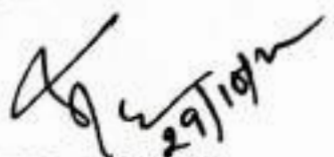


उत्पाद एवं अन्य कम्पोस्ट खाद तैयार करने का प्रस्ताव बनाने का निदेश दिया गया। स्थानीय लोगों को आजीविका का साधन मिल सके। साथ ही साहेबगंज में फूलों की मांग को देखते हुए इसके उत्पादन हेतु भी प्रस्ताव तैयार कर संबंधित विभाग से कराने का निर्णय लिया गया।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज/कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज/जिला उद्यान पदाधिकारी, साहेबगंज।)

अन्त में अधोहस्ताक्षरी द्वारा धन्यवाद ज्ञापन के पश्चात् बैठक की कार्यवाई समाप्त की गयी।

  
वन प्रमंडल पदाधिकारी  
-सह-संयोजक,  
जिला गंगा समिति,  
साहेबगंज।

  
उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज।





23896

साहेबगंज समाहरणालय  
( जिला राजराव शास्त्री )  
यश संस्था 1982

उपायुक्त  
साहेबगंज।

सरकार के सचिव,  
नगर पिकस एन अन्वय विभाग,  
आखण्ड, रीची।

साहेबगंज, दिनांक 13/11/2021

विषय:-

Hon'ble National Green Tribunal न्यायालय द्वारा O.A- 200/2014 में दिनांक- 19.07.2021 को आहुत बैठक की कार्यवाही का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रदोष पत्रांक- 270/दिनांक- 14.12.2021

प्रसंग-  
महाराष्ट्र,

उपर्युक्त विषयक प्रसंगिक पत्र के Hon'ble National Green Tribunal न्यायालय द्वारा O.A- 200/2014 में दिनांक 19.07.2021 को आहुत बैठक की कार्यवाही का अनुपालन प्रतिवेदन सलग्न कर भेज जाता है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक-  
यथास्त

विश्वासगंजन,  
उपायुक्त,  
साहेबगंज।

670



## GOVT. OF JHARKHAND

Action taken Report on 2<sup>nd</sup> Meeting held on 19.07.2021 for compliance of the order dated - 23.11.2021 in the Hon'ble N.G.T O.A No - 200/2014 MC. Mehta vs union of India and Others :

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>2. The Committee was apprised with the updates on Projects under Namami Gange/NGBRA Programme. Sahibganj MWW Project Of total 12 MLD STP (5MLD+7MLD) with 53.15 Kms of Sewerage line, Which is under operation Since september 2019. For Sahibganj Municipal Waste Water Projects House Service Connection Project 12,651 House hold Connection Completed. Sludges are Presently being used with in the Premises only. Rajmahal MWW Project of 3.5 MLD Capacity along with 34.21 Kms of Sewerage line under construction and 92% over all construction is completed.</p> <p>For Rajmahal Municipal Waste Water Project House service Connection Project 7700 Household connection will be Provided.</p> <p>UD and HD was directed to make Rajmahal Waste Water Project Operational. DC, Sahibganj was instructed to Provide full Co-Operation and Support for early completion of the Rajmahal Municipal Waste Water Project.</p> <p>He was directed to Personally look into the issues of the any local hindrance related to project.</p> <p>Dept. of Agriculture, Animal husbandary and co-operative Society was suggested for efficient use of sludge from STPs as manure with the help and co-operation of co-operation Societies.</p> | <p><b><u>Sahibganj Nagar Parishad.</u></b></p> <p>Sahibganj Nagar Parishad current progress in the last three month...</p> <ul style="list-style-type: none"> <li>• Three I &amp; D installed near connecting drain and near by dump site is cleared</li> <li>• Sahibganj Akansha Pvt. Ltd. Concessionaire has been appointed for removing remaining old legacy waste at dump site.</li> <li>• Public awareness programmes and activities are conducted. cleanliness related activities such as wall painting, messages, hoardings, signages has been painted and installed in various places.</li> <li>• Activities are regulated and monitored by the ULB Two STP Constructed of 7 MLD and 5 MLD both are in running condition.</li> <li>• Surprise inspections are being carried out by district,Sub -Divisional officer and ULB administration.</li> </ul> <p><b><u>Rajmahal Nagar Panchayat.</u></b></p> <p>Current progress in the last three months.</p> <ul style="list-style-type: none"> <li>• STP - 3.5 MLD completed. Sewage tapped through I &amp; D structures constructed at 4 Nallah location and 1100 households connected through ongoing house connection project is Conveyed to STP through UG pipeline Network.</li> <li>• The waste water of Rajmahal Municipal are drained into four drains nearly Mahajan Toli Nallah, Neel Kothi Nallah, Kasim Bazar Nallah and Ferry Ghat Nallah to ensure zero sewage discharge into the River Ganga during the execution. Interception and Diversion (I &amp; D) Structures were constructed at these 4 locations.</li> </ul> <p>1.I&amp;D Structures at Mahajan toll Nallah : (0.78 MLD)<br/> 2. " " at Neel Kothi Nallah : (0.59 MLD)<br/> 3. " " at Kasim Bazar Nallah : (0.55 MLD)<br/> 4. " " at Ferry Ghat Nallah : (0.71 MLD)</p> |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

ADC Sahibganj apprised that the illegal mining and subsequent transportation are monitored by the task forces,

CCTVs are installed in three location's namely Bhagaiya, Barharwa and Mirzachouki Regular drive is in Progress to curb for the same.

In Sahibganj District issues of illegal mining and subsequent transportation of the sand, stone chips and dust etc. through the river was raised. Although there is a mechanism for seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc, but this needs to be strictly enforced and officers responsible for enforcement must be made accountable.

It was directed to apprise the detail states of sand management Plan and updated status on the seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips dust, etc. Keep regular drive in the action to curb the district issues of illegal mining and Subsequent transportation of the sand stone chips and dust etc.

Meeting of District Mining Task Force are held regularly. Preceding of DMFT meeting held on dated - 11-10-2021, 07-09-2021, 26-07-2021 are enclosed. District Mining Task force takes legal action as per the direction given DMFT Meeting.

As per instruction District Mining officer letter no - 1075, dated - 01-11-2021.

• Lodged FIR -16 and recovery through Fine 18.75 lacs

• Sealing of illegal mines - 10

• Seized boat - 02

• Seized Truck - 16

• Seized Tractor - 10

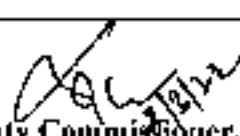
• Pocklen/JCB/grill machine/Breaker - 08

Fine/ Seizure fine has been imposed by District Transport Office - 84 vehicle, recovery - Rs-404000.00

CCTV Camera has been installed at Mirzachouki check post - Circle Mandro, and Bhagaiya check post - Circle Mandro and Risore check Post Circle Barharwa to keep Vigilant on mining loaded vehicles plying on that Road.

District Transport Office through letter no - 566, dated - 30-12-2021 issued instruction to all stone, sand transporter not to ply their vehicle without covering it with tarpal etc. Fine has been imposed against 91 vehicles from 18 July 2021 till now dated - 30-12-2021 under section 19 (2) of M.V act.

Fine has been imposed against 91 vehicles from 18 July 2021 till now and collected 3,91,000.00 (Three lac ninety one thousand) as penalty.

  
Deputy Commissioner,  
Sahibganj



23899

**OFFICE OF NAGAR PARISHAD SAHIBGANJ**  
NEAR BATA CHOWK, SAHIBGANJ, 816109

Letter no.: 1027

date: 17.06.2021

From,

Executive officer,  
Nagar parishad Sahibganj

To,

Vinay kumar chaubey, IAS  
Secretary to govt.

**Subject: Regarding latest report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga.**

Sir,

With reference to the above mentioned subject and as per the hon'ble NGT court order dated 13.08.20 and 08.02.2021 in the matter of O.A 200/2014. M.C. mehta versus union of India & Ors, the Hon'ble NGT court is monitoring few points related to river Ganga which has been compiled by the ULB Sahibganj and prepared as report. The report is herewith attached for your review.

Thanking you!

Yours faithfully,

  
Executive Officer,

Nagar Parishad Sahibganj



| Name of the ULB: <u>Sahibganj Nagar Parishad, Jharkhand</u> |                                                                                           |                                                                                                                                                                                                                                      |                                                                                                                                                                                                                                                                                                      |
|-------------------------------------------------------------|-------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Sl. No.                                                     | Directions issued by Tribunal in the matter order dated 18.12.2019 and 13.08.2020         | Compliance report as per direction                                                                                                                                                                                                   | Current progress in the last three months (march-may, 2021)                                                                                                                                                                                                                                          |
| 1                                                           | Preventing dumping of solid and other waste in and around Ganga in the ULB.               | Dumping of solid waste and other waste in and around river Ganga within the ULB is stopped. Door to Door waste collection is active in these ghat areas catering all the residents.                                                  | Three I&D installed near connecting drain and nearby dump site is cleared.                                                                                                                                                                                                                           |
| 2                                                           | Clearing old legacy waste dumpsites near river Ganga.                                     | Legacy waste dumpsites near river Ganga are cleared. A complaint mechanism is implemented & fine provision is there for people littering in & around the ghat areas.                                                                 | Sahebganj Akanshapvt. Ltd. Concessionaire has been appointed for removing remaining old legacy waste at dump site.                                                                                                                                                                                   |
| 3                                                           | Public awareness and involvement for prevention and control of pollution of Ganga.        | Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean. | Public awareness programmes and activities are conducted .cleanliness related wall painting , messages, hoardings, signages has been painted and installed in various places                                                                                                                         |
| 4                                                           | Regulating activities on and around river Ganga including Ghats and other establishments. | Activities are being regulated & monitored by the ULB.                                                                                                                                                                               | <ul style="list-style-type: none"> <li>Activities are being regulated and monitored by the ULB.</li> <li>Surprise inspections are being carried out by district , sub-Divisional &amp; ULB administration.</li> <li>Two STP constructed of 7 MLD and 5 MLD both are in running condition.</li> </ul> |

  
 17/6/21  
 Executive Officer  
 Nagar Parishad Sahibganj

## SAHIBGANJ NAGAR PARISHAD

### Important Data and topics for publication of report on Ganga Towns related to solid waste management and liquid waste management

Important topics are given below you are requested to send literature of one paragraph and photos related to the topics. It is also requested to kindly and on other important points those are left.

#### Topics

Town profile (Include qt. of waste generation and liquid waste generation)

|                              |   |                                                           |
|------------------------------|---|-----------------------------------------------------------|
| Total Mix Waste              | - | 650 MT                                                    |
| Construction of IHHL & CT/PT | - | Total IHHL constructed in Sahibganj Municipal Area – 5431 |
| CT (Community Toilet)        | – | 18                                                        |
| PT (Public Toilet)           | - | 4                                                         |

Swachhta Ranking and awards if any during last 5 yrs.

Status of ODF/ODF+/ ODF++ - SAHIBGANJ NAGAR PARISHAD ODF++

#### SWM (Solid waste management)

1. Litter bins established in the city and along the ganga river - YES
2. Remediation of GVP (Garbage vulnerable points) and use of reclaimed land - 1 GVP transformed.
3. Removal of dumpsite and its uses - Concessionaire Appointed and Rag Picker use for recycling process.
4. Appointment of concessionaire for SWM - SAHIBGANJ AAKANSHA WASTE MANAGEMENT PVT. LTD.
5. D2D collection - 100% (ALL 28 WARDS IN MUNICIPAL AREA)

#### LWM (Liquid waste management)

1. Tapping of drains status - 3 I & D installed at three main drain.
2. Household connection related to sewer - 12651 House connected with Sewer Line.
3. Special provisions made for restricting SW goes into sewer and river – 2 STP of 7 MLD & 5 MLD plant constructed.
4. Plantation in towns and along river - YES
5. Status of STP - WORKING CONDITION.

#### Others by ULBs

- A. Note: All photograph related to concern topics must have old and new (For understanding changes done during the last 5 years)
- B. You are also requested to submit in [sbmuddjharkhand@gmail.com](mailto:sbmuddjharkhand@gmail.com) within two days.



















23907

# OFFICE OF NAGAR PANCHAYAT RAJMAHAL

Near New Bus Stand, Matiyal, Rajmahal, Sahibganj 816108

Email ID: [nprajmahal@gmail.com](mailto:nprajmahal@gmail.com)

Letter No.- 408/NPR

From,

Executive officer,  
Nagar Panchayat, Rajmahal.

To,

Vinay Kumar Choubey, IAS  
Secretary to Govt.

Rajmahal, Dated: 15 June'2021

Sub: Regarding latest progress report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court Order related to River Ganga.

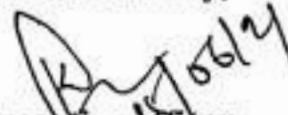
Ref: 1. SMCG/UD&HD/NGT/MOM/08/2021\_123, Dated: 08.06.2021.  
2. Hon'ble NGT Case OA No. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. Order, Dated 13.08.2020 & Dated 08.02.2021.  
3. Minutes of the meeting Lt. No. 95, Dated 09.04.2021.  
4. Request reminder via email, Dated 14.05.2021.

Sir,

With reference to the above-mentioned subject & as per the Hon'ble NGT Court Order dated 13.08.2020 and 08.02.2021 in the matter O.A. 200/2014, M.C. Mehta Versus Union of India & Ors, the Hon'ble NGT court is monitoring few points related to river Ganga which has been compiled by the ULB Rajmahal and prepared as a report. The report is henceforth attached for your review.

Thanking You.

Yours faithfully,

  
Executive Officer

Nagar Panchayat, Rajmahal

*christina.k*  
15/06/2021

  
15/06/21

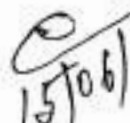


Name of the ULB: Rajmahal Nagar Panchayat, Jharkhand

| Sl. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021 | Compliance report as per direction                                                                                                                                                                                                   | Current progress in the last three months (December 2020 - February, 2021)                                                                                                                                                                                                                                                                                                                                                                                                         |
|---------|--------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Preventing dumping of solid and other waste in and around Ganga in the ULB.                | Dumping of solid waste and other waste in and around river Ganga within the ULB is completely stopped.                                                                                                                               | <ul style="list-style-type: none"> <li>95% Dumping of solid waste is stopped in &amp; around Ganga River.</li> <li>95% Door-to-Door waste collection is being carried out by appointed concessionaire. Currently, all 14 Wards of the city &amp; all the Ganga Ghat residential areas are being covered by them.</li> </ul>                                                                                                                                                        |
| 2       | Clearing old legacy waste dumpsites near river Ganga.                                      | Legacy waste dumpsites near river Ganga are cleared.                                                                                                                                                                                 | <ul style="list-style-type: none"> <li>95% old legacy dumpsites have been cleared. Garbage vulnerable points are being closely monitored; any complaints related to it is catered on priority basis. Regular inspection is being conducted by Senior authorities to maintain cleanliness in &amp; around Ganga River.</li> <li>A Cleaning team is deputed for all the Ganga Ghats which monitors cleanliness &amp; clears any accumulation of waste around river Ganga.</li> </ul> |
| 3       | Public awareness and involvement for prevention and control of pollution of Ganga.         | Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean. | <ul style="list-style-type: none"> <li>95% Public awareness programmes &amp; activities are being conducted.</li> <li>For the education &amp; behavioural changes concerning cleanliness, various stakeholders- like Social workers, Student Organisations, SHG members are being involved.</li> <li>Cleanliness related wall paintings, messages, hoardings, signages have been painted &amp; installed in various public places.</li> </ul>                                      |
| 4       | Regulating activities on and around river Ganga including Ghats and other establishments.  | Activities are being regulated & monitored by the ULB.                                                                                                                                                                               | <ul style="list-style-type: none"> <li>90% Activities are being regulated &amp; monitored by the ULB.</li> <li>Surprise inspections are being carried out by District, Sub-Divisional &amp; ULB administration.</li> <li>Rule breakers or defaulters are identified &amp; punished by the administration.</li> <li>Sewerage Treatment Plant Project during December 2020 - February 2021 had achieved 76% growth.</li> </ul>                                                       |

Uchaitina.4  
15/06/2021

  
Executive Officer  
Nagar Panchayat Rajmahal

  
15/06/21

Name of the ULB: Rajmahal Nagar Panchayat, Jharkhand

| Sl. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021 | Compliance report as per direction                                                                                                                                                                                                   | Current progress in the last three months (March 2021 - April, 2021)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|---------|--------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Preventing dumping of solid and other waste in and around Ganga in the ULB.                | Dumping of solid waste and other waste in and around river Ganga within the ULB is completely stopped.                                                                                                                               | <ul style="list-style-type: none"> <li>95% Dumping of solid waste is stopped.</li> <li>95% Door-to-Door waste collection is being carried out by appointed concessionaire. Currently, all 14 Wards of the city &amp; all the Ganga Ghat residential areas are being covered by them. Door to Door waste collection services is being strengthened to minimise open dumping.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                      |
| 2       | Clearing old legacy waste dumpsites near river Ganga.                                      | Legacy waste dumpsites near river Ganga are cleared.                                                                                                                                                                                 | <ul style="list-style-type: none"> <li>95% old legacy dumpsites have been cleared and transformed into beautiful Bathing Ghats &amp; RFDs (River Front Development) under Namami Gange Project. Regular inspection is being conducted by Senior authorities to maintain cleanliness in &amp; around Ganga River.</li> <li>A Cleaning team of Mukhya Mantri Shramik Yojna (MSY) workers is being regularly deputed for all the Ganga Ghats where intense cleaning of accumulated waste is being done and garbage vulnerable points being removed. The cleaning work is being monitored by Community Resource Persons who regularly report the status of ghats to the ULB.</li> </ul>                                                                                                         |
| 3       | Public awareness and involvement for prevention and control of pollution of Ganga.         | Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean. | <ul style="list-style-type: none"> <li>95% Public awareness programmes &amp; activities are being conducted via miking and through the help of SHG members who motivate citizens to save the environment in and around Ganga River, stop pollution like dumping of waste, instead utilise the services of door-to-door waste collection.</li> <li>Under the guidance of Central/State/District orders, the ULB performs various activities from time to time. Between 16<sup>th</sup> to 31<sup>st</sup> March, 2021, "Ganga Swachhata Pakhwada" programme has been celebrated among various stakeholders.</li> <li>More Information Education &amp; Communication (IEC) activities are being planned to involve more masses for prevention &amp; control of pollution of Ganga.</li> </ul> |
| 4       | Regulating activities on and around river Ganga including Ghats and other establishments.  | Activities are being regulated & monitored by the ULB.                                                                                                                                                                               | <ul style="list-style-type: none"> <li>90% Activities are being regulated &amp; monitored by the ULB.</li> <li>Surprise inspections are being carried out by District, Sub-Divisional &amp; ULB administration.</li> <li>Rule breakers or defaulters are identified &amp; punished by the administration.</li> <li>Sewerage Treatment Plant Project during March 2021 - May 2021 had achieved 85% growth.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                        |

15/06/2021

15/06/21

Executive Officer  
Nagar Panchayat Rajmahal

## Third Party Inspection (TPI) report for Certification of ODF+: Rajmahal Municipality

|             |                                                    |
|-------------|----------------------------------------------------|
| Date of TPI | 16 <sup>th</sup> – 17 <sup>th</sup> December, 2019 |
|-------------|----------------------------------------------------|

**Name of the ULB: Rajmahal Municipality**

### City Profile

|                                          |           |
|------------------------------------------|-----------|
| State                                    | Jharkhand |
| District                                 | Sahibganj |
| Census Code                              | 801773    |
| Total Population                         | 17,974    |
| Total Number of Wards                    | 14        |
| Fine Collection Mechanism (Yes/No)       | Yes       |
| Total No. of Community Toilets           | 1         |
| Total No. of Public Toilets              | 3         |
| Total No. of Best Toilets                | 1         |
| IHHL & CT Seats Target Achieved (Yes/No) | Yes       |

### TPI Summary

**1. ULB Documentation: Complete**

**2. Toilet Category:**

| S. No. | ULB                   | Total No. of Toilets Inspected | Category |                  |       |            |           |              |
|--------|-----------------------|--------------------------------|----------|------------------|-------|------------|-----------|--------------|
|        |                       |                                | Unusable | Usable but dirty | Clean | Very Clean | Excellent | Aspirational |
| 1.     | Rajmahal Municipality | 5                              | 0        | 0                | 2     | 0          | 2         | 1            |

### 3. Locations Assessed:

| Sr. No. | Locations Visited in the ULB                    | Location Type    | Toilet Category | Status |
|---------|-------------------------------------------------|------------------|-----------------|--------|
| 1       | NAUGACHI                                        | Slum             | NA              | ODF+   |
| 2       | KASIM BAZAR                                     | Slum             | NA              | ODF+   |
| 3       | HATPADA                                         | Residential area | NA              | ODF+   |
| 4       | CHAIPADA/TOLI                                   | Residential area | NA              | ODF+   |
| 5       | GANDHI CHOWK, NH 80 ( <b>BEST TOILET</b> )      | Commercial area  | Aspirational    | ODF+   |
| 6       | GAYATRI MANDIR, KASIM BAZAR, NEAR SURYADEV GHAT | Commercial area  | Excellent       | ODF+   |
| 7       | GANDHI CHOWK                                    | Public area      | NA              | ODF+   |
| 8       | SINGHI DALAN PARK                               | Public area      | NA              | ODF+   |
| 9       | RAJMAHAL RAILWAY STATION                        | Transport hub    | Excellent       | ODF+   |
| 10      | SINGHI DALAN GHAT                               | Water bodies     | NA              | ODF+   |
| 11      | ST. TERESA PUBLIC SCHOOL, RAJMAHAL              | School           | Clean           | ODF+   |
| 12      | ST. PAULS SCHOOL OF EXCELLENCE                  | School           | Clean           | ODF+   |
| 13      | NH 80 WARD 5                                    | Roads & streets  | NA              | ODF+   |
| 14      | NH 80 WARD 6                                    | Roads & streets  | NA              | ODF+   |

As on December 17<sup>th</sup> 2019, Rajmahal Municipality *can be Declared as Open Defecation Free+.*

**\*Note-** In case of any query, request you to kindly contact the SBM-ODF/ODF+/ODF++ Helpline no. 9773866902.



# **Nagar Panchayat Rajmahal**

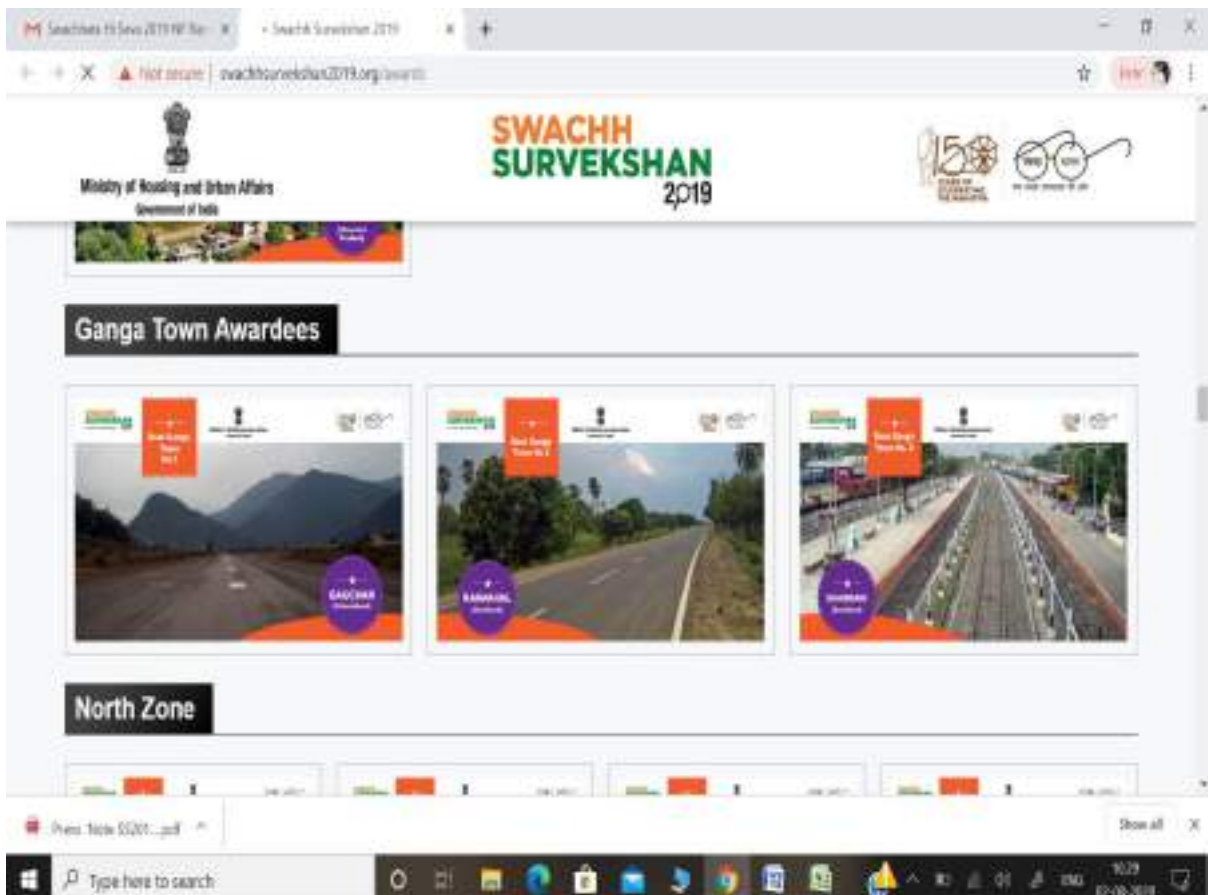
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### **Highlights of our city:**

- Rising from a low Rank 114 in SS2018 in East Zone Category to achieve Rank 2 in SS2019 in Best Ganga Town in the Nation.
- Achieved ODF+ Certification for the city by making it complete open defecation free.
- 1 Sewerage Treatment Plant (STP) of capacity 3.5 MLD is under construction in the city under Municipal Waste Water (MWW) project under Namami Gange Project, for the year 2047.
- Regular IEC on awareness about open defecation, open waste dumping, keeping River Ganga clean were done.
- Huge participation & involvement of citizens in bringing behavioral change especially among Self Help Groups, student organizations, Teachers, Volunteers, Children in spreading awareness and participation in various activities thematic activities round the year.
- Regular trainings were conducting to enhance the knowledge & skills of all the sanitation staffs.
- 95-100% Implementation of Door-to-Door waste collection & transportation under solid waste management has been done throughout the city.
- Timely disposal of all public grievances with creating a proper public relation has been done.
- Minimizing use of plastics and taking up alternatives like cloth bags, paper bags. A collection of 600 Kg plastics has been done during Swachhata Hi Seva 2019 by SHG members, Citizens while plogging, shramdaans & seizing from wholesale markets.
- Joint SWM Plan is in place for both Rajmahal & Sahibganj Ganga Towns, where, only Material Transfer Station (MTS) is proposed. Rajmahal has 4 acres of designated SWM land available. The construction work of SWM plan will start from this year 2021.
- Old dumping site: The old dumping site is currently being remediated and future plans are to establish a clean bus stand area. The cleaning work is under progress and soon the construction work will start.
- Drains: There are basically 4 major Drains where a temporary filter chamber is constructed to stop the solid waste
- Compost: Home Composting has been encouraged where SHG members have been practicing home composting. ULB Composting produce is used in ULB constructed gardens & hedges.
- MRF/MTF Center: A temporary Material Recovery Facility (MRF) is constructed by ULB to segregate Dry waste & sell it to Kabadiwala.
- Dolphin conservation education programme: Dolphins are a sign of clean water, Rajmahal Ganga waters have Dolphins, the same which are found in the Northern Ganges. Namami Gange Programme, The Wildlife Institute of India (WII), active Ganga Praharis etc. programmes and organizations are involved in spreading the education & activities to conserve them.

# Swachh City Award in SS2020



## **Comprehensive Report on Rajmahal Ganga Town**

### **Introduction:**

Rajmahal is a small Nagar Panchayat city located in the banks of the Holy Ganga River, in Sahibganj District, of Jharkhand, which under the Municipality bracket of urban area. It is the only sub-divisional town in Sahibganj district which is located at 25.050 north latitude and 87.840 east longitude, covering a geographical area of 4.22 sq. km.

The city has good road connectivity from nearby cities. National Highway No 80 connects it from Sahibganj. The district is deprived of adequate railway communication as it lies on the Howrah-Bhagalpur loop line. Presently there is rail connection for Howrah, New Delhi and Patna. The only navigable waterways is the river Ganges. There are ferry services across the river Ganges between Rajmahal ghat to Manihari Ghat in Katihar district of Bihar, which is directly linked to the Guwahati highway and between Rajmahal ghat to Manikchak ghat in Maldah district of West Bengal. As per census 2011, Rajmahal have population of 22514. Males constitute 52.3% of the population and females 47.7%. Rajmahal Sahibganj has an average literacy rate of 51.6%, lower than the national average of 74.04 %: male literacy is 56.68%, and female literacy is 46%.

The city is popular among all the devotees across the world to visit Rajmahal city and take Holy dip in the Ganges. Since, there's a high footfall of people all round the year, the Commercial area which includes the local Rajmahal Railway station, Auto Stand, Ferry ghat and market place especially comprising sabzi mandi, fish, meat market, small lodges, ration shops, cloth shops, snack shops, small eatery hotels are a common hub of interaction of all the people.

### **Status of Water Supply:**

At present the city has no organized water supply system, except a small surface water scheme and the population is mostly dependent on groundwater sources like well and bore wells. Majority of the house owners have their own bore wells within their premises and the population who have no such systems are solely dependent on government hand pumps. Under present scenario the situation becomes worse during summer season. Under, the Rajmahal Urban Water Supply Scheme, proposed developments are like 2 ESRs (Elevated Storage Reservoirs) 7.25 Lacs litre, 18.25 Lacs litre, 1 Water Treatment Plant (WTP) 10 MLD & 1 Jetty has been approved and is under-construction phase.

The existing piped water supply system was constructed during 2005-06. The source of this water supply system is based on surface source and is maintained by PHED, state government of Jharkhand. Under this system, raw water is being treated in a water treatment plant (WTP) and supplied to the consumers through an overhead tank (OHT). The problem of water supply to the beneficiaries is mainly due to restricted supply hours of electricity. There are about 130 house connections and 50 no. of street stand posts. In addition to this Nagar Panchayat has constructed 210 Nos. of hand pumps. DPR for upgradation of water supply for Rajmahal town is under preparation, which will increase the rate of per capita water supply to 135 LPCD in the city.







#### **Status of LWM (Liquid Waste Management):**

1 Sewerage Treatment Plant (STP) of capacity 3.5 MLD is under-construction in the city under Municipal Waste Water (MWW), Namami Gange Project, for the year 2047. Sewerage network is being established in the entire city with an overall 75% development progress and will be start working from March 2021. Toilets are connected with soak pit/septic tank and soon the connections will be established with the sewerage network. There is no separate storm water drainage line. Currently, all the waste water from the households (grey water) flows into the open drains which have a temporary filter chamber to stop solid waste directly flowing into River Ganga. Further, a proper I&D system will be established which will be connected to sewer lines carrying the grey water to STP for treatment.

On the basis of detailed topographical survey of the town zone pattern layout of sewerage has been adopted and the entire town has been divided in 4 sewerage zones. The zones 1, 2 and 3 have intermediate pumping stations. Sewage from zones 1, 2 and 3 will be lifted to main pumping station and will be conveyed to a common STP. The sewerage system consists of sewer network of pipe sewers of diameters varying from 200-600 mm with total length of about 34.21 km, 3 intermediate pumping stations, and 1 main pumping station in village Vandubi. Sewage Treatment plant is also located in village Vandubi.

Since the treated effluent of the sewage treatment plant is to meet the desired parameters & norms laid down by the NGRBA & as such it is proposed to provide STP based on Sequential Batch Reactor (SBR) technology. Life cycle cost of different treatment methods has been worked out taking into account energy input, construction cost, land cost and other factors. Since construction cost is a one-time cost and energy input is a recurring cost, to equalize energy cost has been capitalized for 15 years at a 10% rate of interest.







#### Status of SWM (Solid Waste Management):

According to SWM DPR approx. 6.78 MT waste is generated daily. Out of which 4.43 MT is Wet & 2.35 is Dry waste generation. The town has a Solid waste management system in place, which is carried by an appointed concessionaire since December 2018. Currently, door to door waste collection is taking place in all the 14 wards of the city and open dumping has been stopped. The concessionaire has taken the responsibility to collect all the Bio-medical waste from households and further line up for processing. There is a system in place for the C&D waste to be collected by the ULB & fine provision is also in place for the defaulters. The use, production & selling of Plastics is completely banned in the city. Defaulters have been imposed fine. Most of the Garbage Vulnerable Points have been removed & the city has been beautified. Roadside & Ganga river front side dumping has been stopped as twin bins have been installed in Ganga Ghat areas & major commercial areas. There is a joint SWM Plan for Rajmahal & Sahibganj Cities, where, in Rajmahal Material Transfer Station (MTS) is proposed where all the collected waste of the city will be properly segregated and the only leftover inert will be transferred to Sahibganj Sanitary Landfill.

#### Twin bins cleaning near Ghats, Door-to-door waste collection







**Training & providing Welfare benefits to Sanitation Staffs**



**Temporary Filter Chamber at the ends of open drains, CPCB Team collecting samples**



**Temporary Material Recovery Facility prepared by ULB for collection of Dry waste**





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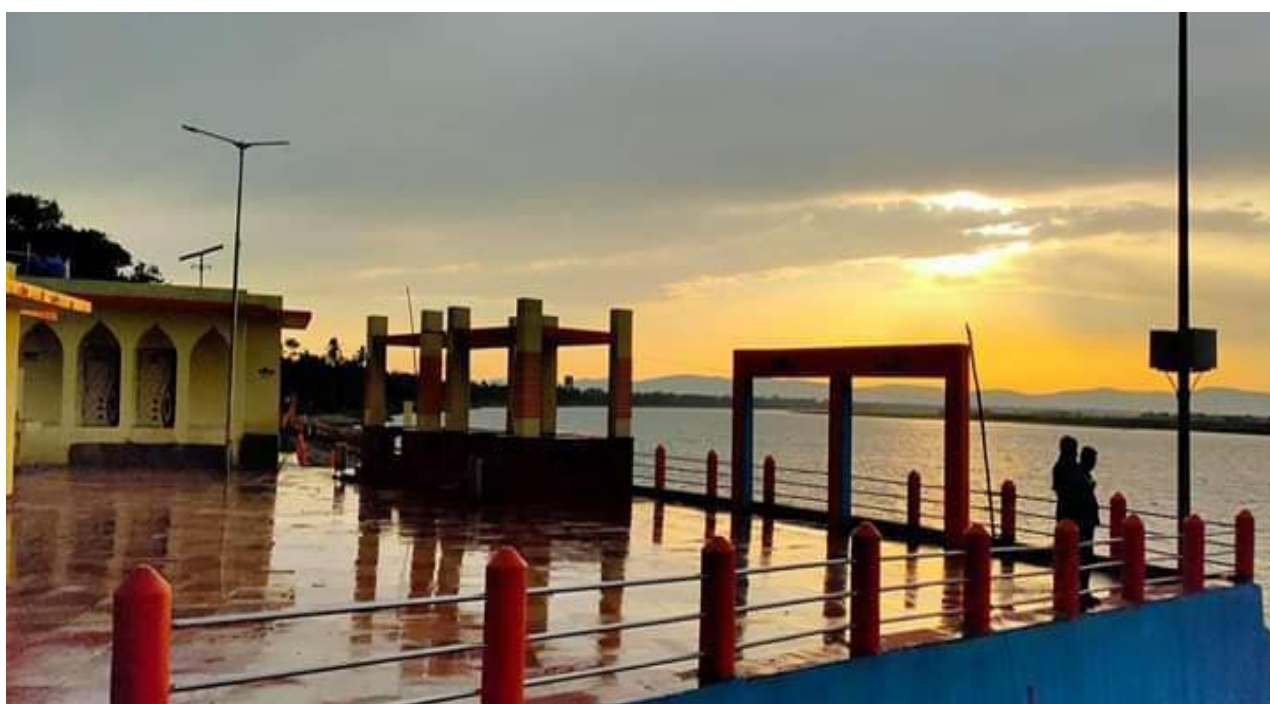
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**Status of Swachhta Ranking & awards:**

On the grounds of Swachhata, Nagar Panchayat Rajmahal worked hard in various components of the city like Solid Waste Management, Waste Segregation, Complaints Resolution, Citizen Feedbacks, City Certifications, management of Sanitation Workers, Administration & Citizen participation, Beautification of the city etc. to rise from a low Rank 114 in SS2018 in East Zone Category to achieve Rank 2 in Swachh Survekshan 2019 as the Best Ganga Town in the Nation. The city is continuously on an inspection from Third parties from time to time & guidance provided by the department for improvement.



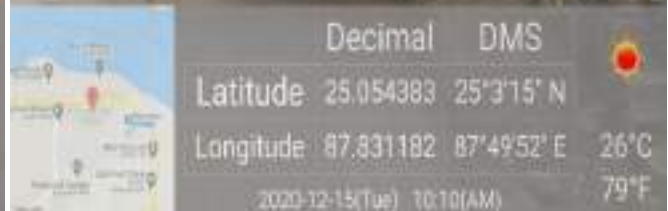
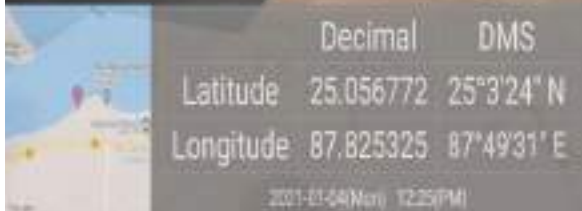
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*Thank You*

City Manager  
Nagar Panchayat Rajmahal

Sub-Divisional Officer  
Rajmahal  
cum  
Executive Officer  
Nagar Panchayat Rajmahal



**OFFICE OF NAGAR PANCHAYAT RAJMAHAL**

Near New Bus Stand, Matiyal, Rajmahal, Sahibganj 816108

Email ID: [nprajmahal@gmail.com](mailto:nprajmahal@gmail.com)Letter No.- 16/NPR

From,

**Executive Officer,  
Nagar Panchayat, Rajmahal.**

To,

**M.K. Biswas  
Regional Director  
Central Pollution Control Board  
Kolkata- 700107****Rajmahal, Dated: 07 Jan'2021****Sub: Preparation and finalization of comprehensive report on the solid waste management of Rajmahal Ganga Town.****Ref: CPCB Lt. No. ERD/463/NGBRA/SWM/2020/1185 & MOM on "Solid Waste Management at Ganga front towns of Jharkhand" held on 4<sup>th</sup> November, 2020 through video conferencing.**

Sir,

With reference to the above-mentioned subject, we have prepared a comprehensive report on solid waste management by highlighting best management practices in Rajmahal Ganga Town. The report is henceforth attached for your review.

Thanking You.

Yours faithfully,

**Executive officer  
Nagar Panchayat, Rajmahal***christina.k  
07/01/21*

## Nagar Panchayat Rajmahal

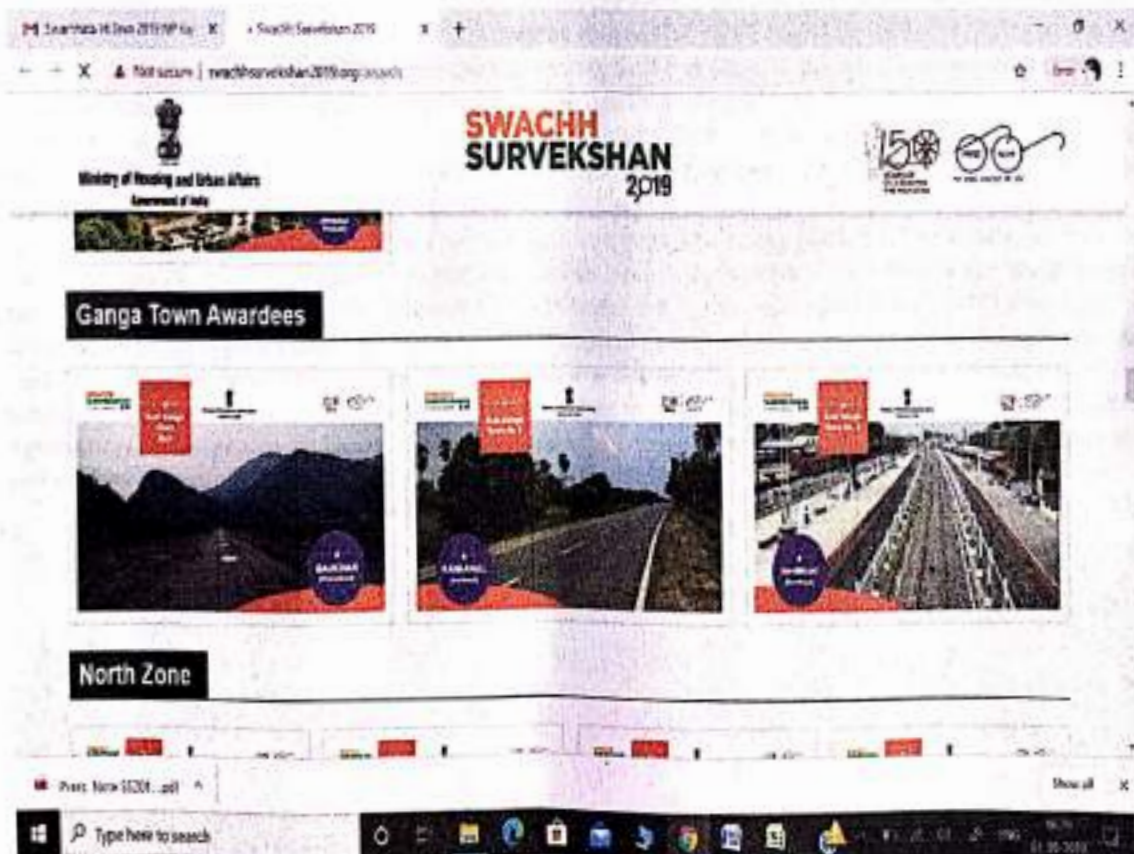
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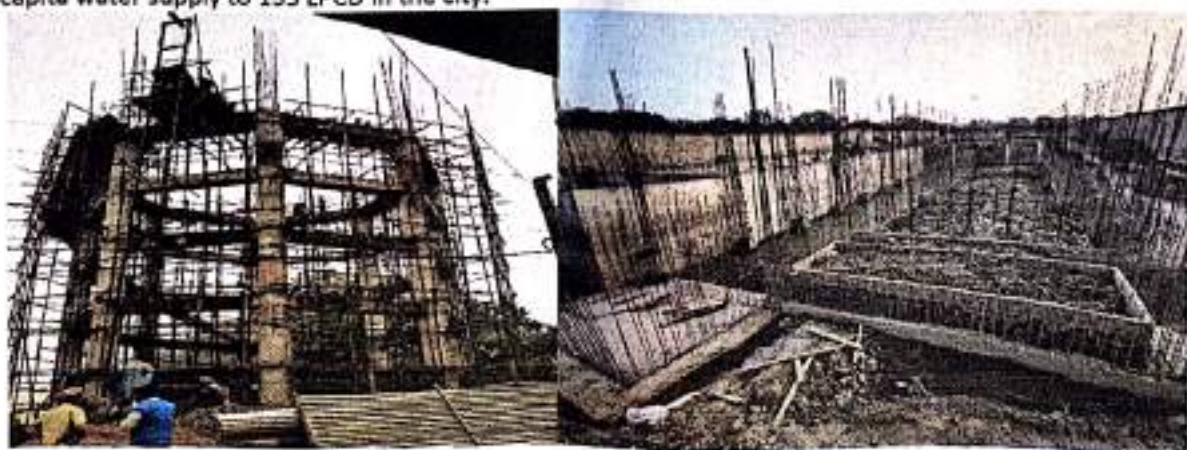
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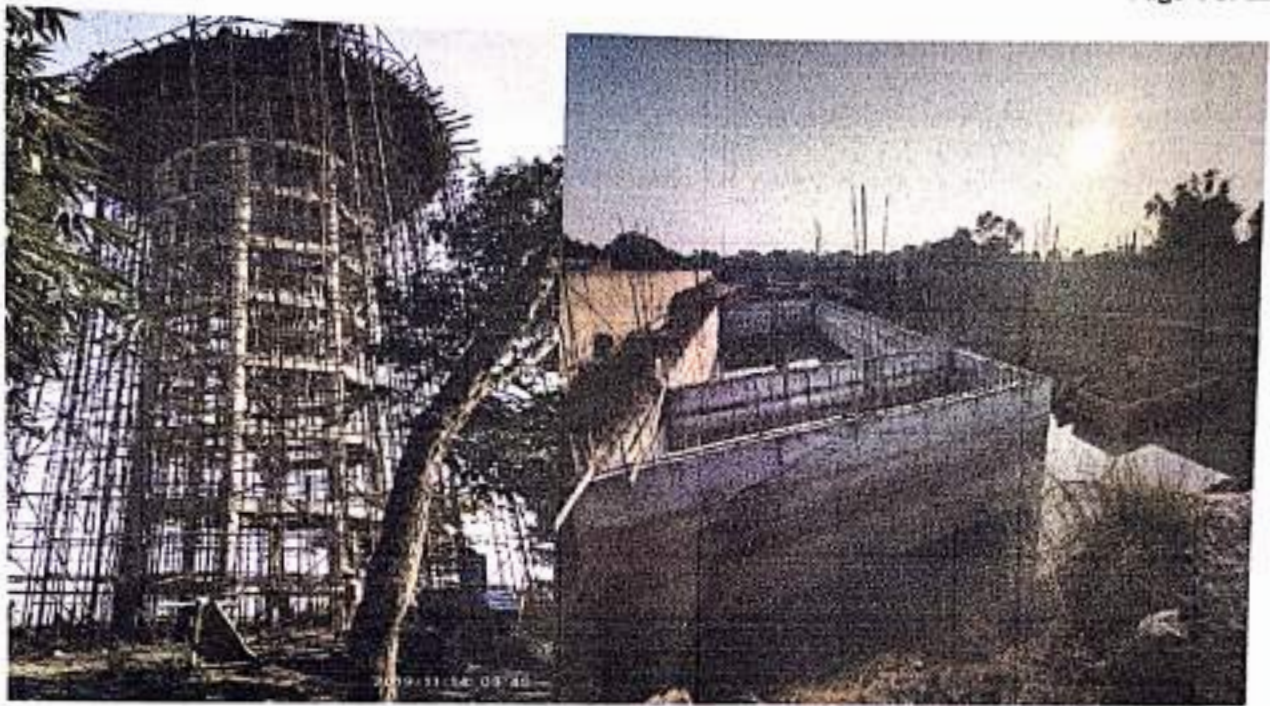
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#### Twin bins cleaning near Ghats, Door-to-door waste collection







|           | Decimal   | DMS         |
|-----------|-----------|-------------|
| Latitude  | 25.056446 | 25°3'23" N  |
| Longitude | 87.83264  | 87°49'57" E |

2020-10-25(Mon) 10:23



|           | Decimal   | DMS         |
|-----------|-----------|-------------|
| Latitude  | 25.056405 | 25°3'23" N  |
| Longitude | 87.832884 | 87°49'58" E |

2020-10-25(Sun) 09:32(AM)



|           | Decimal   | DMS         |
|-----------|-----------|-------------|
| Latitude  | 25.052724 | 25°3'0" N   |
| Longitude | 87.836577 | 87°50'11" E |

2020-07-04(Thu) 06:17(AM)



|           | Decimal   | DMS         |
|-----------|-----------|-------------|
| Latitude  | 25.053529 | 25°3'10" N  |
| Longitude | 87.832673 | 87°49'57" E |

2020-01-07(Thu) 01:18(AM)



**Training & providing Welfare benefits to Sanitation Staffs**



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Citizen Participation In Shramdaans near Ganga Ghats, Plantation activities



*Thank You*

*christina.k*  
*07/01/21*

City Manager  
Nagar Panchayat Rajmahal

*R.R.*  
*07.1.21*  
Sub-Divisional Officer  
Rajmahal  
cum  
Executive Officer  
Nagar Panchayat Rajmahal



# **ANNEXURE - 5**

झारखण्ड सरकार  
खान एवं भूतत्व विभाग

पत्रांक:— विधि-13/2020

36

/एम०, राँची दिनांक: 15/01/2022

प्रेमक,

हरि कुमार केशरी,  
सरकार के संयुक्त सचिव।

सेवा में,

संयुक्त सचिव,  
नगर विकास एवं आवास विकास,  
झारखण्ड, राँची।

विषय:— Regarding compliance Report on various directions of the committee's 2<sup>nd</sup> meeting held on 19.07.2021 in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.

प्रसंग:— भवदीय पत्रांक 2/6 दिनांक 14.12.2021

महोदय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में खान निदेशालय, राँची से प्राप्ता प्रसिद्धि की छायाप्रति सलग्न कर भेजी जा रही है।

अनुव:—यथोक्त।

विश्वरामभाजन

सरकार के संयुक्त सचिव

नगर विकास एवं आवास

17/1/22

2/6

14/12/21



भारत सरकार  
खान एवं भूतत्व विभाग  
खान निदेशालय

पत्रांक-खाननि(बैठक)-01/2019 1638 /एम०, रॉली, दिनांक-01.11.2021

सुनील प्रदीप कुजूर,  
निदेशक, खान।

सेवा में,

सरकार के अपर सचिव,  
खान एवं भूतत्व विभाग,  
भारत सरकार, रॉली।

विषय:-

दिनांक-19.07.2021 को NGT के वाद संख्या-200/2014 (M.C. Mehta-Vrs.- The Union of India & Ors.) में पारित आदेश दिनांक-08.2.2021 के अनुपालन की समीक्षा हेतु सम्बन्धित द्वितीय बैठक की कार्यवाही के संबंध में।

प्रसंग:-

विभागीय पत्रांक-1858, दिनांक-22.09.2021

महोदय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में जिला खान पदाधिकारी, साहेबगंज के पत्रांक-1075, दिनांक-01.11.2021 द्वारा विषयवर्तित मामलों में प्राप्त प्रतिवेदन इस पत्र के साथ संलग्न कर प्रेषित किया जा रहा है।

अनुलग्नक-यथोक्त।

विश्वाराभाजन,

(सुनील प्रदीप कुजूर)  
निदेशक, खान।

235/AS  
02/11/2021

प्रतिपत्र संख्या  
खान एवं भूतत्व विभाग  
पत्रांक-1858  
दिनांक-01.11.2021  
विभागीय पत्रांक-1858  
दिनांक-22.09.2021



23940

पत्रांक... १०२५... / एम०, दिनांक ... २१/११/२०१८...

जिला: खनन, रवा, सिवारी  
स्टाफ: गंज ।

जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 11.10.2021 को लघुयुक्त -सड़- अध्यक्ष की अध्यक्षता में उपस्थित की गई बैठक की कार्यवाही।

उपस्थित पदाधिकारी

1. पुलिस अधीक्षक, साहेबगंज।
2. अनुमंडल पदाधिकारी, साहेबगंज।
3. अनुमंडल पदाधिकारी, साहेबगंज।
4. अनुमंडल पदाधिकारी, राजमंडल।
5. अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
6. अनुमंडल पुलिस पदाधिकारी, राजमंडल।
7. अनुमंडल पुलिस पदाधिकारी, बरहमपुर।
8. जिला खनन पदाधिकारी, साहेबगंज।
9. विद्युत कार्यालय अभियंता, साहेबगंज।
10. जिला परिषद पदाधिकारी, साहेबगंज।
11. जिला परिषद पदाधिकारी, साहेबगंज।
12. जिला परिषद पदाधिकारी, साहेबगंज।

लघुयुक्त महोदय को द्वारा सर्वप्रथम गल बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

1. NOT में चल अरशव नस्ल बनाम भारत सरकार एवं अन्य की मामला पर विशेष रूप से जाँच करते हुए कार्रवाई की जाये।

अनुपालन-टास्क फोर्स के सभी सदस्य।

2. निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित कृषकों/खेताओं की जाँच कर तत्काल प्रभाव से बंद कराते हुए निम्नानुसार कार्रवाई करना

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज

3. भिजाचौकी एवं रिसांड नोड पर अरथाई कार्यरत चेकनाका का कैमरा इत्यादि की जाँच नियमित रूप से करें।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमा  
एवं जिला खनन पदाधिकारी, साहेबगंज

4. साहेबगंज जिलान्तर्गत बिना CIB/CTO के चल रहे कृषक एवं खनन पट्टों की जाँच कर अ पार्य जाने पर निम्नानुसार कार्रवाई की जाये।

अनुपालन- टास्क फोर्स के सभी सदस्य।

- 5 साहेबगंज जिलान्तर्गत संघर्षित खदानों एवं हेवी ब्लास्टिंग की नियमित रूप जांच कर अवैध पाये जाने पर नियमानुसार कार्रवाई की जाय ;

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज एवं राजभरल ।

- 6 साहेबगंज-धोरियो रोड में तीसुहानी के पास एवं तीनपहाड़ रोड के तरफ से आने वाले खनिज से लदे वाहनों की जांच कर अवैध पाये जाने पर निमानुसार कार्रवाई की जाय ।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज,  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला  
खनन पदाधिकारी, साहेबगंज ।

- 7 बरहेट अंचलन्तर्गत माजा केशोफुली में चल रहे अवैध कोयले के खदानों को जांच कर खदान को ध्वस्त करना ।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला  
खनन पदाधिकारी, साहेबगंज ।

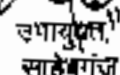
- 8 जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि नावों को निर्बंधित करने है ।

अनुपालन- जिला परिवहन पदाधिकारी, साहेबगंज ।  
बन्धदाद ज्ञापन के साथ टास्क फोर्स की अगुआई बैठक समाप्त की गयी ।

  
उपायुक्त,  
साहेबगंज ।

ज्ञापक : 1038 / एम्स, दिनांक 11/11/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज / अपर समाह्वय / अनुमंडल पदाधिकारी, साहेबगंज / राजभरल / क्षेत्रीय स्तर पर राज्य निर्माण प्रदूषण पर्यट, के पदाधिकारी, दुमरा / जिला परिवहन पदाधिकारी / जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजभरल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित ।

  
उपायुक्त,  
साहेबगंज



जिला टारक फोर्स (खन्न) साहेबगंज की बैठक दिनांक 07.08.2021 को उपायुक्त -साह- अध्यक्ष की अध्यक्षता में आयुक्त की गई बैठक की कार्यवाही।

अभिवृत्ति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 वन प्रमंडल, पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, राजमहल।
- 7 अनुमंडल पुलिस पदाधिकारी, बरहसरा।
- 8 जिला खनन पदाधिकारी, साहेबगंज।
- 9 विद्युत कार्यपालक अभियंता, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 निर्भय लिया गया कि रिहाई की इलाका रहने के कारण जिलेमिया घाटी में स्थित कश्तों/खदानों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज।

- 2 बरहसरा अंचल में नियमित रूप जांच कर बालू के अवैध संचय/भंडारण स्थल को चिन्हित करते हुए उनके विरुद्ध कार्यवाही सुनिश्चित करें।

अनुपालन- अनुमंडल पुलिस पदाधिकारी, बरहसरा  
एवं सभी सदस्य जिला टारक फोर्स खन्न

- 3 चाकुली रेलवे स्टेशन के गारा रेलवे जनरल स्टोर्डिंग हो रहे मात्र प्रेषण एवं अवरिधित कश्तों को बंद कराये।

अनुपालन- अनुमंडल पदाधिकारी, राजमहल,

- 4 वन प्रमंडल पदाधिकारी, साहेबगंज को वन भूमि से संबंधित जांच प्रतियेदन प्रमंडलीय आयुक्त समर्पित करना सुनिश्चित करें, चौकि बार-बार रफार पत्र प्राप्त हो रहे हैं।

अनुपालन- वन प्रमंडल पदाधिकारी, साहेबगंज।

हस्ता अंगुलनगर्त कोटालपोखर में पुल के नीचे से गजरगहन हो एवं वाहनों को नियमित रूप से जांच कर खनिजों से लदे वाहनों पर करवाई सुनिश्चित करें।

अनुपालन - अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पुलिस पदाधिकारी, बरहरवा एवं जिला खनन पदाधिकारी, साहेबगंज।

6. क्षेत्रीय पदाधिकारी, आरखंड राज्य प्रदूषण नियंत्रण प्रर्षद, दुभाका को निर्देशित किया गया कि केवल नोटिस ही निर्माता नहीं किया जाय, बल्कि निर्माता नोटिस पर कार्रवाई भी की जाये।

अनुपालन - क्षेत्रीय पदाधिकारी आरखंड राज्य प्रदूषण नियंत्रण प्रर्षद, दुमका

7. साक्षरता चौक के पास ककी साव में अवैध बालू को गड्ढरित कर व्यापार किया जाता है। जिसे तत्काल बंद कराना सुनिश्चित करें।

अनुपालन - अनुमंडल पदाधिकारी साहेबगंज, अनुमंडल पुलिस पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, साहेबगंज।

8. DMR, गालदा को साहेबगंज रेलवे स्टीडिंग बंद कर अन्य जगहों पर स्थगान्तरण करने पर विचार किया गया है एवं यह प्रेरित की गयी है।

सन्तुष्ट रूपन के साथ तत्काल जोरों की आहत बैठक अनाप्त की गयी।

  
जिला खनन पदाधिकारी  
साहेबगंज।

  
उपायुक्त,  
साहेबगंज।

• झापांक 11.8 / एम, दिनांक 7.9.21

प्रतिनिधि : पुलिस अधीक्षक, साहेबगंज / अपर सहायक / अनुमंडल पदाधिकारी, साहेबगंज / राजमहल / क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण प्रर्षद, के पदाधिकारी, दुमका / जिला परिवहन पदाधिकारी / जिला खनन पदाधिकारी, साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनाई एवं आवश्यक कार्रवाई हेतु पत्रित।

  
उपायुक्त,  
साहेबगंज।



जिला टॉक्स फोर्स (खनन) साहेबगंज की बैठक दिनांक 28.07.2021 को तत्पायुक्त -सह- अध्यक्ष की अध्यक्षता में आयोजित की गई बैठक की कार्यवाही।

संश्लेषित पत्रों के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 वन प्रमंडल, पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमंडल।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, राजमंडल।
- 7 अनुमंडल पुलिस पदाधिकारी, बरबरवा।
- 8 जिला खनन पदाधिकारी, साहेबगंज।
- 9 विद्युत कार्यपालक अभियंता, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न दिन्दुओं पर चर्चा हुई :-

- 1 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित कृषकों की जाच भूमि पत्र (CRO) के अनुरूप दूसरी मापी के उपरांत अनियमितता पाये जाने पर तत्काल प्रभाव से बंद कर दिया जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज।  
जिला खनन पदाधिकारी, साहेबगंज।

- 2 साहेबगंज जिलान्तर्गत संघादित खदानों की नियमित रूप से जाँच करता। साथ ही हेवी इंजिनरिंग न हो इस संबंध में आवृत्त बाबुदों की जाँच नियमित रूप से की जाये।

अनुपालन- सभी सदस्य जिला टारक फोर्स खनन।

- 3 निर्देशित लिया गया कि सकारागली-महाराजपुर रोड, रेतवे साईडिंग के किनारे तथा NH, SH सड़क, आबू जगहों एवं जहाँ पानी वाहित हो रहा हो पर स्टोन थिप्स या स्टोन ड्रस्ट काफी मात्रा में गिराया गया है, उससे संबंधित व्यक्ति के विरुद्ध जांच कर Disposal (Disposal) Act and 13 के तहत कानूनी कार्रवाई करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, राजमंडल।  
साहेबगंज।

- 4 साक्षरता चौक से मदनराठी फाटक तक अवैध बालू को भंडारित कर प्रेषण की नियमित रूप से जाँच कर अवैध भंडारणकर्ता/ परिवहनकर्ता के विरुद्ध नियमानुसार कार्रवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज।  
जिला खनन पदाधिकारी, साहेबगंज।

- 5 क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वत, दुमका को पूर्व में निर्गत पत्र के आलेख में CTE एवं CRO रद्द करने हेतु पत्र निर्गत किया गया था, जिसपर कोई कार्रवाई नहीं होने के कारण खेद व्यक्त की गयी तथा इसे अनुपालित कराने हेतु वन प्रमंडल पदाधिकारी, साहेबगंज को निर्देश दिया गया है।

अनुपालन- वन प्रमंडल पदाधिकारी, साहेबगंज।



-2-

जिला में अवस्थित भेकपोस्ट पर पदाधिकारी को प्रतिनिधित्व करते हुए नियमित रूप से खनिज से लदे वाहनों की जांच करने का प्रिघार किया गया।

अनुपालन-अनुगंडल पदाधिकारी, साहेबगंज/राजमहल।

कार्यपालक अभियंता बिद्युत को निर्देशित किया गया कि बिना JAR/CPO प्राप्त के नये बिद्युत का कन्नेक्शन नही दिया जाए तथा मोट्टी की नयी जमीन पर भी नही दी जाय, क्योंकि आदिवासी के जमीन रहने से केवल नियत समय के लिये एकरारनामा ही होता है। साथ ही बिद्युत होने के कारण अवैध प्रसार के संभालन की संभावना बढ़ जाती है।

अनुपालन- कार्यपालक अभियंता बिद्युत साहेबगंज।

धन्यवाद प्रार्थना के साथ टास्क फोर्स की आहत बैठक समाप्त की गयी।

ह/०  
उपायुक्त  
साहेबगंज।

आगत 581.../एम0, दिनांक 27/12/21

प्रतिलिपि: पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुगंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्वट, के पदाधिकारी, मुभका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुगंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहुरा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त  
साहेबगंज।

उपायुक्त कार्यालय, साहेबगंज  
गोपनीय शाखा।

पत्रांक..... / गौ०

प्रभु,

रमानिबन्ध खाद्य, (भा०प्र०गौ०)  
उपायुक्त, साहेबगंज

सेवा में,

मंडल रेलवे प्रबंधक,  
पूर्व रेलवे मालवा (प०म०)

साहेबगंज, दिनांक अगस्त, 2021

विषय :- साहेबगंज शहर के बीचो-बीच अवस्थित रेलवे साईडिंग को अन्यत्र स्थानान्तरित कर  
के संबंध में।

महोदय,

उपयुक्त विषयक अनुमंडल पदाधिकारी, साहेबगंज के पत्रांक 471/गौ०, दिनांक 25.08.2021 के द्वारा प्रतिकेदित किया गया है कि साहेबगंज शहर के बीचो-बीच अवस्थित रेलवे साईडिंग को 25.08.2021 शहर में लगातार भारी वाहनों की आयाजाही होती है। उक्त को प्रदुषण स्थानीय जनजीवन प्रभावित होते है तथा शहर में गालागल की समस्या बनी रहती है। भारी वाहनों के आवागमन के कारण आये दिन दुर्घटना में जानमाल के साथ-साथ सड़क भी क्षतिग्रस्त हो रहे हैं।

उल्लेखनीय है कि करमटोला रेलवे स्टेशन के आस-पास खाली पड़ी जमीन है। जहाँ रेलवे साईडिंग को स्थानान्तरित किया जा सकता है। जिससे शहरी क्षेत्र में आगजनों की समस्या का समाधान हो सकता है।

अतः अनुरोध है कि लोकहित में साहेबगंज शहर के बीचो-बीच अवस्थित रेलवे साईडिंग को करमटोला रेलवे स्टेशन के आस-पास खाली पड़ी जमीन पर स्थानान्तरित करने का आवश्यक कार्यवाई करने की कृपा की जाय।

विद्यमान

अनुमंडल :- यथोक्त।

६०

उपायुक्त  
साहेबगंज

त्रापांक 1045 / गौ०, साहेबगंज, दिनांक 21 अगस्त, 2021

प्रतिनिधि:- जिला खान पदाधिकारी, साहेबगंज को सूचनार्थ एम अगली हफ्ता में  
की बैठक में उक्त मामले को रखने हेतु प्रेषित।

प्रतिनिधि:- अनुमंडल पदाधिकारी, साहेबगंज को सूचनार्थ प्रेषित।

उपायुक्त  
साहेबगंज

23948





**प्रमाणित**

संख्या: २०८८/२०८९

२०८८/२०८९

विधेयी धातु में छात्रों की भागीदारी का प्रदर्शन किया गया



विधेयी धातु में छात्रों की भागीदारी का प्रदर्शन किया गया

# साहित्यमंज में 13 कंशर संचालकों का सीटीओ रह

पुनीत

पुनीत, 13 कंशर संचालकों का सीटीओ रह। यह समाचार पत्र में प्रकाशित है। समाचार पत्र में बताया गया है कि 13 कंशर संचालकों का सीटीओ रह। यह समाचार पत्र में प्रकाशित है। समाचार पत्र में बताया गया है कि 13 कंशर संचालकों का सीटीओ रह। यह समाचार पत्र में प्रकाशित है।

**2025 RELEASE UNDER E.O. 14176**

# E

民國二十九年五月二十日

पुनः कं बाह्य एवमौपौ व  
ने की कार्यम्

**2015**  
**2015.11.11**  
**11**

एतद् यं पञ्चमस्तु  
विष्णवे नमः ।  
ॐ श्रीगणेशाय नमः ।  
सर्वे भूयः सर्वे भूयः  
ॐ स्वस्ति नमः ।  
सर्वे भूयः सर्वे भूयः  
ॐ स्वस्ति नमः ।

[illegible]

डीएमओ ने जिरवा

...the ... of ...

[illegible]

विभाग. केंद्र सदस्य ने सद की योजना

राष्ट्र में लोक शासन

के 43 सञ्चालन  
43 सीटिङ्ग प्रणाली

**1. Introduction**

डीएगग्रो ने जिरवाहाड़ी याने में दर्ज कप्तानी अवैध डल्लखान व परिष्कार न सागले में प्रारम्भिकी

[illegible]

**CONFIDENTIAL**

तीत में बिला बाली का एका



झारखण्ड सरकार  
खान एवं भूतत्व विभाग

पत्रांक-विधि-13/2020 1176

/राँची, दिनांक- 01/7/21

प्रेषक,

बाल किशुन मुण्डा,  
सरकार के अपर सचिव।

सेवा में,

सचिव,  
नगर विकास एवं आवास विभाग  
झारखण्ड, राँची

विषय :- Regarding Compliance report on various directions of the Committee's 1<sup>st</sup> Metting held on 16-03-2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

प्रसंग :- भवदीय पत्रांक-121, दिनांक-08.06.2021

महाशय,

निदेशानुसार उपयुक्त विषयक प्रासंगिक पत्र के आलोक में खान निदेशालय से प्राप्त प्रतिवेदन की छायाप्रति संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।  
कृपया प्राप्ति स्वीकार की जाय।

अनु०-यथोक्त।

विश्वासभाजन

सरकार के अपर सचिव

**Compliance report in the matter O.A No. 200/2014 matter of M.C. Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021**

23953

**Department of Mines and Geology**

| SL. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                                   | Compliance report as per direction                                                                                                                                                                                                                                                                                                                   | Current progress in the last three months (Dec 2020-Feb, 2021) |                                                                                                                                                                                                                                         |
|---------|------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|         |                                                                                                                              |                                                                                                                                                                                                                                                                                                                                                      | District                                                       | Compliance                                                                                                                                                                                                                              |
| 1       | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar. | अवैध खनन/परिवहन की रोकथाम हेतु की गयी कार्रवाई का खाता-<br>(1) 11 वाहनों के विरुद्ध 05 प्राथमिकी दर्ज की गयी।<br>(2) झारखण्ड लघु खनिज समनुदान नियमावली, 2017 के नियम-54(5) के तहत 42 वाहनों से जुर्माना राशि 8.70 लाख रुपये वसूली की गयी है।                                                                                                         | Dhanbad                                                        | Total Number of Vehicle-53                                                                                                                                                                                                              |
| 2       | -Do-                                                                                                                         | 02 Vehicle fined for illegal transportation of sand                                                                                                                                                                                                                                                                                                  | Ramgarh                                                        | 02 Vehicle                                                                                                                                                                                                                              |
| 3       | -Do-                                                                                                                         | By District Mining Task Force                                                                                                                                                                                                                                                                                                                        | Bokaro                                                         | बोकारो जिलान्तर्गत माह दिसम्बर, 2020 से फरवरी, 2021 तक में कुल 21 वाहनों को अवैध बालू खनिज का परिवहन करते पकड़ा गया एवं 2,96,000/- रुपये दण्ड की वसूली की गयी। अवैध बालू खनिज का खनन एवं परिवहन के विरुद्ध निरन्तर छापामारी की जाती है। |
| 4       | -Do-                                                                                                                         | लोहरदगा जिलान्तर्गत गंगा नदी व दामोदर नदी अवस्थित नहीं है। प्रतिवेदन शून्य                                                                                                                                                                                                                                                                           | Lohardaga                                                      | NIL                                                                                                                                                                                                                                     |
| 5       | -Do-                                                                                                                         | घाटघाट जिला में लघु खनिज के अवैध उत्खान/परिवहन एवं भण्डारण की रोकथाम हेतु नियमित रूप से जिलास्तरीय टास्क फोर्स के द्वारा छापामारी कर निबन्धानुसार कार्रवाई की जाती है।<br>2. झारखण्ड लघु खनिज समनुदान नियमावली, 2004 संशोधित 2017 के नियम-54(5) के तहत बालू के अवैध परिवहन में संलग्न जहाँ 32 वाहनों से दण्ड राशि 2.50 लाख रुपये की वसूली की गयी है। | Chatra                                                         | लघु खनिज बालू के अवैध उत्खान एवं परिवहन के विरुद्ध कृत कार्रवाई शिवरणी सलग्न है. अनुसम्पक-1                                                                                                                                             |

|    |                                                                                                                              |                                                                                                                                                                                                                                                             |            |                                                                                                                                                                                              |
|----|------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 6  | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar. | अवैध खनन/परिवहन की रोकथाम हेतु की गयी कार्रवाई का औसत-<br>1. 09 वाहनों के विरुद्ध 04 में प्राथमिकी दर्ज की गयी।<br>2. झारखण्ड लघु खनिज समनुदान निगमवली 2004 संशोधित 2017 के नियम-55(5) के तहत 18 वाहनों से जुर्माना राशि 1.28 लाख रुपये की वसूली की गयी है। | Giridih    | कुल वाहनों की संख्या                                                                                                                                                                         |
| 7  | -Do-                                                                                                                         | No sand mining is done in River Ganga.                                                                                                                                                                                                                      | Sahebganj  | NIL                                                                                                                                                                                          |
| 8  | -Do-                                                                                                                         | अवैध खनन/परिवहन की रोकथाम हेतु की गयी कार्रवाई का औसत-<br>1. झारखण्ड लघु खनिज समनुदान निगमवली 2017 के तहत 26 वाहनों से जुर्माना राशि 9.14 लाख रुपये की वसूली की गयी है।                                                                                     | Hazaribagh | कुल वाहनों की संख्या-26                                                                                                                                                                      |
| 9  | -Do-                                                                                                                         |                                                                                                                                                                                                                                                             | Palamu     | NIL                                                                                                                                                                                          |
| 10 | -Do-                                                                                                                         | दुमका जिलान्तर्गत गंगा नदी एवं इसकी सहायक नदी तथा दामोदर नदी नहीं पड़ती है।                                                                                                                                                                                 | Dumka      | दुमका जिला के मुख्य नदी मयूराक्षी नदी एवं उसकी सहायक नदी से दिसम्बर 2020 से फरवरी 2021 तक अवैध बालू परिवहन के मामले में 02 ट्रैक्टर के चालक एवं मालिक के विरुद्ध 01 प्राथमिकी दर्ज की गई है। |



जिला खनन कार्यालय, साहेबगंज  
पत्रांक 620/एम0, दिनांक 29/6/21

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व, विभाग  
झारखंड, रांची।

विषय : Regarding Compliance report on various direction of the Committee 1<sup>st</sup> meeting held on 16.03.21 in order to comply the Hon'ble NGT Court related to River Ganga & Its tributary river Damodar के संबंध में।

प्रसंग : भवदीय पत्रांक 871/एम0, रांची दिनांक 29.06.21

महाशय

उपर्युक्त विषयक प्रसंगाधीन पत्र के संदर्भ कहना NGT के वाद संख्या— 200/2014(M.c. Mehta Vs. Union of India & Ors) में पारित आदेश के अनुपालन की समीक्षा में दिये गये निर्देश के आलोक में किये गये कार्रवाई से संबंधित प्रतिवदेन (ATR) निम्न प्रकार से है :-

1. विगत पाँच माह (जनवरी 21 से मई 21) में जिला टास्क फोर्स खनन द्वारा की कार्रवाई से संबंधित बैठक की कार्रवाई एवं अनुपालन प्रतिवदेन संलग्न है।
2. जिला परिवहन पदाधिकारी, साहेबगंज द्वारा की गयी कार्रवाई से संबंधित प्रतिवदेन संलग्न है।

विश्वासभाजन

जिला खनन पदाधिकारी  
साहेबगंज।

District Transport Office, Sahibganj  
Details form Jan-20 (HGV vehicle)

| Month        | No of Veh. | Amount              | Blacklist   | Notice<br>(Newspaper) | FIR/ Court | Cer. Case/ BW<br>issued / pending |
|--------------|------------|---------------------|-------------|-----------------------|------------|-----------------------------------|
| Jan-20       | 39         | 10,01,000.00        | 42          |                       |            |                                   |
| Feb-20       | 39         | 11,34,000.00        | 147         |                       |            |                                   |
| Mar-20       | 32         | 8,74,000.00         | 55          |                       |            |                                   |
| Apr-20       | -          | -                   | 88          |                       |            |                                   |
| May-20       | 9          | 2,84,000.00         | 142         |                       |            |                                   |
| Jun-20       | 18         | 4,05,000.00         | 2           |                       |            |                                   |
| Jul-20       | 26         | 7,00,000.00         | 1           |                       |            |                                   |
| Aug-20       | 13         | 2,03,800.00         | 33          |                       |            |                                   |
| Sep-20       | 38         | 3,57,400.00         | 2           |                       |            |                                   |
| Oct-20       | 26         | 2,73,500.00         | 24          |                       |            |                                   |
| Nov-20       | 40         | 3,56,050.00         | 6           |                       |            |                                   |
| Dec-20       | 51         | 4,96,000.00         | 7           |                       |            |                                   |
| Jan-21       | 38         | 5,91,960.00         | 16          |                       |            |                                   |
| Feb-21       | 56         | 7,58,700.00         | 718         |                       |            |                                   |
| Mar-21       | 75         | 8,19,250.00         | 129         | 932                   |            |                                   |
| Apr-21       | 33         | 4,54,650.00         | 5           | 348                   |            |                                   |
| May-21       | 36         | 2,94,900.00         | 1           | 227                   |            |                                   |
| <b>TOTAL</b> | <b>569</b> | <b>90,04,210.00</b> | <b>1418</b> | <b>1507</b>           | <b>9</b>   | <b>74</b>                         |

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.04.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 दिये गये निर्देश आलोक रिहाईसी इलाका रहने के कारण सकरीगली एवं जिलेबिया घाटी में स्थित क्रशरों की जांच अनुमंडल पदाधिकारी, राजमहल के द्वारा ज्ञापांक 216/दिनांक 12.04.21 के द्वारा संबंधित क्रशर ईकाईयों को बंद कराते अन्यत्र जगह स्थानान्तरित करने का निर्देश दिया गया एवं अधोहस्ताक्षरी द्वारा जिलेबिया में संबंधित ईकाईयों को भी बंद करते हुए स्थानान्तरित करने का निर्देश दिया गया।
- 2 विद्युत कार्यपालक अभियंता, साहेबगंज द्वारा क्रशरों का विद्युत विच्छेद किया गया है में कृत कार्रवाई से संबंधित ज्ञापांक 160/दिनांक 10.04.21 द्वारा उपलब्ध कराई गयी है।
- 3 खनिज से लदे वाहनों की जांच जिला खनन टॉस्क फोर्स के सदस्यों द्वारा समय-समय विशेष अभियान चलाकर की जा रही है। जिसमें जांच के क्रम में अधोहस्ताक्षरी 2 प्राथमिकी तालझारी थाना में दर्ज की गयी है।
- 4 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में नियमित रूप से अवैध खनन/ अवैध क्रशर /अवैध परिवहन की जांच करा रहे हैं।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा बिना नम्बर वाले ट्रकों की जांच कर उनके विरुद्ध आवश्यक कार्रवाई की जा रही है।
- 6 अनुमंडल पदाधिकारी, साहेबगंज को नियमित रूप से नाव से घाटों से प्रेषित खनिज एवं वाहनों की जांच की जाती है।



जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.03.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 मानवाधिकार न्यायालय, झारखंड रांची में दायर वाद संख्या 73/21 में पारित आदेश के अनुपालन में अनुमंडल पदाधिकारी, राजमहल/ अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका, अंचल अधिकारी पतना, वन पदाधिकारी, पतना अंचल एवं चिकित्सा पदाधिकारी, बरहरवा द्वारा जांच कर प्रतिवेदन समर्पित किया गया है।
- 2 क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्वद, दुमका द्वारा प्रेषित पत्र के आलोक में अनुमंडल पदाधिकारी, राजमहल द्वारा नियमित रूप से ईट मट्टो का निरीक्षण कर आवश्यक कार्रवाई की गयी है।
- 3 उपायुक्त साहेबगंज के पत्रांक 245/गो0, साहेबगंज दिनांक 13.02.21 को निर्गत पत्र के सदर्थ में पूछा गया जिसमें अनुमंडल पदाधिकारियों ने बताया कि विस्फोटक अनुज्ञापिधारियों की जांच अभी पूर्ण नहीं हुई है। जिसे पूर्ण नहीं हुई है।
- 4 जिला परिवहन पदाधिकारी, साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत ओभरलोडेड ट्रक/ट्रक्टरों की जांच नियमित रूप की जा रही है।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा द्वारा साहेबगंज जिलान्तर्गत अवैध खनन पर जितने भी प्राथमिकी दायर की गयी है। उनको गिरफ्तार हेतु लगातार छापेमारी की जा रही है।
- 6 प्राथमिकी/जप्त नावों पर क्या कार्रवाई अभीतक हुई है से अवगत कराये एवं उन सबों पर राज्यसात करने हेतु निर्णय लिया गया।
- 7 कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज द्वारा जितने भी विद्युत से संचालित क्रशर युनिट है उन सभी जांच कर वांछित कागजात यथा डीलर अनुज्ञापि, CTO, की जांच कर आवश्यक कार्रवाई की जा रही है।
- 8 अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से मिर्जाचौकी अवस्थित चेकपोस्ट की जांच की जा रही है।
- 9 अनुमंडल पदाधिकारी, साहेबगंज एवं जिला खनन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि गंगा नदी से अनुमति दी गयी नावों में पत्थर प्रेषण में परिवहन चालान/ओभरलोड की जांच की नियमित रूप की जा रही है।
- 10 बैठक में यह भी निर्देशित किया गया कि माननीय विधायक, बोरियो द्वारा दिये गये निदेश के आलोक में चेकपोस्ट पर CCTV लगवा दी गयी। नियमित रूप से परिवहन चालान की जांच की जा रही है।
- 11 जन शिकायत के आलोक में रिहाईसी इलाके होने के कारण रेलवे रैक प्वाइंट, साहेबगंज/सकरीगली/ राजमहल को बंद करने हेतु रेल विभाग को पत्र दिया गया है।

12. दिनांक 02.02.21 को उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज मौजा- डेम्बा, सिमरिया, घुआ अमझोर में अवैध उत्खनन एवं परिवहन के के विरुद्ध में 01 व्यक्ति 01 पोकलेन के विरुद्ध प्राथमिकी दर्ज।
13. दिनांक 13.03.2021 अधोहस्ताक्षरी, थाना प्रभारी, जिरवावाड़ी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- मारीकुटी में अवैध उत्खनन एवं परिवहन की जांच कर 03 व्यक्ति तथा 01 पोकलेन, 1 ब्रेकर, 1 ट्रेक्टर, 2 मोटरसाईकिल तथा 2 हाईवा के विरुद्ध प्राथमिकी दर्ज।
14. दिनांक 14.03.2021 को अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पदाधिकारी, राजमहल, अवल अधिकारी, तालझारी, जिला खनन पदाधिकारी, साहेबगंज एवं थाना प्रभारी, तालझारी तथा सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- छोटा भगियामारी में अवैध उत्खनन, परिवहन एवं क्रशर संचालन के विरुद्ध में 01 व्यक्ति के विरुद्ध प्राथमिकी दर्ज।
15. दिनांक 02.04.2021 को जिला खनन पदाधिकारी, साहेबगंज एवं थाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- किरोकुरिया में अवैध उत्खनन, परिवहन के विरुद्ध में 02 व्यक्ति, 1 पोकलेन, 2 ट्रेक्टर एवं 2 पीस डील जैक हम्मर के विरुद्ध प्राथमिकी दर्ज।
15. जिला टास्क फोर्स के सदस्यो एवं अधोहस्ताक्षरी द्वारा उत्खनन एवं क्रशर संचालन की जांच करत हुए 13 व्यक्तियों को कारण पृच्छा एवं मांग पत्र निर्गत किया गया, जिसके आलोक में 13.40 रुपये की वसूली की गयी है।



23960

16.02.2021

**जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक**  
**को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में**  
**आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।**

1. सदस्य सचिव, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, झारखंड रांची को प्रेषित पत्र के आलोक में दिनांक 02.03.2021 को झारखंड राज्य प्रदूषण नियंत्रण पर्वद, झारखंड रांची में सुनवाई की गयी है।
2. क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका द्वारा कारवाई की जा रही है।
3. अनुमंडल पदाधिकारी, साहेबगंज / राजमहल एवं सभी अंचल अधिकारी द्वारा क्रशर ईकाई संचालित करने के पूर्व भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने से पहले संबंधित पंचायत द्वारा निर्गत अनापत्ति प्रमाण पत्र प्राप्त होने के उपरांत ही भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने की कार्रवाई की जा रही है।
4. पहाड़ी क्षेत्र पहाड़ पर अवस्थित क्रशर के संचालन से धुलकन उड़कर खेतों में आ जाने से कृषि योग्य भूमि बर्बाद हो रही है। जिसके देखते हुए निर्देशित किया गया कि पहाड़ पर संचालित सभी क्रशर का तत्काल बंद कराते हुए उन्हें अन्यत्र जगह शिफ्ट करने हेतु नोटिस निर्गत किया गया है।
5. डीलर अनुज्ञप्ति क्षेत्र में तैयार स्टोन डस्ट की व्यवहार हेतु वैज्ञानिक ढंग से खोज करने हेतु पर्यावरणविद से सम्पर्क स्थापित की जा रही है।
6. सभी खनन पट्टेधारी/अनुज्ञप्तिधारी को सूचित किया जाय कि प्राकृतिक झरनों के बचाव हेतु अपने खनन क्षेत्र एवं अनुज्ञप्ति क्षेत्र में हुग पाईप लगाकर जल संचयन की व्यवस्था की जाय, न कि प्राकृतिक झरनों को नष्ट कर। इससे झरनों की सौंदर्यता बरकरार रहेंगी तथा धुलकन के साथ पानी का बहाव खेत में न जाने से कृषि योग्य भूमि के लिये सभी अनुपिधारी को कार्यालय में बैठक बुलाकर बताया गया है।
7. बिहार राज्य के अनुरोध पर गंगा कटाव की रोकथाम हेतु बोल्टर आपूर्ति हेतु नावों से पत्थर लोड हेतु नदी के किनारे से 100 की दुरी पर डम्प करते हुए CCTV के निगरानी में कैच बालान के साथ पत्थर प्रेषण की अनुमति दी गयी है।
8. अनुमंडल पदाधिकारी, राजमहल द्वारा पत्राचार की गयी है।
09. खनिज से लदे वाहनों की जाँच नियमित रूप से करना तथा पत्थर प्रेषण कर्ता एवं वाहन मालिकों द्वारा यह सुनिश्चित किया जाय कि खनिज प्रेषण के पूर्व खनिजों को तिरपाल रा ढककर प्रेषण किया जाय। इसकी भी जाँच नियमित रूप की जा रही है।



जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक 11.01.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 गंगा के किनारे पत्थर/डम्प या प्रेषण न हो इसके लिये विशेष अभियान चालाकर 9 नाव जमा करते हुए 16 व्यक्तियों नामित करते हुए गिरफ्तार कर प्राथमिकी दायर की गयी है।
- 2 रिहाईसी इलाकों में संचालित क्रशरो संचालकों को नोटिस निर्गत कर उन्हें हटाने का निर्देश दिया गया है।
- 3 वैसे खनन पट्टेधारी एवं क्रशर संचालकों जो नियमों, शर्तों एवं प्रावधानों का उल्लंघन करते हैं उनके विरुद्ध कार्रवाई हेतु क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद को पत्राचार किया गया
- 4 सभी क्रशर संचालकों को निर्देश देने हेतु कहा गया कि क्रशर स्थल से मुख्य मार्ग तक पहुँचने हेतु निजी पक्का रोड बनाये एवं, नियमित रूप से पानी का छिड़काव करे तथा धूलकण के रोक हेतु दिनांक 22.01.2020 को पट्टेधारियों/अनुज्ञप्तिधारियों के साथ कार्यालय में बैठक कर सभी को निर्देशित किया गया है।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल को थाना के आस-पास सरकारी भूमि चिन्हित कर उक्त स्थल पर वाहन को सुरक्षित रखा जाये, ताकि थाना को सौंदर्यता बना रहे इस संबंध में कार्यालय स्तर से पत्राचार किया गया है।
- 6 कार्यापालक अभियंता, विद्युत को निर्देशित किया गया कि जिन क्रशरों में CTE/CTO एवं डीलर अनुज्ञप्ति प्राप्त नहीं है वैसे क्रशरों का विद्युत विच्छेद कर दिये जाने संबंधी पत्राचार किया गया है।
- 7 मौजा- केशोफली में कोयले का अवैध उठाव नहीं हो इस संबंध में अनुमंडल पुलिस पदाधिकारी, बरहरवा के नेतृत्व द्वारा दिनांक 04.02.2021 को अवैध कोयले खदान को ध्वस्त कर दिया गया है।
- 8 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से ट्रकों की जाँच की जा रही है।
- 9 रेलवे साईडिंग का नियमति रूप से जाँच कर अवैधकताओं के विरुद्ध कार्रवाई कर बिना परिवहन चालान के रैक द्वारा परिवहन करने पर रेलवे विभाग को इण्डेन्ट स्वीकार नहीं करने हेतु मंडल रेल प्रबंधक, मालदा को पत्रांक 1268/एम0 दिनांक 24.11.2020 द्वारा पत्राचार किया गया है।

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- 10 दिनांक 12.01.2021 को अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पदाधिकारी, राजमहल, प्रखंड विकास पदाधिकारी -सह- अंचल अधिकारी तालझारी एवं जिला खनन पदाधिकारी, साहेबगंज के साथ संयुक्त रूप से मौजा गदवा, चेंगरो, किरोकुरिया इत्यादि का क्षेत्रीय भ्रमण करते हुए अवैध उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 03 पोकलेन को जप्त करते हुए 3 नामित व्यक्ति के विरुद्ध तालझारी थाना में पत्रांक 41 दिनांक 12.01.2021 द्वारा प्राथमिकी दायर की गयी।
- 11 दिनांक 12.01.2021 को अधोहस्ताक्षरी द्वारा ईट चिमनी का निरीक्षण करते हुए नामित व्यक्ति के विरुद्ध जिरवाबाड़ी (ओपीओ) थाना में पत्रांक 42 दिनांक 12.01.2021 द्वारा प्राथमिकी दायर की गयी।
- 12 दिनांक 29.01.21 को अधोहस्ताक्षर अवैध पत्थर उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 01 ट्रक के विरुद्ध मुफसील थाना में पत्रांक 101 दिनांक 29.01.2021 द्वारा प्राथमिकी दायर की गयी, जिस पर पत्थर चिप्स के साथ लकड़ी भी लदा हुआ था।
- 13 दिनांक 30.01.21 को अधोहस्ताक्षर अवैध पत्थर उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 01 ट्रक के विरुद्ध मुफसील थाना में पत्रांक 108 दिनांक 30.01.21 द्वारा प्राथमिकी दायर की गयी, जिस पर पत्थर चिप्स के साथ लकड़ी भी लदा हुआ था।
- 14 दिनांक 02.02.21 को अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी साहेबगंज के साथ संयुक्त रूप से मौजा डेम्बा, सिमरिया, चुआ, अमझोर आदि क्षेत्रों में अवैध उत्खनन एवं परिवहन की औचक छापामारी की गयी। मौजा- सिमरिया में 01 पोकलेन को जप्त करते हुए 01 नामित व्यक्ति के विरुद्ध जिरवाबाड़ी (ओपीओ) पत्रांक 115 दिनांक 02.02.21 द्वारा प्राथमिकी दायर की गयी तथा तीन क्रशर को सील करते हुए मांग पत्र निर्गत किया गया है।



जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.04.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आयोजित की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 अनुमंडल पदाधिकारी, साहेबगंज।
- 2 अनुमंडल पदाधिकारी, राजमहल।
- 3 जिला खनन पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।
- 5 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वत, दुमका।
- 6 कार्यपालक अभियंता विद्युत, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 बैठक में दैनिक भास्कर समाचार पत्र में प्रकाशित बिन्दु पर विशेष विमर्श कर निर्देशित किया गया कि प्रकाशित बिन्दुओं का अनुपालन यथारीति की जाय।

अनुपालन- जिला टास्क फोर्स के सदस्य।

- 2 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण सकरीगली एवं जिलेबिया घाटी में स्थित क्रशरों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय, है।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
जिला खनन पदाधिकारी, साहेबगंज।

- 3 कार्यपालक अभियंता, विद्युत को निर्देशित किया गया पूर्व में प्रेषित पत्र के आलोक में कितने क्रशरों का विद्युत विच्छेद किया गया है से संबंधित सूची उपलब्ध कराया जाय।

अनुपालन- कार्यपालक अभियंता, विद्युत।

- 4 खनिज से लदे वाहनों की जांच विशेष अभियान चलाकर किया जाय तथा बिना परिवहन चालान के पाये जाने वाले वाहनों पर नियमानुसार कार्यवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला परिवहन पदाधिकारी, साहेबगंज/जिला खनन  
पदाधिकारी, साहेबगंज।

- 5 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में जिला टास्क फोर्स के सदस्यों के साथ हफ्ते में दो बार अवैध खनन/ अवैध क्रशर की जांच की जाय, ताकि अवैध खनन/ क्रशर पर अंकुश लगाया जा सके।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला टास्क फोर्स के सदस्य।



अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत जितने भी एक्सप्लोसिव वाहनों की इंट्री हुई है उनसे संबंधित जनवरी 2021 से मार्च 2021 तक का प्रतिवेदन प्रस्तुत करेंगे, ताकि उसका मिलान किया जा सके।

अनुपालन-अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

- 7 जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि बिना नम्बर वाले ट्रकों की जांच कर उनके विरुद्ध आवश्यक कार्रवाई करना सुनिश्चित किया जाय।  
अनुपालन- जिला परिवहन पदाधिकारी।
- 8 अनुमंडल पदाधिकारी, साहेबगंज को निदेश दिया गया कि नाव से घाटों से प्रेषित खनिज एवं ट्रक्टरों की जांच नियमित करना है।

धन्यवाद झापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

जिला खनन पदाधिकारी  
साहेबगंज।

उपायुक्त,  
साहेबगंज।

झापांक 416/एम0, दिनांक 16/4/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पथद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.03.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज
- 2 वन प्रमंडल पदाधिकारी, साहेबगंज
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 जिला खनन पदाधिकारी, साहेबगंज।
- 6 जिला परिवहन पदाधिकारी, साहेबगंज।
- 7 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वद, दुमका।
- 8 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 मानवाधिकार न्यायालय, झारखंड रांची में दायर वाद संख्या 73/21 में पारित आदेश के अनुपालन में अनुमंडल पदाधिकारी, राजमहल/ अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका, अंचल अधिकारी पटना, वन पदाधिकारी, पटना अंचल एवं चिकित्सा पदाधिकारी, बरहरवा द्वारा माननीय न्यायालय के आदेशानुसार जांच कर सात दिनों के अंदर उपायुक्त साहेबगंज को प्रतिवेदन समर्पित करेंगे।  
अनुपालन- अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका, अंचल अधिकारी पटना, वन पदाधिकारी, पटना अंचल एवं चिकित्सा पदाधिकारी, बरहरवा
- 2 क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्वद, दुमका द्वारा प्रेषित पत्र के आलोक में निर्देशित किया गया कि अनुमंडल पदाधिकारी, राजमहल द्वारा नियमित रूप से ईट भट्ठों का निरीक्षण कर अवैध पाये जाने पर विधिसम्मत कार्यवाई की जाये।  
अनुपालन- अनुमंडल पदाधिकारी, राजमहल।  
क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका,
- 3 उपायुक्त साहेबगंज के पत्रांक 245/गो0, साहेबगंज दिनांक 13.02.21 को निर्गत पत्र के सदर्थ में पूछा गया जिसमें अनुमंडल पदाधिकारियों ने बताया कि विस्फोटक अनुज्ञापिधारियों की जांच अभी पूर्ण नहीं हुई है। जिसे अविलम्ब पूर्ण करने हेतु निर्देशित किया गया।  
अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा
- 4 जिला परिवहन पदाधिकारी, साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत ओभरलोडेड ट्रक/ट्रक्टरों की जांच नियमित रूप से करना तथा ओभरलोड पाये जाने पर आवश्यक कार्यवाई करेंगे।  
अनुपालन- जिला परिवहन पदाधिकारी, साहेबगंज।  
अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा



- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत अवैध खनन पर जितने भी प्राथमिकी दायर किये गये हैं उन सभी में अवैध कर्ता को गिरफ्तार कर उपायुक्त महोदय को अवगत कराये।

अनुपालन-अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा  
6 बैठक में यह भी पूछा गया कि प्राथमिकी/जप्त नावों पर क्या कार्रवाई अभी तक हुई है से अवगत कराये एवं उन सबों पर राज्यसात करने हेतु निर्णय लिया गया।

- अनुपालन- अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा  
7 कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज को निर्देशित किया गया कि जितने भी विद्युत से संचालित क्रशर युनिट है उन सभी जांच कर वांछित कागजात यथा डीलर अनुज्ञप्ति, CIO, की जांच करते हुए नहीं पाये जाने पर विद्युत विच्छेद कर दिया जाय।

(कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज)

8. अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि मिर्जाघाटी की अवस्थित चेकपोस्ट की नियमित रूप से जांच करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज  
एवं जिला परिवहन पदाधिकारी, साहेबगंज।

9. अनुमंडल पदाधिकारी, साहेबगंज एवं जिला खनन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि गंगा नदी से अनुमति दी गयी नावों में पत्थर प्रेषण में परिवहन चालान/ओमरलोड की जांच की नियमित रूप से करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज  
जिला परिवहन पदाधिकारी साहेबगंज।  
एवं जिला खनन पदाधिकारी, साहेबगंज।

- 10 बैठक में यह भी निर्देशित किया गया कि माननीय विधायक, बोरियो द्वारा दिये गये निदेश के आलोक में चेकपोस्ट पर CCTV लगवा दी गयी। नियमित रूप से परिवहन चालान की जांच करना साथ ही अन्य बिन्दुओं का अनुपालन भी सुनिश्चित करें।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

- 11 जन शिकायत के आलोक में रिहाईसी इलाके होने के कारण रेलवे रैक घाईट, साहेबगंज/सकरीगली/ राजमहल को बंद करने हेतु रेल विभाग को पत्र दिया जाये, ताकि धूलकन एवं अन्य से मुक्त हो सकें।

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

ह  
उपायुक्त,  
साहेबगंज।

ज्ञापांक 268 / एम0, दिनांक 10/9/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।



जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 10.02.2021 को उपस्थित - साह- अग्रवाल  
जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।  
उपस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज
- 2 वन प्रमंडल पदाधिकारी, साहेबगंज
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज।
- 6 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्यद, दुमका।
- 7 जिला खनन पदाधिकारी, साहेबगंज।

उपस्थित महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी।

- 1 सदस्य सचिव, झारखंड राज्य प्रदूषण नियंत्रण पर्यद, झारखंड रांची को प्रेषित पत्र के आलोक में क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्यद, दुमका द्वारा बताया गया कि मुख्यालय से सभी को अंतिम सुनवाई हेतु नोटिस निर्गत की गयी है।

- 2 रिहाईसी इलाकों, गाँव, सड़क के आस-पास संचालित क्रशरों को 15 दिनों का नोटिस निर्गत कर उन्हें हटाने का निर्देश दिया गया। समयावधि में क्रशर मशीन रिहाईसी इलाकों, गाँव, सड़क से अन्यत्र जगहों पर शिफ्ट कर लिया जाता है तो सही अन्यथा वरों सभी ईकाई को बंद करा दिया जाय एवं क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्यद, दुमका को पत्र निर्गत करते हुए सभी संचालित क्रशरों को निर्गत अनापत्ति प्रमाण-पत्र (CTE) एवं सहमति पत्र (CTO) रद्द कर दी जाय।

(क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण  
नियंत्रण पर्यद, दुमका एवं जिला खनन  
पदाधिकारी, साहेबगंज)

- 3 क्रशर ईकाई संचालित करने के पूर्व भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने से पहले संबंधित अनुमंडल पदाधिकारी एवं संबंधित अंचल अधिकारी को पंचायत द्वारा निर्गत अनापत्ति प्रमाण पत्र प्राप्त होने के उपरांत ही भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने की कार्यवाही की जाय।

(अनुमंडल पदाधिकारी, साहेबगंज  
/ राजमहल एवं सभी अंचल अधिकारी)

- 4 पहाड़ी क्षेत्र पहाड़ पर अवस्थित क्रशर के संचालन से धूलकण उड़कर खेतों में आ जाने से कृषि योग्य भूमि बर्बाद हो रही है। जिसके देखते हुए निर्देशित किया गया कि पहाड़ पर संचालित सभी क्रशर का तत्काल बंद कराते हुए उन्हें अन्यत्र जगह शिफ्ट करने हेतु नोटिस निर्गत किया जाय।

(जिला खनन पदाधिकारी, साहेबगंज)

- 5 डीलर अनुज्ञप्ति क्षेत्र में तैयार स्टोन डस्ट की व्यवहार हेतु वैज्ञानिक ढंग से खोज की जाय।  
(सभी सदस्य जिला टॉस्क फोर्स (खनन))

5 सभी खनन पट्टेधारी/अनुज्ञापितधारी को सूचित किया जाय कि प्राकृतिक झरणा के बहाव हेतु अपने खनन क्षेत्र एवं अनुज्ञापित क्षेत्र में हुम पाईप लगाकर जल संययन की व्यवस्था की जाय न कि प्राकृतिक झरणा को नष्ट कर। इससे झरणा की सोदर्यता बरकरार रहेगी तथा धुलकन के साथ पानी का बहाव खेत में न जाने से कृषि योग्य भूमि बनी रहेगी।  
(सभी सदस्य जिला टास्क फोर्स (खनन) )

6 बिहार राज्य के अनुरोध पर गंगा कटाव की रोकथाम हेतु बोल्टर आपूर्ति हेतु नावों से पत्थर लोड हेतु नदी के किनारे से 100 की दूरी पर डम्प करते हुए CCTV के निगरानी में वैध चालान के साथ पत्थर प्रेषण की अनुमति दी जा सकती है। साथ ही अन्य जगह से पत्थर प्रेषण कार्य की सूचना मिलते ही रोक लगा दी जाय।

(अपर सभाहर्ता, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल)

7 बरहरमा अंचल अन्तर्गत कोटालपोखर में अवैध खनन एवं अवैध रूप से संचालित क्रशरी की जाँच नियमित रूप की जायेगी एवं प्रत्येक सप्ताह जांच प्रतिवदेन जिला खनन पदाधिकारी, को उपलब्ध करा दिया जाय।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

8 साहेबगंज जिलान्तर्गत संचालित सभी ईट भट्टों एवं चिमनियों की जाँच नियमित रूप की जाये एवं बाल मजदूर काम न करें यह भी सुनिश्चित कराये।

(अनुमंडल पदाधिकारी, साहेबगंज एवं राजमहल)

9 राजमहल घाट में सरकारी 2 जहाज को आम जनता के आवगमन हेतु अनुमंडल पदाधिकारी, राजमहल द्वारा पत्राचार कर बंगाल राज्य के मालदा जिला के जिला कलेक्टर से अनुमति प्राप्त कर 2 जहाज प्राप्त कर संचालन की व्यवस्था करायेंगे। पत्र की प्रतिलिपि उपायुक्त साहेबगंज/ पुलिस अधीक्षक, साहेबगंज, उपायुक्त मालदा(प0ब0) पुलिस अधीक्षक, मालदा(प0ब0) को उपलब्ध करायेंगे।

(अनुमंडल पदाधिकारी, राजमहल)

10 खनिज से लदे वाहनों की जाँच नियमित रूप से करना तथा पत्थर प्रेषण कर्ता एवं वाहन मालिकों द्वारा यह सुनिश्चित किया जाय कि खनिज प्रेषण के पूर्व खनिजों को तिरपाल से ढककर प्रेषण किया जाय। इसकी भी जाँच नियमित रूप से की जाय।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

उपायुक्त  
साहेबगंज।

आपंक 162 / एम0, दिनांक 11.2.2021

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर सभाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यट, के पदाधिकारी, मुमूज/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज को सूचनाएं एवं आवश्यक कार्यवाई हेतु प्रेषित।

उपायुक्त  
साहेबगंज।







जि  
खिला टास्क  
उपस्थिति पत्र

6 बाकुडी रेलवे स्टेशन से सटे हुए संचालित क्रशर मशीन को बंद कराने हेतु निर्देश दिया गया  
(सभी सदस्य जिला टास्क फोर्स (खनन))

7 अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल को निर्देशित किया गया है कि थाना न  
आस-पास सरकारी भूमि चिह्नित कर उक्त स्थल पर वाहन को सुरक्षित रखा जाये, ताकि धन  
को सौंदर्यता बना रहे।

(अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल)

8 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से ट्रकों की जाँच करना। जिस पर  
जिला परिवहन पदाधिकारी, साहेबगंज द्वारा बताया गया कि जे0सी0वी एवं ओभरलोड वाहनों से  
की जाँच का 9.96 लाख रुपये की वसूली की गयी है। साथ ही खनिज से लदे ट्रकों को  
तिरपाल से ढक अवागमन करा सुनिश्चित किया जाये।

(जिला परिवहन पदाधिकारी, साहेबगंज।)

9 कार्यापालक अभियंता, विद्युत को निर्देशित किया गया कि जिन क्रशरों में CTECTO एवं डीलर  
अनुज्ञाप्ति प्राप्त नहीं है वैसे क्रशरों का विद्युत विच्छेद कर प्रतिवेदन उपलब्ध कराया जाय।

(कार्यापालक अभियंता, विद्युत, साहेबगंज।)

10 अंचल अधिकारी, बरहेट द्वारा प्रेषित पत्र के आलोक में मौजा- केशोफली में कोयले का अवैध  
उठाव नहीं हो इस संबंध में अनुमंडल पदाधिकारी, साहेबगंज द्वारा तिथि निर्धारित कर सभी  
सदस्यों के साथ छापेमारी कर कोयले के खदान को ध्वस्त करने की कार्रवाई सुनिश्चित किया  
जाये।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

उपाध्यक्ष  
साहेबगंज।

पत्रांक ५४ / एम०, दिनांक 12/01/2021

वैलिये : पुलिस अधीक्षक, साहेबगंज / अपर समाहर्ता / अनुमंडल पदाधिकारी, साहेबगंज / राजमहल  
/ क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यद, के पदाधिकारी, दुमका / जिला परिवहन  
पदाधिकारी / जिला खनन पदाधिकारी साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु  
प्रेषित।

उपाध्यक्ष  
साहेबगंज।

जिला ट्रॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 25.05.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 अनुमंडल पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, राजमहल।
- 4 जिला खनन पदाधिकारी, साहेबगंज।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित क्रशरों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज।

- 2 ईट भट्टों की नियमित जाँच करते हुए अवैध पाये जाने पर ईट संचालको के विरुद्ध प्राथमिकी दायर करना है।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
जिला खनन पदाधिकारी, साहेबगंज।

- 3 निदेशित किया गया कि सकरीगली-महाराजपुर रोड, रेलवे साईडिंग के किनारे तथा NH, SH सड़को पर स्टोन चिप्स या स्टोन डस्ट काफी मात्रा में गिराया गया है, उससे संबंधित व्यक्ति के विरुद्ध जांच की कानूनी कार्यवाई करेंगे।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
अनुमंडल पुलिस पदाधिकारी, राजमहल

- 4 अवैध खनन/परिवहन की नियमित रूप से जाँच कर अवैध खननकर्ता/ परिवहनकर्ता के विरुद्ध नियमानुसार कार्यवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला परिवहन पदाधिकारी, साहेबगंज/जिला खनन  
पदाधिकारी, साहेबगंज।

- 5 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में जिला ट्रॉस्क फोर्स के सदस्यों के साथ अवैध क्रशर की जांच की जाये, ताकि अवैध क्रशर पर अंकुश लगाया जा सके।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला ट्रॉस्क फोर्स के सदस्य।

- 6 जिला समादेष्टा कार्यालय एवं आयुर्वेदिक महाविद्यालय बांसकोला के आस-पास खदानों से पत्थर, मिट्टी को पहाड़ के उपरी भाग से गिरा दिया जाता है, जिससे समादेष्टा कार्यालय एवं आयुर्वेदिक महाविद्यालय को क्षति होने की संभावना बनी हुई है, जिसकी जांच कर



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उसके आस-पास खनन क्षेत्रों की मापी तथा विडियोग्राफी कराते हुए आवश्यक कार्रवाई की जाय।

अनुपालन-अनुमंडल पदाधिकारी, राजमहल,  
अनुमंडल पुलिस पदाधिकारी, राजमहल

- 7 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत जो भी एक्सप्लोसिव का व्यवहार करते हैं उसकी जांच नियमित रूप से की जाय। साथ ही सभी पट्टेधारियों को DGMS से अनुमोदित किया गया प्रथम श्रेणी प्रबंधक या द्वितीय श्रेणी प्रबंधक रखना अनिवार्य है। साथ ही विस्फोटक व्यवहार के समय उनकी उपस्थिति अनिवार्य है। जिसकी भी निगरानी रखेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

- 8 नमामि गंगे के प्रायधानों के तहत गंगा नदी/ सड़क से पत्थर प्रेषण करने वाले नावों/ट्रकों को तिरपाल से ढककर प्रेषण की जाये। संबंधित व्यक्तियों द्वारा अगर ऐसा नहीं किया जाता है तो उनके विरुद्ध आवश्यक कानूनी कार्रवाई की जाय। साथ ही ओमरलोडेड वाहनों की नियमित जाँच करना।

अनुपालन- जिला परिवहन पदाधिकारी।

- 9 अवैध खनन/परिवहन कर्ताओं के उपर दायर प्राथमिकी में गिरफ्तारी करना सुनिश्चित की जाय।

अनुपालन- अनुमंडल पुलिस पदाधिकारी,  
साहेबगंज/राजमहल/बरहरवा।

- 10 समदाघाट में अवैध पत्थर प्रेषण करने वाले के विरुद्ध छापेमारी कर आवश्यक कानूनी कार्रवाई करना सुनिश्चित की जाय। साथ ही कटिहार जिला के अनुरोध पर प्रेषित पत्थर का भी नियमित जांच करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज।

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहुत बैठक समाप्त की गयी।

हो.  
उपायुक्त,  
साहेबगंज।

ज्ञापांक 495/एम0, दिनांक 26/5/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्वद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।



जिला खनन कार्यालय, साहेबगंज

पत्रांक 619/एम0, दिनांक 29/6/21

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व, विभाग  
झारखंड, रांची।

विषय : Regarding Compliance report on various direction of the Committee 1<sup>st</sup> meeting held on 16.03.21 in order to comply the Hon'ble NGT Court related to River Ganga & Its tributary river Damodar के संबंध में।

प्रसंग : भवदीय पत्रांक 870/एम0, रांची दिनांक 29.06.21

महाशय

उपर्युक्त विषयक प्रसंगाधीन पत्र के संदर्भ कहना है मांगी गयी सूचना विहित प्रपत्र में तैयार कर भेजी जा रही है।

विश्वासभाजन

  
29/6/21  
जिला खनन पदाधिकारी  
साहेबगंज।

DISTRICT MINING OFFICE : SAHIBGANJ.

Format for preparation of compliance report in the matter of Hon'ble  
NGT O.A. No. 200/2014 Matter of M.C Mehta Versus Union of Indian  
& Ors. Order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name Of Department :- Depart Of mines & Geology

| Sl No | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                                   | Compliance report in the direction    | Current progress in the last three month( Dec 2020 - Feb 2021 |
|-------|------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|---------------------------------------------------------------|
| 1     | Prevention and Regulation of illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar. | No sand mining is done in River Ganga | NIL                                                           |

  
District Mining Officer,  
Sahibganj

आरक्षण एवं भूतत्व विभाग  
जिला खनन कार्यालय, धनबाद।

पत्रांक-1451/एम0 धनबाद, दिनांक-29/06/2021

प्रेषक-

जिला खनन पदाधिकारी  
धनबाद।

सेवा में,

निदेशक खान,  
खान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय-

Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

प्रसंग:-

भवदीय पत्रांक 870/एम0, राँची, दिनांक 29.06.2021।

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्रों के संघ में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C Mehta Vrs Union of India & Ors. में पारित आदेश के आलोक में विहित प्रपत्र प्रतिवेदन निम्न है-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014, M.C Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department/Board/Company : Department of Mines & Geology.

| Sr. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                                  | Compliance report in the direction                                                                                                                                                                                  | Current progress in the last three months (Dec 2020-Feb 2021) |
|---------|-----------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|
| 1       | Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river ganga and its tributary river damodar | अपेक्षित खनन/परिवहन की रोकथाम हेतु की गई कार्रवाई का ब्यौरा-<br>(1) 11 वाहनों के विरुद्ध 5 प्राथमिकी दर्ज की गई।<br>(2) JMMC Rule 2017 के नियम 54(5) के तहत 42 वाहनों से जुमाना राशि 870 लाख रु0 की वसूली की गई है। | कुल वाहनों की सं0- 53                                         |

विश्वासभाजन

(29.6.2021)  
जिला खनन पदाधिकारी,  
धनबाद।



3701



23976

## जिला खनन कार्यालय, रामगढ़।

/Email id : dmo-ramgarh@jharkhandmail.gov.in

पत्रांक 750 / खनन, रामगढ़; दिनांक 29/06/2021

प्रेषक,

जिला खनन पदाधिकारी  
रामगढ़।

सेवा में,

निदेशक, खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

विषय :-

Regarding compliance report on various directions of the committee's 1st meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga &amp; its tributary river Damodar.

प्रसंग :-

भवदीय के ज्ञापक 870 दिनांक 29.06.2021

महाराज,

उपर्युक्त विषयक प्रसंगाधीन पत्रों के संबंध में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C Mehta Vrs Union of India & Ors. में पारित आदेश के आलोक में विहित प्रपत्र प्रतिवेदन निम्न है-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014, M.C. Mehta Vrs Union of India and Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department/Board/Company : Department of Mines &amp; Geology.

| Sr. No. | Direction issued by Tribunal in the the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                              | Compliance report in the direction                 | Current progress in the last three months (Dec 2020 - Feb 2021) |
|---------|-----------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|-----------------------------------------------------------------|
| 1       | Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river ganga and its tributary river damodar | 02 vehicle fined for illegal transporation of sand | 02 vehicle                                                      |

विश्वासभाजन

29/6  
जिला खनन पदाधिकारी,  
रामगढ़।

जिला खनन कार्यालय, बोकारो।

(434) 23977  
दिनांक 29/06/2021

पत्रांक 1719 / खनन,

बोकारो

प्रेषक,

जिला खनन पदाधिकारी,  
बोकारो।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

विषय :-

Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16-03-2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

प्रसंग :-

खान निदेशालय का पत्रांक 870/एम0, राँची, दिनांक 29/06/2021

महाशय,

उपर्युक्त विषयक, प्रासंगिक पत्र के अनुपालन में वांछित प्रतिवेदन विहित प्रपत्र में निम्न

प्रकार है :-

| Sr. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                                   | Compliance report in the direction | Current progress in the last three months (Dec 2020 – Feb 2021)                                                                                                                                                                      |
|---------|------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar. | By District Mining Task Force      | बोकारो जिलान्तर्गत माह दिसम्बर, 2020 से फरवरी, 2021 तक में कुल 21 वाहनों को अवैध बालू खनिज का परिवहन करते पकड़ा गया एवं 2,96,000/- रु0 दण्ड की वसूली की गई। अवैध बालू खनिज का खनन एवं परिवहन के विरुद्ध निरन्तर छापामारी की जाती है। |

विश्वास भाजन

29/06/2021  
जिला खनन पदाधिकारी,  
बोकारो।

ज्ञापक 1719 / खनन,

बोकारो

दिनांक 29/06/2021

प्रतिलिपि :- उपनिदेशक, खान, धनबाद अंचल, धनबाद को सादर सूचनार्थ प्रेषित।

29/06/2021  
जिला खनन पदाधिकारी,  
बोकारो।



पत्रांक २५५/रमा दि. २०/६/२०२१

प्रति

पिना अपन पब्लिकारी,  
मुम्बई - ४०० ००८

साथ

निदेशक, अपन  
मार्गदर्शक अंगी।

विषय: Regarding compliance report on Various of  
the committee's 1<sup>st</sup> meeting held on 16.3.2021  
in order to comply the Hon'ble NGT's  
order related to river Ganga & its tributary  
river Gomti.

प्रमाण: राष्ट्रीय पत्रांक ८७५/रमा दिनांक २०/६/२०२१

प्रमाण: उपर्युक्त दिशान्तरण प्रमाणिका पत्र के संदर्भ में मजि-  
स्ट्रेट सुचारा दिष्टि प्रमाण के अतिरिक्त उपलब्ध कराई  
जा रही है।

| क्र.सं. | Direction issued by<br>tribunal in the matter<br>order dated 12.12.19<br>13.8.20 & 2.2.2021                                             | Compliance Report<br>in the direction                                              | Current progress<br>in last three months<br>Dec. 20 to Feb. 21 |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|----------------------------------------------------------------|
| 1.      | Prevention and Regulation<br>of illegal and mining<br>in Gharkhand mainly<br>related to river Ganga<br>and its tributary<br>river Gomti | लोहरगा विमानार्थ<br>गंगा नदी व गोमती<br>नदी के अतिरिक्त नदी<br>है। प्रविष्टि शुद्ध | शुद्ध                                                          |

प्रिन्सिपल मानन  
पिना अपन पब्लिकारी  
मुम्बई - ४०० ००८





जिला खनन कार्यालय चतरा।

(E-Mail : dmo-chatra@jharkhandmail.gov.in)

पत्रांक 494 / खनन, चतरा, दिनांक 29/06/2021

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घेत/ई-मेल

प्रेषक,

जिला खनन पदाधिकारी,  
चतरा।

सेवा में,

निदेशक, खान  
झारखण्ड रौंछी।

विषय :-

Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court related to River Ganga & Its tributary river Damodar.

प्रसंग :-

भवदीय पत्रांक 874 / एम0 रौंछी दिनांक 29.06.2021

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A No. 200/2014 M.C. Mehta Versus Union of India & Ors. में पारित आदेश के आलोक में वांछित प्रतिवेदन विहित प्रपत्र में इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्नक :- यथोक्त।

विश्वाभाजनः

*Ravi*  
29/6/21  
जिला खनन पदाधिकारी,  
चतरा।



## DISTRICT MINING OFFICE, CHATRA

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department - Department of Mines & Geology

| Sr No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.20 and 08.02.21                                     | Compliance report as per direction                                                                                                                                                                                                                                                                                                                                  | Current progress in the last three months (Dec,20 to Feb,21)                               |
|--------|------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| 1.     | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River, Damodar | <p>चतरा जिला में लघु खनिज बालू के अवैध उत्खनन / परिवहन एवं भण्डारण की रोकथाम हेतु नियमित रूप से जिला स्तरीय खनन टास्क फोर्स के द्वारा छापामारी कर नियमानुसार कार्रवाई की जाती है।</p> <p>2. आरखण्ड लघु खनिज समनुदान नियमावली 2004 संशोधित 2017 के नियम 54(5) के तहत बालू के अवैध परिवहन में संलिप्त जब्त 32 वाहनों से वण्ड राशि 2.80 लाख रु० की वसूली की गई है।</p> | लघु खनिज बालू के अवैध उत्खनन एवं परिवहन के विरुद्ध कृत कार्रवाई विवरणी संलग्न है, अनु०-01। |

जिला खनन पदाधिकारी,  
चतरा।



माह- दिसम्बर, 20 से फरवरी, 21 तक बालू के अवैध खनन/परिवहन एवं भण्डारण के बाबत कृत कार्रवाई प्रतिवेदन

| क्र.सं० | निरीक्षण की दिनांक | थाना    | अवैध खननकर्ता/परिवहनकर्ता का नाम (वाहन संख्या) / भण्डारणकर्ता का नाम                                                                                                                                                                                              | गोला       | खनन/परिवहन या भण्डारण                                                                        | जला वाहन की सं० | बसूली गई दण्ड राशि | कृत कार्रवाई                                                                                                                                          |
|---------|--------------------|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------|-----------------|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 11.12.20           | इटखोरी  | वाहन संख्या - JH13G-8294<br>ईजन सं०- S325K54499<br>ट्रैक्टर सं०-JH02AH-0877<br>Eng No. S3251G46247<br>ट्रैक्टर सं०-JH02AT-1226<br>Engine No. - 3100EL173H664763F3<br>ट्रैक्टर सं०-JH08D4393<br>Eng No. RFNE03090<br>ट्रैक्टर सं०-JH13E9943<br>Eng No. RHD2EAN4230 | इटखोरी     | बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft                 | 05              | 36000              | जुमाना राशि - 36000 रु० की बसूली करते हुए वाहन मालिक के विरुद्ध कार्यालय पत्रांक 131 दिनांक 01.02.21 द्वारा शिकायत बाद दाखर।                          |
| 2       | 15.12.20           | चशिचनगर | वाहन संख्या - JH13E5648<br>वाहन संख्या - JH08D0527<br>वाहन संख्या - JH13E3902<br>वाहन संख्या - A/F<br>वाहन संख्या - JH13E1461<br>वाहन संख्या - A/F                                                                                                                | संघरी घाटी | बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft | 06              | 43200              | उमायुषा, चतरा के compounding अफेस पत्रांक 39/जन, चतरा दिनांक 08.01.2021 आलोक में दण्ड राशि कुल 43200 बसूली की गई।                                     |
| 3       | 19.12.20           | इटखोरी  | वाहन संख्या - A/F<br>Eng No. RHD2EAN3885                                                                                                                                                                                                                          | इटखोरी     | बालू -100cft                                                                                 | 01              | 7200               | जुमाना राशि - 7200 रु० की बसूली करते हुए वाहन मालिक के विरुद्ध कार्यालय पत्रांक 80 दिनांक 21.01.21 द्वारा शिकायत बाद दाखर।                            |
| 4       | 24.12.20           | गिद्धौर | वाहन संख्या - A/F<br>Eng No. EZSD297751SM                                                                                                                                                                                                                         | बलबल       | अवैध बालू परिवहन बालू -100cft                                                                | 01              | 7200               | जुमाना राशि - 7200 रु० की बसूली करते हुए वाहन मालिक के विरुद्ध कार्यालय पत्रांक 150 दिनांक 06.02.21 द्वारा शिकायत बाद दाखर।                           |
| 5       | 28.12.20           | इटखोरी  | वाहन संख्या - A/F<br>Eng No. RA0003281<br>वाहन संख्या - A/F<br>Eng No. RBT17908<br>वाहन संख्या - A/F                                                                                                                                                              | इटखोरी     | अवैध बालू परिवहन बालू -100cft<br>बालू -100cft<br>बालू -100cft<br>बालू -100cft                | 05              | 36000              | जुमाना राशि - 36000 रु० की बसूली करते हुए वाहन मालिक के विरुद्ध कार्यालय पत्रांक 492 दि० 28.12.20 पत्रांक 80 दिनांक 21.01.21 132 दिनांक 01.02.21, एवं |



|            |          |          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                               |    |        |                                                                                                                                             |
|------------|----------|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|----|--------|---------------------------------------------------------------------------------------------------------------------------------------------|
|            |          |          | Eng No. 5325K93846<br>वाहन संख्या - A/F<br>Eng No. C324306575NT<br>वाहन संख्या - A/F<br>Chesis No. EZJST66602953                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | वातू - 100Cft                                 |    |        | पत्रांक १६१ दि० ०९.०२.२१<br>द्वारा शिकायत बाद दायर।                                                                                         |
| 6          | 15.01.21 | मयूरहण्ड | वाहन सं० - AF<br>Eng No. E3357186<br>Chesisn No. - T853327967                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | मयूरहण्ड<br>अवैध वातू परिवहन<br>वातू - 100Cft | 01 | 7200   | जुर्माना खाति - 7200 रु० की<br>वस्तुही करती हुए वाहन मालिक<br>के विरुद्ध कार्यालय पत्रांक<br>133 दिनांक ०१.०२.२१ द्वारा<br>शिकायत बाद दायर। |
| 7          | 25.02.21 | सदर      | 1. Chesis No. - NHN47100ZK14911Z2<br>(Eng. - SJ327A71003)<br>2. Chesis No. - 929513198614<br>(Eng. No. - 9325K938HG)<br>3. JH13E4110<br>4. Chesis No. - T0S350381312<br>(Eng. No. - E3566730)<br>5. Trailer No. - JH02AT-5067<br>(JH02AY-3108)<br>6. Chesis No. - T053517536HJ<br>(Eng. No. - E3581844)<br>7. Chesis No. - 929711512743<br>(Eng. No. - 529727238706)<br>8. Chesis No. - MBNABALXRUJD00169<br>(Eng. No. - RHD2EAN3929)<br>9. Chesis No. - JZJSF57881553<br>(Eng. No. - 3100FL834374564F3)<br>10. JH13D-2875<br>11. Chesis No. - T053321453HE<br>(Eng. No. - E3359401)<br>12. Chesis No. -<br>MBNABALXRUJD02584<br>Eng. No. - RLE2EAN1685 | सदर<br>12 वाहनो द्वारा अवैध<br>वातू परिवहन    | 12 | 136400 | जुर्माना खाति - 1,36,400 रु० की<br>वस्तुही करती हुई कार्यालय पत्रांक 261 दिनांक 15.03.21 द्वारा शिकायत बाद दायर।                            |
| 8          | 25.02.21 | इटखोसी   | JH12L-7550                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | मुहाने<br>अवैध वातू परिवहन                    | 01 | 7200   | जुर्माना खाति - 7200 रु० की<br>वस्तुही करती हुई कार्यालय पत्रांक 262 दिनांक 15.03.21 द्वारा शिकायत बाद दायर।                                |
| कुल योग :- |          |          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                               | 32 | 280400 |                                                                                                                                             |



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जिला खनन कार्यालय, गिरिडीह।

पत्रांक 576/एम0. दिनांक 29-06-2021

प्रेषक,

जिला खनन पदाधिकारी,  
गिरिडीह।

सेवा में,

निदेशक खान,  
खान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय:-

Regardin compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16-03-2021 on order to comply the Hon'ble NGT Court order related to River Ganga & its tributary river Damodar.

प्रसंग :-

भवदीय पत्रांक 874/एम0 राँची दिनांक 29.06.2021 ।

महाशय,

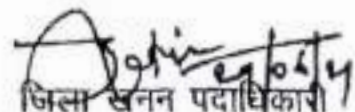
उपर्युक्त विषयक प्रसंगाधीन पत्रों के संबंध में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014 . M. C. Mehta Vrs Union of India &amp; Ors में पारित आदेश के आलोक में विहित प्रपत्र में प्रतिवेदन निम्न है :-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No.200/2014. M. C. Mehta Vrs Union of India &amp; Ors order dated 18-12-2019 , 13-08-2020 &amp; 08-02-2021

Name of Department/ Board / Company: **Department of Mines & Geology.**

| Sr. No. | Direction issued by Tribunal in the matter order dated 18-12-2019 , 13-08-2020 & 08-02-2021                                 | Compliance report in the direction                                                                                                                                                                                     | Current progress in the last three months ( Dec. 2020-Feb- 2021 ) |
|---------|-----------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| 1       | Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river Ganga and its tributary river Damodar | अवैध खनन/परिवहन की रोकथाम हेतु की गई कार्रवाई का व्यौरा -<br>1. 09 वाहनों के विरुद्ध 04 में प्राथमिकी दर्ज की गई<br>2. JMMC Rule 2017 के नियम 55 (5) के तहत 18 वाहनों से जुर्माना राशि 1.28 लाख रु0 की वसूली की गई है। | कुल वाहनों की सं- 25                                              |

विश्वासभाजन

  
 जिला खनन पदाधिकारी  
 गिरिडीह।

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## जिला खनन कार्यालय हजारीबाग।

पत्रांक 359 / खनन, हजारीबाग, दिनांक 11/1/2021

प्रेषक:

जिला खनन पदाधिकारी,  
हजारीबाग।

सेवा में,

निदेशक, खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

विषय -

Regarding compliance report on various directions for the Committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court order related to River Ganga & its Tributary River Damodar.

महाराय,

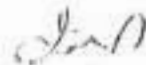
उपरोक्त विषयक, भवदीय के पत्रांक 874/एम्ड, दिनांक 29.06.21 के संबंध में सूचित करना है कि माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C. Mehta Vrs Union of India & Ors. में पारित आदेश के आलोक में विहित प्रपत्र में प्रतिवेदन निम्न है :-

Format for preparation of compliance report in the Matter of Hon'ble NGT O.A. No. 200/2014 matter of M.C. Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department/Board/Company: Department of Mines &amp; Geology

| Sl. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021                                  | Compliance report in the direction                                                                                                                                  | Current progress in the last three months (Dec 2020 to Feb, 2021) |
|---------|-----------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| 1       | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar | अवैध खनन/परिवहन की रोकथाम हेतु की गई कारवाई की व्याप्ति :-<br>(1) JMMC Rule 2017 के नियम 54 (5) के तहत 26 वाहनों से जुर्माना राशि 9.14 लाख रुपया की वसूली की गई है। | कुल वाहनों की संख्या - 26                                         |

विश्वासभाजन


जिला खनन पदाधिकारी,  
हजारीबाग।



विषय: मनुष्य के अधिकार, दुमका।  
पत्रांक: / खनन दिनांक: 29.06.2021

प्रभु,

जिला खनन पदाधिकारी,  
दुमका।

सेवा में,

निदेशक खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड रांची।

विषय :-

Regarding compliance report on Various directions of the Committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court order related to River Ganga & Its tributary river Damodar. के संबंध में।

महोदय,

उपर्युक्त विषयक भवदीय पत्रांक 874/एम० रांची दिनांक 29.06.2021 के अनुपालन में वांछित प्रतिवेदन विहित प्रपत्र में इस पत्र के साथ संलग्न कर आवश्यक कारवाई हेतु भेजी जा रही है।  
अनुलग्नक :- पथोक्त।

विश्वासभाजन

29/7/21  
जिला खनन पदाधिकारी,  
दुमका।

(425)

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District Mining Office, Dumka

Format for preparation of compliance report in the matter on Hon'ble NGT O/A no. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. order dated 18.12.2019, 13.08.2020 and 08.02.2021.

Name of Department / Board/ Company : Department of Mines & Geology

| Sl. No. | Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 and 08.02.2021                                 | Compliance report as per direction                                           | Current progress in the last three months (December 2020 to February 2021)                                                                                                                |
|---------|------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar. | दुमका जिला अन्तर्गत गंगा नदी एवं इसकी सहायक नदी तथा दामोदर नदी नही पड़ता है। | दुमका जिला के मुख्य नदी मयूरझी नदी एवं उसकी सहायक नदी से दिसम्बर 2020 से फरवरी 2021 तक अवैध बालू परिवहन के मामले में 02 ट्रैक्टर के चालक एवं मालिक के विरुद्ध 01 प्राथमिकी दर्ज की गई है। |

*[Signature]*  
District Mining Officer,  
Dumka

# **ANNEXURE - 6**



धारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्यावरण(वाद)-01/2019-3522 वगण0, राँची, दिनांक-14/9/23

प्रेषक,

जॉन केरकेट्टा,  
विशेष कार्य पदाधिकारी।

सेवा में,

निदेशक सुखा,  
नगर विकास एवं आवास विभाग,  
धारखण्ड, राँची।

विषय :- माननीय NGT वाद O.A. No-200/2014 M.C. Mehta Vs. Union of India & others मामले में त्रैमासिक प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग :- आपका पत्रांक-145 दिनांक-07.08.2023

नहाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में NGT वाद O.A. No-200/2014 M.C. Mehta Vs. Union of India & others मामले में अपर प्रधान मुख्य वन संरक्षक, विकास से प्राप्त त्रैमासिक प्रतिवेदन आवश्यक कार्रवाई हेतु संलग्न है।

अनु0-यथोक्त।

विश्वासभाजन



(जॉन केरकेट्टा)  
विशेष कार्य पदाधिकारी।

23989



जनशक्ति, अपर प्रधान मुख्य वन संरक्षक, विकास,

झारखण्ड, राँची।

वन भवन, झारखण्ड, राँची

E-mail : pood-development@gov.in

फोन - 0651-2481813/ 9304727852

संज्ञक :- 04/सो040-24/2021-668 दिनांक : 12/09/2023

प्रेषक,

अपर प्रधान मुख्य वन संरक्षक, विकास  
झारखण्ड, राँची।

सेवा में,

अपर सचिव,  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,  
झारखण्ड, राँची।

विषय :- माननीय NGT okn O.A. No. 200/2014 में पारित आदेश के अनुपालन में त्रैमासिक प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- विभागीय आदेश -7 पर्या0प्रदू(कद)-01/2019-3077 नमूने दिनांक 10.08.2023 एवं विभागीय आदेश 344 दिनांक 18.04.2023।

महोदय,

उपरोक्त विषयक प्रसंगधीन पत्र के आलोक में वांछित प्रतिवेदन इस पत्र के साथ संलग्न कर आवरणक कार्यवाई हेतु भेजा जा रहा है।

अनु0-यथोक्त।

विश्वासभाजन

अपर प्रधान मुख्य वन संरक्षक, विकास  
झारखण्ड, राँची।

12/9/2023

# Format for Quarterly Progress Report

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A. No. 200/2014 (M.C. Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021 & 22.07.2022

Department of Forest, Environment & Climate Change  
(Qty Period: 01-04-2023 to 30-06-2023)

| Direction issued by Tribunal and the Committee                                                                                                                                                                                           | Compliance report in the direction                                                                                                                        |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|
| Afforestation in respect of River Ganga.                                                                                                                                                                                                 | 86,000 Plants have been planted during this quarter.                                                                                                      |
| Afforestation in respect of tributary River Damodar.                                                                                                                                                                                     | 79,500 Plants have been planted during this quarter.                                                                                                      |
| Setting up of biodiversity parks in respect of River Ganga and its tributary River Damodar.                                                                                                                                              | The work has started to set up Bio-diversity Park at Mehndipur, Sahibganj as per the guidelines of NGT and fund is being Mobilised from CAMPA, Jharkhand. |
| Compliance on other various directions of the committee's 3 <sup>rd</sup> meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar. |                                                                                                                                                           |

  
Addl. PCCF, Development,  
Jharkhand, Ranchi





कार्यालय :- वन प्रमंडल पदाधिकारी, साहेबगंज वन प्रमंडल, साहेबगंज।

E-Mail – sbgforest@gmail.com Ph. No. – 06436-222065

पत्रांक :- साहेबगंज / दिनांक :-

23991

साहेबगंज

प्रेषक,

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

सेवा में,

वन संरक्षक,  
प्रादेशिक अंचल,  
दुमका।

विषय :- मा0 NGT, Principal Bench, नई दिल्ली में दायर वाद O.A. No. – 200/2014 M.C. Mehta vs. Union of India & ors. के संबंध में दिनांक 13.06.2020 को पारित न्यायादेश के अनुपालन के संबंध में।

प्रसंग :- प्रधान मुख्य वन संरक्षक, झारखण्ड, राँची के पत्रांक – 2573 दिनांक-28.12.2020

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सूचित करना है कि मा0 NGT, Principal Bench, नई दिल्ली में दायर वाद O.A. No. – 200/2014 M.C. Mehta vs. Union of India & ors. के संबंध में दिनांक 13.06.2020 को पारित न्यायादेश के अनुपालन में प्रगति प्रतिवेदन बिन्दु सं0 xix एवं xx से संबंधित प्रतिवेदन निम्नवत है :-

| Annexure-xix  |                                         |                                                                                                                                                                                                                                                                                                                                                                                        |              |                       |
|---------------|-----------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|-----------------------|
| 1.            | Plantation activities along the rivers. | Year                                                                                                                                                                                                                                                                                                                                                                                   | Namami Gange | Swatch Bharat Mission |
|               | Namami Gange - 702200Plants             | 2017-18                                                                                                                                                                                                                                                                                                                                                                                | 326000Plants | -                     |
|               | Swatch Bharat Mission - 81420Plants     | 2018-19                                                                                                                                                                                                                                                                                                                                                                                | 316200Plants | -                     |
|               | Total - 783620Plants                    | 2020-21                                                                                                                                                                                                                                                                                                                                                                                | 60000Plants  | 81420Plants           |
|               |                                         | Total                                                                                                                                                                                                                                                                                                                                                                                  | 702200Plants | 81420Plants           |
| Annexure - xx |                                         |                                                                                                                                                                                                                                                                                                                                                                                        |              |                       |
| 2             | Development of biodiversity parks.      | इस कार्यालय के पत्रांक – 73 दिनांक-20.01.2021 द्वारा Proposed Biodiversity Park Mehandipur Sahibganj को विकसित करने हेतु Feasibility Report वन संरक्षक, प्रादेशिक अंचल, दुमका को आवश्यक अग्रेतर कार्रवाई हेतु भेजी गई है (छायाप्रति संलग्न)। उक्त के आलोक में Proposed Biodiversity Park Mehandipur Sahibganj की Feasibility Report स्वीकृत होने के उपरान्त अग्रेतर कार्यवाई की जाएगी। |              |                       |

अतः सूचनार्थ प्रेषित।

अनुलग्नक-यथोक्त।

विश्वासभाजन,

ह0/-

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report**

**1st Quarter - April, 2020 to June, 2020**

| SL. No. | Activity     | Proposed Area | No of Plants planted | Total Expenditure | Remarks |
|---------|--------------|---------------|----------------------|-------------------|---------|
| 1       | 2            | 3             | 4                    | 5                 | 6       |
| 1       | Namami Gange | 20Km          | Nil                  | Nil               |         |
| Total   |              | 20Km          | Nil                  | Nil               |         |

**2nd Quarter - July, 2020 to September, 2020**

|       |              |      |       |     |  |
|-------|--------------|------|-------|-----|--|
| 2     | Namami Gange | 20Km | 60000 | Nil |  |
| Total |              | 20Km | 60000 | Nil |  |

**3rd Quarter - October, 2020 to December, 2020**

|       |              |      |     |         |  |
|-------|--------------|------|-----|---------|--|
| 3     | Namami Gange | 20Km | Nil | 17.5868 |  |
| Total |              | 20Km | Nil | 17.5868 |  |

  
 for **Divisional Forest Officer,**  
**Sahibganj Forest Division,**  
**Sahibganj**



**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report**

**1st Quarter - April, 2020 to June, 2020**

| 1st Quarter - April, 2020 to June, 2020 |                       |                        |                      |                   |         |
|-----------------------------------------|-----------------------|------------------------|----------------------|-------------------|---------|
| SL. No.                                 | Activity              | Proposed Area          | No of Plants planted | Total Expenditure | Remarks |
| 1                                       | 2                     | 3                      | 4                    | 5                 | 6       |
| 1                                       | Swatch Bharat Mission | 26Km                   | Nil                  | Nil               |         |
| 2                                       |                       | 3420PVC Gabion         | Nil                  | Nil               |         |
| Total                                   |                       | 26Km<br>3420PVC Gabion | Nil                  | Nil               |         |

**2nd Quarter - July, 2020 to September, 2020**

|                                           |                       |                        |                               |     |  |
|-------------------------------------------|-----------------------|------------------------|-------------------------------|-----|--|
| 2nd Quarter July, 2023 to September, 2023 |                       |                        |                               |     |  |
| 1                                         | Swatch Bharat Mission | 26Km                   | 78000                         | Nil |  |
| 2                                         |                       | 3420PVC Gabion         | 3420PVC Gabion                | Nil |  |
| Total                                     |                       | 26Km<br>3420PVC Gabion | 78000Plants<br>3420PVC Gabion | Nil |  |

**3rd Quarter - October, 2020 to December, 2020**

|       |                       |                        |     |          |  |
|-------|-----------------------|------------------------|-----|----------|--|
| 1     | Swatch Bharat Mission | 26Km                   | Nil | 22.86284 |  |
| 2     |                       | 3420PVC Gabion         | Nil | 6.79647  |  |
| Total |                       | 26Km<br>3420PVC Gabion | Nil | 29.65931 |  |

  
 for **Divisional Forest Officer,**  
**Sahibganj Forest Division,**  
**Sahibganj**



**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report Campa**

**1st Quarter - April, 2020 to June, 2020**

| SL. No. | Activity                              | Proposed Area | No of Plants planted | Total Expenditure | Remarks |
|---------|---------------------------------------|---------------|----------------------|-------------------|---------|
| 1       | 2                                     | 3             | 4                    | 5                 | 6       |
| 1       | Silviculture Operation (200Plants/ha) | 150ha         | Nil                  | Nil               |         |
| Total   |                                       | <b>150ha</b>  | Nil                  | Nil               |         |

**2nd Quarter - July, 2020 to September, 2020**

|       |                                       |              |              |                |  |
|-------|---------------------------------------|--------------|--------------|----------------|--|
| 2     | Silviculture Operation (200Plants/ha) | 150ha        | 30000        | 6.08592        |  |
| Total |                                       | <b>150ha</b> | <b>30000</b> | <b>6.08592</b> |  |

**3rd Quarter - October, 2020 to December, 2020**

|       |                                       |              |            |                |  |
|-------|---------------------------------------|--------------|------------|----------------|--|
| 3     | Silviculture Operation (200Plants/ha) | 150ha        | Nil        | 1.78701        |  |
| Total |                                       | <b>150ha</b> | <b>Nil</b> | <b>1.78701</b> |  |

  
 for Divisional Forest Officer,  
 Sahibganj Forest Division,  
 Sahibganj

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report Plan**

**1st Quarter - April, 2020 to June, 2020**

| SL. No.      | Activity                                                                                                                                                           | Proposed Area       | No of Plants planted | Total Expenditure | Remarks |
|--------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|----------------------|-------------------|---------|
| 1            | 2                                                                                                                                                                  | 3                   | 4                    | 5                 | 6       |
| 1            | Gumani Nadi Plantation<br>(3000plants/Km)                                                                                                                          | 5Km                 | Nil                  | Nil               |         |
| 2            | Silviculture Operation<br>Nadi Udgam<br>(200plants/ha)                                                                                                             | 50ha                | Nil                  | Nil               |         |
| 3            | Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है। | Nil                 | Nil                  | Nil               |         |
| <b>Total</b> |                                                                                                                                                                    | <b>5Km<br/>50ha</b> | <b>Nil</b>           | <b>Nil</b>        |         |

**2nd Quarter - July, 2020 to September, 2020**

|              |                                                                                                                                                                    |                     |              |                |  |
|--------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|--------------|----------------|--|
| 1            | Gumani Nadi Plantation<br>(3000plants/Km)                                                                                                                          | 5Km                 | 15000        | 3.88210        |  |
| 2            | Silviculture Operation<br>Nadi Udgam<br>(200plants/ha)                                                                                                             | 50ha                | 10000        | 1.92369        |  |
| 3            | Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है। | Nil                 | Nil          | Nil            |  |
| <b>Total</b> |                                                                                                                                                                    | <b>5Km<br/>50ha</b> | <b>25000</b> | <b>5.80579</b> |  |

**3rd Quarter - October, 2020 to December, 2020**

|              |                                                                                                                                                                    |                     |            |                |  |
|--------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|------------|----------------|--|
| 1            | Gumani Nadi Plantation<br>(3000plants/Km)                                                                                                                          | 5Km                 | Nil        | 1.24700        |  |
| 2            | Silviculture Operation<br>Nadi Udgam<br>(200plants/ha)                                                                                                             | 50ha                | Nil        | 1.04490        |  |
| 3            | Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है। | Nil                 | Nil        | Nil            |  |
| <b>Total</b> |                                                                                                                                                                    | <b>5Km<br/>50ha</b> | <b>Nil</b> | <b>2.29190</b> |  |

  
 11/11/2021  
 for **Divisional Forest Officer,**  
**Sahibganj Forest Division,**  
**Sahibganj**

# **ANNEXURE - 7**



कृषि, पशुपालन एवं सहकारिता विभाग

(कृषि प्रभाग)

पत्रांक-04/कृ0वि0-15/2020

3133

कृ0, राँची, दिनांक-29/08/2023

प्रेषक,

राघवेन्द्र झा,

सरकार के उप सचिव।

सेवा में,

सचिव,

नगर विकास एवं आवास विभाग,

झारखण्ड, राँची।

विषय:-

माननीय NGT के वाद सं0-200/2014 (M.C. Mehta vs Union of India & Ors.) में पारित आदेश के ससमय अनुपालन की समीक्षा हेतु बैठक दिनांक-25.04.2022 में लिए गये निर्णयों के अनुपालन के संबंध में।

प्रसंग:-

भवदीय पत्रांक-145 दिनांक-07.08.2023

महोदय,

निदेशानुसार उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में माननीय NGT के वाद सं0-200/2014 (M.C. Mehta vs Union of India & Ors.) में पारित आदेश के ससमय अनुपालन की समीक्षा हेतु दिनांक-25.04.2022 को आहूत बैठक लिए गये निर्णयों के अनुपालन हेतु त्रैमासिक प्रतिवेदन (Quarterly Report) विहित प्रपत्र में इस पत्र के साथ संलग्न कर उपलब्ध करायी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनु0-यथोक्त।

विश्वासभाजन,

29.08.23

सरकार के उप सचिव।

## Format for Quarterly Progress Report

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A. No. 200/2014 (M.C. Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022.

Department of Agriculture, Animal Husbandry & Co-operative

(Qty Period: April, 2023 to Till Date)

| S. No. | Direction issued by Tribunal and the Committee                                                                                                                                                                               | Compliance report in the direction                                                                                                                                                                                  |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | Progress on good Irrigation Practices adopted in the State to conserve water required in respect of River Ganga.                                                                                                             | During Financial year 2023-24 in Sahibganj district total 687.5 hectare Area has been targeted to cover in Per Drop More Crop (PDMC) scheme with total assistance of Rs. 854.20 Lakh for good irrigation practices. |
| 2      | Use of treated water from the STPs of Sahibganj.                                                                                                                                                                             | -                                                                                                                                                                                                                   |
| 3      | Use of sludge manure from the STPs of Sahibganj.                                                                                                                                                                             | -                                                                                                                                                                                                                   |
| 4      | Compliance on other various directions of the committee's 3rd meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar. | Letter has been issued to all District Agriculture officers to comply the order passed by the Hon'ble NGT Court.                                                                                                    |

# **ANNEXURE - 8**





केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest & Climate Change, Govt. of India)  
क्षेत्रीय निदेशालय, कोलकाता  
Regional Directorate, Kolkata



Date: 09.06.2023

**Office Order**

**Subject: Joint monitoring of drains discharging directly into river Ganga along with the performance evaluation of Sewage Treatment Plants (STPs) in Jharkhand during pre-monsoon, 2023**

The following officials from Central Pollution Control Board, Regional Directorate, Kolkata have been deputed to carry out the joint monitoring of **06 drains**, discharging directly into river Ganga along with STP monitoring (**03 No's**) at Rajmahal & Sahibganj of Jharkhand during pre-monsoon season of 2023.

The monitoring schedule is as follows:

| S. No. | Name of the Drain            | Town/ Catchment | Recipient River | Latitude | Longitude | Monitoring Dates | Monitoring Team                |
|--------|------------------------------|-----------------|-----------------|----------|-----------|------------------|--------------------------------|
| 1      | Ferry Ghat Drain, Rajmahal   | Rajmahal        | Ganga           | 25.0550  | 87.8364   | 20-22.07.2023    | Supriyo Goswami & Rakim Mondal |
| 2      | Kasimbazar Drain, Rajmahal   | Rajmahal        | Ganga           | 25.0566  | 87.8293   |                  |                                |
| 3      | Mahajan Toli Drain, Rajmahal | Rajmahal        | Ganga           | 25.0569  | 87.8252   |                  |                                |
| 4      | Nikotli Drain, Rajmahal      | Rajmahal        | Ganga           | 25.0573  | 87.8281   |                  |                                |
| 5      | Gopalpur Nallah, Sahibganj   | Sahibganj       | Ganga           | 25.2483  | 87.6349   |                  |                                |
| 6      | Jharana Nallah, Sahibganj    | Sahibganj       | Ganga           | 25.2488  | 87.6426   |                  |                                |

1. Team should also carry the monitoring/inspection of the STPs viz. Sahibganj (5 MLD & 7 MLD) and Rajmahal (3.5 MLD), along with the drain monitoring.
2. Monitoring date (s) may vary if it rains or monsoon arrives. Information regarding overnight rains shall also be collected and mentioned in the observation.
3. Monitoring team shall explore the catchment area of the respective drain and get the detailed information on source(s) of pollution.
4. If a new drain is identified near the existing drain/catchment area, the same shall be monitored and samples should be collected.
5. The team will also collect the information of interim/in-situ remedial measures adopted in drains and assess the performance by collecting samples from upstream and downstream of the treatment system.
6. The monitoring team should save the monitoring locations (sampling location & confluence with the river) on site in the Google maps through [ngrba\\_erdh@gmail.com](mailto:ngrba_erdh@gmail.com). The compass available in the Android system (handset) shall be calibrated before saving the locations.
7. Latitude/longitude may be updated in the report and provided in the degree decimal format (XX. YYYY, YY. XXXX).

8. Grab samples of drain shall be collected followed by preservation as per the APHA standard method for analysis of the following parameters:

Color, Temperature, pH, BOD, COD, TSS, TDS, Chloride, Sulphate, Phosphate, Nitrate, Ammonical Nitrogen, Total Coliform, Fecal Coliform, Trace Metal/Heavy Metal (Fe, Zn, T, Cr, Co, As, Cu, Mn, Ni, Hg, Pb, Se, V, Cd, Sb) and in case of interim measures/in-situ treatment adopted in drains - Total Nitrogen & Residual Chlorine.

9. **Grab samples (Inlet & outlet) shall be collected from the operational & under trial STPs** for the assessment of pH, colour, BOD, COD, TSS, TDS, Phosphate, Nitrate, Sulphate, Total Nitrogen, Total Phosphorus, Ammonical Nitrogen, Total Coliforms, Fecal Coliforms, Oil & Grease (Outlet) and Free Residual Chlorine (in case of disinfection by chlorination at final outlet), Dissolved Oxygen (final outlet & Aeration tank) MLSS, MLVSS (Aeration tank).
10. **Groundwater samples should be collected from operational and under trail STP premises or surroundings of the STP** to assess the impact of STP on groundwater quality w.r.t parameters viz. pH, EC, colour, TSS, TDS, COD, Total Hardness, Total Alkalinity, Chloride, Fluoride, Calcium, Magnesium, Sodium, Potassium, Nitrate, Sulphate, trace/heavy metals (As, Ni, Co, Cu, Fe, Cr, Zn & Mn), Total Coliforms and Fecal Coliforms.
11. All teams shall complete the proposed monitoring as per the schedule. The team leader shall submit the monitoring report (s) in the enclosed format within 5 days after receiving the sample analysis/test report from the laboratory.
12. Prior to the monitoring the team members may refer the previous monitoring report (s) and shall ensure filling up of the data gaps.
13. The expenditure may be booked under the project head NGRBA-PIAS subhead Drains (17.01.01.04).

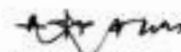
  
(M. K. Biswas)  
Regional Director

To,

- |    |                                |   |                                                                                                                                                                      |
|----|--------------------------------|---|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | All concerned officials of RDK | : | To comply with the monitoring schedule                                                                                                                               |
| 2. | I/c Laboratory, CPCB-Kolkata   | : | With request to make necessary arrangement for receiving the samples for analysis and keep the laboratory ready even on holidays on prior intimation from the teams. |
| 3. | Technical Store, CPCB-Kolkata  | : | With request to provide GPS, Thermometer, measuring tape for the aforesaid monitoring.                                                                               |
| 4. | Account Assistant (NGRBA):     | : | With request to release advances and settlement of TADA under PIAS project head.                                                                                     |

## Copy to:

1. The Member Secretary,  
JSPCB, Ranchi | With request to depute a dedicated team to  
participate in the joint monitoring of drains &  
STPs at Rajmahal & Sahibganj
2. Principal Secretary, UD & HD,  
Govt. of Jharkhand | With request to depute a dedicated team to  
participate in the monitoring of drains &  
STPs.
3. Dr. A.K. Vidyarthi, DH WQM-II,  
CPCB, Delhi | For kind information, please.

  
(M. K. Biswas)



CENTRAL POLLUTION CONTROL BOARD, Delhi

U. No. B-190162/STP-MON/WQM-II/CPCB/2022-23

Date: 25.04.2023

OFFICE MEMORANDUM

Sub: Minutes of the Meeting on Sewage Management in Ganga Front Towns held on March 24<sup>th</sup>, 2023 at Ministry of Environment, Forest and Climate Change, New Delhi

A meeting on sewage management in Ganga front Towns was held on March 24<sup>th</sup>, 2023. The minutes of the meeting alongwith the copy of presentation are enclosed herewith for necessary action. Action taken report on the decisions taken during the meeting may be forwarded to Central Pollution Control Board (CPCB) within 30 days.

(Dr. A.K. Vidyarthi)

Director and Divisional Head, WQM II

cpcb.stp@gmail.com

Encl: As above

To,

1. The Principal Secretary, Department of Forest and Environment, Govt. of Uttarakhand, Uttarakhand Secretariat, 4, Subhash Road, Dehradun - 248006
2. The Secretary, Uttarakhand Paryaj Saksham Vikas Evam Niman Nigam, Paryaj Nigam Uttarakhand, 11, Mohini Road, Rajendra Nagar, Dehradun - 248001
3. The Managing Director, Paryaj Nigam Uttarakhand, 11, Mohini Road, Rajendra Nagar Dehradun - 248001
4. Chief General Manager, Uttarakhand Jal Sansthan, B-Block, Jal Bhawan, Nehru Colony, Dehradun - 248001 (Uttarakhand)
5. Member Secretary, Uttarakhand Pollution Control Board, Gaura Devi Bhawan, 40 B, IT Park, Sakasthahara, Dehradun - 248001 (Uttarakhand)
6. Project Director, State Programme Management Group (SPMG) Namami Gange JUS, (new No. 545/941), Rajpur Road, Opp. RTI Office, Dehradun 248001 (Uttarakhand)
7. Managing Director, Uttar Pradesh Jal Nigam, Urban, 6, Rana Pratap Marg, Lucknow - 226001
8. Principal Secretary, Urban Development Department, Govt. of Uttar Pradesh, 834/826, Bazar Khasan, Lucknow 226001 (U.P.)
9. Managing Director, Uttar Pradesh Jal Nigam, Rural, UP Jal Nigam Premises, 6, Rana Pratap Marg Lucknow - 226001
10. Member Secretary, Uttar Pradesh Pollution Control Board, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow 226010
11. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot NO-18, Sector 7, Ganga Nagar Extension, Lucknow - 226006



12. Principal Secretary, Urban Development and Housing Department (UD & HD), Vikas Bhawan, Bailey Road (Nehru Park), Patna - 800001 (Bihar)
13. The Managing Director, Bihar Urban Infrastructure Development Corporation Limited (BUIDCO), West Boring Canal Road, Rajpuri, Patna - 800001
14. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS B/2, Patliputra Industrial Area, Patliputra, Patna - 800 010 (Bihar)
15. Project Director, SPMG Group (Secretary Urban Development), Vikash Bhawan, Bailey Road, Patna - 800001 (Bihar)
16. The Secretary UD&HD cum CMD, Jharkhand Urban Infrastructure Development Company Limited (JUIDCO), Pragati Sukan (RRDA Building), 3rd Floor, Kutchery Chowk, Ranchi - 834001 (Jharkhand)
17. Member Secretary, Jharkhand State Pollution Control Board, H.E.C., Dhurwa, Ranchi - 834004 (Jharkhand)
18. Project Director, State Programme Management Group (SPMG) - Namami Gange Urban Development & Housing Department, Room no. 403, 4th Floor, Project Bhawan, Dhurwa, Ranchi, Jharkhand-834004
19. Senior Special Secretary, Department of Urban Development and Municipal Affairs, Government of West Bengal, Nagarayan, DF - 8, Sector - I, Salt Lake City, Kolkata - 700064
20. The Municipal Commissioner, Kolkata Municipal Corporation (KMC), S. S.N. Banerjee Road, Kolkata - 700 015
21. Chief Executive Officer, Kolkata Metropolitan Development Authority (KMDA), Udayan Bhawan, DF - 11, SCC - II, Salt Lake, Kolkata - 700091
22. Engineer-in-Chief, Public Health Engineering Department, Head Office, Janasvasthya Kariyari Bhawan (NDAIAYA), CNB, Street Number 18, CN Block, Sector V, Bidhannagar, Piz - 700091 (West Bengal).
23. Member Secretary, West Bengal Pollution Control Board, Paribesh Bhawan, HOA, Block-I, A., Sector III, Salt Lake City, Kolkata - 700 106
24. Programme Director, State Programme Management Group (SPMG) - Namami Gange, Udayan Bhawan, Block -A, DF - 11, Sector - II, Block-A, KMDA, Salt Lake, Kolkata - 700091
25. Executive Director (Technical), National Mission for Clean Ganga (NMCG), 1st Floor, Major Dhyani Chand National Stadium, India Gate, New Delhi - 110002

**Copy to:**

1. For kind information to PS to Chairman, CPCB
2. For kind information to PS to Member Secretary, CPCB



### CENTRAL POLLUTION CONTROL BOARD

#### Minutes of the Meeting on Sewage Management in Ganga Front Towns held on March 24<sup>th</sup>, 2023 at Ministry of Environment, Forest and Climate Change, New Delhi

A meeting on Sewage Management in Ganga front towns was held on March 24<sup>th</sup>, 2023 (04:00 PM onwards) in hybrid mode at Indira Paryavaran Bhawan, Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi. The meeting was chaired by Shri Tanmay Kumar, IAS, Chairman, Central Pollution Control Board (CPCB). The meeting was attended by Member Secretary, CPCB, senior officers from state Urban Development Departments (UDD), State Pollution Control Boards (SPCBs), Sewage Treatment Plant (STP) Operating agencies, State Programme Monitoring Groups (SPMGs) and official from National Mission for Clean Ganga (NMCG). The list of participants is enclosed at **Annexure-I**.

A presentation was made by Divisional Head, WQM-II, CPCB on findings of the quarterly monitoring data of STPs for quarter July to September, 2022. The common issues and finding made during the presentation are as under:

1. Out of 111 Ganga front towns, only 64 towns have STP facilities while the same is absent in 47 front towns. Thus, the matter requires serious attention.
2. Out of estimated sewage generation of about 3500 MLD, treatment capacity available is approximately 2170 MLD (62%) and actual utilized capacity is 1652 MLD, which is 47% of the estimated generation and 76% of the operational capacity.
3. Contractual obligations of 30mg/l BOD in treated sewage limits the achievement of stricter BOD limit of 10 mg/l by STP operators, and contract conditions may be revisited for modifications.
4. The available treatment capacity indicates that only 50% of the sewage generated from Ganga Front Township is being treated before discharge.
5. Out of 118 operational STPs, about 64 STPs are operated at less than 50% of their operational capacity, therefore, attention from all concerned agencies is essential for augmentation of the sewage network so as to harness the available capacity of treatment.
6. About 34 STPs having total capacity of 616 MLD are under construction or under trial stages. Construction of some STPs has been completed but has not been commissioned due to want of connectivity. Therefore, all measures need to be taken to expedite the commissioning of all the 34 STPs at the earliest.
7. Bypass have been observed in many instances and such negligence should be avoided.
8. 37 STPs do not have disinfection facilities and require up-gradation.
9. Out of 118 operational STPs, only 38 are found to be operated at their designed BOD removal efficiency of >90%, whereas 36 are operate at 70- 79 % efficiency. About 40 STPs are operated at <70% efficiency which is major cause of concern.
10. Most of non complying STPs have lower BOD removal efficiency and they mostly non-complied for faecal coliform norms.



11. With only 50- 60% of treatment capacity, parties such as under-utilized capacity, bypass of sewage, non-operation of disinfection facility along with poor O & M of STPs have aggravated the pollution problem and call for time bound action from NMCG & state governments.

State wise observations & salient points and the presentation are enclosed at Annexure II & III respectively.

Following are highlights of submissions/observations made during the meeting:

**Member Secretary, Uttarakhand Pollution Control Board (UKPCB) & General Manager, Ganga, Uttarakhand Pw Jal Nigam (UKPJN),** stated that effluent from most of the STPs are found complying in regular monitoring of UKPCB and monthly analysis carried out by STP in NABL accredited laboratory. Matter of data discrepancy may be looked into and joint efforts shall be made for rectification of the same.

**Uttarakhand Pollution Control Board (UPPCB) & Chief Engineer, Ghaziabad, Uttar Pradesh Jal Nigam (UPJN),** stated that by December, 2023 disinfection system shall be installed at all STPs. Anupshahr and Ghaziabad STPs have under installation disinfection system and will be completed by June, 2023. UPPCB carries out weekly monitoring of STPs. There are discrepancies between observations of UPPCB and CPCB. OCEMS is being installed at STPs in Uttar Pradesh for continuous monitoring.

**Environmental Specialist, Bihar Urban Infrastructure Development Corporation Ltd (BUIDCO)** stated that there are 28 STPs are in various stages of construction in 23 towns of Bihar state, out of which, 12 STPs are under-construction and 7 STPs are completed.

**DGM & Nodal Officer, Namami Gange Jharkhand Urban Infrastructure Development Company (JUHDCO)** submitted that three STPs are commissioned in 2 Ganga front towns of Jharkhand, all the STPs are operational and OCEMS is installed at all 3 STPs.

**Senior Special Secretary, Urban Development and Municipal Affairs (UDMA), Govt. of West Bengal** has submitted the following-

- Joint monitoring of STPs in the West Bengal state be carried out by CPCB and state agencies for better identification of problems/shortcomings in the STPs.
- UDMA accepted that the performance of STPs especially older one requires improvement and most of these STPs are old and commissioned during GAP-I & GAP-II. No laboratory facilities are available at these older STPs and they are testing water parameters from NABL Accredited Laboratories.
- Approximate sewage generation from Ganga front towns is 1401 MLD and around 450MLD is treated by 34 STPs.
- In West Bengal, 3 STPs under HAM model in Howrah, Bally, Kamarhati will be commissioned in March, 2023, two STPs in Serampore and Champdani are under augmentation (DPR stage) and DPRs have been approved for installation of disinfection systems at 11 STPs.
- Septage from septic tanks is directly discharged into main pumping stations to increase the strength of sewage. PSTPs are being constructed to treat fecal sludge at under capacity STPs and also to provide coverage to areas where sewerage network augmentation is difficult due to congested localities.
- O signel parameters are displayed at all STPs in West Bengal.

- Operators of three STPs namely Hatisihalar STP and two STPs at Chandanagar have been issued show cause notice for non-compliance to EC norms.
- 11 STPs of capacity 305.25 MLD will be completed in 2023.
- Technical inputs & advice of CPCB required for adoption of latest technology/upgradation of STPs for further improvement in operation, maintenance and compliance of STPs.
- With the implementation of latest technology for upgradation of STPs, total Nitrogen and total phosphorus may be brought under control.
- Master plan is also being prepared for the State for implementation of the STPs and TSTPs for sewage and Septage management and technology needed for up-gradation of the STPs.
- UD&MA, WB has also submitted that water quality of river Ganga in the state has shown improvement in near past.

**Director (Project), NMCG** apprised the meeting that in Uttarakhand, the nalahs have been tapped and diverted to STPs, hence they have low BOD. Weak strength sewage affects the performance of the STPs. He further informed Nallahs of Gaucher city have BOD less than 30 mg/l therefore no STPs have been installed.

Effluent causing High BOD, COD for drains in Ganga main stem (Kanpur-Unnao region), tributaries including river Kali East, Ramganga and Hindon, with such high values of BOD, COD will cause non-performance/non-compliance of STPs, as many STPs are under construction catchment of these drains.

**Divisional Head (DH), WOM-II, CPCB** submitted that in the exercise of quarterly monitoring of STPs, samples are analyzed by three NABL accredited laboratories of CPCB i.e. RD-Faridkot, RD-Kolkata and CPCB, HO. Contractual obligations of 30mg/l BOD in treated sewage, limits the achievement of stricter BOD limit of 10 mg/l by STP operators, and contract conditions may be revisited for modifications.

He also emphasized that only 07 STPs are commissioned in 2 Ganga front towns of the state out of which only 04 STPs are operational located in Patna. Except Patna, other 17 Ganga front towns in the state have no operational sewage treatment plants at current time. He also pointed out the deinstat status of 35 MLD Baur Old STP, Patna and 45 MLD Saidpur STP and these STPs may be removed from regular monitoring list of STPs after confirmation by state agencies.

He apprised the meeting about the status of operation and compliance status of STPs in West Bengal as well as high number (13) of non-operational STPs in the state.

Status of installation and connectivity of OCEMS at STPs in Ganga front towns was also discussed.

He highlighted that the status of compliance of STPs in Uttar Pradesh, mixing of industrial waste with sewage in Kanpur, issue of STPs which are not yet commissioned completed long term (Banyapur STP, and Panka STP in Kanpur, Sultangarj & Sonapur STP in Bihar).

DH, WOM-II has high-lighted that many drains monitored by CPCB, discharging into river Ganga (Kanpur-Unnao region), Kali East, Ramganga and river Hindon shows very high BOD and COD. The issue of high pollution in drains observed during monitoring have been

communicated to concerned state boards. However, no action taken report has been received yet from UKPCB, UPPCB and WPPCB.

**Member Secretary (MS), CPCB** suggested issues such as under-utilization, over utilization, non-operational, disinfection system, non-compliance, etc. observed at each STP and city are clearly identified and specific plans to resolve these issues in a time-bound manner prepared, implemented and closely monitored. The issues could also be analyzed to assess if any policy intervention was needed. He emphasized that all concerned agencies will have make efforts and collectively ensure that STPs function properly as per its capacity and meet the prescribed norms.

**Chairman, CPCB** pointed out that the matters related to performance and compliance of STPs should be taken seriously and head-on, with identification of the cause of problems. The concerned agencies shall make coordinated efforts with the state agencies, local bodies and for optimum capacity utilization of the STPs in Uttarakhand, household connections to the sewerage system and STPs shall be increased. Joint monitoring at problematic STPs may be carried out to identify the issues.

He suggested that a survey of Gaucher city may be conducted to assess the quality of drains and thereafter, if not required Gaucher may be removed from the list. He further emphasized to ensure that OCEMS probe is installed at proper location and OCEMS is recalibrated timely. He suggested that contract conditions may be revisited to evolve mechanism to ensure improvement in performance of STPs.

Chairman, CPCB emphasized that all the possible steps must be taken for improvement of operation and performance of STPs in all states.

Based on discussion presentation & discussions during the meeting the following decisions were made:

After detailed discussion and deliberation on major issues following decisions were made:

1. The findings as highlighted in presentation shall be shared with respective SPCBs and respective state agencies to ensure that matters related to performance and compliance of STPs shall be addresses by identifying the problems in individual STPs.

[Action: UDDs, SPCBs, STP operating agencies, NMCG & SMCs]

2. Operation and maintenance of STPs requires improvement for better performance efficiency.

[Action: SPCBs, STP operating agencies & SMCs]

3. Task force may be constituted at state level for revisiting the infra-structure, performance level issues and preparation of action plan for each STPs to improve the performance & efficiency of STPs.

[Action: UDDs, SPCBs, STP operating agencies & SMCs]



4. To address the issue of discrepancy in the monitoring data of CPCB and state agencies in Uttarakhand, joint monitoring & sampling of STPs may be carried out.

[Action: State Forest & Environ. Dept., UKPDVNN, CPCB, SPCBs, Jal Nigam/Sanshan]

5. Detailed action plan with timeline may be prepared to resolve the issues observed at each STP, such as under-utilization, over utilization, non-operationality, disinfection system, non compliance etc.

[Action: UDDs, SPCBs, STP operating agencies, NMCG & SMCGs]

6. The contract conditions with the operators may be revisited to evolve mechanism to ensure improvement in performance of STPs for achieving of stringent norms.

[Action: NMCG, STP operating agencies & SMCG]

7. All the under construction STPs to be completed within time limits, and action plan for treatment of sewage for all the cities without sewage treatment facility shall be prepared by state agencies/NMCG.

[Action: UDDs, STP operating agencies, NMCG & SMCG]

8. SPCBs alongwith state government departments shall ensure sewerage network connectivity in cities where old STPs are either under-utilized or new STPs are completed or under construction.

[Action: UDDs, SPCBs, STP operating agencies, NMCG & SMCG]

9. Joint monitoring of STPs in West Bengal may be carried out by CPCB and state agencies for identification of shortfall/limiting factors in operation & maintenance and compliance of STPs.

[Action: UDDs, SPCBs, STP operating agencies, NMCG & SMCG]

10. SPCB and STP operating agencies shall identify the source of industrial effluent mixing with sewage and rectify the problem at the earliest as STPs are not designed on industrial effluent input.

[Action: SPCBs & STP operating agencies]

11. Skill specific training may be provided to the person operating the STPs for quick identification of problem and resolve/troubleshoot the problems.

[Action: STP operating agencies, SMCG, NMCG]

12. Steps shall be taken to stop the inflow of effluent causing high BOD, COD for drains in Ganga main stem, tributaries including Hindon river, as many STPs are under construction and with such high values of BOD, COD the STPs will become non-performing/non complying.

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24010

[Action: UDDs, SPCBs, SMUG & NMCG]

13. Installation of OCEMS at all the STPs shall be ensured.

[Action: UDDs, STP operating agencies, NMCG & SMUG]

14. All the concerned agencies shall take the required actions as decided in the meeting and communicate the action taken report to CPCB at the earliest.

The meeting ended with thanks to the Chair.

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List of participants Meeting on status of Sewage Management in Ganga Front Towns on March 24, 2025 at 04:00 PM at Ministry of Environment, Forest and Climate Change, Hall- Teesta, Wing- Vayu, Indira Prayakaran Bhawan, Jorbagh, New Delhi.

| S.No.                                                   | Name                                                                                        | Email & Mobile No.              |
|---------------------------------------------------------|---------------------------------------------------------------------------------------------|---------------------------------|
| <b>Physically present in the meeting at MoEF&amp;CC</b> |                                                                                             |                                 |
| 1.                                                      | Sh. Tanmay Kumar, Chairman, CPCB, Delhi                                                     | cch.cpcb@nic.in                 |
| 2.                                                      | Dr. A.K. Vidyarthi, Director & DH-WQM-4, CPCB, Delhi                                        | vidyarthi.cpcb@nic.in           |
| 3.                                                      | Ms. Reena Salawan, Scientist E, WQM-4, CPCB                                                 | reena.salawan.cpcb@nic.in       |
| 4.                                                      | Dr. Pravin Kumar, Director (Projects), NMCG                                                 | cpravin@nmcg.nic.in             |
| 5.                                                      | Ms. Nandini Ghosh, PD/WUSPMG, Senior Special Secretary, Deptt of UDMA, Govt. of West Bengal | 9830193174                      |
| 6.                                                      | Sh. Avadh Singhvi, APDA/WBSPMG, Deptt. of UD&MA                                             | 9627741094                      |
| 7.                                                      | Dr. Tapas Kumar Gupta, Chief Technical Advisor, WBPCD                                       | 9830024275                      |
| 8.                                                      | Sh. Anish Jana, PHE/WBSPMG                                                                  | 9432106523                      |
| 9.                                                      | Sh. Arjit Palaiya, Environmental Engineer, UKPCB Dehradun                                   | 9837156720                      |
| 10.                                                     | Sh. Deepak Malik, G.M.(Ganga), Uttarakhand Pw Jal Nigam                                     | 7906180765                      |
| 11.                                                     | Sh. Maneesh Sonwal, SE (Appraisal), Uttarakhand Jal Sansthan                                | 9412005232                      |
| 12.                                                     | Pratik Ray, CE, GAP, KMDA                                                                   | 9836901801                      |
| 13.                                                     | Sh. Suman Saha, Chief Engineer (E&M), KMDA, W.B.                                            | 9831567299                      |
| 14.                                                     | Biswajit Das, Chief Engineer, MED, UD&MA Dept., GoWB                                        | 8290307911                      |
| 15.                                                     | Ham Gopal, Chief Environmental Officer, U.P. Pollution Control Board, Lucknow               | 7839891349                      |
| 16.                                                     | Sh. Raman Jana, Director (F&A), WBSPMG, UD&MA Dept.                                         | janar361@gmail.com              |
| 17.                                                     | Sh. CC. Chatterjee, Secy, CPCB, Delhi                                                       | Cbchatterjee.cpcb@gmail.com     |
| 18.                                                     | Dr. Firoz Ahmad, RA II, CPCB, Delhi                                                         | firozcoob@gmail.com, 9911626533 |
| 19.                                                     | Ms. Garima Dubish, RA III, CPCB, Delhi                                                      | gdubish.cpcb@gmail.com          |
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| 23.                                                     | Sh. Ankit Shukla, SRF                                                                       | ankit.shukla291@gmail.com       |
| <b>Participants Virtually present in the meeting</b>    |                                                                                             |                                 |
| 24.                                                     | Member Secretary, Uttar Pradesh Pollution Control Board, Lucknow                            | ms@uppcb.in                     |
| 25.                                                     | Uday Raj Singh, MD, Pw Jal Nigam Uttarakhand                                                | urajgouk97@gmail.com            |
| 26.                                                     | Deputy Director State Urban Development Authority, Uttar Pradesh                            | klgaur2603@gmail.com            |



|     |                                                                            |                                         |
|-----|----------------------------------------------------------------------------|-----------------------------------------|
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| 29. | Kolkata Municipal Corporation                                              | hkofoia0@gmail.com                      |
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| 32. | Gopal Ji, Project Director (Technical) JJIDCO                              | gopalji02@gmail.com                     |
| 33. | Arun Kumar, Bond Analyst, BSPCB                                            | hspcb.arun@gmail.com                    |
| 34. | MS, Bihar State Pollution Control Board                                    | hspcb@yahoo.com                         |
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| 36. | Uttarakhand Pollution Control Board                                        | ulupcb@gmail.com                        |
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| 46. | SE, UP Jal Nigam, Varanasi                                                 | manojkumar.061@gmail.com                |
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| 50. | Saurabh Kumar, EECD, UP Jal Nigam, Ghazipur                                | ss.21.rajnagar@gmail.com                |
| 51. | WDSPMG                                                                     | mailboxa.raj2015@gmail.com              |
| 52. | P.K. Agarwal, UP Jal Nigam, Moradabad                                      | upnrmu@gmail.com                        |
| 53. | Arumma Bajpai, Central Lab, UPPCB, Lucknow                                 | drarumma2009@gmail.com                  |
| 54. | Gaurav Chaudhary, Banda                                                    | gauravchaudhary243@gmail.com            |
| 55. | EE, Office of Project Manager, FM, Ganga Pollution Control Unit, Prayagraj | upnmgpcu.prayagraj@gmail.com            |
| 56. | Project Manager, UP Jal Nigam, Saharanpur                                  | upnsmre@yahoo.co.in                     |
| 57. | P.K Gupta, Executive Engineer, UP Jal Nigam Urban                          | exee.ug.ujnurban@gmail.com              |
| 58. | Ramawatar Sati, TL SPMG Bihar                                              | tlspmgbihar@gmail.com                   |
| 59. | Tapas Kumar Mondal                                                         | mailtcsatrat2015@gmail.com              |
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|     |                                              |                             |
|-----|----------------------------------------------|-----------------------------|
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| 65. | JMD LPJNN/ APD UP SMOG, Uttar Pradesh        | esd@smcg-up.org             |
| 66. | Shri Ajeet, SBM, Azamgarh                    | shriazamgarhdiv@gmail.com   |
| 67. | Guru Prasad AMD SBM UP                       | sbm.d.bup@gmail.com         |
| 68. | Pankaj Kumar Yadav                           | pankajyadav2552@gmail.com   |
| 69. | EE CD UPJN Azamgarh                          | ee_2cd_azamgarh@yahoo.in    |
| 70. | AK Sharma                                    | sharma.akshay@gmail.com     |
| 71. | SANDEEP                                      | sandeep.nll@gmail.com       |
| 72. | CE UP JAL NIGAM URBAN PHAYAGRAJ              | ce_upjn_glk@yahoo.co.in     |
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# Central Pollution Control Board (WOM-11)

Meeting of Sewage Management in Ganga Main Stem

Venue: TETSA, Vajra Wing, 1<sup>st</sup> floor, MEF&CC, New Delhi-110002

Date: 24.03.2023

| Sr. No | Name of the officers | Organization      | Designation                         | Email ID & Mobile No | Signature |
|--------|----------------------|-------------------|-------------------------------------|----------------------|-----------|
| 1.     | Smt.                 | CPCB, Delhi       | Chairman                            |                      |           |
| 2.     | Dr. A.K. Vishwakarma | CPCB, Delhi       | Director                            |                      |           |
| 3.     | Mr. Anand Singh      | Deptt. of W&S, MA | Joint Secretary<br>Urban Sanitation | 9830931744           |           |
| 4.     | Mr. Anand Singh      | Deptt. of W&S, MA | APD / W&S, MA                       | 8627741094           |           |
| 5.     | Mr. Anand Singh      | CTA, W&S, MA      | Chief Technical Advisor             | 9830931746           |           |
| 6.     | Mr. Anand Singh      | W&S, MA           | Joint Secretary                     | 9830931746           |           |
| 7.     | Mr. Anand Singh      | W&S, MA           | Environment Engineer                | 9830931720           |           |
| 8.     | DEEPAK MALIK         | W&S, MA           | C.M. (Ganga)                        | 7906180785           |           |
| 9.     | Mr. Anand Singh      | W&S, MA           | Sr. Chemist                         | 9830931746           |           |
| 10.    | Mr. Anand Singh      | W&S, MA           | C.E. (W&S)                          | 9830931746           |           |

24014

24014





Annexure HState wise salient points of presentation on Sewage Management in Ganga Front Towns during meeting on 24.03.2023 at MoEF&CCUttarakhand

1. Total Ganga front town-19, Estimated sewage generation -239.8 MLD (2017-18 estimate).
2. Towns having STPs-18, Sewage generation- 239.8 MLD, Treatment Capacity-341.2 MLD, Utilized Capacity-228.6 MLD
3. Towns not having STPs- Gauchar - approx. 1 MLD
4. Total no. of commissioned STPs monitored in Ganga front towns - 53
  - a. Operational STPs - 51 (Complying -06; Non-Complying - 45) (Hon'ble NGT norms) (Complying -06; Non-Complying - 43) (MoEF&CC norms)
  - b. Non-Operational STPs - 02 (0.1 MLD)
5. Under construction STPs: No. of Towns-02: 1 STP of 3.0 MLD at Dehraadun (Sewage generation 106.4MLD, Existing STPs 07 of 115.13 MLD capacity) and 1 STP of 2.7 MLD at Joshimata (Sewage generation 1.45 MLD, Existing STPs-01 of 1.08 MLD capacity)
6. Disinfection system installed at 51 STPs -7 STPs complying and 44 STPs non-complying *w.r.t.* to discharge norm for Faecal coliform (230 MPN/ 100ml).
7. Part of treated sewage discharged in river Ganga without disinfection from 18.0 MED Jagjeetpur STP, Haridwar
8. Observations *w.r.t.* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No. of STPs-39 (278.9MLD), Complying-3 and Non-complying-27
  - b. Overcapacity STPs: No. of STPs-3 (32 MLD), Complying-1 and Non-complying-2
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l) : 14 STPs (113.34 MLD)- Complying-1 and Non-complying-13
  - d. BOD Removal Efficiency: <50%-07 STPs, 50-70%-06 STPs, 70-90%-13 STPs and >90%- 24 STP
  - e. Technology: SBR - 21 STPs (279.19 MLD), ASP- 03 STPs (37 MLD), MBBR/FAO-09 STPs (48.19 MLD), Electro-coagulation-15 STPs (5.39 MLD) and SBT-01 STP (1.4 MLD)
  - f. Environmental Lab-25 STPs
  - g. Online continuous Effluent Monitoring System (OUEMS) is installed at 18 STPs

Uttar Pradesh

1. Total Ganga front town-28, Estimated sewage generation - 1255.2MLD (2017-18 estimate).
2. Towns having STPs-14, Sewage generation approx. 1151.57 MLD Treatment Capacity-1247.9 MLD, Utilized Capacity-1076.9 MLD
3. Towns not having STPs-14 non., Sewage generation -73.61 MLD
4. Total no. of commissioned STPs monitored in Ganga front towns - 35
  - a. Operational STPs-32 (Complying - 04 Non-Complying - 28) (Hon'ble NGT norms) (Complying - 08; Non-Complying - 24) (MoEF&CC norms)
  - b. Non-Operational STPs - 03 (10.63 MLD)
5. Under construction STPs: No. of Towns-7 - 15 STPs (249.94 MLD).
6. Disinfection system installed at 28 STPs - 8 STPs complying and 20 STPs non-complying *w.r.t.* to discharge norm for Faecal coliform (230 MPN/ 100ml).
7. Observations *w.r.t.* Hon'ble NGT norms dated 30.4.2019:

- a. Under capacity STPs: No. of STPs-12 (652.06 MLD), Complying-1 and Non-complying-11
- b. Over capacity STPs: No. of STPs-2 (469.3 MLD), Complying-2 and Non-complying-0
- c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 4 STPs (38 MLD)- Complying-3 and Non-complying-1
- d. BOD Removal Efficiency: <50%-05 STPs, 50-70%-04 STPs, 70-90%-11 STPs and >90%-13 STP
- e. Technology: SBR- 5 STPs (291 MLD), ASP-08 STPs (439.05 MLD), ASP after RCT/ ASP after T7 - 4 (1.65 MLD), MBBR/A2O-03 STPs (3.5 MLD), WSP - 4 (9.2 MLD), UASB-7 (322 MLD), A2O -1 (10 MLD), Constructed with old-01 STPs (0.08 MLD) and New-04 STP (0.04 MLD)
- f. Environmental Lab-27 STPs
- g. Online continuous Effluent Monitoring System (OCEMS) is installed at 18 STPs
8. Panka STP 30 MLD, Kanpur construction work is 90-100% completed-STP not commissioned
9. Industrial waste mixing in inlet sewage (Jajmau, Sajari, Bangawan STPs Kanpur)
10. Sludge is reported hazardous in Jajmau STPs, Kanpur
11. 130 MLD Jajmau, Kanpur reported Chromium in Inlet and outlet of STP
12. Provision for reuse of 40 MLD treated sewage after tertiary treatment in under construction Panki Thermal Power station.
13. Out of 12 STPs mentioned in 04 towns (Ghaziabad, Unsi, Muzaffarnagar and Sahasganj) of Eastern basin, only 02 STPs were found complying to prescribed norms. Two STPs in Ghaziabad namely Bapudhara STP and Govindpuram STP were found operating severely below their designed capacity.
14. In Weekly Monitoring of Drains in Kanpur - Unnao Region, following observations were made:
  - a. 28 drains were monitored, out of which, 19 were discharging in river Ganga (Kanpur-17, Unnao-02) and 09 in river Panka (Kanpur)
  - b. Industrial discharge was recorded in 07 drains which shows flow as 1-106.3 MLD, Colour as 200-2500 Hazen, BOD as 562mg/L to 1480 mg/L, COD as 2164 mg/L to 2798mg/L and Total Cr as 3.04-30.4mg/L.
  - c. Industrial discharge reaching to STPs through tapped drains (Madhya Ghati drain @ Sheela Bazar drain)
15. In Ghaziabad district, monitoring of Bhatla drain shown pH <2-2.5 (acidic) and high trace metal concentration. Ultimately discharges into River Yamuna through Sahibabad drain. According to UPPCB, Bhatla drain is a domestic Drain and there is no authorized unit discharging in this drain. However, monitoring Team reported 4 unauthorized units carrying out metal processing treatment by using acids. Also, animal waste dumping and solid waste deposition was observed along drain.
16. In Meerut and Ghaziabad district, 5 drains carrying wastewater from industries are discharging in River Hindon were monitored. They show high BOD as 136-466mg/L and COD as 639-2018 mg/L.
17. CPCB carried out monitoring of River Kali west and river Dhamola which are tributaries of River Hindon. In Muzaffarnagar district, 07 drains were monitored which were discharging into River Kali-West. High values of BOD as 262 to 2230 mg/L, COD as 520 to 3164mg/L and TDS as 7884 mg/L was recorded indicating industrial pollution. Also, Solid waste deposition in Fakhrawa, Sheruli road, Mangampur drain and cattle waste in Pta. Bahiya Village drain, pulp in Dhandera drain was observed along drains.



18. Also, Sheela dam discharging into river Son-West shown High BOD-765mg/L, COD-702mg/L and Kanahere industrial drain located in Sabaranpur discharging into river Damuda recorded BOD as 204 mg/L and COD as 545 mg/L.
19. The issues observed in monitoring have been communicated to state boards through directions, letters and 180 letters. However, no action taken report has been received yet from UKPCB, UPICB and WBPCB.

#### Bihar

1. Total Ganga front town-38, Estimated sewage generation -480.0 MLD (2017-18 estimate).
2. Towns having STPs -02, Sewage generation approx. 237.5 MLD, Treatment Capacity-283.5 MLD, Utilized Capacity-62.8 MLD
3. Towns not having treatment facility - 16, Sewage generation - 247.5 MLD
4. Total no. of commissioned STPs monitored in Ganga front towns - 07
  - a. Operational STPs - 4 (Complying - 01; Non-Complying - 03) (Hon'ble NGT norms) (Complying - 04; Non-Complying - 00) (MoEF norms)
  - b. Non Operational STPs - 03 (83.5 MLD)
5. Two long time defunct STPs i.e. 35 MLD Bear Old STP, Patna and 45 MLD Sandpur STP, Patna may be delisted.
6. Under construction STPs: No. of Towns- 10 No. - 12 STPs (266.5 MLD).
7. Observations *next* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No of STPs- 04 (200 MLD), Complying-1 and Non-complying- 3
  - b. Overcapacity STPs: No of STPs- 00 STPs
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 4 STPs (200 MLD)- Complying-1 and Non-complying- 3
  - d. BOD Removal Efficiency: 50-70%-01 and STPs, 70-90%-03 STPs
  - e. Technology SBR- 5 STPs (203.5 MLD) and ASP- 02 STPs (80 MLD)
  - f. Environmental Lab- 05 STPs
  - g. Online continuous Effluent Monitoring System (OCFMS) is installed at one STP

#### Jharkhand

1. Total Ganga front town-02, Estimated sewage generation -12.00MLD (2017-18 estimate)
2. Towns having STPs - 02, Sewage generation - 12 MLD, Treatment Capacity - 15.5 MLD, Utilized capacity - 7.2 MLD
3. Towns not having STPs - 00
4. Total no. of commissioned STPs monitored in Ganga front towns - 03
  - a. Operational STPs- 3 (Complying - 01; Non-Complying - 02) (Hon'ble NGT norms)
  - b. (Complying - 03; Non-Complying - 00) (MoEF norms)
5. All 03 STPs are under-utilized i.e. approximately only 46.4% utilization:
  - 7 MLD Sahibganj- Designed based on 2035 population projection.
  - 5 MLD Sahibganj- Designed based on 2029 population projection.
  - 3.5 MLD Rajmahal STP.
6. Observations *next* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No of STPs- 3 (15.5 MLD), Complying-1 and Non-complying- 2
  - b. Overcapacity STPs: No of STPs- 0
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 1 STPs (5 MLD), Complying-0 and Non-complying- 1

- d. BOD Removal Efficiency: 50-60%-11 STPs, 70-90%-41 STPs and >90%-07 STP
- e. Technology: SBR-05 STPs (15.5 MLD),
- f. Environmental Lab-03 STPs
- g. Online continuous Effluent Monitoring System (OCBMS) is installed at 07 STP Rajmahal.

#### West Bengal

1. Total Ganga front town - 45, Estimated sewage generation - 1571.58MLD (2017-18 estimate).
2. Towns having STPs- 28, Sewage generation-approx. MLD, Treatment Capacity- 576.0MLD, Utilized Capacity-283.0 MLD
3. Towns not having treatment facility - 17, Sewage generation - 355.83 MLD
4. Total no. of commissioned STPs monitored in Ganga front towns - 41
  - a. Operational - 28 (Complying - 05; Non-Complying - 23) (Hon'ble NGT norms)
  - b. (Complying - 10; Non-Complying - 18) (MofE norms)
  - c. Non-Operational - 13 (253.1 MLD) out of which 7 are under rejuvenation
5. Most of the non-operational STPs are defunct since a long time.
6. Immediate steps required for stopping the discharge of untreated sewage and immediate treatment arrangements for defunct and under construction/under-rejuvenation STPs
7. Under construction STPs, No. of Towns 5 No. - 05 STPs
8. Disinfection system installed at 15 STPs - 13 STPs complying and 02 STPs non-complying w.r.t. to discharge norm for Faecal coliform (230 MPN/100ml).
9. Observations w.r.t. Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No. of STPs- 15 (226.4 MLD), Complying-2 and Non-complying-13
  - b. Overcapacity STPs: No. of STPs- 2 (21 MLD), Complying-0 and Non-complying-02
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 17 STPs (257.4 MLD), Complying-1 and Non-complying-16
  - d. BOD Removal Efficiency: <50%-09 STPs, 50-70%-07 STPs, 70-90%-03 STPs and >90%-03 STP
  - e. Technology: SBR- 5 STPs (57.7 MLD), ASP- 03 STPs (271.56 MLD), WSP - 22 (197.56 MLD), PBAS -2 (41 MLD) and TF - 4 (108.1)
  - f. Environmental Lab- 16 STPs
  - g. Online continuous Effluent Monitoring System (OCBMS) is not installed at any STP

Annexure III

## Sewage Management in Ganga Front Towns



24<sup>th</sup> March 2023  
4:00 PM

Water Quality Management Division-II  
Central Pollution Control Board, Delhi  
(Inspection carried out upto July-September 2022)

### Content

#### ✓ Status of Sewage Treatment Plants (STPs)

- Status of STPs in Ganga front towns
- Key issues - State wise
- Performance assessment
- Performance of disinfection systems
- Common issues & remedial measures

#### ✓ Drains carrying high pollution load



### Status of Monitored STPs July-September 2022

| State         | Approved Sewage Treatment Capacity (MLD) | Operational Capacity (MLD) | Total STPs monitored | Installed capacity monitored STPs (MLD) | Operational capacity | Compliance as per MGT order dated 30.01.2022 |               |           |               | Compliance as per MoEF&C notification dated 13.10.2017 |               |           |              | Operational Capacity (MLD) | Utilized Capacity (MLD) | Non operational | Non operational Capacity (MLD) |
|---------------|------------------------------------------|----------------------------|----------------------|-----------------------------------------|----------------------|----------------------------------------------|---------------|-----------|---------------|--------------------------------------------------------|---------------|-----------|--------------|----------------------------|-------------------------|-----------------|--------------------------------|
|               |                                          |                            |                      |                                         |                      | Compliant                                    | Non compliant | Compliant | Non compliant |                                                        |               |           |              |                            |                         |                 |                                |
|               |                                          |                            | 100                  | 1000                                    | 100                  | 100                                          | 0             | 100       | 0             | 100                                                    | 0             | 100       | 0            | 100                        | 0                       | 0               | 0                              |
| Uttarakhand*  | 448.8                                    | 18/18                      | 54                   | 541.2                                   | 54                   | 6                                            | 48            | 8         | 46            | 541.2                                                  | 248.5         | 5         | 24           | 5                          | 24                      | 0               | 0                              |
| Uttar Pradesh | 1256.2                                   | 24/28                      | 55                   | 1317.93                                 | 34                   | 4                                            | 30            | 1         | 31            | 1087.5                                                 | 1002.85       | 5         | 100          | 5                          | 100                     | 0               | 0                              |
| Ghaziabad     | 480.0                                    | 2/10                       | 2                    | 283.2                                   | 1                    | 1                                            | 1             | 4         | 0             | 280.0                                                  | 62.8          | 1         | 31.5         | 1                          | 31.5                    | 0               | 0                              |
| Bulandshahr   | 17.0                                     | 0/1                        | 2                    | 15.5                                    | 1                    | 1                                            | 1             | 1         | 0             | 15.5                                                   | 7.7           | 0         | 0            | 0                          | 0                       | 0               | 0                              |
| West Bengal   | 1571.0                                   | 18/14                      | 41                   | 676.2                                   | 40                   | 1                                            | 39            | 40        | 0             | 144.9                                                  | 288.6         | 15        | 288.6        | 15                         | 288.6                   | 0               | 0                              |
| <b>TOTAL</b>  | <b>3558.0</b>                            | <b>64/113</b>              | <b>149</b>           | <b>2514.3</b>                           | <b>118</b>           | <b>12</b>                                    | <b>118</b>    | <b>49</b> | <b>69</b>     | <b>1167.4</b>                                          | <b>1652.1</b> | <b>21</b> | <b>346.7</b> | <b>21</b>                  | <b>346.7</b>            | <b>0</b>        | <b>0</b>                       |

\* Uttarakhand Status based on MoEF & C notification dated 13.10.2017 & vide Govt of UG order dated 30.01.2022 (Compliance based on MGT order dated 30.01.2022 on the basis of MGT order dated 30.01.2022). (Uttarakhand Govt. Order dated 13.10.2017). (Uttarakhand Govt. Order dated 30.01.2022). (Uttarakhand Govt. Order dated 30.01.2022).

\* Uttarakhand STPs data pertain to April-June, 2022, only 8 STPs were monitored during July-September 2022

### Key Findings

- Performance Efficiency (BOD removal) - < 50% - 21; <50-70% - 19; 70-90% - 36; > 90% - 38
- Over capacity operation - 17 STPs (Designed 519MLD / Utilized 673MLD)
- Under capacity operation - 64 STPs (Designed 1242.95 MLD / Utilized 607.38 MLD)
- Non availability of disinfection system - 27 STPs
- Under construction/under trial STPs - 34 (616 MLD)
- Weak Sewage Characteristics at inlet (BOD) < 40mg/l - 40 STPs
- Non operational STPs - 21 (capacity - 346.7 MLD)
- Towns not having STPs - 47

### Actions Taken

- Review meeting held on 25.11.2022. Reminder issued for VTR through email dated 26.05.2022, reply from JUIDCO received- 25.7.2022
- Monitoring status of Jan-March, 22 sent to state governments - Reply received from UPJN (Rural) and JUIDCO (24.06.2022, 06.07.2022 and 13.07.2022)
- Monitoring status of April-June, 22 sent to state governments - Reply received from UKPCB, UPJN and JUIDCO (18.11.2022)
- Compliance status of Jan-March, 22 communicated to Chief Secretaries of 5 Ganga states (0.08.2022)
- Compliance status of July-September, 22 communicated to state agencies vide DO letter (14.07.2023)

### Uttarakhand

- ✓ Estimated Sewage Generation: 239.8 MLD from 19 towns
- ✓ Commissioned STPs - 53 (18 towns) capacity - 341.2 MLD
- ✓ Operational STPs - 51, capacity - 341.1 MLD
  - Utilized - 228.6 MLD (~67%)
- ✓ Compliance Status
  - NGT norms: Complying - 6 and Non-Complying - 45
  - MoEF&CC norms: Complying - 8 and Non-Complying - 43
- ✓ Non-Operational STPs - 02 (0.1 MLD)
- ✓ Under construction STPs: 02 (capacity - 5.7 MLD) (01 - Joshimath, 2.7 MLD; 01 - Kaulagarh, Dehradun - 3 MLD)
- ✓ OCEMS installed only at 18 STPs in Ganga front towns

### Performance assessment of STPs in Uttarakhand

| S.No. | Range of BOD Removal Efficiency (%) |     |       |       | Overall complying |                  | Overall non-complying |                   | Non-complying Parameters either BOD/COD/TSS/FC |                   | Non-operational |               |
|-------|-------------------------------------|-----|-------|-------|-------------------|------------------|-----------------------|-------------------|------------------------------------------------|-------------------|-----------------|---------------|
|       | Technology (no.)                    | <50 | 50-70 | 70-90 | >90               | Comply NGT norms | MoEF&CC norms         | Non-com NGT norms | Non-com MoEF&CC norms                          | Non-com NGT norms |                 | MoEF&CC norms |
| 1     | SBM (20)                            | 3   | 11    | 0     | 4                 | 4                | 5                     | 17                | 10                                             | 3/6               | 1/16            | 0             |
| 2     | ASP (7)                             | -   | 1     | -     | 2                 | 1                | 1                     | 2                 | 2                                              | 3/3               | 0/3             | 0             |
| 3     | IC (28)                             | 5   | 4     | 5     | 3                 | -                | 3                     | 17                | 16                                             | 12/17             | 2/16            | 1             |
| 4     | FAOBI/FAO (9)                       | 1   | 0     | 4     | 0                 | 1                | 1                     | 8                 | 8                                              | 7/8               | 4/8             | 0             |
| 5     | SBT (1)                             | -   | -     | -     | 0                 | 0                | 0                     | 1                 | 1                                              | 1/1               | 1/1             | 0             |
| 6     | Biodigestor (4)                     | -   | -     | -     | -                 | -                | -                     | -                 | -                                              | -                 | -               | 1             |
|       | Total                               | 7   | 6     | 13    | 24                | 6                | 8                     | 45                | 43                                             | 31/44             | 7/43            | 1             |

- Areas coverage of treatment (upto 3000+ km<sup>2</sup>) - 14 STPs (117.16 km<sup>2</sup>) - Complying-6 and Non-complying-33
- Maximum area in operation indicate number of STPs receiving weak sewage
- Green color indicates all STPs are complying with Non-NGT norms
- Red color indicates atleast one STP is non-complying with Non-NGT norms

**Key Issues**

- ✓ **Non-operational STPs - 02**
  - Tekla Biodwaster, Uttarkashi - Non-operational since long due to lack of connection
  - STP Near Anup Naji School, Rudrapur - non-operational since September 2021 due to landslide.
- ✓ **Over utilized capacity STPs - 03**
  - Kirtinagar (1) and Usafapur, Haridwar (2) capacity - 32.01 MLD; Utilized - 32.54 MLD
- ✓ **Higher utilized capacity -**
  - 30 STPs capacity-178.96MLD and Utilized capacity-71.3 MLD
- ✓ No STP at Gancher town (- 1 MLD sewage generation)
- ✓ Overflow observed from inlet point
  - Kirtinagar STP 10 KLD
  - Forest Nala STP, Naini-prayag → 100KL capacity receives 300KL; untreated sewage reaches river Narankim
  - 125 KLD Near Steel Bridge STP, Rudrapur → untreated sewage discharges to r. Alaknanda
  - 5 MLD Muni ki Rati STP, Bishikesh, overflow reaches Chandrabhaga river
  - 7.5 MLD Chandreshwanagar STP, Ris.lesh over flow from tapping point reaches river Ganga

**Uttar Pradesh**

- ✓ Estimated Sewage Generation: 1255.2 MLD from 28 towns
- ✓ Commissioned STPs - 35 (14 towns) capacity - 1197.93 MLD
- ✓ Operational - 32, capacity - 1187.9 MLD
  - Utilized - 1070.89 MLD (~89%)
- ✓ Compliance Status
  - NCT norms: Complying - 4 and Non-Complying - 28
  - MoEF&CC norms: Complying - 8 and Non-Complying - 24
- ✓ **Non-Operational - 03 (10.03 MLD)**
- ✓ Under construction STPs - 15 (capacity - 249.02 MLD) (Ganga front towns)
- ✓ **Over utilized capacity STPs - 12**
  - Anupshahr (2), Prayagraj (6) and Varanasi (4)



**Key issues – contd.**

- ✓ **Under utilised capacity** (<75% of installed capacity) - 12 STPs
  - Kanpur-4, Narnaul-3, Amritsar-1, Varanasi-3, Garhumakteshwar-1, Kanauj-1
- ✓ **Industrial waste mixing in inlet sewage**
  - 130 MLD Jajmau, Kanpur (Chromium content in inlet and outlet of STP)
  - 210 MLD Bingawan STP
  - Excess flow from irrigation channel of Jajmau STPs and CETP reaches river Ganga
- ✓ OCEMS installed only at 18 STPs in Ganga front towns
- ✓ Proposed reuse of 40 MLD treated sewage from Bingawan
  - Environmental Lab-27 STPs

**Performance assessment of STPs in Uttar Pradesh**

| Sl. No. | Technology (No.) | Range of BOD removal efficiency (%) |          |           |           | Overall complying |               | Overall non-complying |               | Non-complying Parameters either BOD/CSS/TSS/TC |               | Non-operational |
|---------|------------------|-------------------------------------|----------|-----------|-----------|-------------------|---------------|-----------------------|---------------|------------------------------------------------|---------------|-----------------|
|         |                  | <50                                 | 50-70    | 70-90     | >90       | Non ble NGT norms | MoEF&CC norms | Non ble NGT norms     | MoEF&CC norms | Non ble NGT norms                              | MoEF&CC norms |                 |
| 1       | SBR (3)          | 0                                   | 0        | 3         | 3         | 1                 | 1             | 4                     | 4             | 1/4                                            | 0/4           | 0               |
| 2       | ASP (6)          | 1                                   | 3        | 2         | 5         | 1                 | 2             | 7                     | 6             | 3/4                                            | 1/4           | 2               |
| 3       | UASB (7)         | 2                                   | 1        | 3         | 0         | 0                 | 0             | 6                     | 6             | 5/6                                            | 1/6           | 1               |
| 4       | MBR/MBR (1)      | 0                                   | 1/1      | 1         | 1         | 1                 | 1             | 1                     | 2             | 2/2                                            | 0/2           | 0               |
| 5       | ASP after PT (1) | 1                                   | 1        | 1         | 1         | 0                 | 1             | 4                     | 4             | 3/3                                            | 1/3           | 0               |
| 6       | WSR/CC (4)       | 0                                   | 1        | 1         | 0         | 1                 | 2             | 2                     | 1             | 1/2                                            | 1/2           | 1               |
| 7       | CTP (2)          | 0                                   | 2        | 0         | 0         | 0                 | 0             | 1                     | 1             | 1/1                                            | 0/1           | 1               |
| 8       | A/C (1)          | 1/1                                 | 0        | 0         | 0         | 0                 | 0             | 1                     | 1             | 1/1                                            | 1/1           | 0               |
| 9       | CWS (1)          | 0                                   | 0        | 1         | 0         | 0                 | 0             | 1                     | 1             | 1/1                                            | 0/1           | 0               |
|         | <b>Total</b>     | <b>5</b>                            | <b>4</b> | <b>11</b> | <b>10</b> | <b>4</b>          | <b>8</b>      | <b>28</b>             | <b>24</b>     | <b>21/24</b>                                   | <b>5/23</b>   | <b>3</b>        |

**Notes/Remarks:**

- 1. In all 3 Rajghat (for time monitoring) 20000 litres up flow at inlet
- 2. Wastewater characteristics: BOD at BRT - 40 mg/l - 100 g/l
- 3. Number of gaps in pipes in upstream of STPs causing leak sewage
- 4. Wastewater in inlet of 70% are complying with discharge NGT norms
- 5. Total no. of STPs at least one STP is non-complying with MoEF&CC norms

### Compliance status of STPs in Hindon Basin

| Sl. No. | Name of STPs                                              | Treatment Technology | Designed Capacity (MLD) | Utilized Capacity - MLD (% utilization) | % BOD reduction | Compliance Status as per NGT standards     | Compliance status as per MoEF&CC standards | Disinfection system |
|---------|-----------------------------------------------------------|----------------------|-------------------------|-----------------------------------------|-----------------|--------------------------------------------|--------------------------------------------|---------------------|
| 1.      | Chakuram STP 74 MLD                                       | SAB                  | 74                      | 74 (100%)                               | 98.9%           | NC w.r.t. BOD, COD, SS, TN, FC             | NC w.r.t. BOD, FC                          | Chlorination        |
| 2.      | Indrapuram STP 56 MLD                                     | SAB                  | 56                      | 56 (100%)                               | 97.7%           | NC w.r.t. BOD, COD, FC                     | NC w.r.t. FC                               | Chlorination        |
| 3.      | Indrapuram STP 56 MLD                                     | LAMP                 | 56                      | 56 (100%)                               | 99.3%           | NC w.r.t. COD, COD, SS, TN, FC             | NC w.r.t. BOD, FC                          | No disinfection     |
| 4.      | Dudahausa STP 20 MLD, Vijay Nagar                         | LAMP                 | 20                      | 20 (100%)                               | 99.1%           | NC w.r.t. COD, BOD, SS, total nitrogen, FC | NC w.r.t. BOD & FC                         | No disinfection     |
| 5.      | Dudahausa STP 20 MLD, Vijay Nagar                         | SAB                  | 20                      | 20 (100%)                               | 99.9%           | NC w.r.t. COD & FC                         | NC w.r.t. FC                               | Chlorination        |
| 6.      | Motiy 3 Phajpaga, Gaurdhan, Gaurdhan, Gaurdhan STP 36 MLD | SAB                  | 36                      | 36 (100%)                               | 98.8%           | NC w.r.t. FC                               | NC w.r.t. FC                               | Chlorination        |
| 7.      | Gaurdhan STP 36 MLD                                       | SAB                  | 36                      | 36 (100%)                               | 99.9%           | Complying                                  | Complying                                  | Chlorination        |
| 8.      | Kapthamunda STP 56 MLD                                    | SAB                  | 56                      | 56 (100%)                               | 99.9%           | Complying                                  | Complying                                  | Chlorination        |

### Compliance status of STPs in Hindon basin

| Sl. No. | Name of STPs                         | Treatment Technology | Designed Capacity (MLD) | Utilized Capacity - MLD (% utilization) | % BOD reduction | Compliance Status as per NGT standards     | Compliance status as per MoEF&CC standards | Disinfection system           |
|---------|--------------------------------------|----------------------|-------------------------|-----------------------------------------|-----------------|--------------------------------------------|--------------------------------------------|-------------------------------|
| 1.      | Saharapur STP, Saharapur             | MBBR                 | 58                      | 58 (100%)                               | 85.96           | NC w.r.t. COD, SS, FC                      | NC w.r.t. FC                               | Chlorination, non-operational |
| 2.      | Maharapur STP, Maharapur             | Oxidation Pond       | 32.5                    | 17 (52%)                                | 28.07           | NC w.r.t. BOD, COD, SS & FC                | NC w.r.t. BOD & FC                         | No disinfection system        |
| 3.      | Lami STP, Lami                       | MBBR                 | 30                      | 22 (73%)                                | 88.54           | NC w.r.t. BOD, COD, SS, TN, FC             | NC w.r.t. FC                               | Chlorination                  |
| 4.      | Tram Delhi, Signature City STP, Lami | MBBR                 | 5                       | 3.1 (70%)                               | 99.30           | NC w.r.t. Total Nitrogen, Total Phosphorus | NC w.r.t. faecal coliform                  | Chlorination                  |

- 22 STPs (designed - 991.5MLD) installed in a Hindon basin towns of Uttar Pradesh.
- LPCB monitored 12 STPs (designed - 585.5MLD, Utilized 422.8 MLD) located in Chapabadi, Gail, Saharapur and Maharapur towns.
- Four STPs under construction in Bareilly town (Ranganga front town) - 58 MLD.
- Gulistan STP 58 MLD in Meerut town found non-complying for treated effluent.



**Bihar**

- ✓ Estimated Sewage generation – 480 MLD from 18 towns
- ✓ Commissioned STPs – 7 (02 towns) capacity – 283.5 MLD
  - 06 STPs at Patna and 01 STP at Sonapur
- ✓ Operational – 4 (Patna), capacity – 200 MLD
  - Utilized – 62.8 MLD ( - 72%)
- ✓ Compliance Status
  - NGT norms: Complying – 1 and Non-Complying – 3
  - MeEP&CC norms: Complying – 4 and Non-Complying – 0
- ✓ Non-Operational/defunct STPs – 03 (83.5 MLD)
  - 01 STP at Sonapur – No sewage reaching STP
  - 02 STPs at Patna (Sene old & Saidpur old) – to be removed from STP list as new STPs constructed in same premises
- ✓ Sultanganj STP 10 MLD under trial for long – Sewerage network not complete
- ✓ Under utilized capacity – 04 STPs, Designed-200 MLD, utilized - 62.8 MLD

**Key Issues**

- ✓ Under construction STPs – 12 (266.5 MLD)
  - 01- Bakhtiarpur, 04 - Patna; 01-Begusarai, 01-Bhagalpur, 01-Sultanganj, 01-Chapra; 01-Mokama, 01-Harh and 01-Masur
- ✓ OCEMS installed at 60 MLD Pahari STP

Performance assessment of STPs of Bihar

| Sl. No. | Technology (No.) | Range of BOD removal efficiency (%) |       |       |     | Overall complying |                   | Overall non-complying |                   | Non-complying Parameters other BOD, COD, TSS/FC |                   | Non-spragations |
|---------|------------------|-------------------------------------|-------|-------|-----|-------------------|-------------------|-----------------------|-------------------|-------------------------------------------------|-------------------|-----------------|
|         |                  | <50                                 | 50-70 | 70-90 | >90 | Non/lie NGT norms | Met/lie BCC norms | Non/lie NGT norms     | Met/lie BCC norms | Non/lie WS norms                                | Met/lie BCC norms |                 |
| 1       | Surf (3)         |                                     | 1(1)  | 3(3)  |     |                   | 4                 | 3                     | 0                 | 0/0                                             | 1/0               | 1               |
| 2       | ASP (2)          |                                     |       |       |     |                   |                   |                       |                   | 0/0                                             | 0/0               | 2               |
| Total:  | 2                | 1                                   | 3     |       |     | 1                 | 4                 | 3                     | 0                 |                                                 |                   | 4               |

Waste sewerage

- Waste sewerage (0) is there/6 is/20% of all the 01 operational STPs in Patna
- Revenue given to each STP (000000) for the 01 STPs remaining waste sewerage
- Sewerage network status of STPs are connecting with the NGT norms
- Performance status of STPs are complying with the NGT norms



### Jharkhand

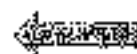
- ✓ Estimated Sewage generation - 12 MLD from 62 towns
- ✓ Commissioned STPs - 63 (02 towns) capacity 15.5 MLD
  - 2 STP - Sahibganj, 1 STP - Rajmahal (capacity - 15.5 MLD)
- ✓ Operational - 03, capacity- 15.5 MLD
  - Utilized - 7.2 MLD (46.4%)
- ✓ Compliance Status
  - NGT norms Complying - 1 and Non-Complying - 2
  - MoEF&CC norms Complying - 3 and Non-Complying - 0
- ✓ OCEMS installed at 01 STP - 5 MLD STP Talbanna Sahibganj
- ✓ Under utilized 3 STPs - Installed-15.5 MLD, utilized-7.17 MLD
  - 7 MLD Charam STP and 5 MLD Talbanna STP, Sahibganj
  - 3.5 MLD Rajmahal STP

### Performance assessment of STPs of Jharkhand

| Sl No | Technology (No.) | Range of BOD removal efficiency (%) |       |       |     | Overall complying |               | Overall non-complying |               | Non complying Parameters either BOD, COD, TSS/FC |               | Non-operation n24 |
|-------|------------------|-------------------------------------|-------|-------|-----|-------------------|---------------|-----------------------|---------------|--------------------------------------------------|---------------|-------------------|
|       |                  | <50                                 | 50-70 | 70-90 | >90 | Non'ble NGT norms | MoEF&CC norms | Non'ble NGT norms     | MoEF&CC norms | Non'ble NGT norms                                | MoEF&CC norms |                   |
| 1     | SHH (1)          | -                                   | 1     | 1     | 1   | 1                 | 1             | 1                     | 0             | 0/3                                              | 0/0           | 0                 |
| 2     | Indec 3          | -                                   | 1     | 1     | 1   | 1                 | 1             | 1                     | 0             | 0/1                                              | -             | 0                 |

Source: Sample 1

- When STPs (pl) are not in operation, the STPs are not in SSI
- Number of given in brackets indicate number of STPs in which water sewage
- Under column indicates all STPs and complying with surface water norms
- Under column indicates all STPs non-complying with surface water norms



**West Bengal**

- ✓ Estimated Sewage generation - 1571.5 MLD from 44 towns
- ✓ Commissioned STPs - 41 (28 towns) capacity - 676 MLD
- ✓ Operational - 28, capacity - 477.9 MLD
  - Utilized capacity - 283 MLD (42%)
- ✓ **Compliance Status**
  - NGT norms: Complying - 5 and Non-Complying - 23
  - MoEF&CC norms : Complying - 10 and Non-Complying - 18
- ✓ Non-Operational - 13 (capacity-253.1 MLD) (0 / under rejuvenation)
- ✓ Under construction STPs - 5 (capacity-94.5 MLD)
- ✓ Under-utilized STPs ( 75% of installed capacity) - 15 STPs

**Key Issues**

- ✓ High gap between sewage generation and treatment -895.5 MLD
- ✓ Over-capacity STPs- 2 at Kalyani
- ✓ No sewage treatment facility in 17 towns
- ✓ Bypass/overflow observed from -03 STPs
  - 14 MLD Bandipur STP
  - 12 MLD Panihat STP
  - 9.5 MLD Nabadwip STP
- ✓ Non-operational STPs decreased from 21 (April-June 2022) to 13 STPs (July-September 2022)
  - 7 STPs rejuvenated – Earlier Non-operational for long

## Performance assessment of STPs of West Bengal

| Sl. No. | Technology (No.)       | Range of BOD removal efficiency (%) |       |       |     | Overall complying |                 | Overall Non-complying |                 | Non-complying Parameters other than BOD & DO & SS/TC |                 | Non-operations |
|---------|------------------------|-------------------------------------|-------|-------|-----|-------------------|-----------------|-----------------------|-----------------|------------------------------------------------------|-----------------|----------------|
|         |                        | <50                                 | 50-70 | 70-90 | >90 | Har'ble BOD norms | MoEF & CC Norms | Har'ble BOD norms     | MoEF & CC Norms | Har'ble BOD norms                                    | MoEF & CC Norms |                |
| 1       | SRB (7)                | 0                                   | 0     | 11    | 1   | 2                 | 1               | 2                     | 1               | 2/1                                                  | 0/1             | 0              |
| 2       | ASP (8)                | 21                                  | 2/21  | 21    | 0   | 0                 | 2               | 0                     | 4               | 5/4                                                  | 0/4             | 2              |
| 3       | ASBR/ASBR/ATF/TAF (22) | 5                                   | 3/1   | 4     | 0   | 1                 | 1               | 12                    | 12              | 11/12                                                | 2/12            | 9              |
| 4       | MBAS (4)               | 3/1                                 | 0     | 0     | 1   | 0                 | 2               | 2                     | 0               | 2/0                                                  | 0/0             | 0              |
| 5       | TF (0)                 | 0                                   | 1     | 1     | 0   | 0                 | 1               | 2                     | 1               | 1/1                                                  | 0/1             | 2              |
|         | Total                  | 9                                   | 7     | 18    | 2   | 3                 | 10              | 25                    | 18              | 19/18                                                | 2/18            | 13             |

Notes: (continued) :

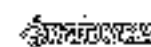
- 4. Based on the performance of STPs.
- 5. Based on the performance of STPs receiving waste water.
- 6. Compliance status: All STPs are complying with Har'ble BOD norms.
- 7. Total number of STPs: 40. Out of 40, 10 are complying with Har'ble BOD norms.



## BOD removal efficiency of STPs (July-September, 2022)

| Efficiency range of BOD removal | Uttarakhand |           | Uttar Pradesh |           | Bihar |           | Jharkhand |           | West Bengal |           | Total |           |
|---------------------------------|-------------|-----------|---------------|-----------|-------|-----------|-----------|-----------|-------------|-----------|-------|-----------|
|                                 | No.         | Complying | No.           | Complying | No.   | Complying | No.       | Complying | No.         | Complying | No.   | Complying |
| 90-100                          | 24          | 1         | 10            | 2         | 0     | 0         | 1         | 1         | 3           | 1         | 38    | 4         |
| 70-89.9                         | 1           | 1         | 11            | 2         | 3     | 1         | 1         | 2         | 8           | 1         | 36    | 3         |
| 50-69.9                         | 5           | 1         | 4             | 0         | 1     | 0         | 1         | 0         | 7           | 0         | 19    | 1         |
| Below 50                        | 7           | 0         | 5             | 0         | 0     | 0         | 0         | 0         | 0           | 0         | 22    | 0         |
| Not operational                 | 0           | -         | 0             | -         | 0     | -         | 0         | -         | 13          | -         | 13    | -         |
| Total                           | 52          | 6         | 30            | 4         | 4     | 1         | 3         | 1         | 40          | 2         | 135   | 13        |

STPs having poor efficiency show lesser compliance



Compliance as per Har'ble BOD norms order dated 20.4.2010



| S.No | Inlet BOD    | No. of STP | BOD Compliance         |                      | Overall compliance |                  |
|------|--------------|------------|------------------------|----------------------|--------------------|------------------|
|      |              |            | 10 mg/l<br>(NGT norms) | 30 mg/l<br>(MoEF&CC) | NGT Norms          | MOEF&CC<br>Norms |
| 1    | <10          | 14         | 12*                    | 14                   | 1                  | 3                |
| 2    | 10-20        | 12         | 11                     | 12                   | 1                  | 4                |
| 3    | 20-40        | 14         | 7                      | 14                   | 1                  | 4                |
| 4    | 40-100       | 47         | 26                     | 40                   | 11                 | 18               |
| 5    | 100-150      | 10         | 6                      | 9                    | 0                  | 1                |
| 6    | 150-250      | 9          | 3                      | 7                    | 1                  | 2                |
| 7    | >250         | 10         | 3                      | 6                    | 0                  | 1                |
|      | <b>Total</b> | <b>116</b> | <b>58</b>              | <b>102</b>           | <b>15</b>          | <b>33</b>        |

\* Inlet BOD value at Akola Road STP = 14 mg/l. Bawal Road STP, Badliaprayag = 15 mg/l

| Technology   | U-1       | U-4       | U-6      | U-11     | U-16      | Total      | Inter. BOD Range | Median BOD value | Non-compliance per 2000 pop. & % | Comply. (n) | Non-comply. (n) | Rel. Compliance |
|--------------|-----------|-----------|----------|----------|-----------|------------|------------------|------------------|----------------------------------|-------------|-----------------|-----------------|
| STP          | 13        | 5         | 5        | 1        | 8         | 32         | 4-204            | 60               | 201-3, 155-1, 45-1               | 3           | 2               | 4               |
| ASP          | 5         | 8         | 7        | 0        | 8         | 28         | 12-35            | 16.5             | 100-3, 75-3, 45-3                | 7           | 12              | 4               |
| ASP with STP | 0         | 0         | 0        | 0        | 0         | 0          | 14.4-187         | 25.8             | 100-1, 10-1                      | 0           | 0               | 0               |
| MBBRAS       | 9         | 5         | -        | -        | -         | 14         | 7-79             | 57               | 100-1, 55-1, 10-1                | 2           | 10              | 1               |
| TF           | 10        | -         | -        | -        | -         | 10         | 1-60             | 26               | 100-1, 15-1, 10-1                | 0           | 10              | 1               |
| FB           | 1         | -         | -        | -        | -         | 1          | -                | -                | 100-1, 15-1, 10-1                | 0           | 1               | 0               |
| WSE/DFP/AUC  | 0         | 0         | -        | -        | 21        | 26         | 1-81             | 50               | 100-1, 75-1, 10-1                | 3*          | 14              | 0               |
| UWSE         | 0         | 0         | -        | -        | 1         | 1          | 1-158            | 75               | 100-1, 155-1, 10-1               | 0           | 5               | 3               |
| AFC          | 0         | 1         | -        | -        | 1         | 1          | 25.5             | -                | 100-1, 10-1                      | 0           | 1               | 0               |
| CWS          | 0         | 1         | -        | -        | 1         | 1          | 20               | -                | 100-1, 10-1                      | 0           | 1               | 0               |
| ESTP         | 0         | 0         | -        | -        | 2         | 2          | 4                | -                | 100-1, 10-1                      | 0           | 0               | 0               |
| TAAP         | 0         | 0         | -        | -        | 2         | 2          | 13-35            | 40               | 100-1                            | 0           | 0               | 0               |
| TF           | 0         | 0         | -        | -        | 4         | 4          | 10-57            | 36               | 100-1, 155-1, 10-1               | 0           | 2               | 2               |
| Non-Reported | 0         | 0         | -        | -        | 0         | 0          | -                | -                | -                                | 0           | 0               | 0               |
| <b>Total</b> | <b>53</b> | <b>55</b> | <b>2</b> | <b>3</b> | <b>31</b> | <b>119</b> |                  |                  |                                  | <b>15</b>   | <b>105</b>      | <b>21</b>       |

\*No flow at ex. Net after sample at 1st run

§ Non Report STP, Degrading

Legend: Sequential Batch Reacting, ASP – Activated Sludge process, U – Trickling Filter, A – Aeration system, ST – Substrate, UWSE – Un-Reported Sewage Effluent, Or Oxidation pond/MBBR (with aeration pond) depend upon with or without lining, FB – Floating Bio-film, FD – Workpond, MBR – Membrane Bio-Reactor, NFB/TFP – Moving Bed Bio-Reactor in Closed System, DF – Solid Freezing, AFC – Anaerobic Fermentation, CWS – Closed Wastewater System, TF – Trickling Filter, MBR – Activated Sludge Process, ESTP – Effluent Sludge Treatment Plant, AUC – Aerobic Sludge, CWS – Composting Wastewater system

## Compliance Status of STPs for BOD and FC

| State         | Complying w.r.t. BOD (STOD/7 <sup>th</sup> ) | Non-complying w.r.t. BOD Range (10-20 mg/l) | Non-complying w.r.t. BOD Range (20-40 mg/l) | Non-complying w.r.t. BOD Range (> 40 mg/l) | Complying w.r.t. FC (<330 MPN per 100ml) | Non-complying w.r.t. FC (>330 MPN per 100ml) | Non-complying w.r.t. FC (>1000 MPN per 100ml) |
|---------------|----------------------------------------------|---------------------------------------------|---------------------------------------------|--------------------------------------------|------------------------------------------|----------------------------------------------|-----------------------------------------------|
| Uttarakhand   | 21                                           | 10                                          | 02                                          | 07                                         | 07                                       | 01                                           | 23                                            |
| Uttar Pradesh | 22                                           | 11                                          | 33                                          | 05                                         | 04                                       | 01                                           | 24                                            |
| Bihar         | 04                                           | 05                                          | 30                                          | 00                                         | 02                                       | 00                                           | 00                                            |
| Jharkhand     | 05                                           | 00                                          | 30                                          | 10                                         | 02                                       | 01                                           | 00                                            |
| West Bengal   | 16                                           | 00                                          | 05                                          | 01                                         | 08                                       | 00                                           | 18                                            |
| Total         | 66                                           | 25                                          | 70                                          | 23                                         | 29                                       | 03                                           | 44                                            |

## Status of installation of Online Continuous Effluent Monitoring System (OCEMS)

- CPCB issued direction dated 10.08.2020 to 148 STP operators (commissioned and under construction) regarding installation of OCEMS for flow, pH, BOD, COD, TSS, Ammonical Nitrogen and Nitrite Nitrogen
- Uttarakhand**
  - ✓ OCEMS installed at only 18 STPs (17 STPs connected with CPCB/TEDS server)
- Uttar Pradesh**
  - ✓ OCEMS installed at only 18 STPs (15 connected with CPCB/TEDS server)
- Bihar & Jharkhand**
  - ✓ 1 OCEMS installed in each state (no connect yet)
- West Bengal**
  - ✓ No OCEMS installed in any STP

← **Uttarakhand**← **Uttar Pradesh**

| Status of disinfection system |                       |                               |              |                   |           |                   |              |                   |                                         |
|-------------------------------|-----------------------|-------------------------------|--------------|-------------------|-----------|-------------------|--------------|-------------------|-----------------------------------------|
| States                        | No. of Municipal STPs | Disinfection system available | Chlorination |                   | Ozonation |                   | UV treatment |                   | Non-Compliance for FC (>230 MPN/100 ml) |
|                               |                       |                               | Number       | Compliance for FC | Number    | Compliance for FC | Number       | Compliance for FC |                                         |
| Uttarakhand                   | 57                    | 51                            | 52           | 7                 | 17        | 0                 | 2            | 0                 | 66                                      |
| Uttar Pradesh                 | 25                    | 23                            | 26           | 7                 |           |                   | 2            | 1                 | 24                                      |
| Bihar                         | 3                     | 3                             | 3            | 3                 | -         | -                 | 3            | -                 | 0                                       |
| Jharkhand                     | 3                     | 4                             | 3            | 2                 | -         | -                 | -            | -                 | 1                                       |
| West Bengal                   | 61                    | 15                            | 15           | 20                | -         | -                 | -            | -                 | 28                                      |
| Total                         | 159                   | 117                           | 99           | 39                | 17        | 0                 | 5            | 1                 | 89*                                     |

Compliance as per the BIS norms  
\* Out of 143 non-complying STPs

| Disinfection system Compliance and Residual Chlorine |               |                        |                        |                            |                             |
|------------------------------------------------------|---------------|------------------------|------------------------|----------------------------|-----------------------------|
| S.No.                                                | State         | No. of STP RC Measured | No. of STP RC Detected | Complying (<230 MPN/100ml) | Non-complying (>230 MPN/ml) |
| 1                                                    | Uttarakhand   | 25                     | 23                     | 4                          | 19                          |
| 2                                                    | Uttar Pradesh | 13                     | 12                     | 4                          | 8                           |
| 3                                                    | Bihar         | 3                      | 3                      | 3                          | 0                           |
| 4                                                    | Jharkhand     | 3                      | 3                      | 2                          | 1                           |
| 5                                                    | West Bengal   | 13                     | 11                     | 3                          | 8                           |
|                                                      | Total         | 57                     | 52                     | 16                         | 36                          |

### Disinfection system Compliance, Nitrogenous residue and Residual Chlorine

- 16 STPs complying w.r.t. Faecal coliform (FC) norms ( $<230$  MPN/100 ml)
  - ✓ residual chlorine ranging upto 5.7 mg/l
  - ✓ Total nitrogen and Ammonical nitrogen concentration found from 2.0 mg/l to 48 mg/l
- 36 STPs non-complying w.r.t. FC norms
  - ✓ residual chlorine ranging upto 7.0 mg/l
  - ✓ Total nitrogen/Ammonical nitrogen concentration found from 1 mg/l to 43 mg/l
- Presence of Total nitrogen/Ammonical nitrogen doesn't affect the compliance w.r.t. FC.
  - ✓ However, its presence consumes free Chlorine.
- Probable reasons for non-compliance
  - ✓ Chlorine dosing at single point without covering entire width of the contact tank.
  - ✓ Chlorine dosing at top water level, without covering full depth of the contact tank
  - ✓ Short circuiting / inadequate mixing of chlorine in to entire sewage.
  - ✓ inadequate contact time (too less than 30 minutes) of chlorine and sewage.



### General Observations During Monitoring

- Inadequate trained manpower
- Overflow from tipping point due to chocking (solid waste/slud)
- Lack of sewerage network
- Over usage of fresh water due to uncontrolled extraction of ground water from household bore-wells resulting in less sewage
- Disinfection systems operated manually and inadequate mixing after dosing.
- Lack of laboratory facility for testing of operational check points
- Most STPs don't have trained chemist
- Supporting documents e.g. design details, CCA not available at STP premises
- Recommendations/suggestions should be communicated to the operator
- Improper storage and disposal of sludge and lack of sludge record



## Common Issues and Remedial Measures

| Common Issues                                                                                                                                                                                                                                                                                            | Remedial Measures                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>Present BOD concentration <math>&gt; 100 \text{ mg/l}</math> against the design inlet BOD of <math>750 \text{ mg/l}</math> and</p> <p>STPs designed for treated sewage BOD <math>&lt; 30 \text{ mg/l}</math> whereas the norms for treated sewage is <math>\text{BOD} &lt; 10 \text{ mg/l}</math></p> | <ul style="list-style-type: none"> <li>Maintain MLSS in the range of <math>1500\text{--}2000 \text{ mg/l}</math> for conventional and <math>3000\text{--}2500</math> for extended aeration and SBR based system</li> <li>Maintain a ratio of MLVSS and MLSS in the range of <math>0.7\text{--}0.8</math> for conventional and <math>0.6</math> for extended aeration and SBR based system</li> <li>Maintain sludge volume of <math>25</math> to <math>30\%</math> in settling test (30 minutes)</li> <li>In case of MLSS exceeds above mentioned values, sludge wasting may be required</li> <li>To avoid over aeration, limit the air supply based on maintain DO level of <math>1.5</math> to <math>2.0 \text{ mg/l}</math></li> <li>Install UV sensor in aeration tank and interlock it with air blowers for DO control</li> <li>Keep the sludge recirculation rate in the range of <math>75\%</math> to <math>100\%</math> of feed flow as based on conventional and <math>50</math> to <math>60\%</math> of extended aeration &amp; SBR</li> <li>Maintain F/M, SRT, etc. in the range of <math>0.1</math> to <math>0.4</math> for conventional and <math>0.1</math> to <math>0.15</math> for extended aeration and SBR based system via regulating the sludge recirculation rate through trial and error</li> <li>Inspect effluent weirages in compliance of aeration tank. In case of surface overflow, provide no submerge of floatage in the settled sewage and regular backwashing of floatation system</li> <li>Focus BOD removal efficiency of <math>95\%</math></li> </ul> |

## Common Issues and Remedial Measures – Contd.

| Common Issues                                                                                                                                                                                 | Remedial Measures                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>Non-compliance with respect to fecal coliform norms</p>                                                                                                                                    | <ul style="list-style-type: none"> <li>Maintain <math>\text{BOD}</math> and <math>\text{TSS}</math> values <math>&lt; 35 \text{ mg/l}</math> in treated sewage as for disinfection and oxidation</li> <li>In case of oxidation, Ammonia concentration should be less than <math>3 \text{ mg/l}</math>, <math>\text{TSS} = 5</math> to <math>10 \text{ mg/l}</math> for UV based disinfection</li> <li>Chlorine dosing in the range of <math>4\text{--}8 \text{ ppm}</math> (Dose = <math>6\text{--}10 \text{ ppm}</math>) shall be maintained for disinfection of treated sewage</li> <li>Adequate R:O control on dosing of <math>\text{Cl}_2</math> gas as per feed flow control</li> <li>Prohibit chlorine contact time say <math>20 \text{ min}</math>. In case of emergency <math>&gt; 30\text{--}45 \text{ minutes}</math> in case of oxidation</li> <li>Short circuiting should be avoided in COT</li> <li>Diffused aeration in full up length to ensure disinfection in full width of depth</li> <li>Gas tubes of UV system should be changed regularly</li> <li>Good grade chemicals shall be used for disinfection</li> </ul> |
| <p>STPs based on FAS, A/S, MBR and UASB have efficiency below <math>90\%</math> i.e. STPs unable to achieve the desired level of BOD <math>&lt; 10 \text{ mg/l}</math> for treated sewage</p> | <ul style="list-style-type: none"> <li>Performance audit of individual STPs shall be carried out by state agencies</li> <li>Based on performance audit report, action plan for performance enhancement of individual STPs shall be created</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| <p>Inadequate trained manpower &amp; lack of maintenance in the moving equipment</p>                                                                                                          | <ul style="list-style-type: none"> <li>Operators and Supervisors should be imparted training particularly about the biological process control</li> <li>Moving parts shall be maintained regularly (Screens, agitators, mixers etc.)</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| <p>Contractual obligations</p>                                                                                                                                                                | <ul style="list-style-type: none"> <li>To evolve mechanism to ensure improved performance of STPs</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |

**Weekly Monitoring of Drains in Kanpur - Unnao Region (October 2021 - December 2022)**

- 25 drains monitored - Ganga-17 (Kanpur-17, Unnao-02) and Tando-08 (Kanpur)
- Industrial discharge in 07 drains - Budhhiyograi, Sarsila Bazar, Dabhoi of Kanpur and City Jail of Unnao (Tannery, Kolaria & Bhatpur Textile and HCL Textile, electroplating) of Kanpur
  - Tandiya Ghat drain (Flow: 1-8.3 MLD, BOD: 1270 mg/l, COD: 2798 mg/l, Total Cr: 34 mg/l, Colour: 2500 Hazen) - Tapped to Jajman STPs
  - Sarsila Bazar drain (Flow: 0.1-16.6 MLD, BOD: 1480 mg/l, COD: 2207 mg/l, Total Cr: 30.4 mg/l, Colour: 750 Hazen) - Tapped to Jajman STPs
  - Ramnagar drain (Flow: 2.5-98.7 MLD, BOD: 562 mg/l, COD: 2144 mg/l, Total Cr: 20.4 mg/l, Colour: 400 Hazen)
  - Dabhoi drain (Flow: 0.1-38.6 MLD, Total Cr: 1.94 mg/l)
  - Bhatpur drain (Flow: 1.5-4.2 MLD, Colour: 200 Hazen)
  - HCL drain (Flow: 2.5-106.3 MLD, Colour: 200 Hazen)
  - City Jail drain (Flow: 4.8-46.3 MLD, Total Cr: 6.6 mg/l, Colour: 250 Hazen)
- Industrial discharge reaching to STPs through typical drains (Tandiya Ghat drain & Sarsila Bazar drain)
- Action Taken
  - Letters dated 05/12/2021, 02/11/2022, 25/11/2022, 15/12/2022, 07.01.2023 & 26.01.2023 to UPPCB & NMCC.
  - Direction dated 22/02/2022 to Managing Director, UPCH (Rural and Urban)
  - LPO letter dated 22/08/2022 to District Magistrate Kanpur, UPPCB and NMCC.

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**High pollution in drains**

- Letter dated 17/02/2023 to UKPCB regarding high pollution in Dhabdi drain, Kanpur (BOD-305 mg/l & COD-646 mg/l) during Magh Mela, 2023 (Jan 2 - 3<sup>rd</sup>, 2023)
- Letter dated 17/02/2023 & 20/05/2023 to UPPCB regarding high pollution in Ramnagar drain (BOD 381-366 mg/l and COD 699-781 mg/l) during Magh Mela, 2023 (Jan 2 - 3<sup>rd</sup> & 30-31<sup>st</sup>, 2023)
- Direction dated 22/11/2022 issued to WBPCB u/s 18 (1) (b) of Water Act, 1974 regarding intermittent discharge of high metal (Cd-687.226 mg/l, Cu-60.16 mg/l, Fe-1161.49 mg/l, Pb-41.38 mg/l, Mn-6.43 mg/l, Ni-81.02 mg/l, Zn-409 mg/l) bearing acidic effluent (pH-4.7, Nitrate-1274.1 mg/l, Chloride-896 mg/l, TDS-6181 mg/l) into Ramkrishna Ghat drain, Howrah (West Bengal)
- LPO letter dated 16/11/2022 to UPPCB pertaining to high pollution in river Kah-Bast due to wastewater discharge via drains indicating industrial discharge
  - Sagor Mill area (Color-85 Hazen, BOD-635 mg/l, COD-1375 mg/l and TDS 3920 mg/l).
  - Saini drain (Color-123 Hazen, BOD 659 mg/l, COD-1428 mg/l, Fe-130.2 mg/l and Pb-1.93 mg/l).
  - Slaughter house/Udcan nala (Color-751 Hazen, BOD-150 mg/l, COD-568 mg/l) etc.
  - Nishal Ghat area (BOD-317 mg/l and COD-823 mg/l).

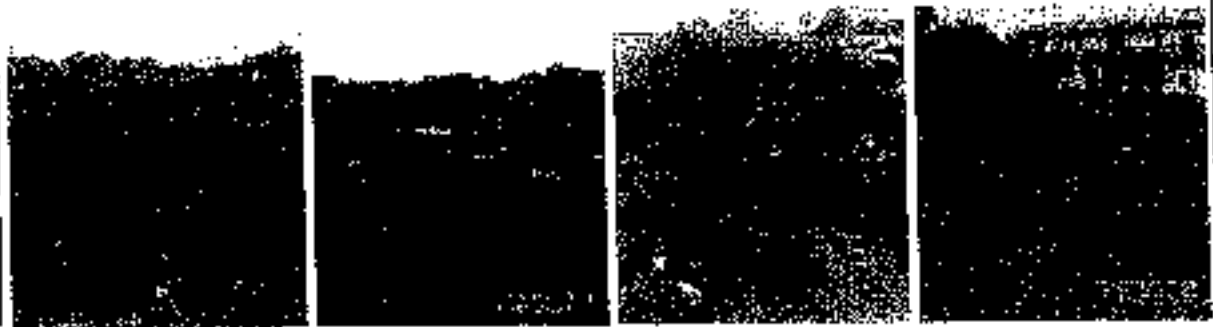
So far no action taken report was received from UKPCB, UPPCB and WBPCB

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### Industrial pollution: Bantala drain

- In Sahasrabudh district - Bantala drain is mainly discharge into River Yashoda through Sahasrabudh drain - pH <2-2.5 (acidity), high trace metal concentration (Pb-13.7 mg/l, Cu-0.52 mg/l, Cr-22 mg/l, Ni-60.16 mg/l, Mn 38 mg/l, Zn-91 mg/l, Ni 19 mg/l, BOD- 254 mg/l, COD-466 mg/l and TDS-13046-19352 mg/l). Domestic drain, No authorized units as per DPCU.

- It is reported 4 unauthorized units carrying out metal processing treatment by using acid. No CTP is provided by units. Garment washing unit without BTP, zero manufacturing unit. Heavy metal and waste dumping along drain, solid waste deposition.



### Industrial pollution : Drains of river Hindon

#### Meerut district

- ✓ Sahasrabudh drain (BOD-450 mg/l, COD 1555 mg/l) - 3 CPT (Pulp & paper, textile & dyeing & 1 non-CPT (dyeing) industry are there. Large amount of solid waste deposition and lot of cattle dung over drain.

#### Ghaziabad district

- ✓ Kalyan Asha (BOD-176 mg/l, COD-761 mg/l) - Domestic drain. No information of industrial unit present.
- ✓ Hindon Asha left (BOD 302 mg/l, COD-803 mg/l) & Hindon Asha right (BOD 168-639 mg/l, COD 636-7918 mg/l) - Domestic drain. Large reported solid waste, dumping, lot of cattle dung over drain. Large solid waste dumping, lot of cattle dung over drain.
- ✓ Karanli drain (BOD- 158 mg/l, COD-639 mg/l) - 4 CPT (Pulp & paper, dyeing & textile & 1 non-CPT (dyeing & printing). Monitoring team reported paper pieces & numerous severe, fine size sludge and effluents, glass, plastic, MS waste dumping, metal waste manufacturing and processing unit along drain. Team also reported of waste deposition in secondary drain in all four local area sewage.

Sahasrabudh drain covered with cattle waste



Sahasrabudh drain Before confluence



### Industrial pollution: Drains of river Kali-West, a tributary of river Hindon

Kali-West, Meerut/Meerut district

- ✓ Industrial drain (BOD-258 mg/l, COD-1150 mg/l) - no details of industrial units ascertained.
- ✓ Sharali Sand drain (BOD-263 mg/l, COD-694 mg/l) - no details of industrial units ascertained.
- ✓ Begunpur Drain (acidic pH-2.3, BOD-936 mg/l, COD-3144 mg/l, TDS-7884 mg/l) - 6 non-CPI (non-government) factories & 1 large CPI (Government) factory.
- ✓ Dhamdha drain (BOD-922 mg/l, COD-2100 mg/l, TDS-1547 mg/l) - 16 CPI & 3 Non-CPI (pulp & paper, Manganese Dioxide, Soap, etc.)
- ✓ Lal Mohan drain (BOD-2236 mg/l, COD-4264 mg/l, TDS-4746 mg/l, TSS-1218 mg/l) - concrete drain at Dhamdha.
- ✓ Marwarpur drain (acidic pH-4.9, BOD-571 mg/l, COD-1424 mg/l) - 3 CPI (Sugar & Grains).
- ✓ Puri Bafjan Village drain (BOD-152 mg/l, COD-520 mg/l) - no details of industrial units ascertained.

Solid waste deposition in Faddanpala, Simoli road, Manwarpur drain and cattle waste in Puri Bafjan Village drain, pulp in Dhamdha drain.



### Industrial pollution: Drains of river Kali-West & Dhamdha - tributary of river Hindon.

- River Kali-West: Sheela drain - Roorki, Uttarakhand (BOD-265 mg/l, COD-502 mg/l) - inventory of industrial units still required.
- River Dhamdha: Kaundham (K.D. Complex) industrial drain - Saharanpur city (BOD-284 mg/l, COD-845 mg/l) - inventory of Dhamdha was ordered 21.05.01 (sewage & discharging & 4 units, CPI (broad based)).
- Dumped effluent in River Hindon at Santa Road bridge, Saharanpur (BOD-291-369 mg/l, COD-612-763 mg/l).

#### Action Taken:

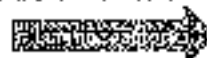
- Letter dated 05/01/2023 to PHCC with 2 copy to UPPB regarding high pollution levels observed in drains of river Hindon, Kali-West, Dhamdha and Partha drain.
- Letter dated 07/07/2023 to UPPB seeking action taken status in reference of previous letter and of high pollution observed in River Hindon at Santa Road bridge, Saharanpur and KD Complex Treated Effluent in Saharanpur district.
- Letter dated 20/03/2023 regarding high pollution in Sarliya drain (Meerut).



**Thank you**

### Reasons for FC Non-Compliance and Suggested Remedial Measures

| Possible reasons for non-compliance w.r.t. FC                                      | Remedial Measures required                                                                                                                                                                  |
|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Presence of organic matter & ammonia or other oxidizing agent in treated sewage | 1. Treated sewage BOD, TSS, turbidity should be less than 2mg/l, 15mg/l and 10 mg/l respectively for chemical disinfection                                                                  |
| 2. Dosing rate not optimized as per feed flow condition                            | 2. High grade chemicals shall be used and dosing rate shall be optimized as per feed flow condition                                                                                         |
| 3. Inadequate contact time                                                         | 3. Minimum contact time shall be maintained 30 minutes for chemical disinfection, baffles shall be provided in contact tank for proper mixing to avoid dead pocket                          |
| 4. Presence of TSS in treated effluent                                             | 4. For UV disinfection treated sewage BOD and turbidity should be < 20 mg/l and < 5NTU respectively                                                                                         |
| 5. In proper configuration of disinfection tank/UVU                                | 5. UV disinfection may require tertiary treatment with filtration as pre-oxidation and minimum UV transmittance shall be maintained between 60-70%                                          |
| 6. Use of low grade chemicals                                                      | 6. Hardness shall be less than 140 mg/l                                                                                                                                                     |
|                                                                                    | 7. For chlorination and Ozonation, dosing rate for secondary treated sewage shall be maintained between 4-8 ppm & 6-10 mg/l respectively to check the FC concentration below 200 MPN/100 ml |



## Disinfection of treated sewage: limiting factors

| Disinfection technology | Pre-disinfection system                                 | Pre-disinfection Effluent Quality |            |                 |                                                                                                                                                                                                                                                                                                                              |
|-------------------------|---------------------------------------------------------|-----------------------------------|------------|-----------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                         |                                                         | BOD (mg/l)                        | ISS (mg/l) | Turbidity (NTU) | Other                                                                                                                                                                                                                                                                                                                        |
| Chlorination            | No requirement but prefer at least primary treatment    | <15-20                            | <15-20     | <5-10           | Ammonia concentration must be assessed.                                                                                                                                                                                                                                                                                      |
| Ozone                   | Usually requires secondary treatment with nitrification | <15-20                            | <10-15     | <5              | Ammonia concentration < 1 mg/l as NH <sub>3</sub> -N may be required to reduce initial oxygen demand if effluent has high pH                                                                                                                                                                                                 |
| UV Irradiation          | Require tertiary treatment with filtration or membrane  | <15-20                            | <5-10      | <5              | Water quality parameters required:<br><ul style="list-style-type: none"> <li>UV transmittance &gt;50-70% or UV absorbance &lt;0.15-0.3 cm<sup>-1</sup></li> <li>Hardness &lt;140 mg/l as CaCO<sub>3</sub></li> <li>Iron &lt;0.1 mg/l as Fe<sup>2+</sup></li> <li>Hydrogen sulphide &lt;0.2 mg/l as H<sub>2</sub>S</li> </ul> |

Source: Wastewater Engineering: Treatment, Reuse and Disposal (Coulson &amp; Jeffery, 2004) (Table 2)

## Action Taken Report

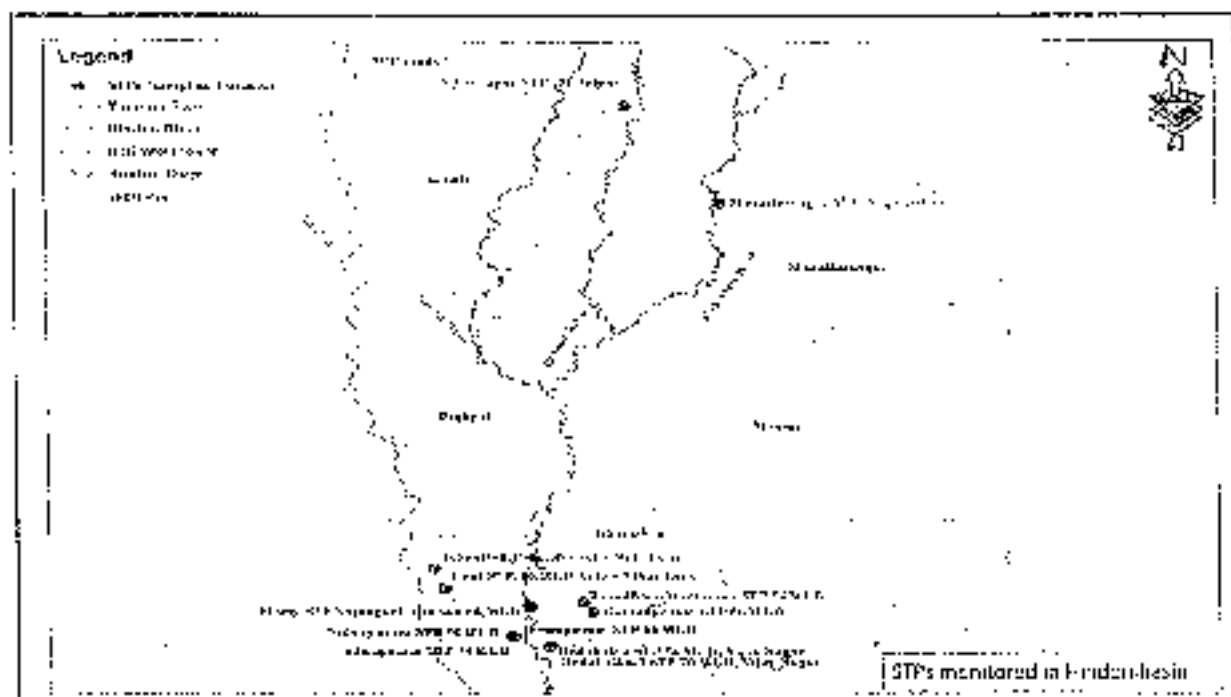
| S.No | CPCB Complaint/letter                                                                                                                                                                                                                                                                                                                                        | Reply received                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1)   | <ul style="list-style-type: none"> <li>Status of sewage treatment plants installed in Ganga belt towns of Pilibhit district during Jan-Mar/2022 vide letters dated 14/05/2022, 17/11/2022, 18/7/2022</li> <li>Status of sewage treatment plants installed in Ganga belt towns in Uttar Pradesh during Jan-Mar/2022 vide DO letter dated 10/8/2021</li> </ul> | <p>UPN (R&amp;W) vide letter dated 27/7/2022 reply dated 11/8/2022</p> <p>No. of STPs O&amp;M by UPN (R&amp;W) 10</p> <p>Complying 14, Non-Complying 4 (As per the guidelines of STPs and not to violate BOD norms)</p> <p>UPNCC submitted reply letter dated 24/7/2022</p> <ul style="list-style-type: none"> <li>Gangga STPs are working under capacity because water supply is under construction</li> <li>Non-compliance of STP w.r. to SC (1280 MFD per 100 ml effluent is designed for 10000000 per 100ml, to 10000000 per 100 ml)</li> <li>All the STPs are designed as per MHI standards</li> <li>Joint and outlet Monthly testing report by MHI (U)</li> </ul> |
| 2)   | Status of sewage treatment plants installed in Ganga belt towns of Uttar Pradesh during April-June, 2022 vide letter dated 18/11/2022.                                                                                                                                                                                                                       | <p>MS, UPNCC vide letter dated 20/11/2022 has asked the status of sewage treatment plants submitted by CPCB to Uttar Pradesh for submission of Action taken report.</p> <p>MS, Construction and Maintenance Unit (Ganga), UPNCC vide letter 20/11/2022 forwarded the status of STPs to UPNCC.</p> <p>Non-complying STPs 15</p> <p>75 C.P.A. (R&amp;W) Sewer, Pilibhit, UPNCC was found not operational. Pilibhit sewer network and STPs are under study and completed dated 17/7/2022. The required funds for rehabilitation has been allocated to HMCO.</p>                                                                                                            |

## Action Taken Report contd.

| S.No. | CPCB Memo/Directive                                                                                                                                                                                                   | Reply Received                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 3)    | Status of sewage treatment plants installed in Ganga front towns of Five Ganga States during April-June, 2022 vide letter dated 18/1/2022.                                                                            | Project Director (Technical), DDJCO vide letter dated 15/12/2022 submitted that STPs found Non-complying to Total Nitrogen (T.N.) are designated as per MoEF guidelines. Also, T.N. is well within the prescribed limits as per DDJCO's data.                                                                                                                                                                                                                                                                                                                                                                     |
| 4)    | Status of sewage treatment plants installed in Ganga front towns to CH of Secretaries of Five Ganga States during July-Sep, 2022 vide D.O letter dated 10/3/2023                                                      | <p>SEPPIN forwarded the status submitted by CPCB to SPANGL, UK vide letter dated 15/3/2023</p> <ul style="list-style-type: none"> <li>Status of non-operational STP 0.75 KLD, Anup Nagar School, Rudrapur, Rehabilitation Proposal has been forwarded to NMAC</li> <li>UKPCB and NMAP lab carry out regular analysis of Influent and effluent of STP</li> <li>UKPIN levies penalty to non-complying STPs</li> <li>GC&amp;MS is installed at 8 STPs and they are complying.</li> <li>CPCB carries out grab sampling and during transit from site to lab in CPCB, the quality of sample may deteriorate.</li> </ul> |
| 5)    | Letter in MoEF&CC dated 25.11.2022 regarding Effluent Discharge standards/ norms from the STPs as notified by the MoEF&CC in view of the directions/order dated 30.4.2019 passed by HCP/Be NCT and status of thereof. |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |

## STPs receiving weak strength sewage (BOD &lt; 40mg/l)

| State                           | Inlet BOD < 10 mg/l | Inlet BOD 11-20 mg/l | Inlet BOD 21-40mg/l | Total STPs in state with weak sewage | Complying treated sewage w.r.t BOD (<10mg/l) | Overall compliance for BOD                   |                                                  |
|---------------------------------|---------------------|----------------------|---------------------|--------------------------------------|----------------------------------------------|----------------------------------------------|--------------------------------------------------|
|                                 |                     |                      |                     |                                      |                                              | Complying Treated sewage w.r.t BOD (<10mg/l) | Non-complying Treated sewage w.r.t BOD (>10mg/l) |
| Uttarakhand                     | 07                  | 03                   | 04                  | 14                                   | 12                                           | 31                                           | 19                                               |
| Uttar Pradesh                   | 01                  | -                    | 03                  | 04                                   | 1                                            | 12                                           | 19                                               |
| Bihar                           | 01                  | 02                   | 01                  | 04                                   | 04                                           | 04                                           | 00                                               |
| Jharkhand                       | -                   | 01                   | -                   | 01                                   | 01                                           | 03                                           | 00                                               |
| West Bengal                     | 5                   | 06                   | 06                  | 17                                   | 12                                           | 16                                           | 11                                               |
| <b>Total</b>                    | <b>14</b>           | <b>12</b>            | <b>14</b>           | <b>47</b>                            | <b>30</b>                                    | <b>66</b>                                    | <b>49</b>                                        |
| Compliance as per MoEF&CC norms |                     |                      |                     |                                      |                                              |                                              |                                                  |



### STPs in Gangotri front towns having reuse of treated Sewage

- Reuse of treated sewage in irrigation
  - ✓ 36 MLD CETP, Jajman, Kanpur
  - ✓ 130 MLD STP Jajman, Kanpur
  - ✓ 43 MLD STP Jajman, Kanpur
  - ✓ 5 MLD STP Jajman, Kanpur
  - ✓ 2.25 MLD STP at NAPS Township and 4 MLD Narora Town STP, Narora
- Reuse of treated sewage in power plants
  - ✓ 40 MLD of treated sewage from 210 MLD Bingawan STP, Kanpur to Panki Thermal Power Plant – after further treatment (Proposed)



### List of 97 Towns along Main Stem of River Ganga

#### UTTARAKHAND

1. Gangotri
2. Badrinath
3. Uttarkashi (Budkot)
4. Joshimath
5. Charnoli Gopeshwar
6. Nandprayag
7. Kataprayag
8. Gaurihar
9. Rudrapur
10. Sonaga
11. Kirtinagar
12. Devprayag
13. Japwan
14. Munir-ki-Roh
15. Rishikesh
16. Haridwar
17. Dehradun
18. New Tehri

Non-Range  
Hill Town

#### UTTAR PRADESH

1. Bilhore Bijnore
2. Hastinapur - Meerut
3. Gadhikeshwar - Kanpur
4. Anoopshahar - Bulandshahr
5. Bahra - Budaun
6. Nara - Bulandshahr
7. Fatehgarh - Farrukhabad
8. Kannauj - Kannauj
9. Ballia - Kanpur
10. Gangaghat/Shuklaganj - Unnao
11. Kanpur - Kanpur
12. Prayagra, (Allahabad)
13. Faizabad
14. Mirzapur
15. Chunar
16. Ram Nagar
17. Varanasi
18. Mughalsara
19. Saidpur
20. Ghazipur
21. Ballia

#### BIHAR

1. Patna
2. Bhagalpur
3. Monga
4. Chhapra
5. Danapur
6. Hajipur
7. Buxar
8. Jamalpur
9. Heggasari
10. Barh
11. Mokameh
12. Sulthangar
13. Feroza
14. Bakhtiarpur
15. Barhaya
16. Sonapur
17. Khatgaon
18. Baruni

### List of 97 Towns along Main Stem of River Ganga

#### JHARKHAND

1. Sahibganj
2. Ramnagar
3. Chhatra
4. Jangpur
5. Jagan-Azimganj
6. Murshidabad
7. Barhampur
8. Katwa
9. Haldighat
10. Gayerghat
11. Santipur
12. Chakdaha
13. Kalyan
14. Kanchanpur
15. Kanchanpara
16. Haldighat
17. Nandgaon

#### WEST BENGAL

16. Hengly Chinsurah
17. Chanda nagore MC
18. Bhatpara
19. Bhadrachar
20. Baranagar
21. Champdany
22. Dajiyabati
23. Barrackpore
24. Surampore
25. Tilgaon
26. Bishra
27. Foranagar
28. Khardah
29. Panipat
30. Kanchanpur
31. Uttarpara Kotrung
32. Halcyon
33. Baranagar
34. Howrah MC
35. Belgaon MC
36. Uluberia
37. Maheshtala
38. Badga Budge
39. Diamond Harbour
40. Haldia

← 2020 12.5.2020

[illegible]

←

[illegible]

| Sewage Treatment Gap and Towns without Treatment Facility |             |                         |             |           |                         |         |           |                         |             |            |                         |
|-----------------------------------------------------------|-------------|-------------------------|-------------|-----------|-------------------------|---------|-----------|-------------------------|-------------|------------|-------------------------|
| Uttarakhand                                               |             |                         | Uttarakhand |           |                         | Bihar   |           |                         | West Bengal |            |                         |
| Sl. No.                                                   | Towns       | Sewage Generation (MLD) | Sl. No.     | Towns     | Sewage Generation (MLD) | Sl. No. | Towns     | Sewage Generation (MLD) | Sl. No.     | Towns      | Sewage Generation (MLD) |
| 1                                                         | (Bhadrabad) | 3                       | 1           | Dehradun  | 1.0                     | 1       | Arrah     | 11.0                    | 1           | Kharagpur  | 10.11                   |
|                                                           |             |                         | 2           | Dehradun  | 9.94                    | 2       | Chhapra   | 27.2                    | 2           | Dankuni    | 22.55                   |
|                                                           |             |                         | 3           | Almora    | 3.35                    | 3       | Barhampur | 24.0                    | 3           | Chhatrapur | 17.91                   |
|                                                           |             |                         | 4           | Garhwal   | 1.23                    | 4       | Dehri     | 9.1                     | 4           | Baganpala  | 5.5                     |
|                                                           |             |                         | 5           | Dehra Dun | 1.13                    | 5       | Dehri     | 9.1                     | 5           | Barpeta    | 26.68                   |
|                                                           |             |                         | 6           | Dehra Dun | 9.86                    | 6       | Dehri     | 9.1                     | 6           | Barpeta    | 15.71                   |
|                                                           |             |                         | 7           | Dehra Dun | 9.86                    | 7       | Dehri     | 9.1                     | 7           | Barpeta    | 15.71                   |
|                                                           |             |                         | 8           | Dehra Dun | 9.86                    | 8       | Dehri     | 9.1                     | 8           | Barpeta    | 15.71                   |
|                                                           |             |                         | 9           | Dehra Dun | 9.86                    | 9       | Dehri     | 9.1                     | 9           | Barpeta    | 15.71                   |
|                                                           |             |                         | 10          | Dehra Dun | 9.86                    | 10      | Dehri     | 9.1                     | 10          | Barpeta    | 15.71                   |
|                                                           |             |                         | 11          | Dehra Dun | 9.86                    | 11      | Dehri     | 9.1                     | 11          | Barpeta    | 15.71                   |
|                                                           |             |                         | 12          | Dehra Dun | 9.86                    | 12      | Dehri     | 9.1                     | 12          | Barpeta    | 15.71                   |
|                                                           |             |                         | 13          | Dehra Dun | 9.86                    | 13      | Dehri     | 9.1                     | 13          | Barpeta    | 15.71                   |
|                                                           |             |                         | 14          | Dehra Dun | 9.86                    | 14      | Dehri     | 9.1                     | 14          | Barpeta    | 15.71                   |
|                                                           |             |                         | 15          | Dehra Dun | 9.86                    | 15      | Dehri     | 9.1                     | 15          | Barpeta    | 15.71                   |
|                                                           |             |                         | 16          | Dehra Dun | 9.86                    | 16      | Dehri     | 9.1                     | 16          | Barpeta    | 15.71                   |
|                                                           |             |                         | 17          | Dehra Dun | 9.86                    | 17      | Dehri     | 9.1                     | 17          | Barpeta    | 15.71                   |
|                                                           |             |                         | 18          | Dehra Dun | 9.86                    | 18      | Dehri     | 9.1                     | 18          | Barpeta    | 15.71                   |
|                                                           |             |                         | 19          | Dehra Dun | 9.86                    | 19      | Dehri     | 9.1                     | 19          | Barpeta    | 15.71                   |
|                                                           |             |                         | 20          | Dehra Dun | 9.86                    | 20      | Dehri     | 9.1                     | 20          | Barpeta    | 15.71                   |
|                                                           |             |                         | 21          | Dehra Dun | 9.86                    | 21      | Dehri     | 9.1                     | 21          | Barpeta    | 15.71                   |
|                                                           |             |                         | 22          | Dehra Dun | 9.86                    | 22      | Dehri     | 9.1                     | 22          | Barpeta    | 15.71                   |
|                                                           |             |                         | 23          | Dehra Dun | 9.86                    | 23      | Dehri     | 9.1                     | 23          | Barpeta    | 15.71                   |
|                                                           |             |                         | 24          | Dehra Dun | 9.86                    | 24      | Dehri     | 9.1                     | 24          | Barpeta    | 15.71                   |
|                                                           |             |                         | 25          | Dehra Dun | 9.86                    | 25      | Dehri     | 9.1                     | 25          | Barpeta    | 15.71                   |
|                                                           |             |                         | 26          | Dehra Dun | 9.86                    | 26      | Dehri     | 9.1                     | 26          | Barpeta    | 15.71                   |
|                                                           |             |                         | 27          | Dehra Dun | 9.86                    | 27      | Dehri     | 9.1                     | 27          | Barpeta    | 15.71                   |
|                                                           |             |                         | 28          | Dehra Dun | 9.86                    | 28      | Dehri     | 9.1                     | 28          | Barpeta    | 15.71                   |
|                                                           |             |                         | 29          | Dehra Dun | 9.86                    | 29      | Dehri     | 9.1                     | 29          | Barpeta    | 15.71                   |
|                                                           |             |                         | 30          | Dehra Dun | 9.86                    | 30      | Dehri     | 9.1                     | 30          | Barpeta    | 15.71                   |
|                                                           |             |                         | 31          | Dehra Dun | 9.86                    | 31      | Dehri     | 9.1                     | 31          | Barpeta    | 15.71                   |
|                                                           |             |                         | 32          | Dehra Dun | 9.86                    | 32      | Dehri     | 9.1                     | 32          | Barpeta    | 15.71                   |
|                                                           |             |                         | 33          | Dehra Dun | 9.86                    | 33      | Dehri     | 9.1                     | 33          | Barpeta    | 15.71                   |
|                                                           |             |                         | 34          | Dehra Dun | 9.86                    | 34      | Dehri     | 9.1                     | 34          | Barpeta    | 15.71                   |
|                                                           |             |                         | 35          | Dehra Dun | 9.86                    | 35      | Dehri     | 9.1                     | 35          | Barpeta    | 15.71                   |
|                                                           |             |                         | 36          | Dehra Dun | 9.86                    | 36      | Dehri     | 9.1                     | 36          | Barpeta    | 15.71                   |
|                                                           |             |                         | 37          | Dehra Dun | 9.86                    | 37      | Dehri     | 9.1                     | 37          | Barpeta    | 15.71                   |
|                                                           |             |                         | 38          | Dehra Dun | 9.86                    | 38      | Dehri     | 9.1                     | 38          | Barpeta    | 15.71                   |
|                                                           |             |                         | 39          | Dehra Dun | 9.86                    | 39      | Dehri     | 9.1                     | 39          | Barpeta    | 15.71                   |
|                                                           |             |                         | 40          | Dehra Dun | 9.86                    | 40      | Dehri     | 9.1                     | 40          | Barpeta    | 15.71                   |
|                                                           |             |                         | 41          | Dehra Dun | 9.86                    | 41      | Dehri     | 9.1                     | 41          | Barpeta    | 15.71                   |
|                                                           |             |                         | 42          | Dehra Dun | 9.86                    | 42      | Dehri     | 9.1                     | 42          | Barpeta    | 15.71                   |
|                                                           |             |                         | 43          | Dehra Dun | 9.86                    | 43      | Dehri     | 9.1                     | 43          | Barpeta    | 15.71                   |
|                                                           |             |                         | 44          | Dehra Dun | 9.86                    | 44      | Dehri     | 9.1                     | 44          | Barpeta    | 15.71                   |
|                                                           |             |                         | 45          | Dehra Dun | 9.86                    | 45      | Dehri     | 9.1                     | 45          | Barpeta    | 15.71                   |
|                                                           |             |                         | 46          | Dehra Dun | 9.86                    | 46      | Dehri     | 9.1                     | 46          | Barpeta    | 15.71                   |
|                                                           |             |                         | 47          | Dehra Dun | 9.86                    | 47      | Dehri     | 9.1                     | 47          | Barpeta    | 15.71                   |
|                                                           |             |                         | 48          | Dehra Dun | 9.86                    | 48      | Dehri     | 9.1                     | 48          | Barpeta    | 15.71                   |
|                                                           |             |                         | 49          | Dehra Dun | 9.86                    | 49      | Dehri     | 9.1                     | 49          | Barpeta    | 15.71                   |
|                                                           |             |                         | 50          | Dehra Dun | 9.86                    | 50      | Dehri     | 9.1                     | 50          | Barpeta    | 15.71                   |
|                                                           |             |                         | 51          | Dehra Dun | 9.86                    | 51      | Dehri     | 9.1                     | 51          | Barpeta    | 15.71                   |
|                                                           |             |                         | 52          | Dehra Dun | 9.86                    | 52      | Dehri     | 9.1                     | 52          | Barpeta    | 15.71                   |
|                                                           |             |                         | 53          | Dehra Dun | 9.86                    | 53      | Dehri     | 9.1                     | 53          | Barpeta    | 15.71                   |
|                                                           |             |                         | 54          | Dehra Dun | 9.86                    | 54      | Dehri     | 9.1                     | 54          | Barpeta    | 15.71                   |
|                                                           |             |                         | 55          | Dehra Dun | 9.86                    | 55      | Dehri     | 9.1                     | 55          | Barpeta    | 15.71                   |
|                                                           |             |                         | 56          | Dehra Dun | 9.86                    | 56      | Dehri     | 9.1                     | 56          | Barpeta    | 15.71                   |
|                                                           |             |                         | 57          | Dehra Dun | 9.86                    | 57      | Dehri     | 9.1                     | 57          | Barpeta    | 15.71                   |
|                                                           |             |                         | 58          | Dehra Dun | 9.86                    | 58      | Dehri     | 9.1                     | 58          | Barpeta    | 15.71                   |
|                                                           |             |                         | 59          | Dehra Dun | 9.86                    | 59      | Dehri     | 9.1                     | 59          | Barpeta    | 15.71                   |
|                                                           |             |                         | 60          | Dehra Dun | 9.86                    | 60      | Dehri     | 9.1                     | 60          | Barpeta    | 15.71                   |
|                                                           |             |                         | 61          | Dehra Dun | 9.86                    | 61      | Dehri     | 9.1                     | 61          | Barpeta    | 15.71                   |
|                                                           |             |                         | 62          | Dehra Dun | 9.86                    | 62      | Dehri     | 9.1                     | 62          | Barpeta    | 15.71                   |
|                                                           |             |                         | 63          | Dehra Dun | 9.86                    | 63      | Dehri     | 9.1                     | 63          | Barpeta    | 15.71                   |
|                                                           |             |                         | 64          | Dehra Dun | 9.86                    | 64      | Dehri     | 9.1                     | 64          | Barpeta    | 15.71                   |
|                                                           |             |                         | 65          | Dehra Dun | 9.86                    | 65      | Dehri     | 9.1                     | 65          | Barpeta    | 15.71                   |
|                                                           |             |                         | 66          | Dehra Dun | 9.86                    | 66      | Dehri     | 9.1                     | 66          | Barpeta    | 15.71                   |
|                                                           |             |                         | 67          | Dehra Dun | 9.86                    | 67      | Dehri     | 9.1                     | 67          | Barpeta    | 15.71                   |
|                                                           |             |                         | 68          | Dehra Dun | 9.86                    | 68      | Dehri     | 9.1                     | 68          | Barpeta    | 15.71                   |
|                                                           |             |                         | 69          | Dehra Dun | 9.86                    | 69      | Dehri     | 9.1                     | 69          | Barpeta    | 15.71                   |
|                                                           |             |                         | 70          | Dehra Dun | 9.86                    | 70      | Dehri     | 9.1                     | 70          | Barpeta    | 15.71                   |
|                                                           |             |                         | 71          | Dehra Dun | 9.86                    | 71      | Dehri     | 9.1                     | 71          | Barpeta    | 15.71                   |
|                                                           |             |                         | 72          | Dehra Dun | 9.86                    | 72      | Dehri     | 9.1                     | 72          | Barpeta    | 15.71                   |
|                                                           |             |                         | 73          | Dehra Dun | 9.86                    | 73      | Dehri     | 9.1                     | 73          | Barpeta    | 15.71                   |
|                                                           |             |                         | 74          | Dehra Dun | 9.86                    | 74      | Dehri     | 9.1                     | 74          | Barpeta    | 15.71                   |
|                                                           |             |                         | 75          | Dehra Dun | 9.86                    | 75      | Dehri     | 9.1                     | 75          | Barpeta    | 15.71                   |
|                                                           |             |                         | 76          | Dehra Dun | 9.86                    | 76      | Dehri     | 9.1                     | 76          | Barpeta    | 15.71                   |
|                                                           |             |                         | 77          | Dehra Dun | 9.86                    | 77      | Dehri     | 9.1                     | 77          | Barpeta    | 15.71                   |
|                                                           |             |                         | 78          | Dehra Dun | 9.86                    | 78      | Dehri     | 9.1                     | 78          | Barpeta    | 15.71                   |
|                                                           |             |                         | 79          | Dehra Dun | 9.86                    | 79      | Dehri     | 9.1                     | 79          | Barpeta    | 15.71                   |
|                                                           |             |                         | 80          | Dehra Dun | 9.86                    | 80      | Dehri     | 9.1                     | 80          | Barpeta    | 15.71                   |
|                                                           |             |                         | 81          | Dehra Dun | 9.86                    | 81      | Dehri     | 9.1                     | 81          | Barpeta    | 15.71                   |
|                                                           |             |                         | 82          | Dehra Dun | 9.86                    | 82      | Dehri     | 9.1                     | 82          | Barpeta    | 15.71                   |
|                                                           |             |                         | 83          | Dehra Dun | 9.86                    | 83      | Dehri     | 9.1                     | 83          | Barpeta    | 15.71                   |
|                                                           |             |                         | 84          | Dehra Dun | 9.86                    | 84      | Dehri     | 9.1                     | 84          | Barpeta    | 15.71                   |
|                                                           |             |                         | 85          | Dehra Dun | 9.86                    | 85      | Dehri     | 9.1                     | 85          | Barpeta    | 15.71                   |
|                                                           |             |                         | 86          | Dehra Dun | 9.86                    | 86      | Dehri     | 9.1                     | 86          | Barpeta    | 15.71                   |
|                                                           |             |                         | 87          | Dehra Dun | 9.86                    | 87      | Dehri     | 9.1                     | 87          | Barpeta    | 15.71                   |
|                                                           |             |                         | 88          | Dehra Dun | 9.86                    | 88      | Dehri     | 9.1                     | 88          | Barpeta    | 15.71                   |
|                                                           |             |                         | 89          | Dehra Dun | 9.86                    | 89      | Dehri     | 9.1                     | 89          | Barpeta    | 15.71                   |
|                                                           |             |                         | 90          | Dehra Dun | 9.86                    | 90      | Dehri     | 9.1                     | 90          | Barpeta    | 15.71                   |
|                                                           |             |                         | 91          | Dehra Dun | 9.86                    | 91      | Dehri     | 9.1                     | 91          | Barpeta    | 15.71                   |
|                                                           |             |                         | 92          | Dehra Dun | 9.86                    | 92      | Dehri     | 9.1                     | 92          | Barpeta    | 15.71                   |
|                                                           |             |                         | 93          | Dehra Dun | 9.86                    | 93      | Dehri     | 9.1                     | 93          | Barpeta    | 15.71                   |
|                                                           |             |                         | 94          | Dehra Dun | 9.86                    | 94      | Dehri     | 9.1                     | 94          | Barpeta    | 15.71                   |
|                                                           |             |                         | 95          | Dehra Dun | 9.86                    | 95      | Dehri     | 9.1                     | 95          | Barpeta    | 15.71                   |
|                                                           |             |                         | 96          | Dehra Dun | 9.86                    | 96      | Dehri     | 9.1                     | 96          | Barpeta    | 15.71                   |
|                                                           |             |                         | 97          | Dehra Dun | 9.86                    | 97      | Dehri     | 9.1                     | 97          | Barpeta    | 15.71                   |
|                                                           |             |                         | 98          | Dehra Dun | 9.86                    | 98      | Dehri     | 9.1                     | 98          | Barpeta    | 15.71                   |
|                                                           |             |                         | 99          | Dehra Dun | 9.86                    | 99      | Dehri     | 9.1                     | 99          | Barpeta    | 15.71                   |
|                                                           |             |                         | 100         | Dehra Dun | 9.86                    | 100     | Dehri     | 9.1                     | 100         | Barpeta    | 15.71                   |
|                                                           |             |                         | 101         | Dehra Dun | 9.86                    | 101     | Dehri     | 9.1                     | 101         | Barpeta    | 15.71                   |
|                                                           |             |                         | 102         | Dehra Dun | 9.86                    | 102     | Dehri     | 9.1                     | 102         | Barpeta    | 15.71                   |
|                                                           |             |                         | 103         | Dehra Dun | 9.86                    | 103     | Dehri     | 9.1                     | 103         | Barpeta    | 15.71                   |
|                                                           |             |                         | 104         | Dehra Dun | 9.86                    | 104     | Dehri     | 9.1                     | 104         | Barpeta    | 15.71                   |
|                                                           |             |                         | 105         | Dehra Dun | 9.86                    | 105     | Dehri     | 9.1                     | 105         | Barpeta    | 15.71                   |
|                                                           |             |                         | 106         | Dehra Dun | 9.86                    | 106     | Dehri     | 9.1                     | 106         | Barpeta    | 15.71                   |
|                                                           |             |                         | 107         | Dehra Dun | 9.86                    | 107     | Dehri     | 9.1                     | 107         | Barpeta    | 15.71                   |
|                                                           |             |                         | 108         | Dehra Dun | 9.86                    | 108     | Dehri     | 9.1                     | 108         | Barpeta    | 15.71                   |
|                                                           |             |                         | 109         | Dehra Dun | 9.86                    | 109     | Dehri     | 9.1                     | 109         | Barpeta    | 15.71                   |
|                                                           |             |                         | 110         | Dehra Dun | 9.86                    | 110     | Dehri     | 9.1                     | 110         | Barpeta    | 15.71                   |
|                                                           |             |                         | 111         | Dehra Dun | 9.86                    | 111     | Dehri     | 9.1                     | 111         | Barpeta    | 15.71                   |
|                                                           |             |                         | 112         | Dehra Dun | 9.86                    | 112     | Dehri     | 9.1                     | 112         | Barpeta    | 15.71                   |
|                                                           |             |                         | 113         | Dehra Dun | 9.86                    | 113     | Dehri     | 9.1                     | 113         | Barpeta    | 15.71                   |
|                                                           |             |                         | 114         | Dehra Dun | 9.86                    | 114     | Dehri     | 9.1                     | 114         | Barpeta    | 15.71                   |
|                                                           |             |                         | 115         | Dehra Dun | 9.86                    | 115     | Dehri     | 9.1                     | 115         | Barpeta    | 15.71                   |
|                                                           |             |                         | 116         | Dehra Dun | 9.86                    | 116     | Dehri     | 9.1                     | 116         | Barpeta    | 15.71                   |
|                                                           |             |                         | 117         | Dehra Dun | 9.86                    | 117     | Dehri     | 9.1                     | 117         | Barpeta    | 15.71                   |
|                                                           |             |                         | 118         | Dehra Dun | 9.86                    | 118     | Dehri     | 9.1                     | 118         | Barpeta    | 15.71                   |
|                                                           |             |                         | 119         | Dehra Dun | 9.86                    | 119     | Dehri     | 9.1                     | 119         | Barpeta    | 15.71                   |
|                                                           |             |                         | 120         | Dehra Dun | 9.86                    | 120     | Dehri     | 9.1                     | 120         | Barpeta    | 15.71                   |
|                                                           |             |                         | 121         | Dehra Dun | 9.86                    | 121     | Dehri     | 9.1                     | 121         | Barpeta    | 15.71                   |
|                                                           |             |                         | 122         | Dehra Dun | 9.86                    | 122     | Dehri     | 9.1                     | 122         | Barpeta    | 15.71                   |
|                                                           |             |                         | 123         | Dehra Dun | 9.86                    | 123     | Dehri     | 9.1                     | 123         | Barpeta    | 15.71                   |
|                                                           |             |                         | 124         | Dehra Dun | 9.86                    | 124     | Dehri     | 9.1                     | 124         | Barpeta    | 15.71                   |
|                                                           |             |                         | 125         | Dehra Dun | 9.86                    | 125     | Dehri     | 9.1                     | 125         | Barpeta    | 15.71                   |
|                                                           |             |                         | 126         | Dehra Dun | 9.86                    | 126     | Dehri     | 9.1                     | 126         | Barpeta    | 15.71                   |
|                                                           |             |                         | 127         | Dehra Dun | 9.86                    | 127     | Dehri     | 9.1                     | 127         | Barpeta    | 15.71                   |
|                                                           |             |                         | 128         | Dehra Dun | 9.86                    | 128     | Dehri     | 9.1                     | 128         | Barpeta    | 15.71                   |
|                                                           |             |                         | 129         | Dehra Dun | 9.86                    | 129     | Dehri     | 9.1                     | 129         | Barpeta    | 15.71                   |
|                                                           |             |                         | 130         | Dehra Dun | 9.86                    | 130     | Dehri     | 9.1                     | 130         | Barpeta    | 15.71                   |
|                                                           |             |                         | 131         | Dehra Dun | 9.86                    | 131     | Dehri     | 9.1                     | 131         | Barpeta    | 15.71                   |
|                                                           |             |                         | 132         | Dehra Dun | 9.86                    | 132     | Dehri     | 9.1                     | 132         | Barpeta    | 15.71                   |
| </                                                        |             |                         |             |           |                         |         |           |                         |             |            |                         |

## Sewage Generation in Towns, along Main Stem of River Ganga - Uttar Pradesh

| S.No | Town      | Estimated Sewage Generation (MLD) | No. of STPs | Installed Capacity (MLD) |
|------|-----------|-----------------------------------|-------------|--------------------------|
| 1.   | Etawah    | 11.1                              | 1           | 5                        |
| 2.   | Bankapur  | 11.1                              | 1           | 5                        |
| 3.   | Amroha    | 1.0                               | -           | -                        |
| 4.   | Unnao     | 20.50                             | 1           | 10.00                    |
| 5.   | Mathura   | 0.81                              | -           | -                        |
| 6.   | Ujhani    | 3.22                              | -           | -                        |
| 7.   | Ghatampur | 1.71                              | -           | -                        |
| 8.   | Kanpur    | 1.12                              | -           | -                        |
| 9.   | Azimganj  | 1.45                              | 2           | 1.00                     |
| 10.  | Kanpur    | 2.25                              | 2           | 2.00                     |
| 11.  | Shajapur  | 2.54                              | -           | -                        |
| 12.  | Kanpur    | 1.1                               | 4           | 12.0                     |
| 13.  | Kanpur    | 2.1                               | -           | 1.00                     |
| 14.  | Mathura   | 3.15                              | -           | -                        |



## Sewage Generation in Towns, along Main Stem of River Ganga - Uttar Pradesh

| S.No  | Town                       | Estimated Sewage Generation (MLD) | No. of STPs | Installed Capacity (MLD) |
|-------|----------------------------|-----------------------------------|-------------|--------------------------|
| 15.   | Shajapur                   | -                                 | 1           | 5                        |
| 16.   | Shajapur                   | 8.0                               | 2           | 5.0                      |
| 17.   | Shajapur                   | 11                                | -           | -                        |
| 18.   | Mathura                    | 12.25                             | 2           | 12                       |
| 19.   | Mathura                    | 1.50                              | 1 (STP)     | 1.00                     |
| 20.   | Mathura                    | 1.00                              | -           | -                        |
| 21.   | Varanasi (including Kashi) | 25.10                             | 4           | 21.0                     |
| 22.   | Varanasi (Kashi)           | 1.0                               | -           | 1.0                      |
| 23.   | Varanasi                   | 15.10                             | -           | -                        |
| 24.   | Varanasi                   | 10.5                              | -           | 4                        |
| 25.   | Varanasi (Kashi)           | -                                 | -           | -                        |
| 26.   | Varanasi                   | 5.00                              | -           | -                        |
| 27.   | Varanasi                   | 15.00                             | -           | -                        |
| 28.   | Varanasi                   | 1.5                               | -           | -                        |
| Total |                            | 138.10                            | 26          | 128.54                   |





## Sewage Management - Bihar

| S.No. | Towns              | Estimated Sewage Generation (2017-18) | No. of STPs | Installed Capacity (MLD) |
|-------|--------------------|---------------------------------------|-------------|--------------------------|
| 1     | Patna              | 257.1                                 | 6           | 280                      |
| 2     | Dispur             | 12.9                                  | -           | -                        |
| 3     | Chhapra            | 22.2                                  | -           | -                        |
| 4     | Lachhara, Nizamat  | 25.0                                  | -           | -                        |
| 5     | Bhawan             | 6.7                                   | -           | -                        |
| 6     | Manjhiya           | 5.6                                   | -           | -                        |
| 7     | Manpur             | 20.0                                  | -           | -                        |
| 8     | Mokama             | 6.2                                   | -           | -                        |
| 9     | Rakshasgarh        | 6.5                                   | -           | -                        |
| 10    | Patil              | 6.3                                   | -           | -                        |
| 11    | Munger             | 18.3                                  | -           | -                        |
| 12    | Sahaspur           | 9.1                                   | 1 (RT)      | 10                       |
| 13    | Beharapur          | 14                                    | -           | -                        |
| 14    | Begawan            | 9.9                                   | -           | -                        |
| 15    | Fateh, Pheta       | 6.9                                   | -           | -                        |
| 16    | Katragpur, Bhagpur | 4.5                                   | -           | -                        |
| 17    | Amalpur            | 14.2                                  | -           | -                        |
| 18    | Korapur            | 5.1                                   | 1           | 5.5                      |
|       | Total              | 420                                   | 8           | 295.5                    |

Gap = 156.5 MLD

## Sewage Management - Jharkhand

| S.No. | Towns     | Estimated Sewage Generation (2017-18) | No. of STPs | Installed Capacity (MLD) |
|-------|-----------|---------------------------------------|-------------|--------------------------|
| 1     | Ranchi    | 2.43                                  | 1           | 5.5                      |
| 2     | Sahibganj | 2.55                                  | 2           | 12                       |
|       | Total     | 4.98                                  | 3           | 17.5                     |

| Sewage Management - West Bengal |                         |                                          |             |                          |
|---------------------------------|-------------------------|------------------------------------------|-------------|--------------------------|
| S.No                            | Towns                   | Estimated Sewage Generation (2017)<br>BQ | No. of STPs | Installed Capacity (MLD) |
| 1                               | Bandanbari              | 16.09                                    | -           | -                        |
| 2                               | Barabara                | 17.3                                     | -           | 0.5                      |
| 3                               | Baranagar               | 20.49                                    | -           | -                        |
| 4                               | Bardhaman               | 20.29                                    | 3           | 2.5                      |
| 5                               | Bardhaman               | 35.53                                    | 1           | 3.7                      |
| 6                               | Bardhaman               | 13.15                                    | 1           | 7.6                      |
| 7                               | Birgaon                 | 50.95                                    | 1           | 50.5                     |
| 8                               | Bonga Poch              | 19.43                                    | -           | 2.35                     |
| 9                               | Chakdaha                | 12.62                                    | -           | -                        |
| 10                              | Chandpur                | 11.18                                    | 1           | -                        |
| 11                              | Chandpur Bazar          | 2.16                                     | -           | 25.4                     |
| 12                              | Dakshin                 | 1.71                                     | -           | -                        |
| 13                              | Dakshin Dakshin         | 2.5                                      | 1           | 5.1                      |
| 14                              | Dakshin Dakshin         | 27.5                                     | -           | -                        |
| 15                              | Dakshin                 | 1.1                                      | 3           | 6.1                      |
| 16                              | Dakshin                 | 3.64                                     | 1           | 4.53                     |
| 17                              | Dakshin                 | 20.55                                    | -           | -                        |
| 18                              | Dakshin                 | 0.5                                      | 1           | 16                       |
| 19                              | Dakshin Dakshin Dakshin | 33.54                                    | -           | 65                       |
| 20                              | Dakshin Dakshin         | 14.14                                    | 1           | 65                       |
| 21                              | Dakshin                 | 1.7                                      | -           | -                        |
| 22                              | Dakshin Dakshin         | 2.46                                     | 1           | 1.39                     |

| Sewage Management - West Bengal |                         |                                                |             |                             |
|---------------------------------|-------------------------|------------------------------------------------|-------------|-----------------------------|
| S.No                            | Towns                   | Estimated Sewage Generation<br>(2017-18)<br>BQ | No. of STPs | Installed Capacity<br>(MLD) |
| 21                              | Dakshin                 | 11.55                                          | -           | 21                          |
| 22                              | Dakshin                 | 43.88                                          | 1           | 40                          |
| 23                              | Dakshin Dakshin         | 15.08                                          | -           | -                           |
| 24                              | Dakshin                 | 13.81                                          | 1           | 5.49                        |
| 25                              | Dakshin                 | 1.41                                           | -           | -                           |
| 26                              | Dakshin Dakshin         | 99.98                                          | 6           | 187.5                       |
| 27                              | Dakshin                 | 13.12                                          | 1           | 22                          |
| 28                              | Dakshin Dakshin         | 33.13                                          | -           | -                           |
| 29                              | Dakshin Dakshin         | 69.44                                          | -           | -                           |
| 30                              | Dakshin Dakshin         | 5.87                                           | 1           | 48                          |
| 31                              | Dakshin Dakshin         | 16.46                                          | 1           | 30.5                        |
| 32                              | Dakshin                 | 24.96                                          | 3           | 18.05                       |
| 33                              | Dakshin Dakshin Dakshin | 17.64                                          | -           | -                           |
| 34                              | Dakshin                 | 20.13                                          | 1           | 19                          |
| 35                              | Dakshin                 | 3.92                                           | -           | -                           |
| 36                              | Dakshin Dakshin         | 0.71                                           | -           | -                           |
| 37                              | Dakshin                 | 6.55                                           | -           | -                           |
| 38                              | Dakshin                 | 30.16                                          | -           | -                           |
| 39                              | Dakshin Dakshin         | 24.15                                          | 1           | 18.5                        |
| 40                              | Dakshin Dakshin Dakshin | 15.06                                          | 3           | 22                          |
| 41                              | Dakshin                 | 25.72                                          | -           | -                           |
| 42                              | Dakshin Dakshin Dakshin | 21.14                                          | -           | -                           |
| 43                              | Total                   | 573.68                                         | 41          | 659.25                      |

| BOD removal efficiency of STPs July-September 2021 |                            |                 |           |                 |           |             |           |             |           |             |           |             |           |
|----------------------------------------------------|----------------------------|-----------------|-----------|-----------------|-----------|-------------|-----------|-------------|-----------|-------------|-----------|-------------|-----------|
| Sl. No.                                            | STP Name                   | Design Capacity |           | Actual Capacity |           | No. of STPs |           | No. of STPs |           | No. of STPs |           | No. of STPs |           |
|                                                    |                            | No.             | Complying | No.             | Complying | No.         | Complying | No.         | Complying | No.         | Complying | No.         | Complying |
| 1                                                  | STP                        | 24              | 5         | 0               | 3         | 0           | 0         | 1           | 1         | 3           | 3         | 36          | 12        |
| 2                                                  | 70-89.9                    | 15              | 1         | 11              | 5         | 3           | 3         | 1           | 1         | 2           | 5         | 39          | 11        |
| 3                                                  | 90-99.9                    | 6               | 2         | 4               | 1         | 1           | 1         | 1           | 1         | 3           | 1         | 13          | 6         |
| 4                                                  | 100-100                    | 1               | 0         | 5               | 0         | 0           | 0         | 0           | 0         | 9           | 2         | 24          | 2         |
| 5                                                  | BOD removal not calculated | 1               | 0         | 2               | 1         | 0           | 0         | 1           | 0         | 1           | 0         | 4           | 2         |
| 6                                                  | Not operational            | 3               |           | 3               |           | 3           |           | 0           |           | 15          |           | 20          |           |
| 7                                                  | Total                      | 50              | 8         | 25              | 8         | 7           | 4         | 3           | 3         | 41          | 10        | 139         | 33        |

Compliance as per MGET&CC standards

| List of Operational STPs (118) |                            |                 |                 |                 |                 |                 |                 |                 |                 |                 |                 |                 |                 |
|--------------------------------|----------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
| Sl. No.                        | STP Name                   | Design Capacity | Actual Capacity | Design Capacity | Actual Capacity | Design Capacity | Actual Capacity | Design Capacity | Actual Capacity | Design Capacity | Actual Capacity | Design Capacity | Actual Capacity |
| 1                              | STP                        | 24              | 5               | 0               | 3               | 0               | 0               | 1               | 1               | 3               | 3               | 36              | 12              |
| 2                              | 70-89.9                    | 15              | 1               | 11              | 5               | 3               | 3               | 1               | 1               | 2               | 5               | 39              | 11              |
| 3                              | 90-99.9                    | 6               | 2               | 4               | 1               | 1               | 1               | 1               | 1               | 3               | 1               | 13              | 6               |
| 4                              | 100-100                    | 1               | 0               | 5               | 0               | 0               | 0               | 0               | 0               | 9               | 2               | 24              | 2               |
| 5                              | BOD removal not calculated | 1               | 0               | 2               | 1               | 0               | 0               | 1               | 0               | 1               | 0               | 4               | 2               |
| 6                              | Not operational            | 3               |                 | 3               |                 | 3               |                 | 0               |                 | 15              |                 | 20              |                 |
| 7                              | Total                      | 50              | 8               | 25              | 8               | 7               | 4               | 3               | 3               | 41              | 10              | 139             | 33              |

## List of Operational STPs (118)

| Sl. No. | Project Name | Location | Area (Hectares) | Year of Completion | Project Status | Remarks |
|---------|--------------|----------|-----------------|--------------------|----------------|---------|
| 1       | ...          | ...      | ...             | ...                | ...            | ...     |
| 2       | ...          | ...      | ...             | ...                | ...            | ...     |
| 3       | ...          | ...      | ...             | ...                | ...            | ...     |
| 4       | ...          | ...      | ...             | ...                | ...            | ...     |
| 5       | ...          | ...      | ...             | ...                | ...            | ...     |
| 6       | ...          | ...      | ...             | ...                | ...            | ...     |
| 7       | ...          | ...      | ...             | ...                | ...            | ...     |
| 8       | ...          | ...      | ...             | ...                | ...            | ...     |
| 9       | ...          | ...      | ...             | ...                | ...            | ...     |
| 10      | ...          | ...      | ...             | ...                | ...            | ...     |
| 11      | ...          | ...      | ...             | ...                | ...            | ...     |
| 12      | ...          | ...      | ...             | ...                | ...            | ...     |
| 13      | ...          | ...      | ...             | ...                | ...            | ...     |
| 14      | ...          | ...      | ...             | ...                | ...            | ...     |
| 15      | ...          | ...      | ...             | ...                | ...            | ...     |
| 16      | ...          | ...      | ...             | ...                | ...            | ...     |
| 17      | ...          | ...      | ...             | ...                | ...            | ...     |
| 18      | ...          | ...      | ...             | ...                | ...            | ...     |
| 19      | ...          | ...      | ...             | ...                | ...            | ...     |
| 20      | ...          | ...      | ...             | ...                | ...            | ...     |
| 21      | ...          | ...      | ...             | ...                | ...            | ...     |
| 22      | ...          | ...      | ...             | ...                | ...            | ...     |
| 23      | ...          | ...      | ...             | ...                | ...            | ...     |
| 24      | ...          | ...      | ...             | ...                | ...            | ...     |
| 25      | ...          | ...      | ...             | ...                | ...            | ...     |
| 26      | ...          | ...      | ...             | ...                | ...            | ...     |
| 27      | ...          | ...      | ...             | ...                | ...            | ...     |
| 28      | ...          | ...      | ...             | ...                | ...            | ...     |
| 29      | ...          | ...      | ...             | ...                | ...            | ...     |
| 30      | ...          | ...      | ...             | ...                | ...            | ...     |
| 31      | ...          | ...      | ...             | ...                | ...            | ...     |
| 32      | ...          | ...      | ...             | ...                | ...            | ...     |
| 33      | ...          | ...      | ...             | ...                | ...            | ...     |
| 34      | ...          | ...      | ...             | ...                | ...            | ...     |
| 35      | ...          | ...      | ...             | ...                | ...            | ...     |
| 36      | ...          | ...      | ...             | ...                | ...            | ...     |
| 37      | ...          | ...      | ...             | ...                | ...            | ...     |
| 38      | ...          | ...      | ...             | ...                | ...            | ...     |
| 39      | ...          | ...      | ...             | ...                | ...            | ...     |
| 40      | ...          | ...      | ...             | ...                | ...            | ...     |
| 41      | ...          | ...      | ...             | ...                | ...            | ...     |
| 42      | ...          | ...      | ...             | ...                | ...            | ...     |
| 43      | ...          | ...      | ...             | ...                | ...            | ...     |
| 44      | ...          | ...      | ...             | ...                | ...            | ...     |
| 45      | ...          | ...      | ...             | ...                | ...            | ...     |
| 46      | ...          | ...      | ...             | ...                | ...            | ...     |
| 47      | ...          | ...      | ...             | ...                | ...            | ...     |
| 48      | ...          | ...      | ...             | ...                | ...            | ...     |
| 49      | ...          | ...      | ...             | ...                | ...            | ...     |
| 50      | ...          | ...      | ...             | ...                | ...            | ...     |

## List of Operational STPs (118)

[illegible]



List of over-utilized STPs

| S. No | Name of STPs/CETPs                 | Ganga Front Town | State         | Treatment Technology | Designed Capacity (MLD) | Utilized Capacity (MLD) |
|-------|------------------------------------|------------------|---------------|----------------------|-------------------------|-------------------------|
| 1     | Chimnaga                           | Eliti Nagar      | Uttaranchal   | FAO-PVA Cell Based   | 1.11                    | 1.12                    |
| 2     | Nara, Jwalapur STP (14 MLD)        | Haridwar         | Uttarakhand   | SBZ                  | 14                      | 14.24                   |
| 3     | Nara, Jwalapur STP                 | Haridwar         | Uttarakhand   | SBZ                  | 14                      | 16.5                    |
| 4     | Anupshahr 1 (5 MLD STP, Zone A)    | Anupshahr        | Uttar Pradesh | MBBR                 | 1.5                     | 2                       |
| 5     | Anupshahr 1 (5 MLD STP, Zone B)    | Anupshahr        | Uttar Pradesh | MBBR                 | 1                       | 1.5                     |
| 6     | 79 MLD STP, Sahib, Prayagraj       | Prayagraj        | Uttar Pradesh | FAB (contact)        | 29                      | 29.54                   |
| 7     | 60 MLD STP, Prayagraj (Prayagraj)  | Prayagraj        | Uttar Pradesh | MBBR                 | 60                      | 64.34                   |
| 8     | 30 MLD STP, Prayagraj, Prayagraj   | Prayagraj        | Uttar Pradesh | BTT followed by ASP  | 10                      | 15                      |
| 9     | 25 MLD STP, Sahib, Prayagraj       | Prayagraj        | Uttar Pradesh | BTT followed by ASP  | 25                      | 30.66                   |
| 10    | 20 MLD STP, Nara, Prayagraj        | Prayagraj        | Uttar Pradesh | ASP                  | 8.3                     | 14.41                   |
| 11    | 50 MLD STP, Haimurachol, Prayagraj | Prayagraj        | Uttar Pradesh | BTT followed by ASP  | 50                      | 55.36                   |
| 12    | 50 MLD STP, Karamnagar             | Varanasi         | Uttar Pradesh | SEB                  | 50                      | 53.07                   |
| 13    | 140 MLD STP, Karamnagar            | Varanasi         | Uttar Pradesh | ASP                  | 140                     | 150.2                   |
| 14    | 10 MLD STP, Karamnagar             | Varanasi         | Uttar Pradesh | ASD                  | 10                      | 10.5                    |
| 15    | Wazirpur, Varanasi                 | Varanasi         | Uttar Pradesh | ASP                  | 9.8                     | 10.32                   |
| 16    | Kalyani Road B2 B3                 | Kalyani          | West Bengal   | TP                   | 11                      | 16.5                    |
| 17    | Kalyani Town Area                  | Kalyani          | West Bengal   | MBR                  | 18                      | 18.5                    |

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List of under-utilised STPs (&lt;75% of designed capacity)

| STP Name | Location                   | State       | Treatment Technology | Designed Capacity (MLD) | Utilized Capacity (MLD) |
|----------|----------------------------|-------------|----------------------|-------------------------|-------------------------|
| 1        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 2        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 3        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 4        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 5        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 6        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 7        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 8        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 9        | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 10       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 11       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 12       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 13       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 14       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 15       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 16       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 17       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 18       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 19       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 20       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 21       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 22       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 23       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 24       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 25       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 26       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 27       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 28       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 29       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 30       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 31       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 32       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 33       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 34       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 35       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 36       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 37       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 38       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 39       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 40       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 41       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 42       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 43       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 44       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 45       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 46       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 47       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 48       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 49       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 50       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 51       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 52       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 53       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 54       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 55       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 56       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 57       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 58       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 59       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 60       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 61       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 62       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 63       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 64       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 65       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 66       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 67       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 68       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 69       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 70       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 71       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 72       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 73       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 74       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 75       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 76       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 77       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 78       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 79       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 80       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 81       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 82       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 83       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 84       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 85       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 86       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 87       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 88       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 89       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 90       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 91       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 92       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 93       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 94       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 95       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 96       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 97       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 98       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 99       | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |
| 100      | 10 MLD STP, Nara, Jwalapur | Uttarakhand | SBZ                  | 14                      | 10.5                    |

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| S. No | Name of STP/STPs          | Ward/Zone/Town             | STP             | Treatment Technology | Designed capacity (BPD) | Date of Monitoring | Compliance wrt. MoHFW norms dated 13.10.2017 |
|-------|---------------------------|----------------------------|-----------------|----------------------|-------------------------|--------------------|----------------------------------------------|
| 1     | Gandhi                    | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 1.42                    | 26.05.2022         | Complying                                    |
| 2     | Bhau Dada Thakur STP      | Chandni Chowk, Old Delhi   | Ultrafiltration | Enhanced aeration    | 1.42                    | 10.05.2022         | Complying                                    |
| 3     | Patel, Ashwini Uday Singh | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 5.08                    | 09.05.2022         | Complying                                    |
| 4     | Gandhi                    | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 7                       | 03.06.2022         | Complying                                    |
| 5     | 100 WDC, Kirti Nagar      | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 1                       | 24.06.2022         | Complying                                    |
| 6     | Indraprastha, Roshni      | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 26                      | 16.05.2022         | Complying                                    |
| 7     | Indraprastha, Roshni (2E) | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 26                      | 24.05.2022         | Complying                                    |
| 8     | Patel, Anand Kumar STP    | Connaught Place, New Delhi | Ultrafiltration | SBR                  | 18                      | 11.05.2022         | Complying                                    |

List of Complying STPs (w.r.t. MoEF&amp;CC norms dtd 13.10.2017) - Uttar Pradesh

| S. No. | Name of STP/STPs                  | Designated town | State         | Treatment Technology | Designed Capacity (CMD) | Date of Monitoring | Compliance w.r.t. MoEF norms dtd 13.10.2017 |
|--------|-----------------------------------|-----------------|---------------|----------------------|-------------------------|--------------------|---------------------------------------------|
| 1      | Amrapur Industrial Estate Phase A | Amrapur         | Uttar Pradesh | ASST                 | 281                     | 15.04.2017         | complying                                   |
| 2      | 23 MPZ Pathgaon                   | Pathgaon        | Uttar Pradesh | STP                  | 75                      | 15.08.2017         | complying                                   |
| 3      | Najib STP, Karam                  | Karam           | Uttar Pradesh | ASST                 | 42                      | 05.06.2017         | complying                                   |
| 4      | Dehri STP, Dehri                  | Dehri           | Uttar Pradesh | Advanced             | 23                      | 27.07.2017         | complying                                   |
| 5      | SECT STP, Meerut                  | Meerut          | Uttar Pradesh | RTT followed by STP  | 10                      | 24.03.2017         | complying                                   |
| 6      | SEC STP, Ghazipur                 | Ghazipur        | Uttar Pradesh | ASST                 | 112                     | 25.06.2017         | complying                                   |
| 7      | Amrapur Industrial Estate         | Amrapur         | Uttar Pradesh | ASST                 | 96                      | 23.06.2017         | complying                                   |
| 8      | Industrial Estate, Ghazipur       | Ghazipur        | Uttar Pradesh | ASST                 | 170                     | 22.06.2017         | complying                                   |



List of Complying STPs (w.r.t. MoEF&amp;CC norms dtd 13.10.2017) - Bihar

| S. No. | Name of STP/STPs      | Designated town | State | Treatment Technology | Designed Capacity (CMD) | Date of Monitoring | Compliance w.r.t. MoEF norms dtd 13.10.2017 |
|--------|-----------------------|-----------------|-------|----------------------|-------------------------|--------------------|---------------------------------------------|
| 1      | Barh Bypass           | Barh            | Bihar | STP                  | 41                      | 14.06.2017         | complying                                   |
| 2      | Barh Bypass           | Barh            | Bihar | STP                  | 33                      | 21.06.2017         | complying                                   |
| 3      | Barh Bypass STP, Barh | Barh            | Bihar | STP                  | 67                      | 17.06.2017         | complying                                   |
| 4      | Barh Bypass STP, Barh | Barh            | Bihar | STP                  | 30                      | 22.06.2017         | complying                                   |



List of Complying STPs (with MoEF&amp;CC norms dtd 13.10.2017) Jharkhand

| S. No. | Name of STP/STPs | Range/Town/Area | State     | Treatment Technology | Design Capacity (MLD) | Date of Commissioning | Compliance with MoEF&CC norms dtd 13.10.2017 |
|--------|------------------|-----------------|-----------|----------------------|-----------------------|-----------------------|----------------------------------------------|
| 1      | Dumka JLL KUT    | Dumka           | Jharkhand | SBT                  | 1.5                   | 24.08.2017            | Complying                                    |
| 2      | Dumka JLL KUT    | Dumka           | Jharkhand | SBT                  | 5                     | 24.08.2017            | Complying                                    |
| 3      | Dumka JLL KUT    | Dumka           | Jharkhand | SBT                  | 7                     | 24.08.2017            | Complying                                    |



List of Complying STPs (with MoEF&amp;CC norms dtd 13.10.2017) West Bengal

| S. No. | Name of STP/STPs | Range/Town/Area | State       | Treatment Technology | Design Capacity (MLD) | Date of Commissioning | Compliance with MoEF&CC norms dtd 13.10.2017 |
|--------|------------------|-----------------|-------------|----------------------|-----------------------|-----------------------|----------------------------------------------|
| 1      | Tiligahati STP   | Kolkata         | West Bengal | LP                   | 4.5                   | 01.01.2012            | Complying                                    |
| 2      | Gardapur         | Kolkata         | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 3      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 4      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 5      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 6      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 7      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 8      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 9      | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |
| 10     | Madhupur STP     | Madhupur        | West Bengal | SBT                  | 1.5                   | 10.08.2017            | Complying                                    |





List of Non-Compulsory STAs (w.r.t. WOFF&CC, revised 13.10.2017) - Umarakhard

| Sl. No. | Location (Village, Taluk) | Category of Farm | State       | Year of Establishment | Area (Hectares) | Production (kg/ha) | Net Annual Income (Rs.) | Remarks |
|---------|---------------------------|------------------|-------------|-----------------------|-----------------|--------------------|-------------------------|---------|
| 1       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 2       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 3       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 4       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 5       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 6       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 7       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 8       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 9       | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 10      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 11      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 12      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 13      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 14      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 15      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 16      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 17      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 18      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 19      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 20      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 21      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 22      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 23      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 24      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 25      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 26      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 27      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 28      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 29      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |
| 30      | Chandrapur, Dist. Nanded  | Wheat            | Maharashtra | 1955                  | 1.2             | 1500               | 1800                    | Good    |

## List of Non-Compliant STPs by LHA MDE&amp;CC names (d 13 10 2017) Continued.

| S. No. | Tagline or Slogan/CTE | College Level | Event     | Participants (No.) | Designated Capacity (No.) | Date of Monitoring | Monitoring Date | Monitoring Remarks |
|--------|-----------------------|---------------|-----------|--------------------|---------------------------|--------------------|-----------------|--------------------|
| 11     | Uttarakhand - SW      | High School   | Three-day | 1000               | 75                        | 01.05.2022         | 01.05.2022      | FC                 |
| 12     | Uttarakhand - SW      | High School   | Three-day | 100                | 3                         | 26.05.2022         | 26.05.2022      | FC                 |
| 13     | Uttarakhand - SW      | High School   | Three-day | 100                | 14                        | 05.06.2022         | 05.06.2022      | FC                 |
| 14     | Uttarakhand - SW      | High School   | Three-day | 100                | 37                        | 19.05.2022         | 19.05.2022      | FC                 |
| 15     | Uttarakhand - SW      | High School   | Three-day | 100                | 38                        | 06.05.2022         | 06.05.2022      | FC                 |
| 16     | Uttarakhand - SW      | High School   | Three-day | 100                | 14                        | 19.05.2022         | 19.05.2022      | FC                 |
| 17     | Uttarakhand - SW      | High School   | Three-day | 100                | 20                        | 11.06.2022         | 11.06.2022      | FC                 |
| 18     | Uttarakhand - SW      | High School   | Three-day | 100                | 25                        | 01.06.2022         | 01.06.2022      | FC                 |
| 19     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 20     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 21     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 22     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 23     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 24     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 25     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 26     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 27     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 28     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 29     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 30     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 31     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 32     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 33     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 34     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 35     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 36     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 37     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 38     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 39     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 40     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 41     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 42     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 43     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 44     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 45     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 46     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 47     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 48     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 49     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 50     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 51     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 52     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 53     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 54     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC                 |
| 55     | Uttarakhand - SW      | High School   | Three-day | 100                | 36                        | 01.06.2022         | 01.06.2022      | FC</               |

List of Non-Complying STPs (w.r.t. MoH&CC norms dtd 13.10.2017) - Uttar Pradesh

| S.No. | Name of STP              | Capacity (MLD) | Area    | STP Technology | Actual Effluent Conc. (BOD) | Actual Effluent Conc. (COD) | Actual Effluent Conc. (TSS) | Compliance Status |
|-------|--------------------------|----------------|---------|----------------|-----------------------------|-----------------------------|-----------------------------|-------------------|
| 1     | STP-1, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 2     | STP-2, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 3     | STP-3, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 4     | STP-4, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 5     | STP-5, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 6     | STP-6, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 7     | STP-7, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 8     | STP-8, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 9     | STP-9, Gurgaon, Gurgaon  | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 10    | STP-10, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 11    | STP-11, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 12    | STP-12, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 13    | STP-13, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 14    | STP-14, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 15    | STP-15, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 16    | STP-16, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 17    | STP-17, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 18    | STP-18, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 19    | STP-19, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 20    | STP-20, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 21    | STP-21, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 22    | STP-22, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 23    | STP-23, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 24    | STP-24, Gurgaon, Gurgaon | 10             | Gurgaon | STP            | 100                         | 100                         | 100                         | Non-complying     |

List of Non-Complying STPs (w.r.t. MoH&CC norms dtd 13.10.2017) - West Bengal

| S.No. | Name of STP              | Capacity (MLD) | Area    | STP Technology | Actual Effluent Conc. (BOD) | Actual Effluent Conc. (COD) | Actual Effluent Conc. (TSS) | Compliance Status |
|-------|--------------------------|----------------|---------|----------------|-----------------------------|-----------------------------|-----------------------------|-------------------|
| 1     | STP-1, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 2     | STP-2, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 3     | STP-3, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 4     | STP-4, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 5     | STP-5, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 6     | STP-6, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 7     | STP-7, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 8     | STP-8, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 9     | STP-9, Kolkata, Kolkata  | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 10    | STP-10, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 11    | STP-11, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 12    | STP-12, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 13    | STP-13, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 14    | STP-14, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 15    | STP-15, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 16    | STP-16, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 17    | STP-17, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 18    | STP-18, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 19    | STP-19, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 20    | STP-20, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 21    | STP-21, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 22    | STP-22, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 23    | STP-23, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |
| 24    | STP-24, Kolkata, Kolkata | 10             | Kolkata | STP            | 100                         | 100                         | 100                         | Non-complying     |

## List of Non-operational STs:

| List of Non-operational STPs |                                               |      |                          |                          |                       |                          |                                                                                                                                                                                   |  |  |
|------------------------------|-----------------------------------------------|------|--------------------------|--------------------------|-----------------------|--------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--|
| Sr. No.                      | Name of STP & Municipal Area                  | Year | Installed Capacity (MLD) | Project Cost (Rs. Crore) | Year of Commissioning | Reason for Non-operation | Remarks (Reason for Non-operation)                                                                                                                                                |  |  |
| 1                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 2                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 3                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 4                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 5                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 6                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 7                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 8                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 9                            | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |
| 10                           | Agarwal Wastewater Treatment Plant, Jharkhand | 2005 | 100                      | 100                      | 2005                  | Non-operational          | The plant is non-operational due to the lack of funds for the purchase of raw materials. The plant is non-operational due to the lack of funds for the purchase of raw materials. |  |  |

## List of Non-operational SLPs

| List of Non-operational SIPs |                           |              |             |                          |                                     |                                   |                          |                 |                 |
|------------------------------|---------------------------|--------------|-------------|--------------------------|-------------------------------------|-----------------------------------|--------------------------|-----------------|-----------------|
| S. No.                       | Name of the project       | Project type | State       | Project cost (Rs. crore) | Original completion date (DD/MM/YY) | Actual completion date (DD/MM/YY) | Reason for non-operation | Remarks         | Remarks         |
| 11                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 12                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 13                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 14                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 15                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 16                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 17                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 18                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 19                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 20                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |
| 21                           | State Road Safety Project | Transport    | West Bengal | 100                      | 10/10/2012                          | 10/10/2012                        | Not operational          | Not operational | Not operational |

List of Complying STPs (w.r.t. Hon'ble NGT norms dated 30.4.2019) Uttarakhand

| S. No. | Name of STPs/STPS                 | Capacity (Cum. Flow) | State       | Treatment Technology | Designed Capacity (Cum. Flow) | Date of Completion | Compliance Status w.r.t. Hon'ble NGT norms dated 30.4.2019 |
|--------|-----------------------------------|----------------------|-------------|----------------------|-------------------------------|--------------------|------------------------------------------------------------|
| 1      | Teesta Sewerage Treatment Plant   | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 2      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 3      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 4      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 5      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 6      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |



List of Complying STPs (w.r.t. Hon'ble NGT norms dated 30.4.2019) Himachal Pradesh

| S. No. | Name of STPs/STPS                 | Capacity (Cum. Flow) | State       | Treatment Technology | Designed Capacity (Cum. Flow) | Date of Completion | Compliance Status w.r.t. Hon'ble NGT norms dated 30.4.2019 |
|--------|-----------------------------------|----------------------|-------------|----------------------|-------------------------------|--------------------|------------------------------------------------------------|
| 1      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 2      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 3      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |
| 4      | Dehradun Sewerage Treatment Plant | 1000000              | Uttarakhand | MBR                  | 1000                          | 10.05.2022         | Compliance                                                 |





List of Complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Bihar

| S. No. | Name of STP/STPs | Ganga Front Town | State | Treatment Technology | Designed Capacity (CMD) | Date of Monitoring | Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019 |
|--------|------------------|------------------|-------|----------------------|-------------------------|--------------------|-----------------------------------------------------------|
| 1      | Saigholabad STP  | Patna            | Bihar | SBR                  | 40                      | 12.05.2019         | Complying                                                 |



List of Complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Jharkhand

| S. No. | Name of STP/STPs        | Ganga Front Town | State     | Treatment Technology | Designed Capacity (CMD) | Date of Monitoring | Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019 |
|--------|-------------------------|------------------|-----------|----------------------|-------------------------|--------------------|-----------------------------------------------------------|
| 1      | Channar, Barambari STPs | Saigholabad      | Jharkhand | SBR                  | 7                       | 24.11.2017         | Complying                                                 |





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| List of Non-complying STPs (w.r.t. Non-bio NG <sup>2</sup> norms dtd 30.4.2019) continued... |                  |          |        |                      |                       |                    |                           |
|----------------------------------------------------------------------------------------------|------------------|----------|--------|----------------------|-----------------------|--------------------|---------------------------|
| S. No.                                                                                       | Name of STP/ULPs | Location | State  | Treatment Technology | Regulatory Compliance | Date of Monitoring | Compliance/Non-compliance |
| 27                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 28                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 29                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 30                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 31                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 32                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 33                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 34                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 35                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 36                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 37                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 38                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 39                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 40                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 41                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 42                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 43                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 44                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 45                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 46                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 47                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 48                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 49                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 50                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 51                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 52                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 53                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 54                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 55                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 56                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 57                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 58                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 59                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 60                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 61                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 62                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 63                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 64                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 65                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 66                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 67                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 68                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 69                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 70                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 71                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 72                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 73                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 74                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 75                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 76                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 77                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 78                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 79                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 80                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 81                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 82                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 83                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 84                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 85                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 86                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 87                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 88                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 89                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 90                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 91                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 92                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 93                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 94                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 95                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 96                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 97                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 98                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 99                                                                                           | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |
| 100                                                                                          | Chavara          | Chavara  | Kerala | Advanced             | 100                   | 22.10.2018         | Compliant                 |

| S. No. | Name of STP/CCTPs | Ganga Front Town | State       | Treatment Technology | Designed Capacity (MLD) | Date of Monitoring | Non-Complying parameter |
|--------|-------------------|------------------|-------------|----------------------|-------------------------|--------------------|-------------------------|
| 41     | Kugi              | Dehradun         | Uttarakhand | SBR                  | 62                      | 01.08.2022         | K <sub>1</sub>          |
| 42     | Sathar            | Dehradun         | Uttarakhand | SBR                  | 1                       | 02.08.2022         | COD, FC                 |
| 43     | Salawala          | Dehradun         | Uttarakhand | SBR                  | 0.71                    | 02.08.2022         | BOD, COD, TSS, FC       |
| 44     | Vijay Colony      | Dehradun         | Uttarakhand | SBR                  | 0.42                    | 02.08.2022         | FC                      |
| 45     | Indira Nagar      | Dehradun         | Uttarakhand | SBR                  | 5                       | 02.08.2022         | FC                      |

| List of Non-complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Uttar Pradesh |                                         |                  |       |                      |                         |                    |                         |
|-----------------------------------------------------------------------------------|-----------------------------------------|------------------|-------|----------------------|-------------------------|--------------------|-------------------------|
| S. No.                                                                            | Name of STP/GETPs                       | Ganga River Town | State | Treatment Technology | Designed Capacity (MLD) | Date of Monitoring | Non-Complying parameter |
| 1                                                                                 | STP/GETP (Ganga, Main Branch, Ghazipur) | Ghazipur         | UP    | UASB                 | 20                      | 27.08.2022         | SS, TSS                 |
| 2                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 11.04.2022         | SS                      |
| 3                                                                                 | Kaushal (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 12.09.2022         | SS                      |
| 4                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 5                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 6                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 7                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 8                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 9                                                                                 | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 10                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 11                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 12                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 13                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 14                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 15                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 16                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 17                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 18                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 19                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 20                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 21                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 22                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 23                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 24                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 25                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 26                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 27                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 28                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 29                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |
| 30                                                                                | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 17.03.2022         | SS, TSS                 |

| List of Non-complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Bihar |                                         |                  |       |                      |                         |                    |                         |
|---------------------------------------------------------------------------|-----------------------------------------|------------------|-------|----------------------|-------------------------|--------------------|-------------------------|
| S. No.                                                                    | Name of STP/GETPs                       | Ganga River Town | State | Treatment Technology | Designed Capacity (MLD) | Date of Monitoring | Non-Complying parameter |
| 1                                                                         | STP/GETP (Ganga, Main Branch, Ghazipur) | Ghazipur         | UP    | UASB                 | 20                      | 27.08.2022         | SS, TSS                 |
| 2                                                                         | Pragati (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 11.04.2022         | SS                      |
| 3                                                                         | Kaushal (D) STP                         | Central Bihar    | UP    | UASB                 | 10                      | 12.09.2022         | SS                      |





## Non - Commissioned STPs in Ganga front towns

Total 34 STPs

- Uttarakhand-2
- Uttar Pradesh-15
- Bihar-12
- West Bengal-5

List of Under-construction STPs

| S. No. | Name of STP/STPs                                  | City & District | State       | Treatment Technology | Designed Capacity (MLD) | Date of Completion |
|--------|---------------------------------------------------|-----------------|-------------|----------------------|-------------------------|--------------------|
| 1      | Varanasi STP                                      | Varanasi        | Uttarakhand | MBR                  | 1                       | 07.04.2022         |
| 2      | Varanasi, High Math,                              | Aashirwad       | Uttarakhand | -                    | 2.5                     | 30.03.2022         |
| 3      | Deoria STP, Near Khawajpur Temple                 | Chandrabati     | UP          | ESST                 | 2.12                    | 16.05.2022         |
| 4      | 10 MLD STP, Near Thangghat Temple                 | Prakashpur      | UP          | MBR                  | 10                      | 06.05.2022         |
| 5      | 10.2 MLD STP, Lucknow                             | Baranwala       | UP          | MBR                  | 10.2                    | 05.05.2022         |
| 6      | Chhapra STP, Atithi Ghat, Jinnah Road, Khatu Road | Chhapra         | UP          | MBR                  | 21                      | 07.05.2022         |
| 7      | Brahmavaram STP                                   | Brahmavaram     | UP          | MBR                  | 10.1                    | 07.05.2022         |
| 8      | 10 MLD STP, Basti                                 | Basti           | UP          | MBR                  | 10                      | 12.05.2022         |
| 9      | 2.5 MLD STP, Gorakhpur                            | Gorakhpur       | UP          | MBR                  | 2.5                     | 13.05.2022         |
| 10     | 10 MLD STP, Gorakhpur (Group)                     | Gorakhpur       | UP          | MBR                  | 5                       | 01.06.2022         |
| 11     | 26 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 26                      | 29.06.2022         |
| 12     | 10 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 10                      | 29.06.2022         |
| 13     | 10 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 10                      | 29.06.2022         |
| 14     | 7 MLD STP, Gorakhpur                              | Gorakhpur       | UP          | MBR                  | 7                       | 30.06.2022         |
| 15     | 10 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 10                      | 29.06.2022         |
| 16     | 10 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 10                      | 29.06.2022         |
| 17     | 10 MLD STP, Gorakhpur                             | Gorakhpur       | UP          | MBR                  | 10                      | 29.06.2022         |

24063/2022

24063/2022

List of Under-construction STPs- contd ..

| S. No | Name of STP/STPS                | Ward/Local Body      | Year | Treatment Technology | Designed Capacity (MLD) | Date of Monitoring |
|-------|---------------------------------|----------------------|------|----------------------|-------------------------|--------------------|
| 25    | Belthangudi (30 MLD)            | Belthangudi          | 2019 | MBR                  | 35                      | 14.03.2022         |
| 26    | Indrapuri (6 MLD)               | Indrapuri            | 2018 | MBR                  | 7                       | 15.03.2022         |
| 27    | Bhatnagar (Kampani) STP (65000) | Bhatnagar            | 2018 | MBR                  | 60                      | 02.03.2022         |
| 28    | Kandamudi (15 MLD)              | Kandamudi            | 2018 | MBR                  | 15                      | 14.03.2022         |
| 29    | Agath, Kalligudi (5 MLD)        | Agath/Kalligudi      | 2018 | MBR                  | 5                       | 11.03.2022         |
| 30    | Shivani, Sanku (5 MLD)          | P. P. S.             | 2018 | MBR                  | 6                       | 17.02.2022         |
| 31    | Thiruvananthapuram STP (10 MLD) | Palani               | 2018 | MBR                  | 7                       | 18.02.2022         |
| 32    | Elathupuzha STP (10 MLD)        | Sankarapuram, Palani | 2018 | MBR                  | 10                      | 22.02.2022         |
| 33    | Peruvannur STP (10 MLD)         | Peruvannur           | 2018 | MBR                  | 12                      | 23.02.2022         |
| 34    | Madurai, Raju, Kumbhar, Kumbhar | Madurai              | 2018 | MBR                  | 8                       | 01.03.2022         |
| 35    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 36    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 37    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 38    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 39    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 40    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 41    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 42    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 43    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |
| 44    | Kandamudi STP (10 MLD)          | Kandamudi            | 2018 | MBR                  | 8                       | 01.03.2022         |

STPs with weak sewage characteristics at Inlet (&lt;40mg/l)

| S. No | Name of STP/STPS          | Ward/Local Body | Year | Treatment Technology | Designed Capacity (MLD) | Inlet capacity (MLD) | Date of Monitoring | Inlet BOD (mg/l) |
|-------|---------------------------|-----------------|------|----------------------|-------------------------|----------------------|--------------------|------------------|
| 1     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 2     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 3     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 4     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 5     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 6     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 7     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 8     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 9     | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 10    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 11    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 12    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 13    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 14    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 15    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 16    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 17    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 18    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 19    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 20    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 21    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 22    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 23    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 24    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 25    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 26    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 27    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 28    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 29    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |
| 30    | Madurai, Kumbhar, Kumbhar | Madurai         | 2018 | MBR                  | 8                       | 0.2                  | 10.03.2022         | 5                |

| S. No | Name of STP/STP Unit              | Town     | State  | Present Technology | Designed Capacity (MLD) | Installed Capacity (MLD) | Stage of Commissioning | Inter-DC |
|-------|-----------------------------------|----------|--------|--------------------|-------------------------|--------------------------|------------------------|----------|
| 1     | Talwar Sewerage Treatment Plant   | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 2     | Sargodha Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 3     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 4     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 5     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 6     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 7     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 8     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 9     | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 10    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 11    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 12    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 13    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 14    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 15    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 16    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 17    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 18    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 19    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 20    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 21    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 22    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 23    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 24    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 25    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 26    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 27    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 28    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 29    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |
| 30    | Faridkot Sewerage Treatment Plant | Faridkot | Punjab | STP                | 50                      | 50                       | 100%                   | 10       |

[illegible]





Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Vinay Kumar Choubey (IAS)**  
Secretary, UD&HD,  
4th Floor, Project Building, Dhurwa, Ranchi-834004

To,

**Shri A.K. Vidyarthi,**  
Additional Director & I/c WQM - II,  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
New Delhi-110032

Ranchi/Date: 22/05/2020

**Sub:** Regarding Environmental Compensation for Drains in compliance of Hon'ble NGT Order dated 12.12.2019 in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors.

**Ref:** CPCB letter no. 190153/NGT/WQM-III/CPCB/2019-20 dated 17.05.2020,  
UD&HD letter no. 559 dated 15.02.2020

Sir,

With reference to the above subject and letter under reference, it is to bring to your kind attention that all the directions issued by Hon'ble NGT in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors. order dated 07.08.2019 (uploaded on 22.08.2019) and order dated 12.12.2019 (uploaded on 18.12.2019) has been complied with by the Jharkhand State on proactive basis.

It is for your kind submission that, the 4 nos. of drains i.e. Mahajanoli, Neel Kothi, Kasim Bazar and Ferry Ghat, which are considered as untrapped at Rajmahal are actually the monsoon drains in which during non-monsoon season only minimal flow can be seen and hence may be considered under Dry/Stagnant drains category.

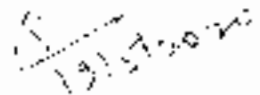
Whereas, the information required by the CPCB vide letter dated 17.03.2020, regarding interim measures adopted, work order issued, analysis report of the drain, date of start of interim measure, flow of drains and the flow considered for interim measures are hereby enclosed with this letter for your kind consideration and records.

It is also for your kind information that, as a long-term solution to stop the discharge of untreated sewage into the River Ganga, the work of Rajmahal Municipal Sewage Scheme under which a 3.5 MLD capacity of Sewage Treatment Plant and sewerage network at Rajmahal town is under progress and till date around 55% physical progress has been achieved.

Therefore, considering our proactive approach in compliance of all the directions issued by Hon'ble NGT Court well within the timeline, it is requested to kindly reconsider the Environmental Compensation calculated for the State of Jharkhand and waive off the same.

Enclosure: A/A

Yours faithfully,



(Vinay Kumar Choubey)  
Secretary

24069

**Details regarding interim measure adopted at Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat drains at Rajmahal.**

| Sr. No. | Information required by CPCB                                                                                   | Action taken by UD&HD                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|---------|----------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Details of the interim remediation measure taken at Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat drains | <p>In compliance of Hon'ble NGT court directions dated 07.08.2019, for the 4 separate in-situ interim remediation measure at Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat drains at Rajmahal have been made under which following treatment mechanism is adopted:</p> <ol style="list-style-type: none"> <li>1. Screening Arrangement: Screening arrangements have been installed at the entry point of the sedimentation tank to stop the flow of floating solid into the sedimentation tank and ultimately into the river.</li> <li>2. Sedimentation tank: Brick walled Sedimentation tank have been constructed at drains and the sewage through drains after passing through screens enters into the sedimentation tank, where sewage gets detained for the time of minimum 8 hours, and dosing of lime/alum is done in the sedimentation tank for flocculation.</li> <li>3. Treatment tank: After the detention period the sewage from sedimentation tank flow to the treatment tank through gravity where chlorination is being done through bleaching powder.</li> </ol> <p>After chlorination, the treated flow gets ultimately discharged into the river.</p> |
| 2       | Work Order issued                                                                                              | <ul style="list-style-type: none"> <li>The work order for Rajmahal Municipal Sewerage System scheme has been issued to M/s Arco Infra Construct India Pvt. Ltd. on dated 02.07.2018, under which provision of construction of 3.5 MLD capacity of Sewage Treatment Plant of SBR Technology, laying of underground sewerage network of 34.21 km and Nullah restoration work and channelization of drains to the STPs have been already made.</li> <li>Under the current scope of the existing Executing Agency, the construction of interim measure has been done by the Agency under the supervision of JJUDCO.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |



|   |                                                               |                                                                                                                                                                                                                                                    |
|---|---------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|   |                                                               | <ul style="list-style-type: none"> <li>JUDDCO is currently maintaining the interim remediation measure with the support of Rajmahal Nagar Panchayat.</li> <li>The work order is enclosed at Annexure-1.</li> </ul>                                 |
| 3 | Analysis report of the drain before and after interim measure | The analysis report of the Mahajan tolli drain, from the common point of Neel Kutbi & ferry ghat drain before it get separated into two drains and Kasim Bazar drain is enclosed at Annexure - 2.                                                  |
| 4 | Date of start of interim measure                              | The construction of interim measure at drains under the current scope of work of the executing agency appointed for Rajmahal Sewerage scheme had started at the mid of September 2019 and the same have been completed by the end of October 2019. |

Flow of the drains and the flow of the drains considered for interim measures

| Sr. No. | Name of Drain     | Approx. flow of drains | Approx. flow considered for interim measure |
|---------|-------------------|------------------------|---------------------------------------------|
| 1       | Manjantoli drain  | 0.78 MLD               | 0.80 MLD                                    |
| 2       | Neel Kutbi drain  | 0.59 MLD               | 0.60 MLD                                    |
| 3       | Kasim Bazar drain | 0.55 MLD               | 0.60 MLD                                    |
| 4       | Ferry Ghat Drain  | 0.71 MLD               | 0.76 MLD                                    |

**JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED**

(Govt. of Jharkhand Undertaking)  
3rd floor, Pragati Sadan, Ranchi-834001, Jharkhand.  
e-mail id-juidco@juidco.com juidco@gmail.com  
CIN: 04520012013560001752, Ph No: +91-651-2225070



Letter No.: JUIDCO/UA/MA/ML/RFD/3374/2017- 2582

Date: 02.07.2018

**Work Order**

To,

M/s Anam Infra Construct India Pvt Ltd  
(in JV with M/s Vinod Mittal-Noble Construction Co JV)  
B-7/5077, Vasant Kunj  
New Delhi-110070  
Email: info@anaminfra.com / anidhi@gmail.com

**Sub: I. Design and build one Sewage Treatment Plant of installed capacity 3.5 MLD and all appurtenant structures and allied works;**

**II. Survey, review the designs, redesign where necessary, and build new underground sewerage network of about 34.21 km length including survey, design, build, operation of 04 nos. pumping stations (one main pumping station and three intermediate pumping stations) and all appurtenant structures and allied works; and**

**III. For operation & maintenance of the complete works of sewage treatment plant, sewerage network and pumping stations for a period of 10 years in Rajmahal town, District Sahibganj, State of Jharkhand, India.**

**Ref: Contract no- 203 - (JUIDCO), dated 02.07.2018 in respect of aforementioned work at Rajmahal, Jharkhand.**

Sir,

With reference to above, we are pleased to place this Work Order for the project cited above whose contract amount is Rs. 52,97,09,224/- (Rupees Fifty Two Crores Ninety Seven Lakhs Nine Thousand Two Hundred Twenty Four) only, which has been duly approved by the competent authority, on term listed below:-

1. The approved rate is inclusive of all taxes, GST, royalty, labour cess as per applicable laws.
2. You shall open a site office within 15 days from the date of Contract and the address of the site office needs to be communicated by you to JUIDCO Ltd. Ranchi.
3. You shall deploy technical manpower and other staff in time as mentioned in Bid Document and the list of deployed staff be submitted to JUIDCO Ltd. Ranchi.
4. Mobilization advance will be paid on request as per the terms mentioned in the bid document.
5. The work will be supervised and monitored by JUIDCO Ltd.
6. Payment for the work will be made by JUIDCO Ltd. Ranchi as per terms and payment schedule given in the Bid Document. The R/A bills have to be submitted by the operator (i.e. yourself) to Project-in-charge (i.e. Engineer-in-Charge) of the work.

7. The total completion time for the execution work is 21 months from the date of Contract which will be followed by 10(ten) years period of Operation & Maintenance (O&M). After completion of O&M period the whole project will be handed over to the concerned ULR/JUIDCO Ltd. and the same will be informed to you by the Employer.
8. The work will be carried out as per proposal/specifications as mentioned in the tender document and clarified in pre-bid meeting by Departmental Tender Committee. Progressive work has to be ascertained as per Bid Document.
9. The work is to be completed as per the approved terms, conditions and specifications. All the works has to be executed as per department specification, CPSEBO manual and relevant IS codes.
10. All the necessary designs and drawings which are in the scope of operator are to be approved as per site conditions before execution of the work by JUIDCO, Ranchi. The design and drawing has to be submitted by the Operator to JUIDCO Ltd. The design and drawing will be checked by the concerned officials and will be finally approved by JUIDCO Ltd.
11. The Bid Document, Proceedings of pre-bid meetings and all other related tender documents shall be the part of the Contract.
12. Quality of work has to be ensured by the Operator.
13. Within 15 days from issue of Work Order, the Operator shall submit a component wise work execution plan and the same will be approved by JUIDCO Ltd.
14. The expenditure should be restricted to the Contract value and in case any deviation is expected, the same should be brought to the notice of the undersigned/JUIDCO Ltd.

Please acknowledge receipt of this order with your confirmation of its acceptance and the additional copy enclosed may be returned with your signature in token of your acceptance.

Enclosure: As stated above.

Yours faithfully,

*[Signature]*  
 S.K. Sahli  
 Project Director (Technical)

*[Handwritten notes and signatures in the left margin]*

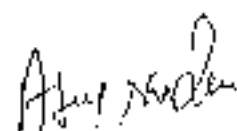
Water Test Report of Mahajan Toli Drain at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Mahajan Toli Drain                            |
| 2. | Flow in MLD(approx)    | 0.78 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 23.11.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 24-11-2019                                    |
| 7. | Laboratory Address     | In house laboratory at 7 MLD STP at Sahibganj |

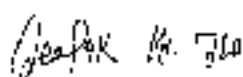
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°C)             | 19.7           | 19.6            | IS 3025 (P-9)  | -                                                                       |
| 2.      | pH Value                     | 7.64           | 7.68            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 312            | 175             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 98             | 26.4            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 817            | 768             | IS 3025 (P-16) | 2100                                                                    |

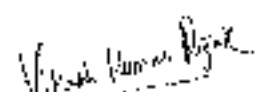
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)



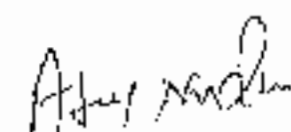
Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Neel kothi & Ferry Ghat Drains                |
| 2. | Flow in MLD(approx)    | 1.30 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 23.11.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 24-11-2019                                    |
| 7. | Laboratory Address     | In house laboratory at 7 MLD STP at Sahibganj |

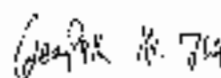
Test Result

| Sl. No. | Parameter                    | Sample 1.      |                 | Method Name    | Permissible Limit (Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|----------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                      |
| 1.      | Temperature (°C)             | 19.8           | 19.5            | IS 3025 (P-9)  | -                                                                    |
| 2.      | pH Value                     | 7.17           | 7.20            | IS 3025 (P-11) | 5.5-9.0                                                              |
| 3.      | COD (mg/l)                   | 368            | 166             | IS 3025 (P-58) | 250                                                                  |
| 4.      | BOD (mg/l)                   | 84             | 22.6            | IS 3025 (P-44) | 30                                                                   |
| 5.      | Total Dissolved Solid (mg/l) | 880            | 749             | IS 3025 (P-16) | 2100                                                                 |

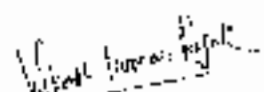
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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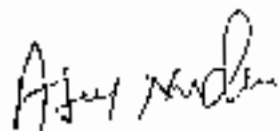
## Water Test Report of Kasimbazar Drain at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Kasimbazar Drain                              |
| 2. | Flow in MLD (approx)   | 0.55 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 23.11.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 24-11-2019                                    |
| 7. | Laboratory Address     | In house laboratory at 7 MLD STP at Sahibganj |

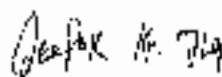
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit (Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|----------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                      |
| 1.      | Temperature (°C)             | 19.5           | 19.2            | IS 3025 (P-9)  | -                                                                    |
| 2.      | pH Value                     | 7.41           | 7.47            | IS 3025 (P-11) | 5.5-9.0                                                              |
| 3.      | COD (mg/l)                   | 340            | 173             | IS 3025 (P-58) | 250                                                                  |
| 4.      | BOD w (mg/l)                 | 168            | 29.1            | IS 3025 (P-44) | 30                                                                   |
| 5.      | Total Dissolved Solid (mg/l) | 996            | 747             | IS 3025 (P-16) | 2100                                                                 |

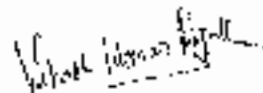
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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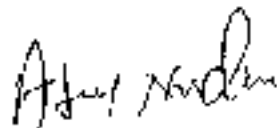
Water Test Report of Mahajan Toli Drain at Rajnahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Mahajan Toli Drain                            |
| 2. | Flow in MLD(approx)    | 0.78 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 14.12.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 15-12-2019                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD STP at Sahibganj |

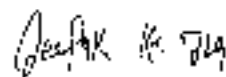
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit (Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|----------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                      |
| 1.      | Temperature (°C)             | 19.5           | 19.3            | IS 3025 (P-9)  | -                                                                    |
| 2.      | pH Value                     | 7.82           | 7.69            | IS 3025 (P-11) | 5.5-9.0                                                              |
| 3.      | COD (mg/l)                   | 342            | 164             | IS 3025 (P-58) | 250                                                                  |
| 4.      | BOD (mg/l)                   | 130            | 28.1            | IS 3025 (P-44) | 30                                                                   |
| 5.      | Total Dissolved Solid (mg/l) | 1230           | 1150            | IS 3025 (P-16) | 2100                                                                 |

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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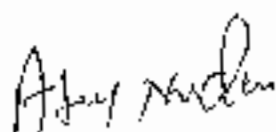
Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Neel kothi & Ferry Ghat Drains                |
| 2. | Flow in MLD (approx)   | 1.30 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 14.12.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 15-12-2019                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD STP at Sahibganj |

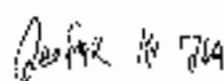
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit (Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|----------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                      |
| 1.      | Temperature (°C)             | 20.1           | 20.1            | IS 3025 (P-9)  | -                                                                    |
| 2.      | pH Value                     | 7.11           | 7.15            | IS 3025 (P-11) | 5.5-9.0                                                              |
| 3.      | COO (mg/l)                   | 475            | 178             | IS 3025 (P-58) | 250                                                                  |
| 4.      | BOD (mg/l)                   | 96             | 29.6            | IS 3025 (P-44) | 30                                                                   |
| 5.      | Total Dissolved Solid (mg/l) | 974            | 839             | IS 3025 (P-16) | 2100                                                                 |

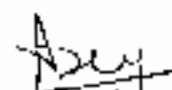
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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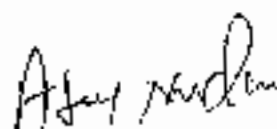
Water Test Report of Kasim bazar Drain at Ramahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Kasim bazar Drain                             |
| 2. | Flow in MLD (approx)   | 0.55 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 14.12.2019                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 15.12.2019                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD SIP at Sahibganj |

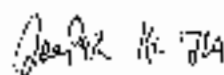
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°C)             | 19.6           | 19.5            | IS 3025 (P-9)  |                                                                         |
| 2.      | pH Value                     | 7.36           | 7.39            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 420            | 168             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 149            | 23.6            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 848            | 694             | IS 3025 (P-16) | 2100                                                                    |

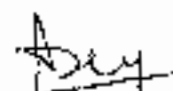
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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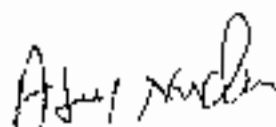
Water Test Report of Mahajan Toli Drain at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Mahajan Toli Drain                            |
| 2. | Flow in MLD (approx)   | 0.78 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 12.01.2020                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 13-01-2020                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD STP at Sahibganj |

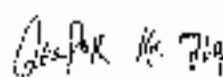
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°C)             | 20.2           | 19.8            | IS 3025 (P-9)  | -                                                                       |
| 2.      | pH Value                     | 7.59           | 7.57            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 368            | 171             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 154            | 21.4            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 940            | 892             | IS 3025 (P-16) | 2100                                                                    |

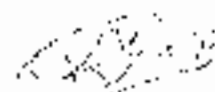
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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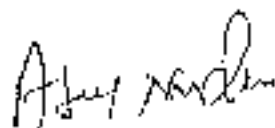
Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Neel kothi & Ferry Ghat Drains                |
| 2. | Flow in MLD(approx)    | 1.30 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 12.01.2020                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 13-01-2020                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD STP at Sahibganj |

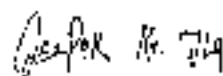
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°c)             | 19.7           | 19.4            | IS 3025 (P-9)  | -                                                                       |
| 2.      | pH Value                     | 7.48           | 7.13            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 480            | 174             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 74             | 19.1            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 937            | 886             | IS 3025 (P-16) | 2100                                                                    |

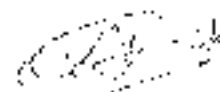
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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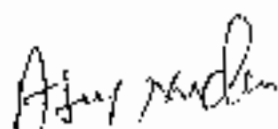
Water Test Report of Kasimbazar Drain at Rajmahal NagarPanchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Kasimbazar Drain                              |
| 2. | Flow in MLD(approx)    | 0.55 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 12.01.2020                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 13-01-2020                                    |
| 7. | Laboratory Address     | In house laboratory at 5 MLD STP at Sahibganj |

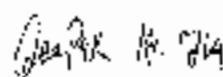
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°c)             | 19.5           | 19.4            | IS 3025 (P-9)  | .                                                                       |
| 2.      | pH Value                     | 7.43           | 7.44            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 374            | 181             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 119            | 18.9            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 1020           | 889             | IS 3025 (P-16) | 2100                                                                    |

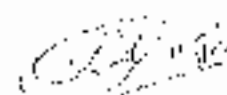
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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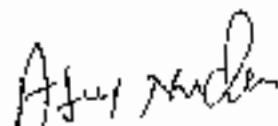
Water Test Report of Mahajan Toli Drain at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Mahajan Toli Drain                            |
| 2. | Flow in MLD(approx)    | 0.78 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 08.02.2020                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 09-02-2020                                    |
| 7. | Laboratory Address     | In house laboratory at 7 MLD STP at Sahibganj |

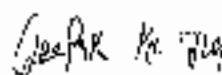
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit (Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|----------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                      |
| 1.      | Temperature (°C)             | 19.7           | 19.4            | IS 3025 (P-9)  | .                                                                    |
| 2.      | pH Value                     | 7.57           | 7.61            | IS 3025 (P-11) | 5.5-9.0                                                              |
| 3.      | COD (mg/l)                   | 412            | 179             | IS 3025 (P-58) | 250                                                                  |
| 4.      | BOD (mg/l)                   | 144            | 27.6            | IS 3025 (P-44) | 30                                                                   |
| 5.      | Total Dissolved Solid (mg/l) | 937            | 814             | IS 3025 (P-16) | 2100                                                                 |

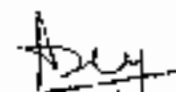
\*All parameters are within the Permissible limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(IUIDCO Ltd.)

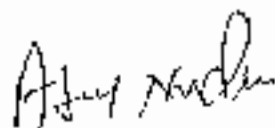
Water Test Report of Neel Kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

|                           |                                               |
|---------------------------|-----------------------------------------------|
| 1. Name of Drain          | Neel kothi & Ferry Ghat Drains                |
| 2. Flow in MLD (approx)   | 3.30 MLD                                      |
| 3. Volume of Sample Taken | 1000 ml                                       |
| 4. Date of sampling       | 08.02.2020                                    |
| 5. No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. Date of Testing        | 09-02-2020                                    |
| 7. Laboratory Address     | In house laboratory at 7 MLD SIP at Sahibganj |

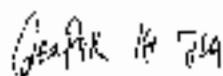
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°c)             | 19.5           | 19.2            | IS 3025 (P-9)  | -                                                                       |
| 2.      | pH Value                     | 7.35           | 7.39            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 367            | 169             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 142            | 20.4            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 869            | 746             | IS 3025 (P-16) | 2100                                                                    |

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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(JUIDCO Ltd.)

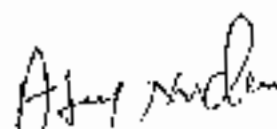
Water Test Report of Kasimbazar Drain at Rajmahal Nagar Panchayat

|    |                        |                                               |
|----|------------------------|-----------------------------------------------|
| 1. | Name of Drain          | Kasimbazar Drain                              |
| 2. | Flow in MLD (approx)   | 0.55 MLD                                      |
| 3. | Volume of Sample Taken | 1000 ml                                       |
| 4. | Date of sampling       | 08.02.2020                                    |
| 5. | No. of sample taken    | 1, sealed in plastic bottle                   |
| 6. | Date of Testing        | 09-02-2020                                    |
| 7. | Laboratory Address     | In house laboratory at 7 MLD STP at Sahibganj |

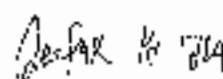
Test Result

| Sl. No. | Parameter                    | Sample 1       |                 | Method Name    | Permissible Limit<br>(Inland Surface Waters Indian Standards 2490:1974) |
|---------|------------------------------|----------------|-----------------|----------------|-------------------------------------------------------------------------|
|         |                              | At Inlet Point | At Outlet Point |                |                                                                         |
| 1.      | Temperature (°C)             | 19.7           | 19.8            | IS 3025 (P-9)  | -                                                                       |
| 2.      | pH Value                     | 7.40           | 7.40            | IS 3025 (P-11) | 5.5-9.0                                                                 |
| 3.      | COD (mg/l)                   | 330            | 174             | IS 3025 (P-58) | 250                                                                     |
| 4.      | BOD (mg/l)                   | 192            | 20.7            | IS 3025 (P-44) | 30                                                                      |
| 5.      | Total Dissolved Solid (mg/l) | 890            | 742             | IS 3025 (P-16) | 2100                                                                    |

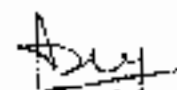
\*All parameters are within the Permissible Limit (inland Surface Waters Indian Standards 2490:1974)



(IAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

**Urban Development & Housing Department**

From,

Ajoy Kumar Singh (IAS)  
Principal Secretary  
UD&HD, 4th Floor  
Project Building, Dhurwa, Ranchi 834004

To,

Shri Prashant Gargava  
Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
New Delhi-110032

Ranchi/Date: 12.12.2019

**Sub:** Regarding Environmental Compensation for Drains in compliance of Hon'ble NGT Order dated 12.12.2019 in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors.

**Ref:** CPCB letter no. 190133/NGT/WQM III/CPCB/2019-20 dated 03.02.2020 and our letter no. 236 dated 20.01.2020 by JUDCO.

Sir,

With reference to the above subject and letter under reference, it is to bring your kind attention that all the directions issued by Hon'ble NGT in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors. order dated 07.08.2019 (uploaded on 22.08.2019) and order dated 12.12.2019 (uploaded on 13.12.2019) has been complied by the Jharkhand State on proactive basis and you would also appreciate that the Interception & Diversion (I&D) of two Drains that are the only drains monitored by CPCB at Jharkhand (i.e. Copalput Mallah and Jharna Nullah) has been completed before the order dated 07.08.2019 i.e. well within the timeline of 01.11.2019 as directed by Hon'ble NGT Court.

It is for your kind information that in the above reference letter of CPCB, the 4 nos. of drains that are considered as unimproved at Rajmahal are usually the monsoon drains in which during non-monsoon season only minimal flow can be seen and hence may be considered under Dry/Stagnant drains. Whereas, in compliance of Hon'ble NGT Court order dated 07.08.2019 the screening arrangements with Natural & Biological treatment by in-situ manual chemical methods are already put in place as an interim measure in all four drains of Rajmahal and the same has been duly communicated vide letter no. 236 of JUDCO to CPCB by email at alvi@yantrigyan.com on dated 20.01.2020 and the treated effluent from the interim measure adopted at 4 drains are monitored on regular basis.

P.T.O.



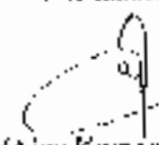
It is also to be noted that, as a long-term solution to stop the discharge of untreated sewage into the River Ganga, the work of Rajmahal Municipal Sewage Scheme under which a 3.5 MLD capacity of Sewage Treatment Plant and sewerage network at Rajmahal town is under progress and till date around 60% physical progress has been achieved.

Therefore, considering our proactive approach in compliance of all the directions issued by Hon'ble NGT Court well within the timeline, it is requested to kindly reconsider the Environmental Compensation calculated for the State of Jharkhand and waive off the same.

Further, it is also requested to kindly send the technical team of CPCB at Rajmahal, if it required, to verify and evaluate the performance standard of the interim measure adopted at these drains and share your valuable comments with the UD&HD team, so that any further improvement, if required, can be adopted.

Enclosure A/A

Yours faithfully,

  
(Ajoy Kumar Singh)  
Principal Secretary

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
प्रदेशीय, राज एवं नगरपालिका स्थितियों में प्रदूषण नियंत्रण  
REGIONAL, STATE AND MUNICIPALITY SITUATIONS OF POLLUTION CONTROL

Speed/post/E-mail

Add. Chief Secy. Forest

Pr. Secy. UDD

Dated: 03.02.2020

F.No. B-150/53/NGP/WQH-IT/CPCB/2019-20

To,  
The Chief Secretary,  
Government of Jharkhand,  
1st Floor, Project Building,  
Dhurwa, Ranchi, Jharkhand - 834001

Chief Secretary  
Jharkhand, Ranchi

Pr. Secy.

Subject: Environmental Compensation for Drains in Compliance of Hon'ble NGT  
order dated 12.12.2019 in the matter of M.C. Mehta Vs Union of India,  
O.A. No. 200/2014 - reg

Sir,

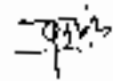
This has reference to Hon'ble NGT order dated 12.12.2019 on the subject mentioned above. The drains discharging directly into river Ganges were required either to be tapped or interim remedial measures adopted by 1.11.2019 in compliance to Hon'ble NGT order dated 22.08.2019 failing which CPCB was directed to calculate Environmental Compensation (EC) and raise demands.

A meeting to review the status was held on 07.01.2020 at CPCB, Delhi. Based on the information provided by Jharkhand Urban Infrastructure Development Corporation Ltd (JUIDCL), status is prepared and for the defaulting drains calculated. Details are enclosed at Annexure-I.

It is requested that status of these drains may kindly be got re-confirmed and discrepancies, if any, communicated to CPCB within seven days.

Yours faithfully,

Encl.: As above



(Prashant Gargava)  
Member Secretary

मुख्य सचिव कार्यालय  
राजधानी, राँची  
मैस. प्र. सं. 150/53/NGP/WQH-IT/CPCB/2019-20  
दि. 03.02.2020

'प्रदूषण नियंत्रण बोर्ड' मुख्य कार्यालय, दिल्ली-110012

Forwards Bhawan, East Arjun Nagar, Delhi-110022

दूरभाष/टेलीफोन: 23102021, 23105102, टैक्सट/ईमेल: www.cpcb.nic.in

## Annexure-1

## SUMMARY OF JHARKHAND DRAINS, EC TO BE CALCULATED

|                                                                                                |                              |
|------------------------------------------------------------------------------------------------|------------------------------|
| 28. Drains Discharging into River Ganga monitored by CPCB                                      | : 02                         |
| 29. Additional drain list provided by UDHP, Jharkhand which are not monitored by CPCB          | : 04                         |
| 30. Drains Tapped                                                                              | : 02                         |
| 31. Interim Measures not required (Dry/Stagnant)                                               | : Nil                        |
| 32. Interim Measures not feasible (BOB <40mg/l)                                                | : Nil                        |
| 33. Interim Measures required                                                                  | : 04                         |
| 34. Interim Measures in/on                                                                     | : Nil                        |
| 35. No. of drains for EC to be calculate                                                       | : 04                         |
| 36. Calculated EC = No. of drains X @5 lakhs/month/drain<br>(Since 01.11.2019 till 31.01.2020) | : $4 \times 5 \times 3 = 60$ |

## Note:

- Relevant lists of drains are enclosed.
- EC may be deposited in favour of CPCB, Account no. 332702050000164 (Bank: Union of India, LP, Extension Branch, Vikas Marg Extension, Delhi, IFSC: UBIN0553271) within one month from the date of issue of this letter as per Hon'ble NGT order.





Letter No.: SMCG/UD&HD/NGT/2019/17/10-236  
Govt. of Jharkhand  
Urban Development & Housing Department

For  
Gh:

From,

Shashi Ranjan, IAS  
Project Director, SMCG,  
UD & HD, 4<sup>th</sup> Floor, Project Building,  
Dhurwa, Ranchi-834004

To,

Shri A.K. Vidyarthi,  
Additional Director & Divisional Head, WQM-II  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi-110032

Ranchi/Date: 29/01/2020

**Subject:** Regarding Arrangement on prevention of untreated discharge of Municipal Nallah in the River Ganga in Sahibganj and Rajmahal town of Jharkhand State.

Sir,

In reference to above subject, this is to state that. In Jharkhand state, mainly two urban cities named Sahibganj and Rajmahal are situated on the bank of River Ganges.

In Sahibganj town, mainly two major nallah, named, Jharna Nallah and Gopalpur Nallah, which are flowing through the heart of the town, had been discharging untreated waste water directly into River Ganges in Past. Presently, under the Namami Gange Scheme, these two nallah have been trapped based on Interception & Diversion Concept all waste water there of are diverted (based on gravity with zero operation cost) to nearest Pumping stations and onwards to STPs of 12 MLD Capacity. So at present there is no direct discharge of waste water in river Ganges through these two municipal nallah in Sahibganj Town.

In Rajmahal Town, mainly four nallah named Mahajan Toll Nallah(0.78 MLD), Neel Kothi Nallah(0.59 MLD), Kasma Bazar Nallah(0.55 MLD) and Ferry Ghut Nallah(0.71 MLD) are flowing through different parts of the town. Various

Screening arrangements are made to prevent the entry of floating matter in River Ganges. Some natural and biological treatment with In-situ manual chemical methods are being put into place, as an interim measure, to reduce the effect/toxicity of waste water flowing through these municipal nallah. However under Namami Gange Scheme, Construction of 3.5mld STP is in progress and targeted to be operational by June 2020. Once, Operation of STP commences, these nallahs will also be trapped based on Interception & diversion Concept and will be diverted to STP.

In view of the above enumeration we sought the relief as may deem fit.

This is for your kind information records pl

Yours faithfully,

  
(Shashi Ranjan)  
Project Director

# **ANNEXURE - 9**



**JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY (JUIDCO) LIMITED**  
(A Government of Jharkhand Undertaking)  
JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001  
Ph no. - 0651-2243203, E-Mail Id- [juidcolimited@gmail.com](mailto:juidcolimited@gmail.com)  
CIN: U45200JH2013SGC001752,



24093

Lt. No. JUIDCO/MPR/Sahibganj & Rajmahal Sewerage/2281/2019-2259

Dated: 11/09/2023

To,

The Secretary,  
Urban Development & Housing Department,  
Govt. of Jharkhand,  
4<sup>th</sup> Floor, Project Building,  
Dhurwa, Ranchi, Jharkhand.

**Sub:** Regarding latest progress report for duration 01.04.2023 to 30.06.2023 on various directions issued by Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga & its tributary river Damodar.

Respected Sir,

Vide above cited reference, the latest progress report along with the compliance on the various directions issued by the Hon'ble NGT court in the case OA No. 200/2014 related to JUIDCO is hereby enclosed with this letter.

Enclosure: A/A

Yours faithfully,

  
(Gopal Jee)

Project Director (Tech.)

Copy to:

- The Project Director, SMCG, Ranchi; for kind information.



| SL No | Direction issued by a tribunal in the matter order dated 25.04.2022                                         | Compliance report as per the direction                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Current progress till these months (01.04.2023 to 30.06.2023)                                                                                                                                                                                                                                                                                                                                                                      |
|-------|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1     | Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Ganga in Sahibganj | <ul style="list-style-type: none"> <li>MWW Sahibganj Project comprises of two Sewerage Treatment Plant (STP) of 5 MLD and 7 MLD capacity, 5 nos. of Sewerage Pumping Stations (SPS), 2 nos. of Main Pumping Stations (MPS), 3 nos. of I&amp;D Structure and 55 km. of Sewerage Network.</li> <li>The construction of the project started from April 02, 2016 and completed on August 31, 2019.</li> <li>The Project is under operation and maintenance phase from September 01, 2019.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | <ul style="list-style-type: none"> <li>O&amp;M of Both STP's is in progress.</li> <li>Regular operation and maintenance of sewer line, pumping stations is being done by agency. (M/s Toshiba Water Solutions Pvt. Ltd.)</li> <li>Sewage collected from the I&amp;D structure at Jhama Nallah &amp; Gopalpur Nallah is diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul> |
| 2     | Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Ganga in Rajmahal. | <ul style="list-style-type: none"> <li>MWW Rajmahal Project comprises of one Sewerage Treatment Plant (STP) of 3.5 MLD capacity, 3 nos. of Sewerage Pumping Stations (SPS), 1 no. of Main Pumping Stations (MPS), 4 nos. of I&amp;D structures and 34 km. of Sewerage Network.</li> <li>The construction of the project started from July 02, 2018 and the project is under operation and maintenance phase.</li> <li>Work of House Service Connection is completed on 30.06.2022.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | <ul style="list-style-type: none"> <li>O&amp;M of STP (3.5 MLD) is in progress.</li> <li>Regular operation and maintenance of sewer line, pumping stations is being done by agency. (M/s Annu Projects Pvt Ltd.)</li> <li>Sewage collected from the I&amp;D structure (4 nos.) is diverted to the nearest manhole chamber, through the pipeline to STP for further treatment.</li> </ul>                                           |
| 3     | Use of treated water from STPs of Sahibganj and Rajmahal                                                    | <ul style="list-style-type: none"> <li>Proposed action plan for utilization of treated Municipal wastewater from the STPs under operational at Sahibganj is under scrutiny with Sahibganj Nagar Parishad.</li> <li>As per the discussion with Sahibganj Nagar Parishad, based upon the geographical location of the area and current activities/infrastructure developments going on in the nearby areas of ULB following possible areas are identified in which treated waste water from STP can be utilized:               <ol style="list-style-type: none"> <li><b>Agriculture.</b><br/>As per the discussion with ULB, prior to allocation of treated water for irrigation purposes in any area, hydraulic soil tests, water requirements for the crops/vegetation and water quality of irrigation water will be checked.</li> <li><b>Railway junction.</b><br/>Treated water shall be used for washing, flushing, maintenance of the Railway junction.</li> <li><b>Crusher unit.</b></li> </ol> </li> </ul> | <ul style="list-style-type: none"> <li>Action plan for utilization of treated waste water from operation STPs at Sahibganj is under scrutiny by Sahibganj Nagar Parishad.</li> <li>Treated water is presently discharged into river Ganga through the outfall structure as per specified norms.</li> </ul>                                                                                                                         |

| Sl. No | Direction issued by a tribunal in the matter order dated 25.04.2022                                          | Compliance report as per the direction                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Current progress in last three months (01.04.2023 to 30.06.2023)                                                                                                                                                                                                                                                                       |
|--------|--------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|        |                                                                                                              | <p>Treated water shall be used against the water requirement of crusher such as sprinkling of the dust.</p> <p><b>4. Urban local bodies</b><br/>Treated water shall be used for solid waste management plant, horticulture, maintenance of the park, public toilet flushing and other construction activities in the town.</p> <p><b>5. Environmental/Recreational reuse.</b><br/>Maintenance of parks, gardens and developing landscaping</p> <p><b>6. Construction Purpose.</b><br/>Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge</p> |                                                                                                                                                                                                                                                                                                                                        |
| 4      | Use of sludge as manure.                                                                                     | <ul style="list-style-type: none"> <li>Sludge is being generated from the STPs.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | <ul style="list-style-type: none"> <li>At present, part of sludge is being used as manure in the campus garden of Treatment Plants and Pumping Stations. Remaining sludge is being disposed in scientific manner. However, efforts are being made in consultation with ULBs to utilize sludge as manure.</li> </ul>                    |
| 5      | Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Ramgarh. | <ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Ramgarh Town Project</b> comprises of two Sewerage Treatment Plant (STP) of 23 MLD and 17 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), and 116 km. of Sewerage Network.</li> <li>The tender for the project was floated on 02.01.2023.</li> </ul>                                                                                                                                                                                                                                | <ul style="list-style-type: none"> <li>Technical Evaluation is under progress.</li> <li>Sewage collected from the I&amp;D structure at 21 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>                                                               |
| 6      | Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Dhanbad. | <ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Dhanbad Town Project</b> comprises of five Sewerage Treatment Plant (STP) of 75 MLD, 60 MLD, 21 MLD, 18 MLD and 18 MLD capacity, 3 nos. of Intermediate Sewerage Pumping Stations (ISPS), 5 nos. of Main Pumping Stations (MPS), 7 nos. of I&amp;D structures and 14.24 km. of Sewerage Network.</li> </ul>                                                                                                                                                                                                                                       | <ul style="list-style-type: none"> <li>The tender for the project was floated on 27.06.2023. The tender is live with last date as 13.10.2023.</li> <li>Sewage collected from the I&amp;D structure at 7 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul> |
| 7      | Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Phusro.  | <ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Phusro Town Project</b> comprises of two Sewerage Treatment Plant (STP) of 4 MLD and 10 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), 4 nos. of I&amp;D structures and 1.5 km. of Sewerage Network.</li> <li>The construction of the project started from 28.06.2023.</li> </ul>                                                                                                                                                                                                  | <ul style="list-style-type: none"> <li>Survey completed. Design &amp; drawings preparation under progress.</li> <li>Sewage collected from the I&amp;D structure at 4 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>                                    |

to

Gj

f

Signature

| Client : Jharkhand Urban Infrastructure Development Company (JUIDCO) & States Programme Managemnent Level Group (SPMG). |                                           |                                                                  |                                                                                             |                                                                         |                                                                                 |                                           |                                     |                 |                                                                          | 1st Fortnightly Report @ June - 2021 |            |                                                                                                   |  |
|-------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|---------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------|-----------------|--------------------------------------------------------------------------|--------------------------------------|------------|---------------------------------------------------------------------------------------------------|--|
| Project Management Consultant : Tractebel Engineering Pvt.Ltd.                                                          |                                           |                                                                  |                                                                                             |                                                                         |                                                                                 |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
| Name of Contractor : Annu Projects Pvt.Ltd.                                                                             |                                           |                                                                  |                                                                                             |                                                                         |                                                                                 |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
| Name of the District/ULB                                                                                                | Name of the Project                       | Total Project cost in Rs Crore / Approval Order No. / Date/ Head | Agreement No./ Date/Contract Price in Rs Crore                                              | As per Agreement, Project Start Date / Total Duration / Completion Date | Component wise physical progress                                                |                                           |                                     |                 |                                                                          |                                      |            | Reason for slippage (if any)                                                                      |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Till last fortnight                                                             |                                           |                                     |                 | Current fortnight                                                        | Cumulative Progress                  |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Major Project Components                                                        | Unit                                      | Revised Estimate Quantity Agreement | Qty As per site | Planned Quantity as per milestones set for the project + slippage during | Quantity                             | Percentage |                                                                                                   |  |
| 1                                                                                                                       | 2                                         | 3                                                                | 4                                                                                           | 5                                                                       | 6                                                                               | 7                                         | 8                                   |                 | 11                                                                       | 14                                   | 15         | 16                                                                                                |  |
| Sahibganj / Rajmahal Nagar Parishad                                                                                     | Rajmahal Municipal Waste Water Project    | Rs. 60.04 Cr - NMCG(NGRBA)- Rajmahal Sewerage                    | 283( JUIDCO) / 02.07.2018 / Rs. 52,97,09,224. As per 1st Revised amount Rs= 60,04,95,135.42 | 02.07.2018 / 21 months / 02.04.2020 Extension of Time Upto- 31.10.2020. | 1. Sewerage Treatment Plants                                                    | lumsum                                    |                                     |                 |                                                                          |                                      |            | 1.Miscellaneous work in progress.                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | STP (3.5 MLD)                                                                   | %                                         | 100%                                |                 | 100%                                                                     | 95%                                  | 95%        |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 2. UPVC & RCC Pipe network                                                      | Mtr                                       | 35434                               |                 |                                                                          |                                      |            | Work in progress. Including 600 mm dia RCC Pipe for Effluent Channel( 600 dia pipe length- 670 M) |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | (A) UPVC Pipe network                                                           | M                                         | 24131                               | 21302.77        | 100%                                                                     | 20241                                | 95.02%     |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | (B) HDPE Pipe network                                                           | M                                         | 9112                                | 9906            | 100%                                                                     | 9742                                 | 98.34%     |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | (B) RCC Pipe network                                                            | M                                         | 2191                                | 1521<br>670     | 100%                                                                     | 1679.7                               | 76.66%     |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 3. House service connections                                                    | NOS.                                      | 2107                                | 1500            |                                                                          |                                      |            | Percentage Consider as per site quantity                                                          |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Zone 1                                                                          | nos.                                      |                                     |                 | 100%                                                                     | 1263                                 | 84.20%     | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Zone 2                                                                          | nos.                                      |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Zone 3                                                                          | nos.                                      |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 4. Construction of manholes                                                     | NOS.                                      | 1429                                | 1185            | 100%                                                                     | 1091                                 | 92.07%     | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 5. Road Restoration Work. (Sub Base+Pucca Road)                                 | CUM                                       | 6510.92                             | 4100            | 100%                                                                     | 2753.77                              | 67.17%     | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Zone 1,Zone-2 & Zone-3                                                          |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | (WBM)                                                                           | SQM.                                      | 2525.72                             |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Zone 1,Zone-2 & Zone-3                                                          |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 6. SPS & MPS                                                                    | lumsum                                    | 4                                   |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | SPS-01 (Zone-1)                                                                 | %                                         | 1                                   |                 | 100%                                                                     | 90%                                  | 90%        | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | SPS-02 (Zone-2)                                                                 | %                                         | 1                                   |                 | 100%                                                                     | 98%                                  | 98%        | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | SPS-03 (Zone-3)                                                                 | %                                         | 1                                   |                 | 100%                                                                     | 60%                                  | 60%        | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | MPS (Zone-3)                                                                    | %                                         | 1                                   |                 | 100%                                                                     | 92%                                  | 92%        | Work in progress.                                                                                 |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 7. Raising Main                                                                 | Mtr                                       | 1450                                | 1758            | 100%                                                                     | 1467.00                              | 93.7%      |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 8. Low Cost Sanitation                                                          | NOS.                                      | 14                                  |                 |                                                                          |                                      |            | 3nos of New LCS handed over , 1 nos LCS completed and hand over due to submersible boring.        |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | New work                                                                        | nos.                                      | 5                                   |                 | 100%                                                                     | 84%                                  | 84%        |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | Renovation work                                                                 | nos.                                      | 9                                   |                 | 100%                                                                     | 88%                                  | 88%        | 8nos of Renovation LCS handed over.                                                               |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 9.Nallah Restoration Work                                                       | SQM.                                      | 319.2                               |                 |                                                                          |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | I&D Works at 4 Location                                                         | No.                                       | 4                                   | 4               | 100%                                                                     | 88%                                  | 88%        |                                                                                                   |  |
|                                                                                                                         |                                           |                                                                  |                                                                                             |                                                                         | 10.Electromechanical Works                                                      | NOS.                                      |                                     |                 | 100%                                                                     | 88%                                  | 88%        | Work in progress.                                                                                 |  |
| Overall Physical Progress                                                                                               |                                           |                                                                  |                                                                                             |                                                                         |                                                                                 |                                           |                                     |                 | 92%                                                                      |                                      |            |                                                                                                   |  |
| Financial Progress (Amount spent in Rs Crore)                                                                           |                                           |                                                                  |                                                                                             | Time spend (Year & Month)                                               | Indicating reason for delay in the project time schedule and the issues, if any | Instruction given during the last meeting |                                     |                 |                                                                          | Follow up action taken               |            |                                                                                                   |  |
| Spent till last month Amount (in crores)                                                                                | Spent in current month Amount (in crores) | Total Amount Spent Amount (in crores)                            |                                                                                             |                                                                         |                                                                                 |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |
| 17                                                                                                                      | 18                                        | 19                                                               | 20                                                                                          | 21                                                                      | 22                                                                              |                                           |                                     |                 | 23                                                                       |                                      |            |                                                                                                   |  |
| ₹ 33.94                                                                                                                 | ₹ 4.14                                    | ₹ 38.08                                                          | 34                                                                                          | Upto RA#19                                                              | -                                                                               |                                           |                                     |                 | -                                                                        |                                      |            |                                                                                                   |  |
| Overall Financial Progress                                                                                              |                                           | Planned %                                                        | Achieved %                                                                                  | Including Mobilization advance+RA bill paid                             | Note : Financial Progress is consider as per 2nd Revised BOQ Amount.            |                                           |                                     |                 | -                                                                        |                                      |            |                                                                                                   |  |
|                                                                                                                         |                                           | #REF!                                                            | 83.05%                                                                                      |                                                                         |                                                                                 |                                           |                                     |                 |                                                                          |                                      |            |                                                                                                   |  |



## TO WHOM IT MAY CONCERN

We take this opportunity to apprise you that we have successfully completed testing of civil structures as well as dry run of Electro-Mechanical equipments as per approved design & drawing for sewerage treatment plant 3.5 MLD STP for Municipal Waste Water Project, Rajmahal on 31.12.2020. All Electro-Mechanical equipments are tested on alternate power source i.e, in plant DG (225 KVA) in presence of Annu Projects, JUIDCO & PMC technical team. The dry run was successful in all civil and Electro mechanical aspects.

This is for your kind information.

### Encl:

- Site Photographs of dry run.
- P&I Diagram.

For Annu Projects Pvt. Ltd.  
 (Authorised Signatory)  
 (Rohit Kumar Ravi)

Rohit Kumar  
 (ROHIT SUMANI)  
 Sr. Project Engr.  
 Annu Projects Pvt. Ltd.,

01/01/2021  
 (Vikash K. R. Rajak)  
 APM, Juidco.

01/01/2021  
 (Anon Firkey)  
 (APM Electrical)  
 (Juidco)

01/01/2021  
 (DPM, JUIDCO)  
 (ASHISH K. DEY)

01/01/2021  
 Pm, JUIDCO  
 Radhakant Singh

01/01/2021  
 (Rajesh Yadav)

01/01/2021  
 (ERM - PML)  
 (SERMA KUMAR N)





Annu Projects Pvt. Ltd.  
 For Annu Projects Pvt. Ltd.  
 Authorised Signatory  
 (Signature)  
 pm

Authorised Signatory

30/11/2016

Signature  
 Sr. R.E. Pmt

Signature  
 Pm. Solaco





For Annu Projects Pvt. Ltd.  
Authorized Signatory *[Signature]*  
Authorized Signatory *[Signature]*

*[Signature]*  
Pme

*[Signature]*  
S.K. B. Pme

*[Signature]*  
Pme





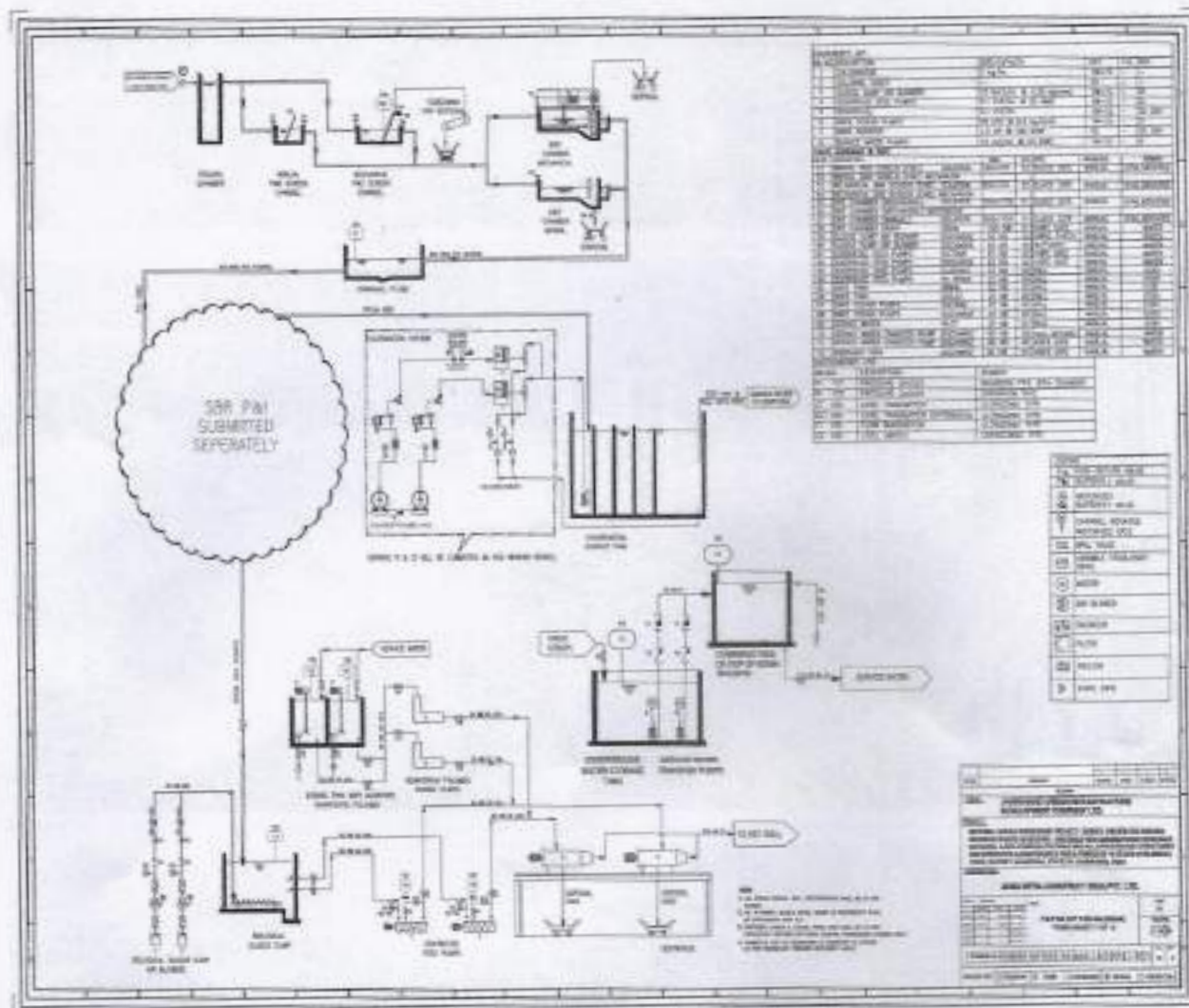
For Annu Projects Pvt. Ltd.  
Authorized Signatory

For Annu Projects Pvt. Ltd.  
Authorized Signatory

Shri  
Dme

Shri  
Sri K. P. R.

Shri  
Sri K. P. R.

P & I drawing for 3.5 MLD STP

For Annu Projects Pvt. Ltd.

  
Rohit Sharma

Authorised Signatory

  
P.M.C.


  
Sr. R.E. P.M.C.


  
J. Singh

For Annu Projects Pvt. Ltd.  
  
Authorised Signatory



# **ANNEXURE - 10**



### Govt. of Jharkhand

**Minutes of 3<sup>rd</sup> Meeting held on 25/04/2022 in the Conference Hall, Nepal House, Ranchi for compliance of the committee's 2<sup>nd</sup> meeting (MoM Lt. No. 201 Dated 02.09.2021) and order dated 23.11.2021 in the Hon'ble NGT O.A. No. 200/2014.**

*A meeting under the Chairmanship of Development Commissioner, Govt. of Jharkhand for compliance of directions of the 2<sup>nd</sup> meeting (ref; MOM Lt. No. 201, Dated 02.09.2021); the order dated 23.11.2021 in the Hon'ble NGT O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehra Versus Union of India & Ors., was held on 19/07/2021.*

#### Attendance:

1. Shri Aboobacker Siddique P, Secretary, Department of Agriculture, Animal Husbandry & Co-operative.
2. Shri Amit Kumar, Director (SUDA), Urban Development & Housing Department.
3. Shri Ramniwas Yadav, Dy. Commissioner, Sahibganj (VC from Sahibganj).
4. Shri N. K. Singh, APC&F Development, Department of Forest, Environment & Climate Change.
5. Shri Balkishun Munda, Additional Secretary, Dept. of mining and Geology.
6. Shri Ashok Kumar, Chief Engineer, Water Resources Department.
7. Shri Dilip Kumar, Env. Engg., Jharkhand State Pollution Control Board.

The agenda of the meeting was to review the progress regarding compliance of directions given by the committee in 2<sup>nd</sup> meeting and directions given in the Hon'ble NGT Case O.A. No. 200/2014 on the subject of prevention, mitigation and abatement of the pollution of river Ganga and its tributaries.

The meeting started with welcome to all the committee members by the Chairman. The representative from Urban Development & Housing Department presented the background of the case, highlighted the issues related to major

causes of pollution of river Ganga, phases and segments in which the matter has been dealt with, and point wise compliance as per directions issued by the Hon'ble NGT Case O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehta Versus Union of India & Ors. The presentation also included details of the progress report which the nodal department had compiled in reference to the all concerned departments and submitted to NMCG. The latest progress report, which has been submitted is upto 31.03.2022 as per the compliance of directions of the Hon'ble NGT Case O.A. No. 200/2014, dated 23.11.2021 on the subject of preventing and remedying the pollution of river Ganga and its tributaries.

**After deliberation and detailed discussion, the following points were agreed upon and necessary decisions were taken:**

1. Jharkhand Pollution Control Board (JSPCB) apprised that regional officers, JSPCB have conducted the physical inspection to all 42 functioning ETPs and shall be submitted a report on the outcome of the inspection to the Nodal dept. and to the committee.

Monitoring of water quality is being done on monthly basis and data is being uploaded on EWQDES and displayed on JSPCB website for river Ganga.

Sahibganj: BOD mg/l: 1.2 mg/l: COD mg/l: 14.4 mg/l (March' 2022 Report)

Rajmahal: BOD mg/l: 1.3 mg/l: COD mg/l: 15.4 mg/l (March' 2022 Report)

It was directed to ensure all mandatory inspection before CTO to industries, monitor and assess the water quality in regular interval and provide the updated status report on inspection before CTO.

All industries must ensure Zero Liquid Discharge (ZLD). JSPCB must issue direction and ensure compliance in this regard and should take action against those not complying.

The Dept. of Industry and JSPCB is directed to provide the action plan in coordination to do physical inspection in order to ensure that no industrial effluents are being discharged in the river Damodar.

**(Compliance: Dept. of Industry/JSPCB)**

2. The Committee was apprised with the updates on projects under Namami Gange / NGRBA Program; **Sahibganj MWW project** of total 12 MLD STP (5 MLD+7 MLD) with 53.15 kms of sewerage line and **Rajmahal MWW project** of 3.5 MLD capacity along with 34.21 kms of sewerage line both are in operational

At present, part of sludge is being used as manure in the campus garden of Treatment Plants. UDHD has also apprised that CPCB has imposed an environment compensation of an amount of Rs. 1140 Lakhs to the State of Jharkhand for each untapped drain & incomplete STP project (Rs. 10 lakhs per month per drain for 19 months), for which a request has initiated to waive off the imposed environment compensation from the State of Jharkhand.

Dept. of Agriculture, Animal husbandry & Co-operative society was suggested for efficient use of sludge from STPs as manure with the help and coordination of co-operative societies. Also, it is instructed to the Dept. of Agriculture to comply all the necessary laboratory tests and marketing certification before using of sludge from STPs as manure.

**(Compliance: UD&HD/ Dept. of Agriculture, Animal Husbandry & Co-operative.)**

3. Dept. of Water Resource apprised that, demarcation of flood plain of around 54.47 sq.km for River Ganga (along 83 km river stretch falling under Sahibganj Dist.) and around 34 sq. km for River Damodar (along 146 km river stretch falling under Dhanbad and Bokaro Dist.) have been completed based on Highest Flood Level (HFL).

The dept. has apprised that total 106 nos. rain water harvesting (RWH) structures is proposed to be taken up under Ganga and Damodar basins. Tendering works is under process and as per administrative approval, the work is targeted to be completed by March 2023.

Restoration of total 143 nos. of water bodies is proposed to be taken up under Ganga and Damodar basins. The work has been allotted and as per administrative approval, the work is targeted to be completed by March 2023.

It was directed to ensure the ecological flow of the river Ganga and Damodar. A report on maintains the e-flow especially for dry session be provided to the committee. It is also suggested to not to hold the under

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process works for proposed RWH structures and restoration of water bodies due to code of conduct imposed for panchayat election in Jharkhand, request to the election commission for the same.

**(Compliance: Water Resources Dept.)**

4. Urban Development & Housing Dept. apprised that the state government has approved on spending through their own budget for Integrated solid waste management plants for Sahibganj and Rajmahal. Solid waste collection works is in progress through door-to-door. A land has been identified in Borio, Sahibganj to establish the plant to convert waste to manure.

Three interception and diversion (I&D) has installed in Sahibganj and four in Rajmahal to stop direct liquid discharge from drain to the river. At present the solid waste are being treated through bio-methanation due to absence of treatment plant in Sahibganj. Door-to door collection is in operational with segregation of dry waste, which than later be processed by MRI. One old legacy site at Sahibganj has been cleared and a Women's College has been setup on the reclaimed land.

Sahibganj and Rajmahal ULBs are organizing various activities like rally, shramdaan, nukkad natak, riking for cleaning activity, painting, seminar with district committee, ganga arti etc. in which involvement of social workers, students, elected representatives, ULB officials, staff etc. are ensured. Nadi Utsav 2022 was organized in Sahibganj, Ranchi, Dhanbad, Ramgarh dist. and Online Ganga Quest-2022 is scheduled to commence from 7<sup>th</sup> April 2022 and end on 22<sup>nd</sup> May 2022.

The regulating activities on and around river Ganga is ensured by Sahibganj and Rajmahal ULBs to Stop illegal construction activity on the bank of river Ganga and encroachments of flood plain zone. Electric crematoriums are being established.

Dy. Commissioner, Sahibganj Dist. has highlighted that a 4-lane highway is coming in Borio, Sahibganj on the land earmarked for integrated solid waste management plant for both Sahibganj and Rajmahal town. They apprised that

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it might be difficult to acquire the adjacent land as it may capture the Jharkhand Armed Police (JAP) land while changing the alignment of the proposed highway.

It was directed to Dy. Commissioner and UDHD to discuss and find the amicable solution for the issue regarding proposed highway over land earmarked for integrated solid waste management plat.

(Compliance: UD&HD/DC Sahibganj)

5. Dy. Commissioner, Sahibganj apprised that the illegal mining and subsequent transportation are monitored by the task forces. CCTVs are installed in three locations namely: Mirzachowki checkpoint-Circle mandro, Bhagiya checkpoint Circle mandro, Risore checkpoint circle Barharwa. Regular drive is in progress to curb for the same.

In Sahibganj district issues of illegal mining and subsequent transportation of the Sand, stone chips and dust etc. through the river, there is a mechanism for seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc., and it is being strictly enforced and accountable. It is apprised to the committee that from Jan'2021 to March'2022, the action taken as total 26 FIR, 23 Lakhs fines, 5 boat seized, 26 truck seized and as earlier directed the 100% boats/ships are being transporting the sand, stone chips and dust etc. with covered manner.

It was directed to provide the updated report on the seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc. keep regular drive-in action to curb the district issues of illegal mining and subsequent transportation of the Sand, stone chips and dust etc.

(Compliance: Dept. of Mines & Geology/DC Sahibganj)

6. Dept. of Forest Environment & Climate Change apprised that, In the direction for afforestation and setting up of biodiversity parks, total number of plants planted till date are 855980. The feasibility Report to develop the proposed Biodiversity Park Mehandipur Sahibganj has been submitted to regional office, Dumka for further necessary action. The biodiversity park is proposed on 150 acres of land, on which the 125 acres land is Govt. land. As the proposed land for biodiversity park is falling under flood plain zone, the RFP has been prepared

for the preparation of site specific DPR and will be floated after code of conduct imposed for panchayat election in Jharkhand.

Since the RFP floating, selection & hiring consultant, preparation of DPR is a long running process, it is suggested to find the possibilities to whether the said work could be done through the empaneled consultant at JU:DCO Ltd. and also, request to election commission to allow the DPR preparation work during code of conduct period imposed for panchayat election in Jharkhand. Also assess and utilize the CAMPA fund for the afforestation.

**{Compliance: Dept. of Forest Environment & Climate Change/UDHD}**

7. Dept. of Agriculture, Animal Husbandry & Co-operative apprised that, the department has adopted the Centrally sponsored scheme namely Pradhan Mantri Krishi Sinchai Yojna (PMKSY) – Per Drop More Crop. It is drip irrigation model, for which seven clusters comes in a land of 92.8 ha. Central funds had been allotted in 2017-18 for organic farming center but state share could not be released on time, again after re-validation for FY 2018-19 state share could not be released. Presently the re-validation process is in progress.

DC, Sahibganj Dist. has highlighted that river island there called as “Diyara” is rich in nutrients and people there is intended to use to grow wheat and vegetables in huge manner, but in practice to use urca, potash and other chemicals the diyara area is fully promoted for growing flowers and vegetables and use of organic/vermi composts. Diyara island is not in permanent nature exist in a cycle of 20 to 22 years, due to this the site is seems not to be suitable for plantations of long duration such mango and other.

Dept. of Agriculture, Animal Husbandry & Co-operative was directed to look into the matter and urgent intervention to issue the allocated funds for organic farming and DC, Sahibganj Dist. was requested to provide the proposal to the committee for horticulture plantations.

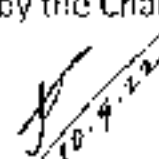
**{Compliance: Dept. of Agriculture, Animal Husbandry & Co-operative  
/Dy. Commissioner, Sahibganj Dist.}**

8. It was also directed to all the members of this committee to attain the meeting with the senior official from the respective department (if any engagement, then kindly convey to the Chairman of the committee for the same) and do compliance with the updated report to the nodal dept. and this committee in order to compliance the directions as per Hon'ble NGT OA 200 of 2014.

**{Compliance: All committee's Members}**

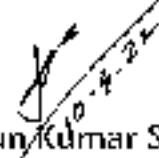
9. Directions of earlier meetings of this committee are reiterated.

The meeting concluded with vote of thanks by the Chair

  
**(Arun Kumar Singh)**  
 Development Commissioner,  
 Govt. of Jharkhand.

Memo No. SMCG/UDHD/NGT MoM/08/7021/112..... Ranchi/Dated: 13.05.2022

Copy to: All member's and Secretary Rural Development Dept., Ranchi, Jharkhand for information and necessary action from their end.

  
**(Arun Kumar Singh)**  
 Development Commissioner,  
 Govt. of Jharkhand.